



GAHC010118152018

Page No.# 1/518



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : WP(C)/3662/2018

POLI NAGBONGSHI AND 10 ORS.
WIFE OF HORESWAR NAGBONGSHI, R/O. SITAL PATHAR KHAPORIGAON,
P.O. SITAL PATHAR, DIST. GOLAGHAT, ASSAM.

2: BINUD KURMI
SON OF LATE JERMA KURMI
R/O. BALIJAN PURNA LINE
P.O. SITAL PATHAR
DIST. GOLAGHAT
ASSAM

3: JOONMONI ROBIDAS MIRDHA
WIFE OF TUTUKON MIRDHA
R/O.NEGHARITING KHULAKATIGAON
P.O. NAGHERITING
DIST. GOLAGHAT
ASSAM.

4: ARUNA DAS
WIFE OF PRAFULLA DAS
NAGHERITING KOIBATRA
P.O. NAGHERITING
DIST. GOLAGHAT
ASSAM

5: BABUL DAS
SON OF LATE LAKHAN DAS
R/O. NAGHERITING
P.O. NAGHERITING
DIST. GOLAGHAT
ASSAM.

6: FIRUJA BEGUM
WIFE OF JULIUS ALI



R/O. KALYAN NAGAR
P.O. NAGHERITING
DIST. GOLAGHAT
ASSAM.

7: ANIMA KURMI
WIFE OF ASHOK KURMI
R/O.SITAL PATHAR
BORBARI
P.O. SITAL PATHAR
DIST. GOLAGHAT
ASSAM.

8: SELIMUN NISA
WIFE OF MD. AJIMOT ALI
R/O. NAHORDONGA
P.O. SITAL PATHAR
DIST. GOLAGHAT
ASSAM.

9: LALITA KARMAKAR
R/O. BALIGAON NOTUN LINE
P.O. SITAL PATHAR
DIST. GOLAGHAT
ASSAM.

10: MUSTAKIM ALI
SON OF ISUF ALI
R/O. SITAL PATHAR
P.O. SITAL PATHAR
DIST. GOLAGHAT
ASSAM.

11: IGARAM MUDI
SON OF LATE DINUWA MUDI
VILL. AND P.O. SITAL PATHAR
DISTRICT- GOLAGHAT
ASSAM

VERSUS

THE STATE OF ASSAM AND 8 ORS.
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF
ASSAM, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, ASSAM,
DISPUR, GUWAHATI-06.

2:THE SECRETARY TO THE GOVERNMENT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



ASSAM
DISPUR
GHY-06.

3:THE FINANCE COMMISSION OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI- 110001.

4:THE STATE FINANCE COMMISSION
GOVT. OF ASSAM
DISPUR
GHY-06.

5:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY-37.

6:THE DEPUTY COMMISSIONER
GOLAGHAT
P.O. GOLAGHAT
DIST. GOLAGHAT
ASSAM
PIN- 785621.

7:THE CHIEF EXECUTIVE OFFICER
GOLAGHAT ZILLA PARISHAD
GOLAGHAT
P.O. AND DIST. GOLAGHAT
ASSAM
PIN- 785621.

8:THE BLOCK DEVELOPMENT OFFICER
KAKODONGA DEVELOPMENT BLOCK
P.O. SITAL PATHAR
DIST. GOLAGHAT
ASSAM
PIN- 785703.

9:THE SECRETARY OF SITAL PATHAR GOAN PANCHAYAT
P.O. SITAL PATHAR
DIST. GOLAGHAT
ASSAM
PIN- 785703



Advocate for the Petitioner : MR. M KHAN

Advocate for the Respondent : GA, ASSAM

Linked Case : WP(C)/9386/2019

SAMSER ALI AND 9 ORS.
S/O. LT. MOHARULLAH SK
FORMER PRESIDENT OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. MADHUSULMARI PART-1
P.O. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783331.

2: MOHASHIN ALI
S/O. LT. KASEM ALI
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. MADHUSULMARI PART-1
P.O. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783331.

3: FIROZUDDIN
S/O. LT. RASULUDDIN SK
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. MADHUSULMARI PART-1
P.O. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783331.

4: ABDUL MAZID
S/O. YUNUS ALI
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. TIAMARI PART-II
P.O. TIAMARI
P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783331.

5: JOMILA BIBI
W/O. AYOUB ALI



FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. ROWA PT-III
P.O. TIAMARI
P.S. DHUBRI
DIST. DHUBRI
ASSAM
PIN-783331.

6: SHAHENA BEGUM
W/O. RAZAUL ISLAM
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. MADHUSULMARI PART-1
P.O. AND P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783331.

7: FUL MAHAMMAD
S/O. LT. RAHIMULLAH SK
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. MADHUSULMARI PART-I
P.O. MADHUSULMARI
P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783331.

8: JUOTSNA ROY
W/O. SRI RAMCHANDRA ROY
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. MADHUSULMARI PART-I
P.O. KHUDIMARI
P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783331.

9: FOJILA BIBI
W/O. RAHIMUDDIN SK
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. ROWA
PART-I
P.O. MADHUSULMARI
P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783331.



10: ANSAN ALI
S/O. LT. SORE SK
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT
VILL. TIAMARI PART-II
P.O. TIAMARI
P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783331.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GUWAHATI-37.

3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER

DHUBRI
ASSAM
PIN-783301.

5:DHUBRI ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DIST. DHUBRI
ASSAM
PIN-783301.

6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE BLOCK DEVELOPMENT OFFICER
GAURIPUR DEVELOPMENT BLOCK
P.O. AND P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783301.

Advocate for : MR. A K SARMA



Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/5664/2020

MOTILAL TASHA AND 9 ORS
F/O LATE TRINATH TASHA
RESIDENT OF VILLAGE TEOK BONGALI GAON
PO BHOJO
PS SONAI
DIST CHARAIDEO
ASSAM
785691

2: MRS. TULUMONI GOGOI

H/O SRI SUSEN GOGOI
RESIDENT OF VILLAGE TEOK BONGALI GAON
PO BHOJO
PS SONAI
DIST CHARAIDEO
ASSAM
785691

3: SRI AMIR MUNDA

F/O LATE BIRSA MUNDA

RESIDENT OF VILLAGE TEOK BONGALI GAON
PO BHOJO
PS SONAI
DIST CHARAIDEO
ASSAM
785691

4: SRI AMRIT TASHA

F/O LATE DEBEN TASHA
RESIDENT OF VILLAGE TEOK BONGALI GAON
PO BHOJO
PS SONAI
DIST CHARAIDEO
ASSAM
785691

5: MRS. MAMONI GOGOI



W/O SRI BORJEN GOGOI

R/O BHOJO GAON
PO BHOJO
PS SONARI
DIST CHARAIDEO
ASSAM
781691

6: MD. RAFIKUL ALI

F/O LATE MILIK ALI
VILLAGE TEOK TEA ESTATE
PO SONARI
DIST CHARAIDEO
ASSAM
785690

7: MRS. SARA KERKETA

H/O SRI ANDHIAS KERKATA

VILLAGE ROTONPUR TEA ESTATE
PO BHOJO
PS SONARI
DIST CHARAIDEO
ASSAM 785691

8: MRS. MONIKA BANIK DAS

W/O SRI SHYAM BANIK DAS

VILLAGE TEOK TEA ESTATE
PO SONARI
PS SONARI
DIST CHARAIDEO
ASSAM
785690

9: SRI AGNU GHATUWAR
W/O LATE IRIKA GHATUWAR
VILLAGE HINGRAJAN GAON
PO BHOJO
PS SONARI
DIST CHARAIDEO
ASSAM
785691



10: SHARMILA SAHU
W/O PRAFULLA SAHU

VILLAGE SHINGARAJAN BAGAN
PO BHOJO
PS SONAI
DIST CHARAIDEO
ASSAM
785691
VERSUS

THE STATE OF ASSAM AND ORS
REPRESENTED BY THE SECRETARY TO THE GOVT.OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR GUWAHATI 781006

2:THE PRINCIPAL SECRETARY
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR GUWAHATI 781006

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
DEPARTMENT
ASSAM
JURIPAR
PANJABARI
GUWAHATI 781037

4:THE DEPUTY COMMISSIONER
CHARAIDEO

PO AND PS SONARI
DIST CHARAIDEO
ASSAM
785690

5:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD
SIVASAGAR
PO
PS AND DIST SIVASAGAR
ASSAM 785640

6:THE BLOCK DEVELOPMENT OFFICER

SONARI DEVELOPMENT BLOCK
PO AND PS SONARI
DIST CHARAIDEO
ASSAM 785693



7:THE SECRETARY
BHOJO GAON PANCHAYAT
PO BHOJO
PS SONARI
DIST CHARAIDEO
ASSAM
785693

8:THE PRESIDENT
BHOJO GAON PANCHAYAT
PO BHOJO
PS SONARI
DIST CHARAIDEO
ASSAM
785693

Advocate for : MR. B J GHOSH
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND ORS

Linked Case : WP(C)/2786/2020

KAMPEE RANI DAS AND 42 ORS.
W/O- MAKON RAJVOR
VILL- BARNIBRIDGE T E
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

2: NIZAM UDDIN
S/O- ABBAS ALI
VILL- MOHANPUR GRANT
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

3: USHA RANI DAS
W/O- BISHWA DAS
VILL- MOHANPUR RA
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

4: ABDUL MONNAF MIA
S/O- LATE MUSLIM MIA
VILL- BARNIBRIDGE T E
P.S- ALGAPUR



DIST- HAILAKANDI
ASSAM

5: UTTOM KUMAR KALINDRI
S/O- NOYAN KALINDRI
VILL- BARNIBRIDGE T E
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

6: SILPI RANI DAS
W/O- TAPU MOHAN DAS
VILL- BARNIBRIDGE T E
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

7: AMIT GUWALA
S/O- KRISHNA PRASAD GUWALA
VILL- BARNIBRIDGE GRANT
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

8: PRITI BALA DAS
W/O- BABUL DAS
VILL- MOHANPUR GRANT
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

9: MODAN KUMAR
S/O- KRISHNA KUMAR
VILL- BARNIBRIDGE
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

10: RAHIMA KATUN
W/O- ABDUL HOQUE BARBHUIYA
VILL- MOHANPUR RA COLONY
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

11: KANCHAN ROY CHOUDHURY
S/O- SUNAR CHANDRA ROY CHOUDHURY
VILL- MOHANPUR RA COLONY



P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

12: FULNEHAR BEGUM CHOUDHURY
W/O- HILAL UDDIN LASKAR
VILL- MOHANPUR KASIAPUNJI
P.S- ALGAPUR
DIST- HAILAKANDI
ASSAM

13: MINUWARA BEGUM
W/O- SHALIM UDDIN MAZARBHUIYA
VILL- HARISHNAGAR PART II
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

14: SHITA RANI ROY
W/O- JANITRA ROY
VILL- HARISHNAGAR PART- I
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

15: TAJ UDDIN BARBHUIYA @ TAJ UDDIN TALUKDAR
S/O- LATE TURAB ALI BARBHUIYA
VILL- TELI CHERRA
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

16: HASNA BEGUM BARBHUIYA
W/O- ABDUL HALIM BARBHUIYA
VILL- BHAGBANPUR
P.S- KATLICHARRA
DIST- HAILAKANDI
ASSAM

17: RABINDRA CHANDRA DAS
S/O- LATE GOPI RANJAN DAS
VILL- ARANYAPUR
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

18: CHANDANA SINGHA
W/O- ARUN SINGHA



VILL- ARANYAPUR
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

19: MANIK JOY TRIPURA
S/O- NAOABARAJ TRIPURA
VILL- TELAGHATA PUNJI I
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

20: ANITA NATH
D/O- GOPESH NATH
VILL- ARANYA PUNJI
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

21: KABIR AHMED MAZUMDER
S/O- MOTIUR RAHMAN MAZUMDER
VILL- KOAHARISH NAGAR PT II
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

22: ABDUL KAYUM LASKAR
S/O- LATE KHALILUR RAHMAN LASKAR
VILL- VHOGOBANPUR
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

23: MANI CHASHA
W/O- CHAMATU CHASHA
VILL- KUKICHERRA GRANT
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

24: USHA KUWAR
W/O- BISHNU KUWAR
VILL- KUKICHERRA GRANT
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

25: HALIMA BEGUM



D/O- JAMIR UDDIN
VILL- BARUN CHERRA FB
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

26: RASTUM UDDIN LASKAR
S/O- LATE ALTAF LATIF LASKAR
VILL- BILPAR DHUMKAR
P.S AND DIST- HAILAKANDI
ASSAM

27: TASIR UDDIN CHOUDHURY
S/O- LATE ALA UDDIN CHOUDHURY
VILL- VICHINGCHA PART-II
P.S AND DIST- HAILAKANDI
ASSAM

28: KHALID AHMED BARBHUIYA
S/O- LATE MOIN UDDIN BARBHUIYA
VILL- BILPAR DHUMKAR PART- III
P.S AND DIST- HAILAKANDI
ASSAM

29: ABDUL AZIZ MAZUMDER
S/O- LATE AZIZUR RAHMAN MAZUMDER
VILL- KANCHANPUR PART- II
P.S AND DIST- HAILAKANDI
ASSAM

30: KRISHNA RANI DDAS
W/O- LATE PORITOSH CHANDRA DAS
VILL- KANCHANPUR PART I
P.S AND DIST- HAILAKANDI
ASSAM

31: ABDUL KHALIK CHOUDHURY
S/O- LATE SIRAJ UDDIN CHOUDHURY
VILL- KANCHANPUR PART II
P.S AND DIST- HAILAKANDI
ASSAM

32: PERMILE BEGUM LASKAR
W/O- ABDUL AZIM LASKAR
VILL- KANCHANPUR PART II
P.S AND DIST- HAILAKANDI
ASSAM



33: KULDIP TELI
S/O- JOYDHAN TELI
VILL- KANCHANPUR PART III
P.S AND DIST- HAILAKANDI
ASSAM

34: KAMAL UDDIN LASKAR
S/O- JUBED ALI LASKAR
VILL- ITORKANDI PART II
P.S AND DIST- HAILAKANDI
ASSAM

35: DALIM UDDIN MAZUMDER
S/O- LATE MAHIBUR RAHMAN MAZUMDER
VILL- KANCHANPUR PART II
P.S AND DIST- HAILAKANDI
ASSAM

36: LOKHI NAIDU
S/O- RAM BABU NAIDU VILL- KANCHANPUR PART III
P.S AND DIST- HAILAKANDI
ASSAM

37: SAJNA BEGUM BARBHUIYA
W/O- MONIR UDDIN BARBHUIYA
VILL- KANCHANPUR PART I
P.S AND DIST- HAILAKANDI
ASSAM

38: AYESHA BEGUM LASKAR
W/O- KHALIQUE UDDIN LASKAR
VILL- KANCHANPUR PART II
P.S AND DIST- HAILAKANDI
ASSAM

39: NIPENDRA RIANG
S/O-LATE KALIJOY RIANG
VILL- KUKICHERRA FB
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM

40: JAYANTA RIANG
S/O- BILAMBO RIANG
VILL- BANGLA VASHA FB
P.S- KATLICHERRA
DIST- HAILAKANDI
ASSAM



41: AJMEWARA BEGUM MAZUMDER
D/O- LATE UDDIN MAZUMDER
VILL- DHOLAI MOLAI PART IV
P.S KATLICHERRA AND DIST- HAILAKANDI
ASSAM

42: GOPI DEV
S/O- LATE GOURANGO DEV
VILL- APIN GRANT
P.S KATLICHERRA AND DIST- HAILAKANDI
ASSAM

43: SUMAN SAHA
S/O- BANBIR SAHA
VILL- RANGABAK PART II
P.S KATLICHERRA
DIST- HAILAKANDI
ASSAM
VERSUS

THE STATE OF ASSAM AND 4 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
DISPUR
GUWAHATI- 06

2:THE COMMISSIONER AND SECRETARY
GOVT OF ASSAM
FINANCE DEPTT
DISPUR
GUWAHATI- 06

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
PANJABARI
JURIPAR
GUWAHATI- 37

4:THE DEPUTY COMMISSIONER
HAILAKANDI
P.O AND DIST- HAILAKANDI
ASSAM
PIN- 788151

5:THE CHIEF EXECUTIVE OFFICER
HAILAKANDI ZILLA PARISHAD
HAILAKANDI
P.O AND DIST- HAILAKANDI
ASSAM
PIN- 788151



Advocate for : MR. A H M R CHOUDHURY
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/1320/2020

SUWALA DAS AND 10 ORS.
EX-PRESIDENT OF 111 SRI LOHIT GAON PANCHAYAT
W/O- SRI APURBA DAS
VILL- MALAPINDHA KOIBTRA
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

2: PRASANNA DUTTA
EX-MEMBER OF NO 1 KORDOIGURI BIRINABARI UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- SRI LILARAM DUTTA
VILL- BIRINABARI
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

3: BIREN SAIKIA
EX-MEMBER OF NO 8 ADI ALENGI UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- SRI INDESWAR SAIKIA
VILL- ADI ALENGI
P.O. BALICHAPORI
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

4: PUSPA SAIKIA BORAH
EX-MEMBER OF NO 9 GUBINPUR UNIT
111 SRI LOHIT GAON PANCHAYAT
W/O- JIBESWAR BORAH
VILL- GOBINPUR
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104



5: HIRA BORAH
EX-MEMBER OF NO 3 MOLAPINDHA UNIT
111 SRI LOHIT GAON PANCHAYAT
W/O- PROBITRA BORAH
VILL- BORMUKOLI GAON
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

6: MINAKSHI SAIKIA
EX-MEMBER OF NO 2 GUAL GAON UNIT
111 SRI LOHIT GAON PANCHAYAT
W/O- SRI MRIDUL SAIKIA
VILL AND P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

7: BIPIN PEGU
EX-MEMBER OF NO 4 BHAKAT CHAPORI UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- SRI MUHIRAM PEGU
VILL- KOLIYAGHULI
P.O. GUAL GAON
P.S. KAMALABARI
DIST.- MAJULI (ASSAM)
PIN- 785104

8: RUHINI KULI
EX-MEMBER OF NO 7 KAMALPUR SELEK UNIT
111 SRI LOHIT GAON PANCHAYAT
W/O- KOBBA KULI
VILL- SELEK GAON
P.O. KAMALPUR
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

9: ANITA PEGU
EX-MEMBER OF NO 6 MALAPINDHA JANAJATI UNIT
111 SRI LOHIT GAON PANCHAYAT
W/O- SRI SUMONATH PATIR
VILL- MALAPINDHA MISSING
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104



10: POLASH BORAH
EX-MEMBER OF NO 10 BHALUKMORA PAMUWA UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- LT. BHOLA BORAH
VILL- PAMUWA
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

11: GUNJARAM PATIR
EX-MEMBER OF NO 5 BORDOWAR UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- SRI LACHOR PATIR
VILL- BORDOWAR
P.O. KAMALPUR
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

4:THE DY. COMMISSIONER
MAJULI
ASSAM
PIN- 785105

5:THE CHIEF EXECUTIVE OFFICER
MAJULI ZILLA PARISHAD
KAMALABARI
DIST.- MAJULI
ASSAM
PIN- 785105

6:THE MAJULI ANCHALIK PANCHAYAT



REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER
MAJULI DEVELOPMENT BLOCK
KAMALABARI
P.O. AND P.S. GARAMUR
MAJULI
DIST.- MAJULI (ASSAM)
PIN- 785104
7:THE 111 SRI LOHIT GAON PANCHAYAT

REP. BY THE SECY.
SRI LOHIT GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT
KAMALABARI
P.O. GUWAL GAON
P.S. GARAMUR
MAJULI
DIST.- MAJULI (ASSAM)
PIN- 785104

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD (R1

2

5

6) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9060/2019

MAYNAL HOQUE PRADHANI AND 10 ORS.
FORMER PRESIDENT DHARMASALA GAON PANCHAYAT
S/O- LATE IUB ALI PRADHANI
VILL- DHARMASALA PART-III
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

2: MUSKA BIBI
FORMER VICE PRESIDENT DHARMASALA GAON PANCHAYAT
W/O- AZAD ALI
VILL- DHARMASALA PART-IV
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

3: SURAT VAN BIBI
FORMER MEMBER DHARMASALA GAON PANCHAYAT
W/O- HYDER ALI
VILL- KACHUYAR KHAS PART -II



P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

4: NAMITA BALA CHOWDHURAY
FORMER MEMBER DHARMASALA GAON PANCHAYAT
W/O- KAMAL CHOWDHURY
VILL- DHARMASALA PART-III
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

5: BISHNU KUMAR ROY
FORMER MEMBER DHARMASALA GAON PANCHAYAT
S/O- LATE ABHAY CHARAN ROY
VILL- KACHUYAR KHAS PART- II
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

6: MAMTAZ BEGUM
FORMER MEMBER DHARMASALA GAON PANCHAYAT
W/O- SOPI SK
VILL- DHARMASALA PART-IV
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

7: ABDUL NOOR
FORMER MEMBER DHARMASALA GAON PANCHAYAT
S/O- LATE TADARAK SK
VILL- KACHUYAR KHAS PART-I
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

8: AMINUR ISLAM
FORMER MEMBER DHARMASALA GAON PANCHAYAT
S/O- AHAD ALI
VILL- KACHUYAR KHAS PART- I
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

9: AHIYAT ALI
FORMER MEMBER DHARMASALA GAON PANCHAYAT
S/O- LATE JASIUDDIN SK
VILL- KACHUYAR KHAS PART- II



P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

10: SEKANDAR ALI
FORMER MEMBER DHARMASALA GAON PANCHAYAT
S/O- KAYZER ALI
VILL- DHARMASALA PART- V
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

11: BEGUM SAHANOOR
FORMER MEMBER DHARMASALA GAON PANCHAYAT
W/O- JAYNAL HAQUE
VILL- DHARMASALA PART-III
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324
VERSUS

THE STATE OF ASSAM AND 5 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
DISPUR
GHY- 06

2:THE COMMISSIONER TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
JURIPAR
PANJABARI
GUWAHATI- 37

3:THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM
FINANCE DEPTT
DISPUR
GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER
DHUBRI
ASSAM
PIN- 783301

5:DHUBRI ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DIST- DHUBRI
ASSAM
PIN- 783301

6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE BDO



P.O AND P.S- GAURIPUR
DIST- DHUBRI
ASSAM
PIN- 783301

Advocate for : MR. A K SARMA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/873/2020

JUNALI BHARALI NATH AND 10 ORS.
EX-PRESIDENT OF 97 PHULANI GAON PANCHAYAT
W/O- LT. LAKHI NATH
VILL. KARKICHUK KHUIYARBARI
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

2: BALIMON NARAH
EX-VICE PRESIDENT OF 97 PHULANI G.P.
S/O- LT. KANAKRAM NARAH
VILL. ULUWANI
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

3: LALIT CHINTEY
EX-MEMBER OF NO. 6 PHULANI UNIT
97 PHULANI G.P.
S/O- LT. BITESON CHINTEY
VILL. AND P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

4: KHAGEN MILI
EX-MEMBER OF NO. 2 KALIYA UNIT
97 PHULANI G.P.
S/O- MULUKSON MILI
VILL. NAMONI KALIYA
P.O.- JAKAIBOWA
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)



PIN- 785105.

5: PANKAJ KR. NATH
EX-MEMBER OF NO 10 PHULANI RAIDANGANI UNIT
97 PHULANI G.P.
S/O- GOPIRAM NATH
VILL. RAIDANGANI
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

6: CHITRALEKHA MILI
EX-MEMBER OF NO. 7 KARKICHUK NEPALI UNIT
97 PHULANI G.P.
W/O- GOPAL MILI
VILL. AND P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

7: MRIDUL SAIKIA
EX-MEMBER OF NO. 8
2 PHULANI UNIT
97 PHULANI G.P.
S/O- LT. GOPAL SAIKIA
VILL. JAMUWANI
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

8: RUPALI BORAH
EX-MEMBER OF NO 9 POLONGANI UNIT
97 PHULANI G.P.
W/O- DILIP BORAH
VILL. POLONGANI
P.O. SRI RAM BANAMALI
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

9: BINA PAME NARAH
EX-MEMBER OF NO. 1 JAKAIBOWA UNIT
97 PHULANI G.P.
W/O AMAR NARAH
VILL. BORKALIYA
P.O. JAKAIBOWA



P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

10: SUMITRA NARAH
EX-MEMBER OF NO 4 NAGANCHUK UNIT
97 PHULANI G.P.
W/O- NARAYAN NARAH
VILL. NAGANCHUK
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

11: KALPANA MILI
EX-MEMBER OF NO 3 JAMUDCHUK UNIT
97 PHULANI G.P.
W/O- PRAFULLAH MILI
VILL. JAMUDCHUK
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY- 06.

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.-06.

4:THE DY. COMMISSIONER
MAJULI
ASSAM
PIN- 785105.

5:THE CHIEF EXECUTIVE OFFICER
MAJULI ZILLA PARISHAD
KAMALABARI
DIST.- MAJULI



ASSAM

PIN- 785105.

6:THE UJANI MAJULI ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER-CUM B.D.O.
UJANI MAJULI DEV. BLOCK
P.O. AND P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

7:THE 97 PHULANI GAON PANCHAYAT
REP. BY THE SECY.
PHULANI GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK
PANCHAYAT
JENGRAIMUKH
P.O. AND P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785104.

Advocate for : MR. A F N U MOLLAH

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/369/2020

UMESH DEKA AND 111 ORS.
S/O LT. JOGENDRA DEKA
VILL. AND P.O. BARTALA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

2: KHARGESWARI BORO
D/O LT. KALA RAM BORO
VILL. MUGDI (AMRATTARI)
P.O. MUGDI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

3: SIDDIKUL HAQUE
S/O HUSSAIN ALI
VILL. ADABARI
P.O. ADABARI
DIST. NALBARI
ASSAM

4: KUTUMONI MEDHI



W/O GOLOK MEDHI
VILL. NO. 1
KAPLABARI
P.O. KAPLABARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

5: MNIK ALI
S/O LT. SHOBAHAN ALI
VILL. AND P.O. BHANGNAMARI
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

6: AINAL HAQUE
S/O LT. SANULLA
VILL. NO. 3
KANDHBARI
P.O. KANDHBARI
DIST. NALBARI
ASSAM

7: TIZUDDIN
S/O LT. SHARAB ALI
VILL. GHOGA
P.O. LAOTOLA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

8: SAFIKUL ALI
S/O RIYAZUDDIN AHMED
VILL. PAIKAN BONMAJA
P.O. PAIKAN BONMAJA
DIST. NALBARI

9: NURJAHAN
W/O AYUB KHAN
VILL. 1 NO. LARKUCHI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

10: ANOWARA BEGUM
W/O SONABAR ALI
VILL. KURIHAMARI
P.S. BHANGNAMARI



DIST. NALBARI
ASSAM

11: INTAZ ALI
S/O LT. HAIZAN ALI
VILL. SAPKATA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

12: HARAZ UDDIN
VILL. NO. 2 KALARCHAR
P.S. BHANGANMARI
DIST. NALBARI
ASSAM

13: SUBAHAN ALI
S/O LT. HASEN ALIVILL. KAPLABARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

14: KUMUD MEDHI
S/O LT. RAGHU MEDHI
VILL. NO. 1
KAPLABARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

15: RABIA BEGUM
W/O LT. NOUSAD ALI
VILL. NO. 2
KAPLABARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

16: MAKANI HARIJAN
W/O SRI PRABIN HARIJAN
VILL. NO. 3 BARTALA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

17: PRANJIT DEKA
S/O LT. JOYCHARAN DEKA
VILL. MUGDI



P.S. MUKALMUA
DIST. NALBARI
ASSAM

18: HALEMA BEGUM
W/O MD. NUJIR ALI
VILL. KHUDRA SINADI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

19: MARAMI DAS
W/O SRI PRABIN DAS
VILL. NO. 2 GHORATHAL
P.S. MUKALMUA
DIST. NALBARI
ASSAM

20: KASED ALI
S/O LT. ARUN ALI
VILL. BAMUNBARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

21: KALPANA BARO
W/O LT. RABIN CH. BARO
VILL. AMRATTARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

22: SAHNUR ALI
S/O LT. SAMUD ALI
VILL. LACHIMA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

23: SHYAMANTA BARMAN
S/O LT. DAMODAR BARMAN
VILL. DARINGAPARA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

24: RANJU DEKA
S/O SRI PRADIP DEKA



VILL. DAGAPARA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

25: RAJIA BEGUM
W/O SRI PALAN ALI
VILL. NO. 2
KANDHABRI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

26: FAZAL HAQUE
W/O MD. INTAZ ALI
VILL. NO. 2 LOHARKATHA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

27: MINU DEKA
W/O SRI PRAMESH DEKA
VILL. DARANGIPARA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

28: JITEN DAS
S/O SRI HARIN DAS
VILL. BARNIBARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

29: KHABIR ALI
S/O MD. SAFED ALI
VILL. PACHIM BONMAZA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

30: MANOMATI NATH BORA
W/O SANKAR NATH BORA
VILL. DIRUA
P.S. MUKALMUA
DIST. NALBARI
ASSAM



31: MANDIRA KAIBORTA
W/O SRI PRADIP DEKA
VILL. PACHIM DIRUA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

32: PADMINI DAS
S/O SRI JOGENDRA DAS
VILL. POTEBARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

33: SUREN BAISHYA
S/O LT. NAURAM BAISHYA
VILL. NO. 1
NAPTIPARA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

34: GOPALJAN BIBI
W/O MD. MOFIZ ALI
VILL. BONMAJA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

35: AKHTARA BIBI
W/O MD. NABAD ALI
VILL. BORNIBARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

36: SWAPNA RANI BARO
W/O SRI PABIN CHANDRA BARO
VILL. DIRUA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

37: ALTAF HUSSAIN
S/O LT. ABUL SAKAR
VILL. BAKRIKUCHI
P.S. MUKALMUA
DIST. NALBARI



ASSAM

38: SARALA KHATUN
W/O MD. KARAM ALI
VILL. AND P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

39: NAZIRA BEGUM
W/O CHAN MAHAMMAD
VILL. NANGALMARI
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

40: PRATIMA DAS
W/O SRI HARI CHANDRA DAS
VILL. NARUA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

41: PRADIP DAS
S/O LT. GOPAL DAS
VILL. KALDI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

42: MAMANI BEGUM
W/O NURUL HAQUE
VILL. NO. 2
JOISAGAR
P.S. MUKALMUA
DIST. NALBARI
ASSAM

43: ANIMA KAIBARTA
W/O SRI GAGI RAM KOIBARTA
VILL. LAUTHARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

44: MINU KAIBARTA
W/O SRI MANI RAM DAS
VILL. JOISAGAR
P.S. MUKALMUA



DIST. NALBARI
ASSAM

45: ASHIYA BEGUM
W/O SRI NURUL ISLAM
VILL. N.C. PUB KAJIA
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

46: MARJIN KHATUN
W/O SRI RUPSAN ALI
VILL. KALARCHAR
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

47: SAHABUDDIN
S/O MD. NAJAR ALI
VILL. BARCHALI
P.S. BHANGANAMARI
DIST. NALBARI
ASSAM

48: MENAKA DAS
W/O SRI DHARANI DAS
VILL. RAMPU
P.S. MUKALMUA
DIST. NALBARI
ASSAM

49: FARMAN ALI
S/O MD. ALTAP
VILL. N.C. PUB KAJIA
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

50: ASKAR ALI
S/O MD. ISMAIL
VILL. KALARCHAR
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

51: MAFIDA BEGUM
W/O MD. MEHER ALI
KALARCHAR



P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

52: PULAK DAS
S/O SRI ARUP DAS
P.O. CHANDA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

53: KRIPADHAR BARMAN
S/O LT. BAPURAM BARMAN
VILL. BARTALA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

54: TARIK ANOWAR
S/O MD. AMAJ UDDIN
VILL. MAGHYA BHANGNAMARI
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

55: PRATIMA HALOI
W/O SRI MANGLA HALOI
VILL. CHATEMARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

56: RACHIMA BEGUM
W/O MD. HAKIM ALI
VILL. GHOGA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

57: NAJMUN NAHAR
W/O MD. EUNUSH ALI
VILL. LOWTOLA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

58: ABUSAMA ALI
S/O GIYAS ALI



VILL. LAUPARA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

59: SAHJAHAN ALI
S/O LT. ANAR ALI
VILL. SORUSALIA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

60: ARIFA BIBI
W/O MD. AJGAR ALI
VILL. NARAYANPUR
P.S. MUKALMUA
DIST. NALBARI
ASSAM

61: MALATI TALUKDAR
W/O SRI BHUBANESWAR TALUKDAR
VILL. KALARCHAR
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

62: HAKIMA BEGUM
W/O MD. JORUL ALI
VILL. GOLDIGHOLA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

63: MANJURI BORO
W/O SRI NARAYAN CH. BORO
VILL. SUNGORBORI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

64: ARAN ALI
S/O LT. BAKHEJUDDIN
VILL. BURLITPAR
P.S. MUKALMUA
DIST. NALBARI
ASSAM

65: AFRUJA BIBI



W/O MD. FARIDUR RAHMAN
VILL. SUTARKUCHI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

66: SONMANI DAS
S/O SRI DIJEN KALITA
VILL. SUTARKUCHI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

67: AYUB ALI
S/O LT. BHOINUR ALI
VILL. BALIKUCHI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

68: KHADEJA BEGUM
W/O MD. HAFIJUL ISLAM
VILL. LOHARKATHA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

69: HUSSAIN AHMED
S/O MD. HIKMAT ALI
VILL. ADABARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

70: SARIFUDDIN AHMED
S/O LT. AIJUDDIN AHMED
VILL. LOHARKATHA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

71: SAMAD ALI
S/O MD. SAMEJ ALI
VILL. SOYAD ALI CHAR
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM



72: FAZAL HAQUE
S/O MD. JANU MUNSHI
VILL. BORDHAP
P.S. MUKALMUA
DIST. NALBARI
ASSAM

73: KALICHARAN BAISHYA
S/O SRI CHANDRA RAM BAISHAYA
VILL. NO. 1
JOYSAGAR
P.S. MUKALMUA
DIST. NALBARI
ASSAM

74: TUTU DEKA
S/O SRI JOGESWAR HALOI
VILL. ROUMARI PATHAR
P.S. MUKALMUA
DIST. NALBARI
ASSAM

75: RUNU TALUKDAR
W/O SRI DEEPAK TALUKDAR
VILL. DAMDAMA PATHAR
P.S. MUKALMUA
DIST. NALBARI
ASSAM

76: HOMESWAR BARMAN
S/O LT. BINANDI BARMAN
VILL. BARTALA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

77: SHAGAR ALI
S/O LT. ABED ALI
VILL. BARBILPAR
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

78: SURMAN ALI
S/O MD. SATTAR ALI
VILL. KALAARCHAR
P.S. BHANGNAMARI
DIST. NALBARI



ASSAM

79: KALYANI DEKA
W/O SRI RATUL DEKA
VILL. BARTALA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

80: MAMTAZ PARBIN
W/O MD. FAIZUR RAHMAN
VILL. N.C. PUB KAJIA
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

81: ARFAN ALI
S/O LT. SUMIRUDDIN
VILL. BONPURA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

82: JAGAT MUSHAHARY
S/O SRI JAMI RAM MUSHAHARY
VILL. NO. 2 KEKAN
P.S. MUKALMUA
DIST. NALBARI
ASSAM

83: DANESH ALI
S/O ARMESH ALI
VILL. MULAGHATA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

84: BADSHAH ALI
S/O SHABUDDIN
VILL. BHELAKHAITI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

85: HAMID ALI
S/O LT. RAKMAT
VILL. PACHIM BHANGNAMARI
P.S. BHANGNAMARI



DIST. NALBARI
ASSAM

86: SAMAD ALI
S/O LT. NOIMUDDIN
VILL. LAOPARA
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

87: SAHERA KHATUN
D/O MOIN UDDIN
VILL. KALARCHAR
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

88: ABEDA BEGUM
W/O AJMAL ALI
VILL. SOTEMARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

89: MAFIJ ALI
S/O LT. DILDAR
VILL. NARAYANPUR
P.S. MUKALMUA
DIST. NALBARI
ASSAM

90: FARIDA BIBI
W/O MUHIBAR RAHMAN
VILL. AND P.S. MUKALMUA
DIST. NALBARI
ASSAM

91: BILKIS SULTANA
W/O SULEMAN ALI
VILL. KURIHAMARI
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

92: AYUB ALI
S/O AINUDDIN
VILL. DAMDAMA PATHAR
P.S. MUKALMUA



DIST. NALBARI
ASSAM

93: NITU MEDHI
S/O NABIN MEDHI
VILL. KHALIHAPAR
P.S. MUKALMUA
DIST. NALBARI
ASSAM

94: RAHIMA BEGUM
W/O LOKMAN ALI
VILL.NISLAPAR
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

95: NAYAN MONI ROY
S/O LT. KHARGESWAR ROY
VILL. NO. 2 NARUA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

96: ARFAN ALI
S/O LT. ROUSHAN ALI
VILL. NARAYANPUR
P.S. MUKALMUA
DIST. NALBARI
ASSAM

97: PARIJAN BEGUM
W/O LT. SABER ALI
VILL. PACHIM BHANGNAMARI
P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

98: BINA MEDHI
S/O LT. MOHAN MEDHI
VILL. TEGHERATARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

99: OMAR ALI
S/O SAHED ALI
VILL. KALARCHAR



P.S. BHANGNAMARI
DIST. NALBARI
ASSAM

100: SAHABUDDIN
S/O NAJAR ALI
VILL. NO. 1
KANDHBARI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

101: PADUM KALITA
S/O LT. THANURAM KALITA
VILL. LOAPARA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

102: LAL MIYA
S/O LT. REFAK ALI
VILL. NO. 2 BARBALA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

103: AJAD ALI
S/O LT. MONJURA ALI
VILL. GHOGA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

104: PHULMALA BEGUM
W/O AFSER ALI
VILL. 2 NO. LARKUSHI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

105: CHANDAN PATHAK
S/O LT. NAREN PATHAK VILL. 2 NO. DAULASAL
P.S. MUKALMUA
DIST. NALBARI
ASSAM

106: UZALA KHATUN
W/O IBSAD ALI



VILL. 2 NO. LARKUCHI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

107: HABIZUR RAHMAN
S/O AHILA
VILL. KHAGRKHALI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

108: SWARIFAN BEGUM
W/O JAMAL ALI
VILL
2 NO. LARKUCHI
P.S. MUKALMUA
DIST. NALBARI
ASSAM

109: SAKINA KHATUN
W/O SAMAD ALI
VILL. PERADHARA
P.S. MUKALMUA
DIST. NALBARI
ASSAM

110: PHUKON NATH
S/O JYOTISH CH. NATH
VILL. 2 NO. DAULASAL
P.S. MUKALMUA
DIST. NALBARI
ASSAM

111: BORNALI NATH
W/O NAYANMONI NATH
VILL. 1 NO. DAULASAL
P.S. MUKALMUA
DIST. NALBARI
ASSAM

112: AJIT TALUKDAR
S/O LT. DHARNI DHAR TALUKDAR
VILL. 25 NO. RUPIABATHAN
P.S. BELSOR
DIST. NALBARI
ASSAM
VERSUS



THE STATE OF ASSAM AND 18 ORS.
REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT
DISPUR
GUWAHATI-6

2:COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT. JANATA BHAWAN
DISPUR
GUWAHATI-6
ASSAM

3:COMMISSIONER
DEPTT. OF PANCHAYAT AND RUARAL DEVELOPMENT GOVT. OF ASSAM
PANJABARI
JURIPAR
GUWAHATI-37
ASSAM

4:ASSAM STATE ELECTION COMMISSION
ASSAM
REP. BY ITS COMMISSIONER
HOUSE FED COMPLEX
DISPUR
GUWAHATI-6

5:DEPUTY COMMISSIONER
NALBARI
DIST. NALBARI
ASSAM
6:CHIEF EXECUTIVE OFFICER
NALBARI ZILLA PARISHAD
NALBARI
ASSAM

7:BLOCK DEVELOPMENT OFFICER
BARKHETRI BLOCK
MUKALMUA
P.O. AND PS. MUKALMUA
DIST. NALBARI
ASSAM

8:THE SECRETARY
57 NO. DAULASAL LARKUCHI GAON PANCHAYAT LARKUCHI
P.O. LALKUCHI
PS. MUKALMUA
DIST. NALBARI
ASSAM
PIN-781312

9:THE SECRETARY
56 NO. MUGDI RAMPUR GAON PANCHAYAT



P.O. RAMPUR
PS. MUKALMUA
DIST. NALBARI
ASSAM
PIN-781312
10:THE SECRETARY
54 NO. KEKAN KAPLABARI GAON PANCHAYAT P.O. KEKAN
PS. MUKALMUA
DIST. NALBARI
ASSAM
PIN-781312
11:THE SECRETARY
58 NO. BANTALA- JOYSAGAR GAON PANCHAYAT
P.O. BELTALA
P.O. RAMPUR
PS. MUKALMUA
DIST. NALBARI
ASSAM
PIN-781138
12:THE SECRETARY
59 NO. MUKALMUA- NARAYANPUR GAON PANCHAYAT
P.O. AND P.S. MUKALMUA
PS. MUKALMUA
DIST. NALBARI
ASSAM
PIN-781126
13:60 NO. KANDHBARI- DAGAPARA GAON PANCHAYAT
P.O. KANDHBARI
PS. MUKALMUA
DIST. NALBARI
ASSAM
PIN-781126
14:61 NO. GHOGA GON PANCHAYAT
P.O. LAWTOLE
PS. MUKALMUA
DIST. NALBARI
ASSAM
PIN-781126
15:62 NO. ADABARI LOHARKATHA GAON PANCHAYAT
P.O. LAHARKATHA
P.O. RAMPUR
PS. MUKALMUA
DIST. NALBARI
ASSAM
PIN-781126
16:55 NO. BARNIBARI NAPTIPARA GAON PANCHAYAT
P.O. BARNIBARI
P.O. RAMPUR



PS. MUKALMUA
DIST. NALBARI
ASSAM
PIN-781304
17:64 NO. BHANGNAMARI GAON PANCHAYAT
P.O. AND P.S BHANGNAMARI
DIST. NALBARI
ASSAM
PIN-781312
18:63 NO. KALARCHAR GAON PANCHAYAT
P.S. BHANGNAMARI P.O. KALARCHAR
DIST. NALBARI
ASSAM
PIN-781312
19:65 NO. KURIHAMARI BARSALIYA GAON PANCHAYAT
P.O. AND P.S. BHANGNAMARI
DIST. NALBARI
ASSAM
PIN-781126

Advocate for : DR. P K GOSWAMI
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 18 ORS.

Linked Case : WP(C)/757/2020

MOMI PEGU AND 6 ORS.
EX-PRESIDENT OF UJANI MAJULI ANCHALIK PANCHAYAT
JENGRAIMUKH
W/O. SATYARANJAN PEGU
VILL. JENGRAI MAGHUACHUK. O.O. AND P.S. JENGRAIMUKH
DIST. MAJU
ASSAM
PIN-785105.

2: KUNJALATA BORAH
EX VICE PRESIDENT OF UJANI MAJULI A.P.
JENGRAIMUKH
W/O. JITEN BORAH
VILL. AND P.O. RATANPUR
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785110.

3: BOBITA DOLEY



EX A.P. MEMBER FROM PHULONI G.P. UNDER UJANI MAJULI A.P. VILL.
AND P.O. RATANPUR MIRI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785105.

4: MENOKA KUTUM
EX A.P. MEMBER FROM LUITPORIYA G.P. UNDER UJANI MAJULI A.P. W/O.
ROBIN KUTUM
VILL. SUKANSUTI GAON
P.O. BHOKATIDUWAR P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785110.

5: BABUL CH. MILI
EX A.P. MEMBER FROM PHULONI G.P. UNDER UJANI MAJULI ANCHALIK
PANCHAYAT
S/O. LT. OPEN CH. MILI
VILL. LAHAN GAON
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST. KAJULI
ASSAM
PIN-785105.

6: PURNIMA KATAKI
EX A.P. MEMBER FROM RANGACHAHI G.P. W/O. JAGAT CH. KATAKI
VILL. GUWALABORI GAON
P.O. RANGACHAHI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785105.

7: DARASINGH DOLEY
EX A.P. MEMBER FROM CHEREPAI G.P. S/O. MUKUT DOLEY
VILL. KUMARBARI GAON
P.O. AND P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785105.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GUWAHATI-37.

3:THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI
ASSAM
PIN-785105.
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD
DIST. MAJULI
ASSAM
PIN-785105.

6:THE BLOCK DEVELOPMENT OFFICER CUM EXECUTIVE OFFICER

UJANI MAJULI ANCHALIK PANCHAYAT
P.O. AND P.S. JENGRAMIKH
DIST. MAJULI
ASSAM
PIN-785105.

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/8684/2019

ABDUL WAHAB MIAH AND 10 ORS.
EX-PRESIDENT
JAMADARHAT GAON PANCHAYAT
S/O. ABDUL HALIM MIAH
VILL. JAMADARHAT
P.O. JAMADARHAT
P.S. FAKIRGANJ



DIST. DHUBRI
ASSAM
PIN783330.

2: SHORBANU KHATUN
EX-VICE PRESIDENT
JAMADARHAT GAON PANCHAYAT
W/O. RAHIM ALI
VILL. PAIKARPARA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

3: SHOHIID ALI
S/O. BISHA SHEIKH
VILL. MATHAKATA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

4: ACHCHABIA KHATUN
W/O. ACHUR UDDIN
VILL. JAMADARHAT
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

5: BASATON NESSA
W/O. SHAJAHAN ALI
VILL. PORAVITA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

6: ARFAN ALI SHEIKH
W/O. ABDUL AJIJ SHEIKH
VILL. PAIKARPARA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI



ASSAM
PIN-783330.

7: SALEHA KHATUN
W/O. FAYJUDDIN SHEIKH
VILL. DUDHTOLA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

8: SULTAN ALI
S/O. MOKACHED ALI
VILL. DUDHTOLA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

9: AMBIYA KHATUN
W/O. GOLAM MASTAFA
VILL. BANACHAPA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

10: ABDUL HAMID
S/O. ADRASH ALI
VILL. MAHAJANPARA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

11: MOIDUL ISLAM
S/O. NUR UDDIN MIAH
VILL. PORAVITA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.
VERSUS



THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY.-06.
3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY.-37.
4:THE DY. COMMISSIONER

DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM
PIN-783301.
5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD
DHUBRI
P.O. AND DIST. DHUBRI
ASSAM
PIN-783301.
6:THE JAMADARHAT ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
JAMADARHAT
P.O. CHIRAKUTI
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.
7:THE NO. 62 JAMADARHAT GAON PANCHAYAT

REP. BY THE SECRETARY
JAMADARHAT GAON PANCHAYAT



P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

Advocate for : MR. M HUSSAIN
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/3622/2018

MADHABI RAHANG AND 8 ORS.
W/O. HARIRAM RAHANG
VILL. CHAMOTA PATHAR
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

2: JAIFOR ALI

S/O. ABDUL MUSABBIR
VILL. HATKHOLA
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

3: PHULMOTI INGTI

W/O. NIPEN INGTI
VILL DIKSANG
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

4: SAJEDA BEGUM

W/O. TAHER ALI
VILL. AND P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

5: MD. TAJAJUL ISLAM CHAUDHURY

S/O. ABDUL MUSABBIR CHAUDHURY
VILL. 2 NO. KOCHUTOLI



P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

6: RAHIM KHAN

S/O. KANU KHAN
VILL. CHAMOTA PATHAR
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

7: TUKLU DEY

VILL. CHAMOTA PATHAR
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

8: HAZERA BEGUM

D/O. HABIB HAZARIKA
VILL. KOPALKATA
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

9: ANJU PATAR

VILL. MAHMARA
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.
VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GHY.

2: THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GHY.



3:THE FINANCE COMMISSION OF INIDA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM
DISPUR
GHY.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY.

6:THE DY. COMMISSIONER

KAMRUP (M)
P.O. PANBAZAR
DIST. KAMRUP (M)
ASSAM

7:THE CHIEF EXECUTIVE OFFICER

KAMRUP METRO ZILLA PARISHAD
GOLAGHAT
P.O. AND DIST. KAMRUP (M)
ASSAM

8:THE BLOCK DEVELOPMENT OFFICER

DIMORIA DEVELOPMENT BLOCK
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM

9:THE GAON PANCHAYAT SECRETARY

SONAPUR G.P.
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

Advocate for : MR. M KHAN

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.



Linked Case : WP(C)/1005/2020

DEBOJIT PATIR AND 10 ORS.
EX-PRESIDENT OF 94 RATANPUR MIRI GAON PANCHAYAT
S/O. LT. NOBIN PATIR
VILL. UJANI GEZERA
P.O. GEZERA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

2: USHARANI DOLEY
EX-VICE PRESIDENT OF 94 RATANPUR MIRI GAON PANCHAYAT
W/O. JUGAL DOLEY
VILL. RATANPUR MIRI
P.O. RATANPUR MIRI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785105..

3: NABAJIT DOLEY
EX-MEMBER OF NO. 3 UJANI GEZERA UNIT
94 RATANPUR MIRI G.P.
S/O. LT. TIKESWAR DOLEY
VILL. UJANI GEZERA
P.O. GEZERA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

4: ROMESH KULI
EX-MEMBER OF NO. 9 RATANPUR MIRI UNIT
94 RATANPUR MIRI G.P.
S/O. LT. MONAI KULI
VILL. KULI GAON
P.O. RATANPUR MIRI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785105.

5: DIPAMONI KUTUM
EX-MEMBER OF NO. 2 TAKARCHUK UNIT
94 RATANPUR MIRI G.P.
W/O. MAHANANDA KUTUM
VILL. TAKARCHUK
P.O. GEZERA
P.S. JENGRAIMUKH



DIST. MAJULI
ASSAM. PIN-785105.

6: SANTANA MILI
EX-MEMBER OF NO. 6 RATANPUR MIRI UNIT
94 RATANPUR MIRI G.P.
W/O. DILIP MILI
VILL. MILI GAON
P.O. MILI TINI ALI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

7: GITANJALI PATIR DOLEY
EX-MEMBER OF NO. 7 RATANPUR MIRI UNIT
94 RATANPUR MIRI G.P.
W/O. AMRIT DOLEY
VILL. AND P.O. RATANPUR MIRI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785105.

8: MRINALI DOLEY
EX-MEMBER OF NO. 4 NAMONI GEZERA UNIT
94 RATANPUR MIRI G.P.
W/O. JHON DOLEY
VILL. NAMONI GEZERA
P.O. GEZERA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

9: SIVANATH PEGU
EX-MEMBER OF NO. 1 JABORCHUK UNIT
94 RATANPUR MIRI G.P.
S/O. NANDESWAR PEGU
VILL. JABORCHUK KATHONI
P.O. GEZERA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

10: MINU BORAH
EX-MEMBER OF NO. 5 HALDHIBARI UNIT
94 RATANPUR MIRI G.P.
W/O. GUNA KANTA BORAH
VILL. HALDHIBARI
P.O. MILI TINI ALI



P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

11: RAJESH CHANDI
EX-MEMBER OF NO. 10 RATANPUR MIRI UNIT
94 RATANPUR MIRI G.P.
S/O. LT. BANURAM CHANDI
VILL. NAYABAZAR
P.O. RATANPUR MIRI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785105.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.

3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI
ASSAM
PIN-785105.
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD
KAMALABARI
DIST. MAJULI
ASSAM
PIN-785105.
6:THE UJANI MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
UJANI MAJULI DEVELOPMENT BLOCK



P.O. AND P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785105.
7:THE 94 RATANPUR MIRI GAON PANCHAYAT
REP. BY THE SECRETARY
RATANPUR GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK
PANCHAYAT
JENGRAIMUKH
P.O. AND P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/5129/2020

TAHERA BIBI AND 10 ORS
W/O. NURAL AMIN
VILL. CHHAGOLIA PART-I
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

2: ANANDA ADHIKARY
S/O. LT. PREMANANDA ADHIKARY
VILL. CHHAGOLIA PART-II
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

3: KANAK KR. ADHIKARY
S/O. LT. JOGENDRA ADHIKARY
VILL. CHHAGOLIA PART-I
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

4: SABITA PATNI DAS
W/O. TARUN PATNI DAS



VILL. CHHAGOLIA PART-II
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

5: ROKEYA SIDDIQUE
W/O. ABU BAKKAR SIDDIQUE
VILL. CHHAGOLIA PART-I
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

6: JELEKA BIBI
W/O. ABDUL MANNAN SHEIKH
VILL. CHHAGOLIA PART-II
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

7: JAHIDUR RAHMAN
S/O. FAZAL ALI MONDAL
VILL. CHHAGOLIA PART-I
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

8: FAZLE RAHMAN
S/O. SABED ALI
VILL. CHHAGOLIA PART-II
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

9: BIBHA SARKAR
W/O. MRINAL SARKAR
VILL. CHHAGOLIA PART-II
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

10: ABIDA BIBI
W/O. JAMIR ALI



VILL. CHHAGOLIA PART-II
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

11: RATIRANJAN GHOSE
S/O. LT. GANGA CHARAN GHOSE
VILL. CHHAGOLIA PART-II
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.
VERSUS

THE STATE OF ASSAM AND 4 ORS
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-37.

3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-06.

4:THE DY. COMMISSIONER OF DHUBRI DISTRICT
AT DHUBRI
P.O. P.S. AND DIST. DHUBRI
ASSAM
PIN-783301.

5:THE DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI
ASSAM
P.O. P.S. AND DIST. DHUBRI
ASSAM
PIN-783301.

Advocate for : MR. A T SARKAR
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 4 ORS



Linked Case : WP(C)/960/2020

BIJOY DOLEY AND 10 ORS.
EX-PRESIDENT OF 93 JENGRAI GAON PANCHAYAT
S/O- LT. PIYORAM DOLEY
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

2: BORNALI PEGU
EX-VICE PRESIDENT OF 93 JENGRAI GAON PANCHAYAT
W/O- SRI NILO PEGU
VILL. LAKHIMI BOR POMUA GAON
P.O. AND P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

3: PHIRUJ DOLEY
EX-MEMBER OF NO. 1 BOR POMUA UNIT
93 JENGRAI G.P.
S/O- KARKA DOLEY
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

4: SMTI. KOCH PROVA PEGU
EX- MEMBER OF NO.2 BOR POMUA UNIT
93 JENGRAI G.P.
W/O- SRI BHODRJIT PEGU
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

5: SWAPNA PEGU
EX-MEMBER OF NO. 2 BOR POMUA UNIT
93 JENGRAI G.P.
W/O- SRI HARA KANTA PEGU
VILL. BORPATHAR GAON
P.O. JENGRAIMUKH



P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

6: SMTI. MONITA PEGU
EX- MEMBER OF NO. 5 GOBURCHUK UNIT
93 JENGRAI G.P.
W/O- BHUPEN PEGU
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

7: SURJYA DOLEY
EX-MEMBER OF NO. 6 BOR POMUA KATHALGURI UNIT
93 JENGRAI G.P.
S/O- INDESWAR DOLEY
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

8: RINESWARI PEGU
EX-MEMBER OF 7 MAGHUACHUK UNIT
93 JENGRAI G.P.
W/O- SRI SUKURAM PEGU
VILL. JENGRAI MAGHUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

9: SARBESWAR DOLEY
EX-MEMBER OF NO. 8 MAGHUACHUK UNIT
93 JENGRAI G.P.
S/O- LT. KATIRAM DOLEY
VILL. JENGRAI AMGURI GAON
P.O. JENGRAI
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

10: BISHNU KR. PEGU
EX- MEMBER OF 9 JENGRAI CHAPORI UNIT
93 JENGRAI G.P.
S/O- JAIGE PEGU



VILL. JENGRAI CHAPORI
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

11: GUNADHAR PEGU
EX-MEMBER OF 10 JENGRAI CHAPORI UNIT
93 JENGRAI G.P.
S/O- GANGARAM PEGU
VILL. JENGRAI BALI CHAPORI
P.O. JENGRAI CHAPORI
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.-06.

4:THE DY. COMMISSIONER
MAJULI
ASSAM
PIN- 785105.

5:THE CHIEF EXECUTIVE OFFICER
MAJULI ZILLA PARISHAD
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785105.

6:THE UJANI MAJULI ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEV. OFFICER
UJANI MAJULI DEV. BLOCK
P.O. AND P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.



7:THE 93 JENGRAI GAON PANCHAYAT
REP. BY THE SECY.
PHULANI GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK
PANCHAYAT
JENGRAIMUKH
P.O. AND P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785104.

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/746/2020

RUPALI GOGOI AND 65 ORS.
FORMER PRESIDENT EAST (PUB) JORHAT ANCHALIK PANCHAYAT
W/O- MR. BIREN GOGOI
VILL AND P.O-SELENG HAT
DIST-JORHAT
ASSAM
PIN-785636

2: MONIRAM KARMAKAR
FORMER VICE-PRESIDENT EAST (PUB) JORHAT ANCHALIK PANCHAYAT
S/O-MR. SUREN KARMAKAR
VILL-HOLLUNGOORIE T.E.
P.O AND P.S-MARIANI
DIST-JORHAT
ASSAM
PIN-785634

3: LALIT GOGOI
FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT
S/O-MR. ROHINI GOGOI
VILL AND P.O- UJANI RAJABARI
DIST-JORHAT
ASSAM
PIN-785635

4: KUNJALATA LAHON
FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT
W/O-MR. NITYANANDA LAHON
VILL-CHINATOLI GAON
P.O-KHATISONA
DIST- JORHAT



ASSAM
PIN-785635

5: UMAKANTI SENAPATI
FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT
W/O-MR. BIPUL SENAPATI
VILL AND P.O-BHUYANHAT
DIST- JORHAT
ASSAM
PIN-785680

6: DIBYALATA GOGOI
FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT
W/O-MR. PABITRA GOGOI
VILL-PITHAKHUWA GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785680

7: MALATI TANTI
FORMER PRESIDENT 19 NO. BALIJAN GAON PANCHAYAT
W/O-SADANANDA TANTI
VILL-TIRUAL T.E
P.O-NAKACHARI
DIST- JORHAT
ASSAM
PIN-785635

8: GUNU PRABHA GOGOI
FORMER VICE-PRESIDENT 19 NO. BALIJAN GAON PANCHAYAT
W/O- RAMANI GOGOI
VILL- MASKHOWA
P.O-NAKACHARI
DIST- JORHAT
ASSAM
PIN-785635

9: KAMALA NAYAK
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT
W/O-PANDAB NAYAK
VILL- NAGINIJAN T.E
P.O-NAKACHARI
DIST- JORHAT
ASSAM
PIN-785635

10: MANOJ MAJHI



FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT
S/O- BHABIRAM MAJHI
VILL-BALIJAN T.E.
P.O-NAKACHARI
DIST- JORHAT
ASSAM
PIN-785635

11: ASHA KURMI
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT
W/O- NITU MAJHI
VILL-BALIJAN T.E.
P.O-NAKACHARI
DIST- JORHAT
ASSAM
PIN-785635

12: AMOSH KARJI
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT
VILL- NAGINIJAN T.E
P.O-NAKACHARI
DIST- JORHAT
ASSAM
PIN-785635

13: TUFAN KARMAKAR
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT
S/O-MAHESH KARMAKAR
VILL AND P.O-NAGINIJAN PUTHINADI (NAKACHARI)
DIST- JORHAT
ASSAM
PIN-785635

14: FARIDA BEGUM
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT
W/O-CHAFIKUL HUSSAIN
VILL- BALIJAN NATUNMATI
P.O-NAKACHARI
DIST- JORHAT
ASSAM
PIN-785635

15: PRASANTA GOGOI
FORMER PRESIDENT 15 NO. MADHYA NA KACHARI GAON PANCHAYAT
S/O-KIRTINATH GOGOI
VILL-MARANGIAL GAON
P.O-NAKACHARI
DIST-JORHAT



ASSAM
PIN-785635

16: JOYA GOGOI
FORMER VICE-PRESIDENT 15 NO. MADHYA NA KACHARI GAON
PANCHAYAT
W/O-HEMA GOGOI
VILL-MARANGIAL GAON
P.O-NAKACHARI
DIST-JORHAT
ASSAM
PIN-785635

17: GIRISH SAIKIA
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT
S/O-LUDUR SAIKIA
VILL-VELEUGURI RATANPUR GAON
P.O-KHATISONA
DIST-JORHAT
ASSAM
PIN-785635

18: HAMIDULLA
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT
S/O- BADIUDDIN AHMED
VILL- DEBERAPARA
P.O-NAKACHARI
DIST-JORHAT
ASSAM

19: TOSHESHWAR BARUAH
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT
S/O- SHARANAN BARUAH
VILL-MARANGIAL GAON
P.O-NAKACHARI
DIST-JORHAT
ASSAM
PIN-785635

20: ALPANA HAZARIKA
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT
C/O- BIPIN HAZARIKA
VILL- BHELEWGURI KALIYA GAON
P.O-KHATISONA
DIST-JORHAT
ASSAM
PIN-785635



21: BABITA GOGOI
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT
C/O-RAJU GOGOI
VILL-DIHINGIA GAON
P.O-KHATISONA
DIST-JORHAT
ASSAM
PIN-785635

22: PABAN MUDI
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT
C/O-CHUKURA MUDI
VILL AND P.O- KHATISONA
DIST-JORHAT
ASSAM
PIN-785635

23: JAYANTA GOGOI
FORMER PRESIDENT 11 NO. PUB LAHING GAON PANCHAYAT
S/O-GOPINATH GOGOI
VILL- 2NO. CHETIA GAON
P.O-HANCHARA
DIST-JORHAT
ASSAM
PIN-785683

24: MINA KONWAR SAIKIA
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
W/O-RATNESWAR SAIKIA
VILL-BELTAL JAPISIJIA
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

25: BIPUL BORAH
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
C/O-JOGESHWAR BORAH
VILL- HATIMURIA GAON
P.O-BHUYANHAT (SELENGHAT)
DIST-JORHAT
ASSAM
PIN-785636

26: RINA PHUKAN
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
C/O- DINANATH PHUKAN
VILL-LUKHURAKHAN GAON



P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

27: ILLA PHUKAN GOGOI
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
C/O-MUHIRAM PHUKAN
VILL- TIPONIA BORCHUK
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

28: MONTU SAIKIA
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
S/O-JONMEJOYA SAIKIA
VILL-KUKURA CHUA GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

29: JITU BURAGOHAIN
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
C/O-SURENDRA NATH BURAGOHAIN
VILL-KOLIAPANI GAON
P.O- KOLIAPANI
DIST-JORHAT
ASSAM
PIN-785112

30: JULI PHUKAN
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
C/O-PRYANATH PHUKAN
VILL-MAJUNAGAYAN GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

31: GITANJALI GOND
FORMER PRESIDENT 18 NO. KOTHALGOORIE GAON PANCHAYAT
W/O-ARUN MALLICK
VILL-KOTHALGOORIE T.E
P.O AND P.S-MARIANI
DIST-JORHAT
ASSAM



PIN-785634

32: RANU SAIKIA
FORMER PRESIDENT 12 NO. LAHING GAON PANCHAYAT
W/O-SRI MAHENDRA SAIKIA
VILL-HALOWA PATHAR GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

33: JAGADISH SURI
FORMER VICE-PRESIDENT 12 NO. LAHING GAON PANCHAYAT
S/O-LATE ARUN SURI
VILL-KHANIKAR BAZAR
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

34: DADUL SAIKIA
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
S/O-SRI BISHWA SAIKIA
VILL-HALOWA PATHAR GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

35: ANJALI KHANIKAR
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
W/O-RITAL KHANIKAR
VILL-BALIGAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

36: DURGA SAHU
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
S/O-ASHARFI SAHU
VILL-DALINBASHTI
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

37: SABITRI KURMI



FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
W/O-PARAMESHWAR KURMI
VILL-BANGALI GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

38: BHAIKON NAYAK
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
S/O-SRI DHIREN NAYAK
VILL-BAISAHABI PURONALINE GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

39: TILESHWARI NAYAK
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
W/O-SRI SANTOSH NAYAK
VILL-BAISAHABI BORLINE GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

40: NIPEN URANG
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
S/O- LATE DEBESHWAR URANG
VILL- DALIMBAGAN GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

41: DIPTI HAZARIKA
FORMER PRESIDENT 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT
W/O-SRI TOLAN HAZARIKA
VILL-HAZARIKA GAON
P.O-NAKACHARI
DIST-JORHAT
ASSAM
PIN-785635

42: KESAB GOGOI
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT
S/O-LATE BUDURAM GOGOI
VILL-BORGAON



P.O-GOHANIBARI
DIST-JORHAT
ASSAM
PIN-785635

43: TARUN HAZARIKA
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT
S/O-LATE KHAGESWAR HAZARIKA
VILL-PUTHINADI GOHANI GAON
P.O-UJANI RAJABARI
DIST-JORHAT
ASSAM
PIN-785635

44: LILAWATI PAW
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT
W/O-SRI BIREN PAW
VILL-GOHAIN PATHER
P.O-HEMLAI
DIST-JORHAT
ASSAM
PIN-785635

45: DHRUBA GOGOI
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT
S/O-LATE THANU RAM GOGOI
VILL- 2NO. DORIKIAL
P.O-NAKACHARI
DIST-JORHAT
ASSAM
PIN-785635

46: MUNU GOGOI
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT
W/O-SRI NABIN GOGOI
VILL-TIRUAL GAON
P.O-NAKACHARI
DIST-JORHAT
ASSAM
PIN-785635

47: MUNU TAMULI
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT
W/O-SRI PRANAB TAMULI
VILL- BOWTALI GAON
P.O-UJANI RAJABARI
DIST-JORHAT
ASSAM



PIN-785635

48: BANTI SAIKIA
FORMER PRESIDENT 79 NO. CHARAIPANI GAON PANCHAYAT
W/O-JATIN SAIKIA
VILL-GOHAINJAN
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785630

49: BEUTY SAIKIA
FORMER VICE-PRESIDENT 79 NO. CHARAIPANI GAON PANCHAYAT
D/O-DHANIRAM SAIKIA
VILL-GOHAINJAN
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785630

50: BONITA TANTI
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT
W/O-KARAMSINGH TANTI
VILL- BOSABORI T.E
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785630

51: PURNIMA KUMAR
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT
W/O-RAKESH KUMAR
VILL-TIROON T.E
P.O-BANDARCHALIA
DIST-JORHAT
ASSAM
PIN-785630

52: LAKHPATI TANTI
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT
S/O-BHUBAN TANTI
VILL-TIROON T.E
P.O-BANDARCHALIA
DIST-JORHAT
ASSAM
PIN-785630

53: DIPAK SAIKIA



FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT
S/O-BHOLARAM SAIKIA
VILL-BHAIGOLAKHI GAON
P.O-PHULBARI
DIST-JORHAT
ASSAM
PIN-785630

54: SHISILIYA MUNDA
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT
W/O-SRI BIDYA CHAWRA
VILL-CHARAIPANI T.E
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785630

55: ROBIN BHUYAN
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT
S/O-NIMAI BHUYAN
VILL-CHARAIPANI T.E
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785630

56: POLASH PRATIM BORAH
FORMER PRESIDENT 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O-RAJU BORAH
VILL-GHARPHALIA GAON
P.O-CHUNGILAHING
P.S-MARIANI
DIST-JORHAT
ASSAM
PIN-785635

57: DIPIKA KURMI
FORMER VICE-PRESIDENT 17 NO. PUB NAKACHARI GAON PANCHAYAT
W/O-SRI ATUL KURMI
VILL-NAGNIJAN T.E
P.O-NAKACHARI
DIST-JORHAT
ASSAM
PIN-785635

58: TARUN GOGOI
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O-NADIRAM GOGOI



VILL-NAPAM GAON
P.O-CHUNGILAHING
DIST-JORHAT
ASSAM
PIN-785635

59: ILAMONI GOGOI
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
W/O-SRI JADAV GOGOI
VILL-GABHARU KONWAR GAON
P.O-GABHARU ALI GAON
DIST-JORHAT
ASSAM
PIN-785635

60: NARESH MUNDA
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O-ATUA MUNDA
VILL-GABHARU GRAND GAON
P.O-GABHARU KONWAR GAON
DIST-JORHAT
ASSAM
PIN-785635

61: LAKHIMONI MURARI
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
D/O-MAHARI MURARI
VILL-PHUKAN HABI GAON
P.O-MAGROI
DIST-JORHAT
ASSAM
PIN-785635

62: GOPAL GOGOI
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O- SRI SONARAM GOGOI
VILL AND P.O-MAGROI
DIST-JORHAT
ASSAM
PIN-785635

63: QUEEN GOGOI
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
W/O-DURGESHWAR GOGOI
VILL AND P.O-MAGROI
DIST-JORHAT
ASSAM
PIN-785635



64: SANGITA BEDIYA
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
W/O-SUKLAL BEDIYA
VILL-SATOI T.E
P.O-MAGROI
DIST-JORHAT
ASSAM
PIN-785635

65: DIPAK NAYAK
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O-LALBABU NAYAK
VILL-SATOI T.E
P.O-MAGROI
DIST-JORHAT
ASSAM
PIN-785635

66: ACHINTYA GOGOI
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O-NAKUL GOGOI
VILL-NAPAM GAON
P.O-CHUNGILAHING
DIST-JORHAT
ASSAM
PIN-785635
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP .BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR
GUWAHATI-6

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR
PANJABARI
GUWAHATI-37

3:THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT. DISPUR
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER
JORHAT
ASSAM
PIN-785001

5:JORHAT ZILLA PARISHAD



REP. BY THE CHIEF EXECUTIVE OFFICER
JORHAT ZILLA PARISHAD
DIST. JORHAT
ASSAM
PIN-785001
6:EAST (PUB) JORHAT ANCHALIK PANCHAYAT
REP. BY THE BLOCK DEVELOPMENT OFFICER
EAST (PUB) JORHAT DEVELOPMENT BLOCK
P.O. AND P.S JORHAT
DIST. JORHAT
ASSAM
PIN-785001

Advocate for : MR. A K SARMA
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/7291/2021

KAJAL BHUYAN AND 118 ORS
C/O SRI KAMAL BHUYAN
VILL SAPEKHATI
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

2: SRI BOLURAM MUCHARHARI
C/O SRI KERENGA MUCHAHARI
VILL BHELAWGURI
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

3: SRI SABITRI BORO
C/O UT NAREN BORO
VILL BORPAM TINIALI
P.O. SOOTEA
PIN 784175

4: BIREN BOSUMUTARY
LT. JOGAN BOSUMATARY
VILL BALISJAN
P.O. SENGAMARI
P.S. SOOTEA



P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

5: SRI ANIL SABAR
C/O SUKLAL SABAR
VILL GOURIPUR
P.O. CHANGAMARI

P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

6: SWAPNA BHUYAN
C/O LT. DURGESWAR BHUYAN
VILL SAPEKHATI
P.O. BORPAM TINIALI
DIST BISWANATH

7: SRI MINATI KILINPI
C/O SRI GOJEN KILLING
VILL PHUKANSANG
P.O. BORPAM TINIALI
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

8: SRI JITEN KHODAL
C/O LT. HARIBHOJON KHODAL
VILL GHILADHARI (BOSTI)
P.O. BORPAM TINIALI
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

9: MD. MAHAMAD ALI
C/O LT. MUSLIM ALI
VILL CHANGAMARI
P.O. BORPAM TINIALI
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

10: SRI REKHA KATAKI



C/O PRASANTO SAIKIA
VILL PURANIGAON
P.O. BORPAM TINIALI
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

11: PRAMUD BASUMATARI
C/O LT. NANDESWAR BASUMATARI
VILL VHELUGURI
P.O. BORPAM TINIALI
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

12: MD. ABDUL KHALEK
C/O LT. SAHAJUDDIN SEKH
VILL 4 NO. BHOJMARI

P.O. BORPAM TINIALI
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

13: ABDUL SALAM
C/O LT. FARAUDDIN SEKH
VILL BHOJMARI
P.O. TEWARIPAL
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

14: MISS UMME KULSUM
C/O MD. ABDUL MAZID
VILL 2 NO. ADAVATI
P.O. TEWARIPAL

P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

15: MISS JAMANA KHATUN
C/O AFSAR ALI



VILL BHOJMARI
P.O. TEWARIPAL
P.S. SOOTEA
P.O. BORPAM TINIALI
DIST BISWANATH
PIN 784175

16: MAJONI DAS
C/O RAMESH DAS
VILL PALASONI
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

17: SRI TANKESWAR SAIKIA
C/O LT. HARANATH SAIKIA
VILL MAGURMARI
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

18: SRI JEUTI GOGOI
C/O DULAN GOGOI
VILL BEJOHOLA
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

19: SRI BIREN GORH
C/O KATHA DORH
VILL GILADHARI
P.O. SOOTEA
P.S. BORPAM TINIALI
DIST BISWANATH
PIN 784175

20: SRI BABUL SEN
C/O LT. LAKHINDAR SEN
VILL UDAYPUR

P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175



21: SRI CHAMPA GOHAIN
C/O ABONI GOHAIN
VILL GEREKI

P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

22: SRI ARPANA DUWARAH
C/O LT. MODAN DUWARAH
VILL GEREKI
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

23: SRI TILAK NATH
C/O SRI BIPIN NATH
VILL GEREKI
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

24: SRI GHANA SHYAM CHETRI
VILL BALIGHAT BORBHETI
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

25: SRI DIPALI ROBI DAS
VILL KHATWAL GOUN
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

26: SRI FATEMA ROHMAN
C/O LT. MAJIBUR RAHMAN
VILL PURANA CENTER
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

27: SRI PALLABI SAIKIA



C/O SAILEN SAIKIA
P.O. CHENGAMARI
P.S. SOOTEA
DIST BISWANATH
PIN 784175

28: SRI SABITA BAKATI
C/O LAKHI CHARN BAKTI
VILL DIPLONGA
P.O. CHENGAMARI
P.S. SOOTEA
DIST BISWANATH
PIN 784175

29: SRI GOJEN TANTI
C/O TIKETA TANTI
VILL DIPLONGA
P.O. CHENGAMARI
P.S. SOOTEA
DIST BISWANATH
PIN 784175

30: SRI ASHA GHATOWAR
C/O LT. LAKHIRAM GHATOWAR
VILL DIPLONGA
P.O. CHENGAMARI
P.S. SOOTEA
DIST BISWANATH
PIN 784175

31: SRI MONI MALA DEVI
VILL MONAY JAYPUR
P.O. CHENGAMARI
P.S. SOOTEA
DIST BISWANATH
PIN 784175

32: SRI SALEHA BEGUM
VILL CHAGAMARI
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

33: SRI AMIJUL HOQUE
C/O LT. SJURUDDIN
VILL 2 NO. KOMILIA
P.O. PANIBHARAL



DIST BISWANATH
PIN 784177

34: MISS CHAMPAFUL KHATUN
C/O ABDUL RAHMAN
VILL KALAKATI
P.O. TEWARIPAL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

35: MISS MRIDULA NATH DEVI
C/O SRI NABAJYOTI NATH
VILL NO.3 NALBARI
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

36: SRI BIMALA DEVI CHETRI
C/O SRI TULA KANTA CHETRI
VILL BOHOR BHETI
P.O. BOKABIL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

37: SRI ABDUL BAREK
C/O LT. ABDUL JUBBAR
VILL 2 NO. ADAVETI
P.O. TEWARIPAL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

38: PADMA DEVI
C/O SRI LALJIT CHETRI
VILL NO.3 BHOJMARI
P.O. TEWARIPAL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

39: SRI KRISHNA MAYA RANA
C/O LT PURAN BAHADUR RANA
VILL GORPAL
P.O. GORPAL
P.S. SOOTEA



DIST BISWANATH
PIN 784175

40: SRI RUDRA BAHADUR
C/O NABA BAHADUR
VILL CHINI MARI
P.O. TEWARIPAL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

41: SRI SOVA DEVI
C/O CHANDRA BAHADUR NEWAR
VILL MAJAR AATI
P.O. GORPAL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

42: SRI TANTKA MAYA DEVI
C/O BIR BOL KARKI
VILL FATEKI
P.O. BOKABIL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

43: RAM BAHADUR THAPA
C/O DAMBAR BAHADUR THAPA
VILL MAJAR AATI
P.O. GORPAL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

44: SRI ILA RAM DAS
C/O SOROPAI DAS
VILL 2 NO. KASAMARI
P.O. BOKABIL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

45: BILKIS BEGUM
C/O DUDUL ALI
VILL GAHIGOUN
P.O. SOOTEA
P.S. SOOTEA



DIST BISWANATH
PIN 784175

46: SRI NITUL ALI
C/O LT. SALIMUDDIN
VILL GAHIGOUN
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

47: SRI ARCHANA SAIKIA
C/O DAMBARU SAIKIA
VILL NAGOYA BORUAH CHUK
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

48: SRI BUL KUNCH
C/O RUDRA KUCH
VILL JOISHIDHI
P.O. CHANGAMARI
P.S. SOOTEA
DIST BISWANATH
PIN 784175

49: SRI SUBHADRA TOSSA
C/O RAJESH TOSSA
VILL DIKORI T.E
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

50: SRI ABANTI DAS
C/O LT. UMARAM DAS
VILL POHUCHWA GOUN
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

51: SRI CHINU HAZARIKA
C/O SIBA PRASAD HAZARIKA
VILL SOLAL GOUN
P.O. SOOTEA
P.S. SOOTEA



DIST BISWANATH
PIN 784175

52: SRI SARALA BISWAS
C/O KAILASH BISWAS
VILL BUDUATI
P.O. TEWARIPAL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

53: SRI JUSHNARA BEGUM
C/O ALIMUDDIN
VILL BAKRAPATRA
P.O. BAKRAPATRA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

54: JOYGON NESSA
C/O ASAN ALI
VILL NO.1 ADAVETI
P.O. TEWARIPAL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

55: SRI HALIMANN KHATUN
C/O RAJIB ALI
VILL 2 NO. KUMALIA
P.O. PANIBHARAL
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784176

56: AKBAR ALI
C/O LUT FOR RAHAMAN
VILL CHALIA CHAPORI
P.O. BOKRAPATTA
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784175

57: SRI GOPI CHETRI
C/O KHARGA BAHADUR CHETRI
VILL SAMARDOLANI
P.O. SAMARDOLANI
P.S. SOOTEA



DIST BISWANATH
PIN 784175

58: SURA BAHADUR CHETRI
C/O LT. GAJENDUR BAHADUR CHETRI
VILL GOSAI CHAPARI
P.O. BOKABIL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

59: SRI DAMMBAR SUBBA
C/O KARNA BDR SUBHA
VILL GOSAI CHAPARI
P.O. BOKABIL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

60: SRI LAKHAN GORH
C/O PUNO GORE
VILL 2 NO. GOSAI CHAPARI
P.O. SAMARDALANI
P.S. SOOTEA
DIST BISWANATH
PIN 784175

61: SRI SANKAR CHETRY
C/O RUDRA CHETRY
VILL 2 NO. BATIARUKA
P.O. SAMARDALONI
P.S. SOOTEA
DIST BISWANATH
PIN 784175

62: SRI RATUL HAZARIKA
C/O LATE BIREN HAZARIKA
VILL CHARAIJANIA
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

63: SRI KIRAN BASUMATARI
C/O TENGABASTI
P.O. ITAKHOLA
P.S. ITAKHOLA
DIST BISWANATH



PIN 784182

64: MD. SAHI BUR RAHMAN
C/O MD. SAHIJUL HOQUE
VILL 4 NO. KUMALIA
P.O. PANIBHARAL
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784176

65: MD. MOTLEB ALI
C/O YEAJUDDIN ALI
VILL 1 NO. KUMALIA
P.O. PANIBHARAL
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784176

66: ABDUL HUSSAIN
C/O ABDUL HUSSAIN
VILL 1 NO. SHALMARI
P.O. SHALMARI
P.S. BISWANATH
DIST BISWANATH
P
N 784175

67: SRI MUKES MUNDA
C/O SRI RATAN MUNDA
W/O RINA MUNDA
VILL MONAI
P.O. CHANGAMARI
P.S. SOOTEA
DIST BISWANATH
PIN 784175

68: SRI NAGEN GOGOI
C/O LT PRIYA NATH GOGOI
VILL BORAH CHUK
P.O. NAGASANKAR
P.S. SOOTEA
DIST BISWANATH
PIN 784175

69: AMZAD ALI
S/O LATE BAIJUDDIN SEKH
VILL 5 NO. KUMOLIA
P.O. PANIBHARAL



P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784176

70: AHMED ALI

S/O MAZMAL ALI
VILL 5 NO. KUMOLIA
P.O. PANIBHARAL
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784176

71: SAIFUL KHATUN
C/O MOJIBUR RAHMAN
VILL SAWAGURI
P.O. BISWANATH GATE
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784176

72: MALAKA KHATUN
S/O AMIR HUSSAIN
VILL GORAIMARI
P.O. BISWANATH GATE

P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784176

73: JINETAN NESSA
C/O ABAS ALI
VILL SOWAGURI
P.O. BISWANATH GATE
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784176

74: AMELA KHATUN
C/O NOUSAD ALI
VILL SOWAGURI
P.O. BISWANATH GATE
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784176

75: LUTFUR RAHMAN
C/O JAHER ALI



VILL SOWAGURI
P.O. BISWANATH GATE
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784177

76: NUR HUSSAIN
C/O MOKSED ALI
VILL SOWAGURI
P.O. BISWANATH GATE
P.S. BISWANATH CHARIALI
DIST BISWANATH
PIN 784177

77: LOKNATH UPADHYA
S/O LATE PRAJA PATI UPADHYA
VILL DOLAPANI
P.O. TEWARIPAL
P.S. SOOTEA
DIST BISWANATH

78: SALE AHMED
C/O ABDUL KARIM
VILL MIRIHOLA
P.O. TEWARIPAL
P.S. SOOTEA
DIST BISWANATH
PIN 784175

79: SRI KESHABATI KURMI
C/O TANKA KURMI
VILL SHALABOLA
P.O. CHANGAMARI
P.S. SOOTEA
DIST BISWANATH

80: MANOJ BORAH
C/O LOKNATH BORAH
VILL KARATI GAON
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

81: NIBEDITA BORA
W/O KUMUD BORAH
VILL NOPAMUWA
P.O. SOOTEA



P.S. SOOTEA
DIST BISWANATH
PIN 784175

82: SRI DIPALI HAZARIKA
W/O GIRISH HAZARIKA
VILL SULALGAON
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

83: SRI SITA MAI DAS
W/O LT. BABUL DAS
VILL POHUSOWA
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

84: SRI KRISHNA SAIKIA
W/O LATE GIRISH SAIKIA
VILL SOTIALGAON
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

85: ABDUL AJEM
S/O LT. ABDUL KARIM
VILL CHARAIJANIAGAON
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

86: TULSHI GEJMER
C/O ABILAL GEJMER
VILL CHORAIBARI
P.O. BALIJULII
P.S. SOOTEA
DIST BISWANATH
PIN 784182

87: GIYAN BAHADUR NEWAR
C/O LT. NARA BAHADUR NEWAR
VILL BALIJURI KOLAISPUR
P.O. BALIJULII



P.S. SOOTEA
DIST BISWANATH
PIN 784182

88: AHMED ALI
C/O SAYED ALI
VILL GHILDHENIMUKH NO.2 ADAVETI
P.O. TEWARIPAL
P.S. SOOTEA
DIST BISWANATH

89: SRI PARAN OZA
C/O LT. KHUSUAR OZA
VILL BHAKAT GAON
P.O. SOOTEA
P.S. SOOTEA
DIST BISWANATH
PIN 784175

90: DOMAYANTI RAMCHYARY
W/O DHIREN RAMCHYARY
R/O KUNWARI
P.O. KUNWARI
DIST BISWANATH
PIN 784176

91: SUKU BHEMIZ
S/O LATE RAM BHEMIZ
R/O PURANA LINE
P.O. SAKUMATHA
DIST BISWANATH
PIN 784176

92: MINA BORO
W/O DEOKAN BORO
R/O HAIDABARI
P.O. KUNWARI
DIST BISWANATH
PIN 784176

93: BIREN TASSA
W/O PANDOB TASSA
R/O SHAKAMATO TE
P.O. BISWANATH CHARIALI
DIST BISWANATH CHARIALI
PIN 784176

94: KUSUM GOWALA



W/O ANIL GOWALA
R/O SHAKAMATHA TE
P.O. BISWANATH CHARIALI
DIST BISWANATH CHARIALI
PIN 784176

95: PURNIMA NAG
W/O ARUN VH. NAG
R/O DHOLLIC T.E.
P.O. PABHOI
DIST BISWANATH
PIN 784174

96: PANCHAMI BIVER
W/O NANGLOO T.E.
R/O DHULHIC T.E
P.O. PABHOI
DIST BISWANATH
PIN 784174

97: ANJALI BORAH
W/O MR PADMA BARAH
R/O NO.1 DILICHANG
P.O. BALICHANG
DIST BISWANATH
PIN 784174

98: RABEN RABHA
W/O BANDURAM RABHA
R/O SALAIKATHI
P.O. SALAIKATHI
DIST BISWANATH
PIN 784174

99: SRI DIPA BASUMATARY
W/O NILKANTA BASUMATARY
VILL SELOIKHOTI
DIST BISWANATH
PIN 784174

100: SRI GABCHOLI MUSHAHARI
W/O RASHEN MUSHAHARI
VILL SELOIKHOTI
DIST BISWANATH
PIN 784174

101: SRI RABAN SHARMAH
W/O BANU SWARMAH



R/O NO.1 DILICHANG
P.O. BALICHANG
DIST BISWANATH
PIN 784174

102: SMT. LONI GANLARY
W/O SUNIL GANLARY
R/O NAKARNI
P.O. BALICHANG
DIST BISWANATH
PIN 784174

103: SWATI HEMA ORANG
W/O KATIRAM ORANG
R/O . SHAKOMATHA
P.O. SHAKUMATHA
DIST BISWANATH
PIN 784176

104: SRI RAM RAMCHIARY
W/O NANDESWAR RAMCHARY
R/O BHIMAJULI NO.2
P.O. BALICHANG
DIST BISWANATH
PIN 784174

105: SWATI SITA BEYPI
W/O BULESWAR ENGTI
R/O BHIMAJULI
P.O. BALICHANG
DIST BISWANATH
ASSAM

PIN 784174

106: SWATI LUSICA TOPPO
W/O EDMAND TOPPO
R/O SELAIKHATI
P.O. BALICHANG
DIST BISWANATH
ASSAM

PIN 784174

107: SEI LEO KUJUR
W/O THAMASH KUJUR
R/O SELAIKHATI
P.O. SELAIKHATI



DIST BISWANATH
ASSAM

PIN 784174

108: SRI ARUN HARPAL
W/O MR. GOJADHAR HARPAL
R/O DHULLIC T.E
P.O. PABHCI
DIST BISWANATH
ASSAM

PIN 784174

109: MISS SUNITA TRIKEY
W/O ANEB TRIKEY
R/O DHULLIC KUHIYARBARE
P.O. PABHCI
DIST BISWANATH
ASSAM

PIN 784174

110: SRI SUBHARAM PHANGCHO
W/O SRI HAREN PHONGCHO
R/O BARPATHAR
P.O. BALICHANG

DIST BISWANATH
ASSAM
PIN 784174

111: SRI SUNITA BASUMATARY
W/O SRI ASHOK BASUMATARY
R/O 4 NO. BARPATHAR
P.O. BALICHANG
DIST BISWANATH
ASSAM

PIN 784174

112: BIRSHI KARMAKAR
W/O RAJU KARMAKAR
VILL AND P.O. SAKOMATHA
DIST BISWANATH
PIN 784176

113: JIUSH NAG



C/O RAMESH NAG
VILL AND P.O. SAKOMATHA
DIST BISWANATH
PIN 784176

114: ANITA TERONPI
C/O RAJIB SINGTI
VILL SALAIKHATI

P.O. BALICHANG
DIST BISWANATH
PIN 784176

115: RUPALI ENGTIPI
W/O KABIR BEY
VILL SALAIKHATI

P.O. BALICHANG
DIST BISWANATH
PIN 784176

116: RUPSING TERONG
C/O KABESWTUAR TERANG
VILL SALAIKHATI

P.O. BALICHANG
DIST BISWANATH
PIN 784174

117: KAMALA BEYPI
C/O JUGEN HENCHE
VILL BALICHANG
P.O. BALICHANG
DIST BISWANATH
PIN 784174

118: AMINA RANGHOMGPI
C/O SIRAM KRO
VILL DALICHANG 1 NO.
P.O. BALICHANG
DIST BISWANATH
PIN 784174

119: RANJIT DAIMARI
C/O DIMBESWAR DAIMARI
VILL SALAKHATI
P.O. BALICHANG
DIST BISWANATH



PIN 784174
VERSUS

THE STATE OF ASSAM AND 4 ORS
IN THE PANCHAYAT AND RURAL DEVELOPMENT ASSAM THROUGH THE
ADDITIONAL CHIEF SECRETARY TO THE GOVT. OF ASSAM
DISPUR
GUWAHATI 6.

2:THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM

1. FINANCE DEPARTMENT

DISPUR

GUWAHATI 6.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

JURIPAR

PANJABARI

GUWAHATI 37

4:THE DEPUTY COMMISSIONER

BISWANATH 784176

5:THE CHIEF EXECUTIVE OFFICERS

SONITPUR

ZILA PARISHAD

TEZPUR 784001

Advocate for : MR. R P SARMAH

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/9248/2019

MUSLIMA KHATUN AND 9 ORS.

FORMER PRESIDENT ADABARI GAON PANCHAYAT

W/O- MOMINUR SARKAR

VILL- SAGOLCHARA

P.O. SAGOLCHARA

P.S. AND DIST.- DHUBRI

PIN- 783324

2: ASMA BIBI

FORMER MEMBER ADABARI GAON PANCHAYAT

W/O- DILDAR ALI

VILL- ADABARI PART-I

P.O. SAGOLCHARA

P.S. AND DIST.- DHUBRI

PIN- 783324



3: ABDUL MALIK
FORMER MEMBER ADABARI GAON PANCHAYAT
S/O- ANSAR ALI
VILL- ADABARI PART-II
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324

4: ENUSA BIBI
FORMER MEMBER ADABARI GAON PANCHAYAT
W/O- SOHIDUR ISLAM
VILL- ROWA PART II
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324

5: ANWAR ALI
FORMER MEMBER ADABARI GAON PANCHAYAT
S/O- ASKAR ALI
VILL- ROWA PART II
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324

6: MOZMUL ISLAM
FORMER MEMBER ADABARI GAON PANCHAYAT
S/O- HASU SK
VILL- SAGOLCHARA
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324

7: ANISA BIBI
FORMER MEMBER ADABARI GAON PANCHAYAT
W/O- ABDUL MOTLAB
VILL- ADABARI PART I
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324

8: FIRDUSI BEGUM
FORMER MEMBER ADABARI GAON PANCHAYAT
W/O- MUSARAF ALI KHANDAKAR
VILL- ADABARI PART II
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324



9: ABDUL REZZACK SARKAR
FORMER MEMBER ADABARI GAON PANCHAYAT
S/O- NURU SARKAR
VILL- SAGOLCHARA PART II
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324

10: SAMIUL ALAM
FORMER MEMBER ADABARI GAON PANCHAYAT
S/O- KASABUDDIN
VILL- SAGOLCHARA PART II
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-6

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

4:THE DY. COMMISSIONER
DHUBRI
ASSAM
PIN- 783301

5:DHUBRI ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DIST.- DHUBRI
ASSAM
PIN- 783301

6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE BLOCK DEVELOPMENT OFFICER
GAURIPUR DEVELOPMENT BLOCK
P.O. AND P.S. GAURIPUR
DIST.- DHUBRI



ASSAM
PIN- 783301
7:ADABARI GAON PANCHAYAT
REPRESENTED BY ITS SECRETARY
P.O- SAGOLSARA
P.S. AND DIST.- DHUBRI
PIN- 783324

Advocate for : MR. A K SARMA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/8738/2019

JOYA DAS AND 52 ORS.
(72 NO UTTAR BHAKELI G.P PRESIDENT)
W/O- JAYANTA DAS

VILL- KHALIHA UJJANPARA

P/0- KHALIHA

DIST- KAMRUP(R)
ASSAM
PIN-781135.

2: MRIGESH GOGOI
(WARD MEMBER 72NO UTTAR BEKALI GP)
C/O- RAMESH GOGOI
VILL- MAJPARA
P.S- BOKO
PIN-781135.
DIST- KAMRUP(R)
ASSAM

3: MINA RABHA
(WARD MEMBER 72NO UTTAR BEKALI GP)
C/O-GABINDA RABHA
VILL-MAJPARA
P.S- BOKO
PIN-781135.
DIST- KAMRUP(R)
ASSAM

4: MANJULI BORO
(VICE PRESIDENT 72NO UTTAR BEKALI GP



C/O- DIGHILI BORO
VILL- UJANPARA
P.S- BOKO
PIN-781135.
DIST- KAMRUP(R)
ASSAM

5: NURJAHAN BIBI
(2NO WARD MEMBER 72 NO UTTAR BEKULI)
C/O-AJIJUL HOQUE
VILL- CHANDRA KATLA
P.S- BOKO
DIST- KAMRUP(R)
ASSAM
PIN-781135.

6: NOIMUDDIN KHA
(7NO WARD MEMBER 72NO UTTAR BHAKELI)
C/O-SHAYA KHA
VILL- MOIRA SORAY
P.S- BOKO
DIST- KAMRUP(R)
ASSAM
PIN-781135.

7: BIJOY KUMAR BORO
(VICE PERSIDENT 71NO PUB BEKALI GP)
C/O-LAHIRANA BORO
VILL-NOWAPARA

P.S- BOKO
DIST- KAMRUP(R)
ASSAM
PIN-781135.

8: MANJU RABAH
(71 NO PUB BEKILI GP PRESIDENT)
VILL- 2 NO DILNGA MAJPARA

P/O- SINGRA

P/S-BOKO

DIST- KAMRUP(R)
ASSAM
PIN-781135.



9: MANJU RABHA THAKURIYA
(WARD MEMBER
71NO PUB BEKELI GP)
C/O- NANDO THAKURIYA
VILL-2NO DILINGA
P/SAND BLOCK- BOKO
DIST- KAMRUP(R)
ASSAM
PIN-781135

10: SHAHANA SANGMA
(8 NO DAKHIN BONGAON G.P PRESIDENT)
W/O- BABUL RABAH

VILL- KINANGAON

P/O- KINANGAON

DIST- KAMRUP(R)
ASSAM
PIN-781123.

11: VERIGLESH SANGMA
(2NO UKIM WARD MEMBER
8NO DAKHIN BONGAON)
VILL- 2 NO UKIM

P/O- UKIM

DIST- KAMRUP(R)
ASSAM
PIN-781124.

12: ATDRINA MARAK
(3NO WARD MEMBER OF 8 NO DAKHIN BANGAON)
W/O- MUNSEL MARAK
VILL- KINANGAON
P/O- KINANGAON
P.S- BOKO
PIN-781123
DIST- KAMRUP(R)
ASSAM

13: SIMIRIKHA MARAK
(1 NO UKIM WARD MEMBER
8 NO DAKSHIN BONGAON G.P)
VILL- 1 NO UKIM



P/O- UKIM

DIST- KAMRUP(R)
ASSAM
PIN-781124

14: JECQUENE MARAK
(6NO WARD MEMBER OF 8 NO DAKHIN BANGAON)
W/O-JECKING SANGMA
VILL- KINANGAON
P/O- KINANGAON
P.S- BOKO
PIN-781123
DIST- KAMRUP(R)
ASSAM

15: NEOLSION MARAK
(7NO WARD MEMBER OF 8 NO DAKHIN BANGAON)
S/O- LT BAHURAM SANGMA
VILL- RAJAPARA
P.S- BOKO
PIN-781123
DIST- KAMRUP(R)
ASSAM

16: SALNEDA SANGMA
(9 NO DAKHIN PUB BOKO G.P PRESIDENT)
W/O- GRETINTON SANGMA

VILL- KOMPADULI

P/S- BOKO

DIST- KAMRUP(R)
ASSAM
PIN- 781123.

17: PRITY R MARAK
(9 NO DAKSHIN PUB BOKO VICE PRESIDENT)
W/O- BHARAT MARAK

VILL- GOHALKONA

P/O- GOHALKONA

DIST- KAMRUP(R)



ASSAM
PIN-781123.

18: PRESARANU K MARAK
(9 NO DAKHIN PUB BOKO
5 NO WARD MEMBER)
D/O- FERDINAND SANGMA

VILL- NOWAPARA
P/O- GOHALKONA

DIST- KAMRUP(R)
ASSAM
PIN-781123.

19: NIPHA RANI DAS
(9 NO DAKHIN PUB BOKO GP
10 NO WARD MEMBER)
W/O- NOBOKANTA DAS

VILL- TANGABARI
P/SAND P/O- BOKO

DIST- KAMRUP(R)
ASSAM
PIN-781123.

20: RITA BORO
(9 NO DAKHIN PUB BOKO GP
7 NO WARD MEMBER)
W/O- GOLAK CH. MEHDIH

P/O- GOHALKONA

P/S- BOKO
DIST- KAMRUP(R)
ASSAM
PIN-781123.

21: BIJU CHETRI
(9 NO DAKHIN PUB BOKO GP
2 NO WARD MEMBER)
VILLANDP/O- LAWAR LAMPALI

P/S- BOKO



DIST- KAMRUP(R)
ASSAM
PIN-781123

22: HASMAT ALI
(7 NO UTTAR PUB BONGAON G.P PRESIDENT)
S/O- SADULLA ALI

VILL- 2NO JAMBARI

P/O- JAMBARI

DIST- KAMRUP(R)
ASSAM
PIN-781141.
DIST- KAMRUP(R)
ASSAM

23: KHAGEN CH. DAS
(5NO WARD MEMBER OF 7 NO UTTAR POB BONGAON GP)
C/O-MAMAT CH DAS
VILL-2NO JAMBARI
P.S- BOKO
PIN-781141
DIST- KAMRUP(R)
ASSAM

24: NILIMA DAS
(1NO WARD MEMBER OF 7 NO UTTAR POB BONGAON GP)
C/O-DINESH DAS
VILL-JAMBARI
P.S- BOKO
PIN-781141

25: HASINA BIBI
(VICE PRESIDENT OF 7 NO UTTAR PUB BONGAON GP)
W/O- MAHURAM ALI
VILL- 2NO JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

26: ASKAR ALI
(4NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
S/O- UJIR ALI

VILL-JAMBARI



P.S- BOKO
DIST- KAMRUP(R)
ASSAM

27: SAFIYA BIBI
(3NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
W/O-MAJIT ALI
VILL- JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

28: RUNUMANI BIBI
(3NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
W/O-MAJIT ALI
VILL- JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

29: HUSNARA BIBI
(6NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
C/O-RAJAT ALI
VILL-2NO JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

30: RAFIZ ALI
(10NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
S/O-JAHIR ALI
VILL- JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

31: AINAL HOQUE
(2NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
C/O- MANGLA MIYA
VILL- JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

32: UPEN THAKURIA
(8NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
C/O-HARIMAHAN THAKURIA
VILL- JAMBARI



P.S- BOKO
DIST- KAMRUP(R)
ASSAM

33: AMOTI BORO
(5 NO UTTAR PACHIM BONGAON VICE PERSIDENT)
W/O- RAMESWAR BORO

VILLANDP/O- LAMPARA

DIST- KAMRUP(R)
ASSAM
PIN-881123

34: MANESWAR KALITA
(2 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)
C/O-LT DEBIRAM DEVI
VILL-DHELACHAR
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

35: JINIMA RABAH
(5NO UTTAR PACHIM BONGAON
7 NO WARD MEMBER)
D/O-
VILL- SOLAMUKH
P/O- PANERY BOKO

DIST- KAMRUP(R)
ASSAM
PIN-781123.

36: RANJITA KALITA
(3 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)
W/O- KAMALA KALITA
VILL- DEOCHAR
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

37: JAGADISH BORO
(6 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)
C/O-GOLOK BORO
VILL-BURASHARA
P.S- BOKO
DIST- KAMRUP(R)



ASSAM

38: PHANIDHAR DAS
(5 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)
S/O-ROHIT DAS
VILL-PANERY
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

39: FATIK ALI
(9NO WARD MEMBER 5 NO GP)
S/O-KHARSED ALI
VILL-KAKARABARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

40: JITEN KALITA
(4NO WARD MEMBER 5NO GP)
S/O- LT KESAB KALITA
VILL-DHEHALACHAR

P.S- BOKO
DIST- KAMRUP(R)
ASSAM

41: BASISTHA DEB SARMA
(5NO WARD MEMBER 5NO GP)
S/O-LT BANI KANTA KALITA
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

42: ANJALI DAS
(8NO WARD MEMBER 5NO GP)
W/O-CHANDAN DAS
VILL-CHATABARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

43: MERILISH R MARAK
(75 NO DAKHIN LUKI GP PRESIDENT)
C/O- HARLAL SANGMA

VILL- JAYPUR



P/S-BOKO

DIST- KAMRUP(R)
ASSAM
PIN-781135.

44: JUMAN TULCHARI
(WARD MEMBER
76NO DAKHIN PUB LUKI)
S/O- PADMIN TULSIHARI
VILL-2NO SAKATI GOPALPUR

P/O- PACHIA
P/SAND BLOCK- BOKO
DIST- KAMRUP(R)
ASSAM
PIN-781135.

45: RUKMUNI KAIBARTA
(9NO WARD MEMBER OF 68 NO UTTAR BOKO GP)
W/O- BHUDESWAR KAIBARTA
VILL-ALAKJARI
P/O- BALUGATA
P.S- BOKO
PIN-781123
DIST- KAMRUP(R)

46: MULUKJAN NESSA
(68NO UTTAR BOKO GP PRESIDENT)
W/O SHIRAJ ALI

VILL- ALAKJARI

P/O- BHALUGHATA

DIST- KAMRUP(R)
ASSAM
PIN-781123.

47: RIMA KAIBATA
(4NO WARD MEMBER OF 68 NO UTTAR BOKO GP)
W/O- HAHADDEV KAIBATA
VILL- NARENGA

P.S- BOKO
PIN-781123



48: CHITRA CHOUDHURY
(6 NO UTTAR DAKSHIN BONGAON GP PRSIDENT)
W/O DHARANY CHOUDHURY
VILL-BAMINIGAON
P/O- BAMUNIGAON
P.S- BOKO
PIN-781141
DIST- KAMRUP(R)
ASSAM

49: SHAJLONA SANGMA
(9NO WARD MEMBER 6 NO UTTAR DAKSHIN BONGAON GP)
W/O- LATIF SANGAMA
VILL-SANTIPUR
P.S- BOKO
PIN-781141
DIST- KAMRUP(R)
ASSAM

50: BUNALISA MARAK
(7NO WARD MEMBER
6 NO UTTAR DAKSHIN BONGAON GP)
D/O- PRADOLAT SANGMA
VILL- SANTIPUR
P.S- BOKO

PIN-781141
DIST- KAMRUP(R)
ASSAM

51: PRABHAT BORO
(WARD MEMBER 6NO UTTAR DAKHIN BANGAON GP)
S/O-MADAN BORO
VILL- NIGBOGARI
P/O- BAMUNIGAON

P/S- BOKO
DIST- KAMRUP(R)
ASSAM
PIN-781135

52: JB R SANGMA
(VICE PRESIDENT 4NO BONGAON ANCHALIK PANCHAYAT)
C/O- ALITHSON MARAK
VILL-KINANGAON
P.S- BOKO
DIST- KAMRUP(R)



ASSAM

53: AZMOL HOQUE
(WARD MEMBER 4NO BONGAON ANCHALIK PANCHAYAT)
C/O-MOHIRUDDIN
VIII-KHALIGAT
P.S- BOKO
DIST- KAMRUP(R)
ASSAM
VERSUS

THE STATE OF ASSAM AND 15 ORS.
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR
GUWAHATI-781006

2:THE PRINCIPAL SECRETARY
TO THE GOVERNMENT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR
GUWAHATI-781006.

3:THE COMMISSIONER PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
JURIPAR
PANJABARI
GUWAHATI-781037.

4:THE DEPUTY COMMISSIONER
KAMRUP (R)
AMINGAON
ASSAM

5:THE CHIEF EXECUTIVE OFFICER
ZILLA PARISHAD KAMRUP (R)

6:THE BLOCK DEVELOPMENT OFFICER
BOKO DEVELOPMENT BLOCK
KAMRUP

7:THE BLOCK DEVELOPMENT OFFICER
BONGAON
DEVELOPMENT BLOCK
KAMRUP

8:THE SECRETARY
72 NO UTTAR BEKELI GAON PANCHAYAT.
P.O ANDP.S BOKO
DIST- KAMRUP

(ASSAM
9:THE SECREATRY
71 NO PUB BEKELI GAON PANCHAYAT
P.S BOKO
BLOCK- BOKO



DIST KAMRUP
(ASSAM
10:THE SECRETARY
71 NO PUB BEKLI GAON PANCHAYAT.
VILL BEKELI

P.S BOKO

P.O SIMIHATRAVARI

DIST KAMRUP
(ASSAM)
PIN 781135
11:THE SECRETARY
76 NO DAKHIN PACHIM LUKI GAON PANCHAYAT 76 NO DAKHIN PACHIM
LUKI GAON PANCHAYAT CONSTITUENCY
P.O PHACHIA

P.S BOKO
PIN 78113
DIST KAMRUP

12:THE SECRETARY
8 NO DAKHIN BONGAON GAON PANCHYAT.
P.S- BOKO

BLOCK- BOKO
DIST- KAMRUP
(ASSAM)
13:THE SECRETARY
9 NO DAKHIN PUB BOKOGAON PANCHYAT.
P.S- BOKO

BLOCK- BOKO
DIST- KAMRUP
(ASSAM)
14:THE SECRETARY
75 NO DAKHIN LUKI PANCHYAT.
P.S- BOKO

BLOCK- BOKO
DIST- KAMRUP
(ASSAM)
15:THE SECRETARY
6 NO UTTAR DAKHIN BOKOGAON PANCHYAT.
P.S- BOKO



BLOCK- BOKO
DIST- KAMRUP
(ASSAM)
16:THE SECRETARY
68 UTTAR DAKHIN BOKOGAON PANCHYAT.
P.S- BOKO

BLOCK- BOKO
DIST- KAMRUP ASSAM

Advocate for : MR. R ALI
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 15 ORS.

Linked Case : WP(C)/1333/2021

MANJULA PHUKAN BORAH AND 69 ORS
EX-PRESIDENT NO.21 BORDOLONI G.P.
W/O. SRI BALIN BORAH
VILL. BAHAKATIKA
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM.

2: ANIL DUTTA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
S/O. LT. DEBA DUTTA
VILL. KALITA GAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

3: ROBIN CHUTIA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
S/O. LT. BHUBAN CHUTIA
VILL. BAGALIJAN GAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

4: ACHYUT DAS
EX-WARD MEMBER NO.21 BORDOLONI G.P.
S/O. SRI KALIA DAS



VILL. AOUNIATI
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

5: RITA CHUTIA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
W/O. SRI TAPAN CHUTIA
VILL. BUHAKURI
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

6: LALIT SAIKIA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
S/O. SRI PURNADHAR SAIKIA
VILL. CHOWKHAM GAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

7: MADHURJYA PRATIM HANDIQUE
EX-WARD MEMBER NO.21 BORDOLONI G.P.
S/O. SRI LABA KANTA HANDIQUE
VILL. BORDOLONI
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

8: MONI BARUAH
EX-WARD MEMBER NO.21 BORDOLONI G.P.
W/O. SRI NARESH BARUAH
VILL. KALITA GAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

9: MAMONI BARMAN
EX-WARD MEMBER NO.21 BORDOLONI G.P.
W/O. SRI BINUD BARMAN
VILL. KHONA KRISHNAPUR
P.O. BORDOLONI
DIST. DHEMAJI



ASSAM
PIN-787026.

10: TILOTTAMMA HAZARIKA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
W/O. SRI PITAMBAR HAZARIKA
VILL. MAJGAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

11: JONAKI DAS
EX-WARD MEMBER NO.21 BORDOLONI G.P.
W/O. SRI KHAGEN DAS
VILL. BHAKAT KOIBARTA
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

12: MRINALI DEKA BARUAH
EX-PRESIDENT NO.23 BORBAM G.P.
W/O. SRI KUSHAL DEKA BARUAH
VILL. MAICHA GAON
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.

13: PUNARAM DEURI
EX-WARD MEMBER NO.23 BORBAM G.P.
S/O. LT. BODU DEURI
VILL. BORBAM DEORI
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.

14: RAJEN MUKTIAR
EX-WARD MEMBER NO.23 BORBAM G.P.
S/O. LT. GANESH MUKTIAR
VILL. MAICHA GAON
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.



15: KUKHALATA HAZARIKA GOGOI
EX-WARD MEMBER NO.23 BORBAM G.P.
W/O. SRI DINANATH HAZARIKA
VILL. SALMARI AHOM GAON
P.O. SALMARI
DIST. DHEMAJI
ASSAM
PIN-787026.

16: USHA BARUAH
EX-WARD MEMBER NO.23 BORBAM G.P.
W/O. SRI PORESH BARUAH
VILL. BORBAM DIHINGIA GAON
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.

17: RATUL BHARALI
EX-WARD MEMBER NO.23 BORBAM G.P.
S/O. SRI RONGAI BHARALI
VILL. MAICHA CHAPORI
P.O. HOLOWDUNGA
DIST. DHEMAJI
ASSAM
PIN-787026.

18: POKHILA SONOWAL
EX-WARD MEMBER NO.23 BORBAM G.P.
W/O. LT. NOMAL SONAWAL
VILL. HALOWDUNGA GAON
P.O. HOLOWDUNGA
DIST. DHEMAJI
ASSAM
PIN-787026.

19: KUSHALATA SONOWAL
EX-WARD MEMBER NO.23 BORBAM G.P.
W/O. LT. SISHURAM SONOWAL
VILL. BORBAM KACHARI GAON
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.

20: RAHILA SONOWAL
EX-WARD MEMBER NO.23 BORBAM G.P.
W/O. SRI DHARMENDRA SONOWAL



VILL. BORBILA BHEBELI GAON
P.O. SALMARI
DIST. DHEMAJI
ASSAM
PIN-787026.

21: KRISHNA SONOWAL
EX-WARD MEMBER NO.23 BORBAM G.P.
S/O. SRI GOGEN SONOWAL
VILL. HOLLOWDUNGA
P.O. HOLLOWDUNGA
DIST. DHEMAJI
ASSAM
PIN-787026.

22: BHUGEN SONOWAL
EX-WARD MEMBER NO.23 BORBAM G.P.
S/O. LT. BUGIRAM SONOWAL
VILL. AVAIPUR GAON
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.

23: DALIMI BASUMATARY MOCHOHORY
EX-PRESIDENT NO.27 UKHAMATI G.P.
VILL. - P.O. KAPATANI
DIST. DHEMAJI
ASSAM
PIN-787056.

24: BUBUL GOGOI
EX-WARD MEMBER NO.27 UKHAMATI G.P.
S/O. SRI INDESWAR GOGOI
VILL. P.O. KODOMGURI
DIST. DHEMAJI
ASSAM
PIN-787034.

25: ROHILA BORO
EX-WARD MEMBER NO.27 UKHAMATI G.P.
W/O. SRI DHODIRAM BORO
VILL. KOPATONI
P.O. KOPATONI
DIST. DHEMAJI
ASSAM
PIN-787034.



26: JANURAM NGATEY
EX-WARD MEMBER NO.27 UKHAMATI G.P.
S/O. SRI CHENIRAM NGATEY
VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

27: RAJEN BASUMATARY
EX-WARD MEMBER NO.27 UKHAMATI G.P.
S/O. LT. DALIM BASUMATARY
VILL. KODOMGURI
P.O. KODOMGURI
DIST. DHEMAJI
ASSAM
PIN-787034.

28: KHAMOSHI BORO
EX-VICE PRESIDENT NO.27 UKHAMATI G.P.
W/O. SRI BUDHESWAR BORO
VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

29: MINUD KUMAR DOLEY
EX-WARD MEMBER NO.27 UKHAMATI G.P.
S/O. LT. GANDHI DOLEY
VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

30: MONALISHA RAYENG
EX-WARD MEMBER NO.27 UKHAMATI G.P.
W/O. SRI PADMADHAR PAYENG
VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

31: CHANEZ BASUMATARY
EX-WARD MEMBER NO.27 UKHAMATI G.P.
W/O. MOTIL BASUMATARY



VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

32: TARUN MUCHAHARI
EX-PRESIDENT NO.25 NALBARI G.P.
S/O. LT. ANIL MUCHAHARY
VILL. NO. 1 MANIK PUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

33: SUCHITA SUTRADHAR
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI LOHIT SUTRADHAR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

34: MANOMITA BASUMATARY
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI STHINATH BASUMATARY
VILL. ABHOYPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

35: GHANAKANTA PEGU
EX-WARD MEMBER NO.25 NALBARI G.P.
S/O. LT. SITARAM PEGU
VILL. BOTHA KHANA
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035

36: GEETA DEVI CHETRI
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI KRISNA BAHADUR CHETRI
VILL. DHUNAGURI
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM



PIN-787035.

37: NAMITA BASUMATARY
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI JAGAT BASUMATARY
VILL. GOBINDAPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

38: MANESWAR BASUMATARY
EX-WARD MEMBER NO.25 NALBARI G.P.
S/O. LT. ESAN BASUMATARY
VILL. NO. 1 NARAYANPUR
P.O. NALBARI
DIST. DHEMAJI
ASSAM
PIN-787035

39: MINATI RABHA
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI MANTU RABHA
VILL. UTTAR NALBARI
P.O. NALBARI
DIST. DHEMAJI
ASSAM
PIN-787035.

40: MANAKA SWARGIARY
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI BANESWAR SWARGIARY
VILL. NO.2 MANIKPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

41: MONDARI BASUMATARY
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI HOLIRAM BASUMATARY
VILL. NO.1 DHANSRIPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

42: MADAN BASUMATARY



EX-WARD MEMBER NO.25 NALBARI G.P.
S/O. LT. LAKHIKANTA BASUMATARY
VILL. NO.1 SONAPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

43: MONTU BASUMATARY
EX-WARD MEMBER NO.25 NALBARI G.P.
S/O. LT. DWAREN BASUMATARY
VILL. NO.2 NARAYANPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

44: REKHA DEVI
EX-PRESIDENT NO.28 KACHUTOLI G.P.
W/O. SRI SOMNATH SHARMA
VILL. MOHARICAMP
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

45: BHADRESWAR PEGU
EX-WARD MEMBER NO.28 KACHUTOLI G.P.
S/O. LT. MONIRAM PEGU
VILL. NO.1 KACHUTOLI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

46: BIDYABATI MILI PEGU
EX-WARD MEMBER NO.28 KACHUTOLI G.P.
W/O. SRI MANAKANTA PEGU
VILL. AJARGURI
P.O. GERUKAMUKH
DIST. DHEMAJI
ASSAM
PIN-787056.

47: HEMCHANDRA UPADHAYAY
EX-WARD MEMBER NO.28 KACHUTOLI G.P.
S/O. SRI GOPAL UPADHAYAY
VILL. PANCHMILE



P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056

48: RABI PEGU
EX-WARD MEMBER NO.28 KACHUTOLI G.P.
S/O. SRI GAUTAM PEGU
VILL. KACHUTOLI BALI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056

49: BORNALI BORAH (GOGOI)
EX-PRESIDENT NO.31 LATAK G.P.
W/O. SRI SUREN GOGOI
VILL. NO. 2 LATHIA
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034

50: DIPAK CHUTIA
EX-VICE PRESIDENT NO.31 LATAK G.P.
S/O. LT. TILSWAR CHUTIA
VILL. CHUTIA KARI
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

51: JARMAN PEGU
EX-WARD MEMBER NO.31 LATAK G.P.
S/O. LT. KULARAM PEGU
VILL. LATAK
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

52: JYOTI BORAH
EX-WARD MEMBER NO.31 LATAK G.P.
W/O. SRI BIREN BORAH
VILL. BORDAI BAGAN (TENGA GARA)
P.O. BORDAI BAM
DIST. DHEMAJI
ASSAM



PIN-787034.

53: ANJULA SENAPATI (LALUNG)
EX-WARD MEMBER NO.31 LATAK G.P.
W/O. SRI JOY DHAN SENAPATI
VILL. NAPAM
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

54: SABANTI MEDAK PAYENG
EX-WARD MEMBER NO.31 LATAK G.P.
W/O. SRI DEVAJIT PAYENG
VILL. PHULBARI
P.O. BORDAI BAM
DIST. DHEMAJI
ASSAM
PIN-787034.

55: NIRUMAI BHUMIJ
EX-WARD MEMBER NO.31 LATAK G.P.
W/O. SRI ASHARAM BHUMIJ
VILL. BADU LUKA
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

56: MONIKA CHUTIA
EX-WARD MEMBER NO.31 LATAK G.P.
W/O. SRI HEMANTA CHUTIA
VILL. NO.2 LATHIA
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

57: LILIMAI PATIR
EX-WARD MEMBER NO.31 LATAK G.P.
C/O. SRI PRIYA PATIR
VILL. BORDAI BALI
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

58: RUDRA CHUTIA



EX-WARD MEMBER NO.31 LATAK G.P.
S/O. LT. SUNADHAR CHUTIA
VILL. BETANI HULA
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

59: CHANDRA KAMAN
EX-WARD MEMBER NO.31 LATAK G.P.
S/O. SRI MATHURA KAMAN
VILL. CHELAJAN
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

60: TAAKAAR MILI
EX-PRESIDENT NO.30 NAHARBARI G.P.
W/O. SRI ROBINSON MILI
VILL. ADUT
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

61: DIPIKA DOLEY
EX-VICE PRESIDENT NO.30 NAHARBARI G.P.
S/O. SRI DHANANJAY DOLEY
VILL. DIPA
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

62: RUBI DOLEY
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI TIKENDRAJIT DOLEY
VILL. PURANA PARGHAT
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

63: NANDESWAR DOLEY
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI GANASHYAM DOLEY
VILL. NAHARBARI



P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

64: MOHEN MILI
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI TILESWAR MILI
VILL. BAHARBARI
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

65: LAKHYA PEGU
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI PAKSURUNG PEGU
VILL. ADUT
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

66: PAILOT WARY
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI PRAHLAD WARY
VILL. LEGACHUNG KACHARI
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

67: BROJEN MILI
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI SUREN MILI
VILL. TINGIRI
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

68: GUNMAI MEDOK
EX-WARD MEMBER NO.30 NAHARBARI G.P.
W/O. SRI GAGAN MEDOK
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.



69: GEETA PEGU
EX-WARD MEMBER NO.30 NAHARBARI G.P.
W/O. SRI RANJIT PEGU
VILL. ADUT
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

70: SACHILOTA PEGU
EX-WARD MEMBER NO.30 NAHARBARI G.P.
W/O. SRI DANIRAM PEGU
VILL. ADUT
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.
VERSUS

THE STATE OF ASSAM AND 12 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
GUWAHATI-781037.

3:THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER
DHEMAJI
ASSAM DIST. DHEMAJI
ASSAM
PIN-787057.

5:THE CHIEF EXECUTIVE OFFICER
DHEMAJI ZILLA PARISHAD
DHEMAJI CHARIALI
DHEMAJI
NH 52
DHEMAJI
ASSAM



PIN-787057.
6:THE BLOCK DEVELOPMENT OFFICER
BORDOLONI DEVELOPMENT BLOCK
DEWGHARBARI
DHEMAJI
ASSAM
PIN-787026.
7:THE SECRETARY
BORDOLONI GAON PANCHAYAT DHEMAJI
ASSAM PIN-787026.
8:THE SECRETARY
BORBAM GAON PANCHAYAT
DHEMAJI
ASSAM
PIN-787026
9:THE SECRETARY
UKHAMATI GAON PANCHAYAT
DHEMAJI
ASSAM
PIN-787056
10:THE SECRETARY
NALBARI GAON PANCHAYAT
DHEMAJI
ASSAM
PIN-787035.
11:THE SECRETARY
KACHUTOLI GAON PANCHAYAT
DHEMAJI
ASSAM
PIN-787056.
12:THE SECRETARY
LATAK GAON PANCHAYAT
DHEMAJI
ASSAM
PIN-787034.
13:THE SECRETARY
NAHARBARI GAON PANCHAYAT
DHEMAJI
ASSAM
PIN-787034.

Advocate for : MR. M K BORO
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 12 ORS

Linked Case : Cont.Cas(C)/586/2019



ALIZA PERBIN SULTANA CHOUDHURY
W/O SAHIR UDDIN CHOUDHURY
VILL. BROJAPUR
PART-I
P.O. BROJAPUR
DIST. HAILAKANDI
ASSAM
PIN-788151

VERSUS

JOLLY KIRTI
IAS AND ANR.
THE DEPUTY COMMISSIONER
HAILAKANDI
P.O. AND DIST. HAILAKANDI
ASSAM
PIN-788151

2:SANTI KUMAR SINHA
ACS
CHIEF EXECUTIVE OFFICER
ZILLA PARISHAD
HAILAKANDI
P.O. AND DIST. HAILAKANDI
ASSAM
PIN-788151

Advocate for : MR H I CHOUDHURY
Advocate for : MR. M NATH appearing for JOLLY KIRTI
IAS AND ANR.

Linked Case : WP(C)/9184/2019

SAHABUDDIN SK. AND 10 ORS.
FORMER PRESIDENT OF DURAHATI GAON PANCHAYAT
S/O. LT. ANARULLAH SK
VILL. AND P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

2: SOPIOR RAHMAN
FORMER VICE OF PRESIDENT DURAHATI GAON PANCHAYAT



S/O. MANSAR ALI
VILL. BALADOBA PART-I
P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

3: SAIFUL HAQUE
FORMER MEMBER DURAHATI GAON PANCHAYAT
S/O. LT. MAHIRUDDIN SK
VILL. AND P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

4: SAYEDA PARBIN
FORMER MEMBER DURAHATI GAON PANCHAYAT
W/O. ASHRAFUL HAQUE
VILL. AND P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

5: NURJAMAL SK
FORMER MEMBER DURAHATI GAON PANCHAYAT
S/O. TOSLI MUDDIN SK
VILL. DURAHATI
P.O. AND P.S. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

6: ANITA BALA ROY
FORMER MEMBER DURAHATI GAON PANCHAYAT
W/O. SRI BINOD BARMAN
VILL. DURAHATI
P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

7: HALIMA BIBI
FORMER MEMBER DURAHATI GAON PANCHAYAT
W/O. SAIFUL HAQUE
VILL. DURAHATI
P.O. TISTARPAR
DIST. DHUBRI
ASSAM



PIN-783301.

8: MOJIYA BIBI
FORMER MEMBER DURAHATI GAON PANCHAYAT
W/O. ABDUL MANNAN SK
VILL. SINGIMARI PART-I
P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

9: MANJILA BEGUM
FORMER MEMBER DURAHATI GAON PANCHAYAT
W/O. SOPIOL RAHMAN
VILL. SINGIMARI PART-II
P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

10: FAZUR HAQUE
FORMER MEMBER DURAHATI GAON PANCHAYAT
S/O. SAHER ALI
VILL. ARINYA
P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

11: NIRMALA DAS
FORMER MEMBER DURAHATI GAON PANCHAYAT
W/O. BISITRA BISWAS
VILL. BHELAKATA
P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-06.

2: THE COMMISSIONER TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



JURIPAR
PANJABARI
GUWAHATI-37.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

DHUBRI
ASSAM
PIN-783301.
5:DHUBRI ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DIST. DHUBRI
ASSAM
PIN-783301.
6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE BLOCK DEVELOPMENT OFFICER
GAURIPUR DEVELOPMENT BLOCK
P.O. AND P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783301.

Advocate for : MR. A K SARMA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/756/2020

RUPA KACHARI AND 45 ORS.
FORMER PRESIDENT NO. 81 BERINASAYEK GAON PANCHAYAT
D/O- LATE THANESWAR KACHARI
P.O-BERINASAYEK
VILL- CHAKURIWA
DIST- JORHAT
ASSAM
PIN-785630

2: SUREN NAYAK
FORMER VICE- PRESIDENT NO. 81 BERINASAYEK GAON PANCHAYAT
S/O-LATE MEGHNATH NAYAK
P.O- BERINASAYEK



VILL- DAFALATING BAGAN
DIST- JORHAT
ASSAM
PIN-785630

3: MINU SAIKIA
FORMER MEMBER NO. 81 BERINASAYEK GAON PANCHAYAT
D/O- SOMESWAR SAIKIA
P.O-BERINASAYEK
VILL- CHAKURIWA
DIST- JORHAT
ASSAM
PIN-785630

4: PROJEN SAIKIA
FORMER MEMBER NO. 81 BERINASAYEK GAON PANCHAYAT
FATHER- LATE JOGESWAR SAIKIA
P.O-DIHINGIA
VILL-BEPARICHUK
DIST- JORHAT
ASSAM
PIN-785630

5: LAKHIMI GOGOI
FORMER MEMBER NO. 81 BERINASAYEK GAON PANCHAYAT
W/O- SRI RATNESWAR HAZARIKA
P.O- DIHINGIA
VILL- SARAIPANI BALIJAN
DIST- JORHAT
ASSAM
PIN-785630

6: RENU GOGOI
FORMER PRESIDENT NO. 80 KACHUKHAT GAON PANCHAYAT
W/O-SRI PRIYO GOGOI
P.O-KACHUKHAT
VILL- KACHUKHAT
DIST- JORHAT
ASSAM
PIN-785633

7: SURESH KACHARI
FORMER VICE-PRESIDENT NO. 80 KACHUKHAT GAON PANCHAYAT
S/O- ROPESHWAR KACHARI
VILL AND P.O-BANDERCHALIHA
DIST-JORHAT
ASSAM
PIN-785633



8: CHAIMAT SHYAM
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
S/O-LATE TELIA SHYAM
VILL-BALIJAN SHYAM GAON
P.O-KHARIKATIA
DIST- JORHAT
ASSAM
PIN-785633

9: BANDANA HAZARIKA
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
W/O-SRI UMA HAZARIKA
VILL-ATHALKATIA (PART)
P.O-KACHUKHAT
DIST- JORHAT
ASSAM
PIN-785633

10: MAHENDRA KACHARI
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
S/O-HOHAYA KACHARI
VILL-KHAMJANJIA GAON
P.O-KACHUKHAT
DIST-JORHAT
ASSAM
PIN-785633

11: JUOTI BHENGRA
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
W/O- AADAM BHERNGRA
VILL- PANINARA GAON
P.O-BANDARCHALIHA
DIST- JORHAT
ASSAM
PIN-785633

12: MIRA SAIKIA BORA
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
W/O-SRI NAREN BORA
VILL-KARSOLI GAON
DIST-JORHAT
ASSAM
PIN-785633

13: RUNUMONI SAIKIA
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
W/O-RANJIT KACHARI



VILL-GOHAIJAN GAON
P.O-KACHUKHAT
DIST-JORHAT
ASSAM
PIN-785633

14: BITUL KACHARI
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
S/O-HAREN KACHARI
VILL AND P.O- KACHUKHAT
DIST- JORHAT
ASSAM
PIN-785633

15: DIPA KACHARI
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
W/O-NABA KACHARI
VILL AND P.O- BANDARCHALIHA
DIST- JORHAT
ASSAM
PIN-785633

16: BASANTA SAIKIA
FORMER PRESIDENT 76 NO. BEBEJIA GAON PANCHAYAT
S/O- LATE SARU RAM SAIKIA
VILL- BERERA GAON
P.O AND P.S- TITABAR
DIST- JORHAT
ASSAM
PIN-785630

17: CHINU BARUAH
FORMER VICE-PRESIDENT 76 NO. BEBEJIA GAON PANCHAYAT
W/O- NANDESHWAR BARUAH
VILL- TANTI GAON
P.O- TITABAR
DIST- JORHAT
ASSAM
PIN-785630

18: MIRA NAG
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT
W/O- JOYMASI NAG
VILL- DEOGHARIA GRAND
P.O-DEOGHARIA
DIST- JORHAT
ASSAM
PIN-785630



19: SANJIV DAS
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT
S/O-MATIRAM DAS
VILL- 1NO. MAZENGA SAPORI CHUK
P.O AND P.S- TITABAR
DIST-JORHAT
ASSAM
PIN-785630

20: PRASANTA SAIKIA
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT
S/O-GOPAL SAIKIA
VILL- 2 NO. MAZENGA
PO. AND P.S- TITABAR
DIST- JORHAT
ASSAM
PIN-785630

21: SEWALI SAIKIA
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT
W/O-DIMBESWAR SAIKIA
VILL- BERERA GAON
P.O AND P.S- TITABAR
DIST- JORHAT
ASSAM
PIN-785630

22: RIMA CHUTIA
FORMER PRESIDENT 91 NO. RAIDANGJURI GAON PANCHAYAT
W/O-SRI ATUL BORA
VILL- SHUKANJAN
P.OL-RAIDANGJURI
DIST-JORHAT
ASSAM
PIN-785631

23: MORAMI GOGOI
FORMER PRESIDENT OF 75 NO. RANGAJAN GAON PANCHAYAT
D/O-LATE DOMBURAM GOGOI
VILL-KHATOWAL
P.O-NOALI
DHEKIAJULI
DIST-JORHAT
ASSAM
PIN-785009

24: DHRUBAJYOTI GOGOI



FORMER MEMBER OF 75 NO. RANGAJAN GAON PANCHAYAT
S/O-LATE RAPAN GOGOI
VILL-KARANGAKHAT
P.O-1 NO. MORAN
DIST-JORHAT
ASSAM
PIN-785009

25: HEMANTA CHANGMAI
FORMER MEMBER OF 75 NO. RANGAJAN GAON PANCHAYAT
S/O-DRANESWAR CHANGMAI
VILL AND P.O- 1NO. MORAN
DIST- JORHAT
ASSAM
PIN-785009

26: GUNALATA BARUAH
FORMER PRESIDENT EKORANI GAON PANCHAYAT
W/O-POHAI BARUAH
VILL-KAPANTOLI
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785631

27: SIMANTA CHANGMAI
FORMER VICE- PRESIDENT EKORANI GAON PANCHAYAT
S/O-LATE DIMBESHWAR CHANGMAI
VILL AND P.O-MOHIMABARI
DIST- JORHAT
ASSAM
PIN-785631

28: RENU BORA
FORMER MEMBER EKORANI GAON PANCHAYAT
W/O-SRI LOHIT BORA
VILL AND P.O-MOHIMABARI
DIST- JORHAT
ASSAM
PIN-785631

29: JUNTI DAS
FORMER MEMBER EKORANI GAON PANCHAYAT
W/O-SRI GHANAKANTA DAS
VILL- NAUPETA
P.O-MOHIMABARI
DIST- JORHAT
ASSAM



PIN-785631

30: PRASANTA HAZARIKA
FORMER MEMBER EKORANI GAON PANCHAYAT
S/O- LATE DHARMESHWAR HAZARIKA
VILL- BOSA
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785631

31: JIBON GOGOI
FORMER MEMBER EKORANI GAON PANCHAYAT
S/O-NANDESHWAR GOGOI
VILL-BOSA
P.O-EKORANI
DIST- JORHAT
ASSAM
PIN-785631

32: GUNADA BORA SONOWAL
FORMER MEMBER EKORANI GAON PANCHAYAT
W/O-SRI DEBESHWAR SONOWAL
VILL AND P.O-EKORANI
DIST- JORHAT
ASSAM
PIN-785631

33: KHAGEN SONOWAL
FORMER MEMBER EKORANI GAON PANCHAYAT
S/O-DHARMAKANTA SONOWAL
VILL AND P.O-EKORANI
DIST- JORHAT
ASSAM
PIN-785631

34: RATNESHWARI SONOWAL
FORMER MEMBER EKORANI GAON PANCHAYAT
W/O-MUNINDRA SAIKIA
VILL AND P.O-EKORANI
DIST- JORHAT
ASSAM
PIN-785631

35: PARESH GOGOI
FORMER MEMBER EKORANI GAON PANCHAYAT
S/O-SRI HAREN GOGOI
VILL-BASAGAON



P.O-EKORANI
DIST- JORHAT
ASSAM
PIN-785631

36: URMILI HAZARIKA
FORMER MEMBER EKORANI GAON PANCHAYAT
W/O-SRI NRIPEN HAZARIKA
VILL- MORAN GAON
P.O-EKORANI
DIST-JORHAT
ASSAM
PIN-785631

37: REKHAMONI SAIKIA
FORMER PRESIDENT 86 NO. RAJABAHAR GAON PANCHAYAT
W/O- SRI RAJU SAIKIA
VILL- CHERELI GOHAIN GAON
P.O-RAJABAHAR
DIST-JORHAT
ASSAM
PIN-785631

38: JUSLAN BHENGRA
FORMER VICE-PRESIDENT RAJABAHAR GAON PANCHAYAT
S/O-SULEMAN BHENGRA
VILL-SILDUBI
P.O-GORAJAN
DIST-JORHAT
ASSAM
PIN-785631

39: SWARNALATA SAIKIA
REPRESENTED HER HUSBAND LATE TARUN CHANDRA SAIKIA

FORMER PRESIDENT MADHAPUR GAON PANCHAYAT
EXPIRED ON 19.01.2019
VILL AND P.O-MADHAPUR
DIST- JORHAT
ASSAM
PIN-785630

40: RINA GOGOI
FORMER VICE- PRESIDENT MADHAPUR GAON PANCHAYAT
W/O- PARESH GOGOI
VILL AND P.O-MADHAPUR
DIST- JORHAT
ASSAM



PIN-785630

41: BINITA CHUTIA
FORMER MEMBER MADHAPUR GAON PANCHAYAT
W/O-SRI DEBEN CHUTIA
VILL AND P.O-MADHAPUR
DIST- JORHAT
ASSAM
PIN-785630

42: ABHAY KALITA
FORMER MEMBER MADHAPUR GAON PANCHAYAT
S/O- SRI SUMESHWAR KALITA
VILL AND P.O-MADHAPUR
DIST- JORHAT
ASSAM
PIN-785630

43: RAMESHWAR SAIKIA
FORMER MEMBER MADHAPUR GAON PANCHAYAT
S/O- BAB SAIKIA
VILL AND P.O-MADHAPUR
DIST- JORHAT
ASSAM
PIN-785630

44: KUTUBUDDIN AHMED
FORMER MEMBER MADHAPUR GAON PANCHAYAT
S/O- SAMSHUDDIN AHMED
VILL AND P.O-MADHAPUR
DIST- JORHAT
ASSAM
PIN-785630

45: NILIMA SAIKIA
FORMER MEMBER MADHAPUR GAON PANCHAYAT
W/O-SRI NITYANANDA SAIKIA
VILL AND P.O-MADHAPUR
DIST- JORHAT
ASSAM
PIN-785630

46: RUPSHREE BORAH
FORMER MEMBER 81 NO. BERINASAYEK GAON PANCHAYAT
VILL. NO. 2 MANDAL GAON
P.O. BERINASAYEK DIST. JORHAT
PIN-785630
VERSUS



THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR
GUWAHATI-6

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR
PANJABARI
GUWAHATI-37

3:THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT. DISPUR
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER
JORHAT
ASSAM
PIN-785001

5:JORHAT ZILLA PARISHAD
REP BY THE CHIEF EXECUTIVE OFFICER
JORHAT ZILLA PARISHAD
DIST. JORHAT
ASSAM
PIN-785001

6:TITABOR ANCHALIK PANCHAYAT
REP. BY THE BLOCK DEVELOPMENT OFFICER
TITABOR DEVELOPMENT BLOCK
P.O. AND P.S TITABOR
DIST. JORHAT
ASSAM
PIN-785001

Advocate for : MR. A K SARMA
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/5465/2020

MONESWARI KHERKOTARI AND 27 ORS
EX- AP MEMBER
MURKONGSELEK A.P. W/O. NIBEDON KHERKOTARI
VILL. BALIGORAH
P.O. SOMKONG (VIA SIMEN CHAPORI)
DIST. DHEMAJI
ASSAM



PIN-787061.

2: PUSPIKA PEGU
EX- AP MEMBER
MURKONGSELEK A.P.
D/O. SRI LALIRAM PEGU
VILL. NO.1 RAMDHAN P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060

3: NITYAPRABHA SONOWAL PEGU
EX- AP MEMBER
MURKONGSELEK A.P.
W/O. BIREN PEGU
VILL. NO.1 RAJAKHANA
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

4: SADANANDA PEGU
EX- AP MEMBER
MURKONGSELEK A.P. S/O. SRI NALIA PEGU
VILL. NAMKIR
P.O. DEKAPAM
DIST. DHEMAJI
ASSAM
PIN-787061.

5: SUN KUMARI PEGU
EX- AP MEMBER
MURKONGSELEK A.P.(EX-BLOCK CHAIRMAN)
W/O. BOBIKANTA PEGU
VILL. NO.2 ROUN P.O. DEKAPAM
DIST. DHEMAJI
ASSAM
PIN-787061

6: RIJUMONI KUTUM PEGU
EX- AP MEMBER
MURKONGSELEK A.P.
W/O. SRI PRABHAT PEGU
VILL. MADHYAPUR
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060



7: DURGESWAR DOLEY
EX- AP MEMBER
MURKONGSELEK A.P.
W/O. KOUWA DOLEY
VILL. BARHATI
P.O. TELAM
DIST. DHEMAJI
ASSAM
PIN-787061

8: MENAKA SWARGIARY
EX- AP MEMBER
BORDOLONI A.P.
W/O. SRI BANESWAR SWARGIARY
VILL. 2ND MANIKPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035

9: JYOTIMONI BARUAH SONOWAL
EX- AP MEMBER
BORDOLONI A.P.
W/O. SRI ADIT SONOWAL
VILL. BORBAM KACHARI
P.O. DEURI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026

10: RAJEN DAS
EX- AP MEMBER
BORDOLONI A.P.
S/O. SRI INDRAKANTA DAS
VILL. LATHIA
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034

11: MUKUNDA SINGH KUMBANG
EX- AP MEMBER
BORDOLONI A.P.
S/O. LT. TOGKIOAM KUMBANG
VILL. PURANA PARGHAT
P.O. KHURA CHUK
DIST. DHEMAJI



ASSAM
PIN-787034

12: NIJORA HANDIQUE
EX- AP MEMBER
BORDOLONI A.P.
S/O. SRI PABITRA HANDIQUE
VILL. GOGAMUKH NAGAON
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034

13: GERU SAHAB DEURI
EX- AP MEMBER
BORDOLONI A.P.
S/O. SRI LEREKA DEURI
VILL. TIGERGURI
P.O. KADAMGURI
DIST. DHEMAJI
ASSAM
PIN-787034

14: NITYANANDA PATIR
EX- AP MEMBER
BORDOLONI A.P.
S/O. SRI DHARMA KANTA PATIR
VILL. KATHALGURI
P.O. MINGMUNG
DIST. DHEMAJI
ASSAM
PIN-787035

15: NIRUPRABHA DOLEY (PEGU)
EX- AP MEMBER
BORDOLONI A.P.
W/O. LT. BRAJEN DOLEY
VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056

16: PRONITA SAIKIA
EX- AP MEMBER
DHEMAJI A.P.
W/O. MILECHAR SAIKIA
VILL. CHENGELI PATHAR



DIST. DHEMAJI
ASSAM
PIN-787056

17: SWAPNALI SANOWAL HAZARIKA
EX- AP MEMBER
DHEMAJI A.P.
W/O. JOGEN HAZARIKA
VILL. GAPAK KACHARI
DIST. DHEMAJI
ASSAM
PIN-787056

18: JUNMONI SANOWAL SAIKIA
EX- AP MEMBER
DHEMAJI A.P.
W/O. CHABIN SAIKIA
VILL AND P.O. LAKHIPATHAR
DIST. DHEMAJI
ASSAM
PIN-787057

19: SEUTI BORGOHAIN BARMAN
EX- AP MEMBER
DHEMAJI A.P.
W/O. MILAN BORGOHAIN
VILL. SECHAJAN GAON
P.O. DHEMAJI
S.O
DIST. DHEMAJI
ASSAM
PIN-787057

20: KAMLESWAR SAIKIA
EX- AP MEMBER
DHEMAJI A.P.
S/O. KATIRAM SAIKIA
VILL. NO.1 GHEYARI P.O. JIADHOL B.O.
DIST. DHEMAJI
ASSAM
PIN-787057

21: SAPON MANDAL
EX- AP MEMBER
DHEMAJI A.P.
S/O. BHABANI MANDAL
VILL. BISHNUPUR KALITA GAON
P.O. BISHNUPUR B.O.



DIST. DHEMAJI
ASSAM
PIN-787057

22: PADUM TAMULI
EX- AP MEMBER
DHEMAJI A.P.
S/O. NARAKANTA TAMULI
VILL. AND P.O. NAGAKHELIA
DIST. DHEMAJI
ASSAM
PIN-787057

23: GULUK NARAH
EX- AP MEMBER
DHEMAJI A.P.
S/O. THANORAM NARAH
VILL. AND P.O. BATUAMUKH
DIST. DHEMAJI
ASSAM
PIN-787110

24: JYOTI GOHAIN SAIKIA
EX- AP MEMBER
DHEMAJI A.P.
W/O. JIBAN SAIKIA
VILL. 2 NO. BARUAH GAON
P.O. PERABARI B.O.
DIST. DHEMAJI
ASSAM
PIN-787057

25: JYOTSHNA SAIKIA GOHAIN
EX- AP MEMBER
DHEMAJI A.P.
W/O. RAMESH GOHAIN
VILL. GOHAIN CHAPORI
P.O. GHUGHUHADAL B.O.
DIST. DHEMAJI
ASSAM
PIN-787053

26: GIRIPRABHA GOHAIN
EX- AP MEMBER
DHEMAJI A.P.
W/O. TULAN GOHAIN
VILL. NO.2 POWAHOKIA
P.O. NARUATHAN



DIST. DHEMAJI
ASSAM
PIN-787057

27: GIRINDRA CHUTIA
EX- AP MEMBER
DHEMAJI A.P.
S/O. LT. DEBAN CHUTIA
VILL. LONGAWAPARA
P.O. LONGAWAPARA
DIST. DHEMAJI
ASSAM
PIN-787057

28: KRISHNA KANTA DANG
EX- AP MEMBER
DHEMAJI A.P.
S/O. LT. RAGHUNATH DANG
VILL. NAHOR SILLE P.O. BAHIR SILLE
DIST. DHEMAJI
ASSAM
PIN-787060
VERSUS

THE STATE OF ASSAM AND 7 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
GUWAHATI-781037.

3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER

DHEMAJI
ASSAM
DIST. DHEMAJI
ASSAM
PIN-787057.

5:THE CHIEF EXECUTIVE OFFICER



DHEMAJI ZILLA PARISHAD
DHEMAJI CHARIALI
DHEMAJI
NH-52
DHEMAJI
ASSAM
PIN-787057.
6:THE BLOCK DEVELOPMENT OFFICER

MURKONGSELEK TRIBAL DEVELOPMENT BLOCK
JONAI
DHEMAJI
ASSAM
PIN-787060.
7:THE BLOCK DEVELOPMENT OFFICER

BORDOLONI DEVELOPMENT BLOCK
DEWGHARBARI
DHEMAJI
ASSAM
PIN-787026.
8:THE BLOCK DEVELOPMENT OFFICER
DHEMAJI DEVELOPMENT BLOCK
DHEMAJI CHARIALI
DHEMAJI
ASSAM-787057.

Advocate for : MR. M K BORO
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 7 ORS

Linked Case : WP(C)/420/2021

BASANTI CHOWDHURY AND 9 ORS
W/O. SANJIT CHOUDHURY
VILL. CHOTOGUMA
P.O. CHOTOGUMA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

2: MIRA CHOWDHURY
W/O. CHEDILAL CHOWDHURY
VILL. CHOTOGUMA
P.O. CHOTOGUMA
P.S. GOLAKGANJ



DIST. DHUBRI
ASSAM.

3: AREFA BIBI
S/O. AFJAL HOSSAIN MONDAL
VILL. KAIMMATI
PART-II
P.O. CHOTOGUMA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

4: SALEHA BIBI
W/O. AZAHAR ALI
VILL. KAIMMATI PART-I
P.O. CHOTOGUMA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

5: HARISANKAR SAHA
S/O. LT. HARENDRA NATH SAHA
VILL. CHOTOGUMA
P.O. CHHAGOLIA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

6: CHANDANA BHOWMIK
W/O. SUSHIL BHOWMIK
VILL. BAYNNAGURI
PART-I
P.O. CHOTOGUMA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

7: ANANDA BHOWMIK
S/O. BHOLANATH BHOWMIK
VILL. CHHAGOLIA PART-I
P.O. CHOTOGUMA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

8: SAFIYAR RAHMAN
S/O. LT. NASAN ALI
VILL. CHOTOGUMA



P.O. CHOTOGUMA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

9: RUPALI BIBI
W/O. ABUL SHEIKH
VILL. CHOTOGUMA
P.O. CHOTOGUMA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.

10: NASIR UDDIN AHMED
S/O. LT. ARFAN ALI
VILL. BHOLARKASH
P.O. CHOTOGUMA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM.
VERSUS

THE STATE OF ASSAM AND 5 ORS
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-06.

2: THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-37.

3: THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-06.

4: THE DY. COMMISSIONER OF DHUBRI DISTRICT
AT DHUBRI
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783301.

5: THE DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI



ASSAM
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783301.
6:THE CHOTOGUMA GAON PANCHAYAT
REP. BY THE SECRETARY
VILL. CHOTOGUMA
P.O. CHOTOGUMA
P.S. GOLAKGANJ
DIST. DHUBRI
ASSAM
PIN-783335.

Advocate for : MR. A T SARKAR
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/7835/2019

SHAHAB UDDIN MONDAL AND 10 ORS.
EX-PRESIDENT OF HAGURIPARA GAON PANCHAYAT
S/O- LT BHOLA MONDAL
VILL- HAGURIPARA
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

2: PIYARA KHATUN
EX-VICE PRESIDENT OF HAGURIPARA GAON PANCHAYAT
W/O- JAHAN UDDIN
VILL- HAGURIPARA
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

3: HAIDAR ALI
EX-MEMBER OF NO. 1 HAGURIPARA (KA) UNIT
HAGURIPARA GAON PANCHAYAT
S/O- LT AZIZUR RAHMAN
VILL- CHULKANIPARA
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)



PIN- 783129

4: SAMINA KHATUN
EX-MEMBER OF NO. 3 BAURARTOL (KA) UNIT
HAGURIPARA GAON PANCHAYAT
W/O- HAMIDUL ISLAM
VILL- BAURARTAL
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

5: FAZILA KHATUN
EX-MEMBER OF NO. 4 BAURARTOL (KHA) UNIT
HAGURIPARA GAON PANCHAYAT
W/O- AFZALUR RAHMAN
VILL- BAURARTOL
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

6: SAMINA YASMIN
EX-MEMBER OF NO. 5 BAURARTOL (GA) UNIT
HAGURIPARA GAON PANCHAYAT
W/O- SULTAN MAMUD
VILL- CHULKANIPARA
P.O. TAKIMARI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

7: PARBAT ALI
EX-MEMBER OF NO. 6 CHULKANIPARA (KHA) UNIT
HAGURIPARA GAON PANCHAYAT
S/O- HAJI EFAZ PARAMANIK
VILL- CHULKANIPARA
P.O. TAKIMARI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

8: SOFIQUL ISLAM
EX-MEMBER OF NO. 7 CHULKANIPARA (GA) UNIT
HAGURIPARA GAON PANCHAYAT
S/O- ABDUL BAREK
VILL- CHULKANIPARA
P.O. TAKIMARI



P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

9: ALIZA KHATUN
EX-MEMBER OF NO. 8 CHULKANIPARA (GHA) UNIT
HAGURIPARA GAON PANCHAYAT
W/O- DELWAR HUSSAIN
VILL- CHULKANIPARA
P.O. TAKIMARI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

10: NILBAR RAHMAN
EX-MEMBER OF NO. 9 BALIKASHI MUSLIMPARA UNIT
HAGURIPARA GAON PANCHAYAT
S/O- RAJ MAMUD PARAMANIK
VILL- BAURARTOL
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

11: ABDUL KALAM MONDAL
EX-MEMBER OF NO. 10 THONG PARAL UNIT
GAGURIPARA GAON PANCHAYAT
S/O- ABDUL KARIM
VILL- BAURARTOL
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2: THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY-37

3: THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
FINANCE DEPTT.



DISPUR
GHY-06
4:THE DY. COMMISSIONER
GOALPARA
ASSAM
PIN- 783101
5:THE CHIEF EXECUTIVE OFFICER
GOALPARA ZILLA PARISHAD
DIST- GOALPARA
ASSAM
PIN- 783101
6:THE JALESWAR ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER
JALESWAR DEVELOPMENT BLOCK
P.O. KATARIHARA
P.S. LAKHIPUR
DIST- GOALPARA
ASSAM
PIN- 783132
7:THE HAGURIPARA GAON PANCHAYAT
REP. BY THE SECY.
HAGURIPARA GAON PANCHAYAT UNDER JALESWAR ANCHALIK
PANCHAYAT
JALESWAR
P.O. KATARIHARA
P.S. LAKHIPUR
DIST- GOALPARA
ASSAM
PIN- 783132

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD (R appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/1191/2020

JUNU GAYAN AND 10 ORS.
EX-PRESIDENT OF 108 BONGAON GAON PANCHAYAT
W/O- SRI HOREN GAYAN
VILL- DHUACHALAGARH
P.O. NATUN BECHAMORA
P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

2: PARUL DAS



EX-MEMBER OF NO 1 JOGIGAON UNIT
108 BONGAON G.P.
W/O- JOGEN DAS
VILL- JOGIKOIBTRA
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

3: ARCHANA BONIA
EX-MEMBER OF NO 2 JOGIGAON UNIT
108 BONGAON G.P.
W/O- NARENDRA BONIA
VILL- SAMUGURI BONIA
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

4: BIBI HATIMOTA
EX-MEMBER OF NO 3 MUDOITANTI UNIT
108 BONGAON G.P.
W/O- SUMNATH HATIMOTA
VILL- PUKHURI PORIA
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

5: BIRAJ BORAH
EX-MEMBER OF NO 4 SAMASTIR BONGAON UNIT
108 BONGAON G.P.
S/O- DEBESWAR BORAH
VILL- BONGAON
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

6: NALIN SAIKIA
EX-MEMBER OF NO 5 MERAGHAR UNIT
108 BONGAON G.P.
S/O- THANU SAIKIA
VILL- MERAGHAR
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

7: RENU BHUYAN
EX-MEMBER OF NO 6 KORALGAON UNIT
108 BONGAON G.P.
W/O- SRI MANIK BHUYAN



VILL- 1 NO KORALGAON
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

8: ATUL BONIA
EX-MEMBER OF NO 7 SAMUGURI UNIT
108 BONGAON G.P.
S/O- SRI MOHESWAR BONIA
VILL- SAMUGURI GAON
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

9: ANIMA DAS
EX-MEMBER OF NO 8 KAMJAN ALENGI UNIT
108 BONGAON G.P.
W/O- SRI MINARAM DAS
VILL- KAMJAN ALENGI
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

10: RONJIT SAIKIA
EX-MEMBER OF NO 2 DHUACHALA UNIT
108 BONGAON G.P.
S/O- KINARAM SAIKIA
VILL- DHUACHALAGHAR
P.O. NATUN BECHAMORAH
P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

11: GHANASHYAM BHARALI
EX-MEMBER OF NO 10 DHUACHALA UNIT
108 BONGAON G.P.
S/O- SRI RATNA BHARALI
VILL- DHUACHALA
P.O. NATUN BECHAMORA
P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR



GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR
PANJABARI
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.

DISPUR
GHY-06

4:THE DY. COMMISSIONER

MAJULI
ASSAM
PIN- 785105

5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD

KAMALABARI
DIST.- MAJULI
ASSAM
PIN- 785105

6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER

MAJULI DEVELOPMENT BLOCK
KAMALABARI
P.O. AND P.S. GARAMUR
MAJULI
DIST.- MAJULI (ASSAM)
PIN- 785104

7:THE 108 BONGAON GAON PANCHAYAT

REP. BY THE SECY.

BONGAON GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT

KAMALABARI
P.O. AND P.S. BONGAON
MAJULI
DIST.- MAJULI (ASSAM)
PIN- 785110

Advocate for : MR. A F N U MOLLAH

Advocate for : SC

PNRD (R1

2

5

6) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/8788/2019



PROMILA BORAH AND 10 ORS.
W/O- SRI MAHENDRA BORAH
R/O- VILL- LEPHERA
P.O. SILASAKU
P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

2: ARCHANA GOGOI
W/O- SRI BIPUL GOGOI
R/O- VILL- BACHA GAON
P.O. AND P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

3: KUSUM SAIKIA
C/O- LT DEBEN SAIKIA
R/O- VILL- TIPOMIA TAIRAICHUK
P.O. SILASAKU
P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

4: ARUNA BORAH
W/O- HOLIRAM BORAH
R/O- VILL- LEPHERA
P.O. SILASAKU
P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

5: DEVA BORAH
S/O- SRI TANKESWAR BORAH
R/O- VILL- BOGARIGURI LUNPURIA GAON
P.O. ROMANI ALI
P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

6: SANTI BORSAIKIA @ SANTI SAIKIA
W/O- SRI DURGA SAIKIA
R/O- VILL- HATIMURIA GAON



P.O. ROMANI ALI
P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

7: JUN PHUKAN
W/O- SRI ADITYA PHUKAN
R/O- VILL- BHARALUA
P.O. ROMANI ALI
P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

8: RULI BEGUM
W/O- NITUL HUSSAIN
R/O- VILL- TETELIGURI
P.O. AND P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

9: UPEN CHETIA
S/O- LT CHIJANDA CHETIA
R/O- VILL- LUTHURI LIKSON GAON (BAILUNG GAON)
P.O. ROMANI ALI
P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

10: BEDA SAIKIA
S/O- LT BHUBON SAIKIA
R/O- VILL- CHULADHARA GAON
P.O. ROMANI ALI
P.S. SIMOLUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

11: JYOTI PHUKAN
W/O- LT ANANDA PHUKAN
R/O- VILL- BHARALUA GAON
P.O. ROMANI ALI
P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM



PIN- 785686
VERSUS

THE STATE OF ASSAM AND 9 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

2:THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

3:THE FINANCE COMMISSION OF INDIA
MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION
GOVT. OF ASSAM
DISPUR
GHY-06

5:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT ASSAM
PANJABARI
JURIPAR
GHY-37

6:THE DY. COMMISSIONER
SIVASAGAR
P.O. AND P.S. SIVASAGAR
DIST- SIVASAGAR
ASSAM

PIN- 785640
7:THE CHIEF EXECUTIVE OFFICER
SIVASAGAR ZILLA PARISHAD
SIVASAGAR
P.O. AND P.S. SIVASAGAR
DIST- SIVASAGAR
ASSAM
PIN- 785640

8:THE BLOCK DEVELOPMENT OFFICER
NAZIRA DEVELOPMENT BLOCK
DIST- SIVASAGAR
ASSAM
PIN- 785684

9:THE EXECUTIVE OFFICER



NAZIRA ANCHALIK PANCHAYAT
SEPANGONI
NAZIRA
DIST- SIVASAGAR
ASSAM
PIN- 785684
10:THE GAON PANCHAYAT SECRETARY
SIMALUGURI GAON PANCHAYAT
P.O. AND P.S. SIMALUGURI
DIST- SIVASAGAR
ASSAM
PIN- 785686

Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 9 ORS.

Linked Case : WP(C)/522/2020

SHAHANUR RAHMAN AND 4 ORS.
S/O. HAIDAR ALI
VILL. BOALKAMURI PART-I
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN-783348.

2: FOZIUR RAHMAN
S/O. LT. ASMAT ALI
VILL. NAYERALGA PART-III
P.O. NYERALGA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN-783348.

3: ROHIDA KHATUN
W/O. ABDUL MANNAN
VILL. MAYERCHAR PART-III
P.O. NYERALGA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN-783348.



4: AZOM ALI
S/O. MOTLEB ALI
VILL. BOYZERALGA PART-III
P.O. NYERALGA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN-783348.

5: NUR AFRUZA BEGUM
W/O. SOFIQUL ISLAM
VILL. KAZAIKATA PART-IV
P.O. AND P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN-783348.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.-06.

2: THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY.-06.
3: THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY.-37.

4: THE DY. COMMISSIONER

DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM
PIN-783301.
5: THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD



DHUBRI
P.O. AND DIST. DHUBRI
ASSAM
PIN-783301.
6:THE EXECUTIVE OFFICER CUM BLOCK DEV. OFFICER

NAYERALGA DEV. BLOCK
BILASIPAR
P.O. AND P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN-783348.

Advocate for : MR. M HUSSAIN
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/2098/2020

RABIAL ALI AND 8 ORS.
S/O JONAB ALI
R/O VILL. KURIHAMARI
P.O. BHANGNAMARI
P.S. SIYALMARI
DIST. NALBARI
ASSAM
PIN-781126

2: NAJIRUDDIN ALI
S/O LT. KISMAT ALI
R/O VILL. KURIHAMARI
P.O. BHANGNAMARI
P.S. SIYALMARI
DIST. NALBARI
ASSAM
PIN-781126

3: MAJEDA BEGUM
W/O RAHIM BADSHA
R/O VILL. KURIHAMARI
P.O. BHANGNAMARI
P.S. SIYALMARI
DIST. NALBARI
ASSAM
PIN-781126



4: AINAMATI BEGUM
W/O ROHIJUDDIN
R/O VILL. KURIHAMARI
P.O. BHANGNAMARI
P.S. SIYALMARI
DIST. NALBARI
ASSAM
PIN-781126

5: SOBJAL ALI @ SOBJAN ALI
S/O JAMAL ALI
R/O VILL. KURIHAMARI
P.O. BHANGNAMARI
P.S. SIYALMARI
DIST. NALBARI
ASSAM
PIN-781126

6: NURJAHAN BEGUM
W/O RAIJUDDIN ALI AHMED
R/O VILL. KURIHAMARI
P.O. BHANGNAMARI
P.S. SIYALMARI
DIST. NALBARI
ASSAM
PIN-781126

7: OHELA KHATUN
W/O IYAD ALI
R/O VILL. KURIHAMARI
P.O. BHANGNAMARI
P.S. SIYALMARI
DIST. NALBARI
ASSAM
PIN-781126

8: LOKMAN ALI
S/O TAJU ALI
R/O VILL. KURIHAMARI
P.O. BHANGNAMARI
P.S. SIYALMARI
DIST. NALBARI
ASSAM
PIN-781126

9: HAMEDA BEGUM
W/O KURBAN ALI
R/O VILL. KURIHAMARI



P.O. BHANGNAMARI
P.S. SIYALMARI
DIST. NALBARI
ASSAM
PIN-781126
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. ASSAM
DISPUR
GHY-6

2:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT. ASSAM
DISPUR
GHY-6

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT ASSAM
PANJABARI
JURIPAR
GHY-37

4:THE DEPUTY COMMISSIONER
NALBARI
P.O. NALBARI
DIST. NALBARI
ASSAM
PIN-781335

5:THE CHIEF EXECUTIVE OFFICER
NALBARI ZILLA PARISHAD
NALBARI
P.O. NALBARI
DIST. NALBARI
ASSAM
PIN-781335

6:THE ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
BARKHETRI DEV. BLOCK NARAYANPUR
MUKALMUA
P.O.AND P.S. MUKALMUA
DIST NALBARI
ASSAM
PIN-781126

7:THE NO. 65 KURIHAMARI BARCHULIA GAON PANCHAYAT
REP. BY THE SECRETARY KURIHAMARI GAON PANCHAYAT
P.O. KURIHAMARI
P.S. SIYALMARI



DIST. NALBARI
ASSAM
PIN-781126

Advocate for : MR. N UDDIN
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/1143/2020

SMT. MAMCHI PEGU AND 10 ORS.
EX-PRESIDENT OF 92 CHEREPANI GAON PANCHAYAT
W/O LATE PREMANANDA PEGU
VILL-BHEWCHUK KUMARBARI
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

2: SURAJ DEORI
EX-VICE PRESIDENT OF 92 CHEREPAI GAON PANCHAYAT
S/O LATE SARBESWAR DEORI
VILL-MAJOR DEORI
P.O.-MAJOR DEORI
P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

3: PATIR DOLEY
EX-MEMBER OF NO 1 KUMARBARI UNIT
92 CHEREPAI G.P. S/O LATE JAMAL DOLEY
VILL-MAJOR KUMARBARI
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

4: SMT. JYOTI PEGU
EX-MEMBER OF NO 3 BHEWCHUK UNIT
92 CHEREPAI G.P.
W/O SRI RANJIT PEGU
VILL-KUMARBARI
P.O.-JENGRAIMUKH
P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

5: SMT. MAMUNI PEGU



EX-MEMBER OF NO 4 NAMONI CHEREPAI UNIT
92 CHEREPAI G.P.
W/O SRI PRAFULLA PEGU
VILL-NAMONI CHEREPAI
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

6: SMT. ANIMAI KUTUM
EX-MEMBER OF NO 5 NAMONI CHEREPAI UNIT
92 CHEREPAI G.P.
W/O SRI UMESH KUTUM
VILL-NAMONI CHEREPAI
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

7: SMT. BICHITRA LAGACHU
EX-MEMBER OF NO 8 MONBHAL CHUK UNIT
92 CHEREPAI G.P.
W/O AMRIT DOLEY
VILL-MONBHAL CHUK
P.O.-RATANPUR MIRI
P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

8: RAJAT DEORI
EX-MEMBER OF NO 10 MAJOR DEORI UNIT
92 CHEREPAI G.P.
S/O SRI KANEKESH DEORI
VILL AND P.O.-MAJOR DEORI
P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

9: PUNARAM DOLEY
EX-MEMBER OF NO 2 BHEWCHUK KUMARBARI UNIT
92 CHEREPAI G.P.
S/O LATE RAMCHANDRA DOLEY
VILL-KUMARBARI
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

10: SURABHI SONOWAL SENAPOTI
EX-MEMBER OF NO 7 BORBIL MOLONG UNIT
92 CHEREPAI G.P.



W/O PRANJIT SENAPOTI
VILL-BORBIL GAON
P.O.-CHAMAHAYATI
P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

11: MONURANJAN PEGU
EX-MEMBER OF NO 6 UPOR CHEREPAI UNIT
92 CHEREPAI G.P.
S/O LATEBRAJEN PEGU
VILL-UJONI CHEREPAI
P.O.-MAJOR DEORI
P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT
DISPUR
GUWAHATI-781006

2:THE COMMISSIONER TO THE GOVERNMENT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
JURIPAR
PANJABARI
GHY-37

3:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
FINANCE DEPARTMENT
DISPUR
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER
MAJULI
ASSAM
PIN-785105

5:THE CHIEF EXECUTIVE OFFICER
MAJULI ZILLA PARISHAD
KAMALABARI
DIST-MAJULI
ASSAM
PIN-785105

6:THE UJANI MAJULI ANCHALIK PACHAYAT
REPRESENTED BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT
OFFICER
UJANI MAJULI DEVELOPMENT BLOCK
P.O. AND P.S.-JENGRAIMUKH



DIST-MAJULI (ASSAM)
PIN-785105
7:THE 92 CHEREPAI GAON PANCHYAT
REPRESENTED BY THE SECRETARY
CHEREPAI GAON PANCHAYAT
JENGRAIMUKH
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785104

Advocate for : MR. A F N U MOLLAH
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/7283/2021

DIPAK BORAH AND 42 ORS
S/O LT. GANESH BORAH
VILL SAMDHARA PANIGAON
P.O. NAHORBARI
DIST SONITPUR
PIN 784182

2: RAMANI NGATE
W/O SRI BIREN NGATE
VILL BOKAGAON MIRI
P.O. NONKEY PAT GAON
DIST SONITPUR
PIN 784101

3: ALPANA MILI
W/O TULAN MILI
VILL BAMUNIPAM
P.O. RANGACHUKUA
DIST SONITPUR
PIN 784181

4: ALLA UDDIN
S/O LATE ATAUR RAHMAN
VILL DIKRAIJAN
P.O. NAPAM
DIST BISWANATH
PIN 784174

5: MOHINDRA CHHETRI
S/O LATE KARNA BH. CHHETRI



VILL ROWMARI U.P
P.O. MANSIRI
DIST SONITPUR
PIN 784105

6: SRI NAREN NARAH
S/O LATE SONARAM NARAH
VILL RANGAJAN

P.O. NAN. K. PATHGAON
DIST SONITPUR
ASSAM
PIN 784101

7: SRI RIBU DEV
C/O LATE RASA RAJ DEV
VILL TUPIA (A)
P.O. NAHARBARI
DIST SONITPUR
PIN 784182

8: SRI ANARIYA CH. LIRH
C/O LATE HABEL LIRH
VILL TUPIA (B)
P.O. NAHARBARI
DIST SONITPUR
PIN 784182

9: KALPANA KAKATI
W/O LATE DURLOV KAKATI
VILL HOLAKAN
P.O. BAKULA
DIST SONITPUR
PIN 784182

10: SRIMANTA DAS U.P
C/O LT. DHANIRAM DAS
VILL CHENGELIMARA
P.O. PAN PAR
DIST SONITPUR
PIN 784180

11: SRI RENU KAIBTRA BORA
C/O JAGYSWAR KAIBTRA BORA
VILL 1NO. DHEKIAL MAJGAON
P.O. JAMUGURIHAT
DIST SONITPUR
ASSAM



PIN 784180

12: SRI CHENIMAI DAS
C/O SRI SABESWAR DAS
VILL 1 NO. MAJGAON
DIST SONITPUR
ASSAM
PIN 784180

13: SRI ANTE RAI BHUYAN
C/O ASHOK RAI BHUYAN
VILL PALIGAON
P.O. JAMUGURIHAT
DIST SONITPUR
ASSAM
PIN 784180

14: SRI KUSUM DAS
C/O SRI KANAK DAS
VILL 2 NO. KUSUMTOLA
P.O. KUSUMTOLA
DIST SONITPUR
PIN 784189

15: CHENAMAI DEVI
C/O LT.. RAMAKANTA SARMAH
VILL BORBHAGIA
P.O. JAMUGURIHAT
DIST SONITPUR
ASSAM
PIN 784180

16: SRI ADITI SAIKIA
C/O SRI AJIT SAIKIA
VILL DEKASUNDAR
P.O. JAMUGURIHAT
DIST SONITPUR
ASSAM
PIN 784180

17: SRI TULUMONI BORAH
C/O CHITRARANJAN BORAH
VILL BORHOMPUR
P.O. JAMUGURIHAT
DIST SONITPUR
ASSAM
PIN 784180



18: SRI BARSABANIA
C/O GHYANESWAR BANIA
VILL SORUBHAGIA
P.O. JAMUGURIHAT
DIST SONITPUR
ASSAM
PIN 784180

19: BINUPATHAK
W/O LT. NAREN PATHAK
VILL KARATIPAR
P.O. JAMUGURIHAT
DIST SONITPUR
ASSAM
PIN 784180

20: SRI DULAL BORAH
S/O GUNURAM BORAH
VILL UPPER TALKABARI

P.O. GOMIRIPAL
DIST SONITPUR
PIN 784180

21: DULALI DEVI
W/O SRI SASHMAN MULA
VILL HAKAMLI
P.O. PANPUR
DIST SONITPUR
PIN 784180

22: SANDHYA GATHAK
W
O SRI JAGDIP GATHAK
VILL TOWVHANGA
P.O. NAHARBARI
DIST SONITPUR
PIN 784182

23: CHAMPA BASUMATARY
W/O GOLOK BASUMATARY
VILL DHEKIDOL
P.O. GHORAMARI
DIST SONITPUR
ASSAM

PIN 784105



24: NITYA NANDA DOIMARI
C/O LATE MADAN CH. DOIMARI
VILL CHAPAGURI
P.O. GHORAMARI
DIST SONITPUR
ASSAM

PIN 784105

25: GIRIDHAR BORAH
S/O LATE GHOGADHAR BORAH
VILL AND P.O. GHORAMARI
DIST SONITPUR
ASSAM

PIN 784105

26: BASANTI KERKETTA
W/O HABIB KERKETTA
VILL PANBARI
P.O. GHORAMARI
DIST SONITPUR
ASSAM

PIN 784105

27: ANJAN JYOTI HAINARI
S/O LATE DHONESWOR HAINARI
VILL DHEKIDEEL
P.O. GHORAMARI
DIST SONITPUR
ASSAM

PIN 784105

28: NIRUPAMA BASUMATARY
W/O ASHIN BASUMATARY
VILL TUBUKIJHORI
P.O. GHORAMARI
DIST SONITPUR
ASSAM

PIN 784105

29: CHINU BASUMATARY
S/O SRI NISHAN BASUMATARY
VILL BATABARI
P.O. GHORAMARI



DIST SONITPUR
ASSAM

PIN 784105

30: KABITA SURIN
W/O SHRI SHITA NANDA
VILL DURRUNG TE
P.O. BINDUKIRI
DIST SONITPUR
ASSAM
PIN 784502

31: FRANCHI HARA
S/O LATE LIDA HARA
P.O. THAKURBARI
DIST SONITPUR
ASSAM
PIN 784502

32: PURNA BHUYAN
C/O LATE BETHA RAM BHUYAN
VILL BALIGAON (MOLANPUKHURI)
P.O. BALIPARA
DIST SONITPUR
ASSAM

PIN 784101

33: RINKY TELENGA
W/O DULEN TELENGA
VILL BANGAON T.E.
P.O. BALIPARA
DIST SONITPUR
ASSAM

PIN 784101

34: SELESTINA SORENG
VILL SINGRIJAN T.E.

P.O. BINDIKUKURI
DIST SONITPUR
ASSAM
PIN 784502

35: SIMARANI KERKETTA
VILL NAGAPATHAR



P.O. THAKURBARI
DIST SONITPUR
ASSAM
PIN 784503

36: NOOR MAHAMMAD ALI
S/O LATE HASEN ALI
VILL PURANA HATKHULA
P.O. CHARIDUAR
P.S. BALIPARA
DIST SONITPUR
ASSAM
PIN 784101

37: ARUNA BASUMATARI
W/O ANIL BASUMATARI
VILL OAPAR KACHARI GAON BOKAGAON
P.O. CHARIDUAR
P.S. BALIPARA
DIST SONITPUR
ASSAM
PIN 784101

38: DAVID BHAGUWAR
S/O LATE RANJIT BAGHUWAR
VILL SESSA T.E. GRIZA LINE
DIST SONITPUR
ASSAM
PIN 785503

39: ROOPJYOTI DEKA
W/O LATE ARUP DEKA
VILL MALANPUKHURI
P.O. BALIPARA
DIST SONITPUR
ASSAM
PIN 784101

40: JUDDHA BAHADUR CHETRY
VILL HASUR NEPALI BASTI

P.O. GHORAMARI
DIST SONITPUR
ASSAM
PIN 784105

41: SMT. UMA RAJPUT
W/O SRI MONUJ RAJPUT



VILL SARUPAT GAON
P.O. GHORAMARI
DIST SONITPUR
ASSAM
PIN 784105

42: SRI MAFULI SAIKIA
W/O NIRMAL SAIKIA
VILL BORPATGAON
P.O. GHORAMARI
DIST SONITPUR
ASSAM
PIN 784105

43: KEDAR URANG
S/O NOLIA URANG
VILL BAGARIBARI
P.O. GAMIRIPAL

DIST SONITPUR
ASSAM
PIN 784180
VERSUS

THE STATE OF ASSAM AND 4 ORS
IN THE PANCHAYAT AND RURAL DEVELOPMENT ASSAM THROUGH THE
ADDITIONAL CHIEF SECRETARY TO THE GOVT. OF ASSAM
DISPUR
GUWAHATI 6.

2: THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
FINANCE DEPARTMENT
DISPUR
GUWAHATI 6

Advocate for : MR. R P SARMAH
Advocate for : SC
P AND R.D. appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/8/2021

SMT. MALLIKA TANYO AND 22 ORS
EX-A P MEMBER-MURKONSELEK A.P.
W/O SRI NIBARAN TANYO
R/O VILL-UJONI BIJOYPUR
P.O.-JONEKARENG



DIST-DHEMAJI
ASSAM
PIN-787060

2: SMT. KOROBİ PEGU DOLEY
EX-PRESIDENT-NO. 55 RAYANG BIJOYPUR G.P.
W/O SRI RAJA DOLEY
R/O VILL-NO. 2 SIRAMPURIA
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

3: PRANJAL PEGU
EX-MEMBER-NO. 35 RAYANG BIJOYPUR G.P
S/O SRI BHULANATH PEGU
R/O VILL-AMRITPUR
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

4: MONDESWAR PEGU
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P.
S/O SRI PADMA PEGU
R/O VILL-RAKUT KEMERE
P.O.-RATANPUR
DIST-DHEMAJI
ASSAM
PIN-787060

5: SMT. MONI DOLEY
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P.
W/O SRI DIMBESWAR DOLEY
R/O VILL-NO. 2 SIRAMPURIA
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

6: SMT. KOLESWARI MORANG MEDOK
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P.
W/O SRI BRAJA MEDOK
R/O VILL-UJONI BIJOYPUR
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060



7: SMT. PRATIMA MORNAG DOLEY
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P.
W/O SRI RAMPRASAD DOLEY
VILL-UJONI BIJOYPUR
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

8: SMT. JIBONTI KUMBANG
EX-MEMBER-NO. 55 RAYANG BOJOYPUR G.P. W/O SRI SANTARAM
KUMBANG
R/O VILL-NAMONI BIJOYPUR
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

9: SMT. DIPAMONI DOLEY PEGU
EX-MEMBER-NO. 55 RAYANG BOJOYPUR G.P
W/O SRI ROMEN PEGU
R/O VILL-KARDONGCHUK
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

10: MANOJ KUTUM
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P
S/O SRI PADMADHAR KUTUM
R/O VILL-MADHYA LAKHIPUR
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

11: GAM KUTUM
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P
S/O SRI DRAIBAR KUTUM
R/O NO. 1 SIRAMPURIA
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

12: DINESH DEORI
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P



S/O LATE NUMOL DEORI
R/O VILL-BIJOYPUR DEORI
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

13: SMT. MUKHESWARI KULI
EX. PRESIDENT-NO. 61 TELAM G.P
W/O SRI PRADIP KULI
R/O VILL-LUHITPORIA
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

14: SMT. SILA DEVI SRIVASTAV
EX. VICE PRESIDENT-NO. 61 TELAM G.P
W/O JUGENDAR SRIVASTAV
R/O VILL-TELAM BAZAR
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

15: SMT. JYOTSNA MILI PEGU
EX. MEMBER-NO. 61 TELAM G.P
W/O SRI PADMA PEGU
R/O VILL-GAMSUK
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

16: KAJI BAHADUR RAI
EX. MEMBER-NO. 61 TELAM G.P
S/O LATE PREMKUMAR RAI
R/O VILL-NEPALI BASTI
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

17: SMT. NONI KULI PEGU
EX. MEMBER-NO. 61 TELAM G.P
W/O SRI MONI KANTA PEGU
R/O VILL-SIKER SELEK
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

18: SMT. MONALISHA PATHORI



EX. MEMBER-NO. 61 TELAM G.P
W/O SRI RANJEET PATHARI
R/O VILL-LUHITPORIA
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

19: AKASH KULI
EX. MEMBER-NO. 61 TELAM G.P
S/O SRI UBHOIRAM KULI
R/O VILL-MIKIR
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

20: ABHINASH DOLEY
EX. MEMBER-NO. 61 TELAM G.P
S/O LATE MONGILAL DOLEY
R/O VILL-BORHATI
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

21: CHACKRESWAR KULI
EX. MEMBER-NO. 61 TELAM G.P
S/O SRI BAKUR KULI
R/O VILL-LAKHIPUR
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

22: CHANDARAM DOLEY
EX. MEMBER-NO. 61 TELAM G.P
S/O SRI MARKA DOLEY
R/O VILL-JAMJING
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061

23: SMT. SILSILA DOLEY PEGU
EX. MEMBER-NO. 61 TELAM G.P
W/O SRI DEVA KUMAR PEGU
R/O JAJI
P.O.-TELAM
DIST-DHEMAJI (ASSAM)
PIN-787061
VERSUS



THE STATE OF ASSAM AND 7 ORS
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR
GUWAHATI-781006

2:THE COMMISSIONER TO THE GOVERNMENT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
PANJABARI
GUWAHATI-781037

3:THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF
ASSAM
FINANCE DEPARTMENT
DISPUR
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER
DHEMAJI
ASSAM
DIST-DHEMAJI
ASSAM
PIN-787057

5:THE CHIEF EXECUTIVE OFFICER
DHEMAJI ZILLA PARISHAD
DHEMAJI CHARIALI
DHEMAJI
ASSAM
PIN-787057

6:THE BLOCK DEVELOPMENT OFFICER
MURKONSELEK TRIBAL DEVELOPMENT BLOCK
JONIA
DHEMAJI
ASSAM
PIN-787060

7:THE SECRETARY
RAYANG BIJOYPUR GAON PANCHYAT
JONAI
DHEMAJI
ASSAM
PIN-787060

8:THE SECRETARY
TELAM GAON PANCHYAT
JONAI
DHEMAJI
ASSAM
PIN-787061

Advocate for : MR. M K BORO
Advocate for : SC



PNRD appearing for THE STATE OF ASSAM AND 7 ORS

Linked Case : WP(C)/8354/2019

EMISA BEGUM AND 10 ORS.
EX- PRESIDENT OF 1 KHALISABHITA GAON PANCHAYAT
W/O- MAHAR ALI
VILL- DAPKARVITA
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783330.

2: RAHMAN ALI
EX-VICE PRESIDENT OF 1 KHALISABHITA GAON PANCHAYAT
S/O- AKKAS ALI
VILL. CHARALJHAR
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

3: SHUBRATA SAHA
EX-MEMBER OF NO. 9 KHALISABHITA MUSLIMPARA (KA) UNIT
KHALISABHITA G.P.
S/O- RAGHU SAHA
VILL- KHALISABHITA MUSLIMPARA
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

4: SAMSUN NAHAR BIBI
EX-MEMBER OF NO. 4 BHIMKHOJ (KHA) UNIT
KHALISABHITA G.P.
W/O- ABDUL AZIZ
VILL. BHIMKHOJ PT. II
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

5: SANOARUL ISLAM
EX-MEMBER OF NO. 7 KATLAMARI UNIT
KHALISABHITA G.P.
S/O- SADIR RAHMAN



VILL- KATLAMARI
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

6: MONOWARA BEGUM
EX-MEMBER OF NO. 3 BHIMKHOJ (KA) UNIT
KHALISABHITA G.P.
W/O- ABIJUL RAHMAN
VILL- BHIMKHOJ PT. I
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

7: ALEN CH. DAS
EX-MEMBER OF NO. 1 KHALISABHITA HINDUPARA UNIT
KHALISABHITA G.P.
S/O- BIRANDI CH. DAS
VILL. KHALISABHITA HINDUPARA
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

8: MOKLESUR RAHMAN
EX-MEMBER OF NO. 10 KHALISABHITA MUSLIMPARA (KHA) UNIT
KHALISABHITA G.P.
S/O- MISIR UDDIN
VILL. KHALISABHITA MUSLIMPARA
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

9: SOMINA BIBI
EX-MEMBER OF NO. 5 BHERBHERI UNIT
KHALISABHITA G.P.
W/O- FAZAL HOQUE
VILL. BHERBHERI
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

10: MONZILA BEGUM
EX-MEMBER OF NO. 2 SATISIA KHAMAR



KHALISABHITA G.P.
W/O- SHAHAJAMAL HOQUE
VILL. SATISA KHAMAR
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

11: MONOWARA KHATUN
EX-MEMBER OF NO. 8 DAPKARBHITA UNIT
KHALISABHITA G.P.
W/O- NASIR ALI
VILL- DAPKARVITA
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT.
DISPUR
GHY.-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT.
JURIPAR
PANJABARI
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.-06.

4:THE DY. COMMISSIONER
GOALPARA
ASSAM
PIN- 783101.

5:THE C.E.O.
GOALPARA ZILLA PARISHAD
DIST.- GOALPARA
ASSAM
PIN- 783101.

6:THE JALESWAR ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER-CUM-B.D.O.
JALESWAR DEVELOPMENT BLOCK
P.O. KATARIHARA
P.S. LAKHIPUR



DIST- GOALPARA
ASSAM. PIN- 783132.
7:THE KHALISABHITA GAON PANCHAYAT
REP. BY ITS SECY.
KHALISABHITA GAON PANCHAYAT UNDER JALESWAR ANCHALIK
PANCHAYAT
JALESWAR
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM. PIN- 783132.

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : Cont.Cas(C)/57/2019

RIFA BEGUM AND 4 ORS.
W/O- HUSSAIN ALI
VILL- ROUTHGRAMR
P.O- KALIGANJ BAZAR
DIST- KARIMGANJ
ASSAM
PIN- 788720

2: ABDUL MANNAN
S/O- RIASAD ALI
VILL- BAZARBOND
P.O- CHATOL
DIST- KARIMGANJ
ASSAM
PIN- 788720

3: SUJIT DAS
S/O- SATISH DAS
VILL- NISCHINTAPUR
P.O- MADANMOHAN
DIST- KARIMGANJ
ASSAM
PIN- 788752

4: ABDUL SALAM
S/O- AJIJUR RAHMAN
VILL AND P.O- SIFARCHOK
DIST- KARIMGANJ



ASSAM
PIN- 788720

5: RUNU BEGUM
W/O- ABDUL KARIM
VILL- KACHUBARI
P.O- KURIKHALA
DIST- KARIMGANJ
ASSAM
PIN- 788720
VERSUS

PHONI BHUSAN ROY
ACS
THE DEPUTY COMMISSIONER
KARIMGANJ
P.O AND DIST- KARIMGANJ
ASSAM
PIN- 788710

2:SRI AMALENDU ROY
ACS
THE CHIEF EXECUTIVE OFFICER KARIMGANJ ZILLA PARISHAD
PO AND DIST-KARIMGANJ
ASSAM
PIN-788723

Advocate for : G UDDIN
Advocate for : MR. K PHUKAN appearing for PHONI BHUSAN ROY

Linked Case : WP(C)/8719/2019

UREN GOYARI AND 16 ORS.
S/O- LT. CHIKAN BORO
R/O- VILL. KAIMARI
P.O. BOKO
P.S. BOKO
DIST. KAMRUP
ASSAM. PIN CODE- 781123 (ELECTED AS A.P. MEMBER OF 10 NO. DAKHIN
BOKO GAON PANCHAYAT.).

2: PABITRA KUMAR DAS
S/O- LT. BRAJEN CHANDRA DAS
R/O- VILL. DILINGA
P.O. SINGRA
P.S. BOKO



DIST. KAMRUP
ASSAM. PIN- 781135. (ELECTED A.P. MEMBER OF 71 NO. PUB BEKELI G.P.).

3: CHINMOY CHOUDHURY
S/O- UDHAB CHOUDHURY
R/O- VILL. BHECUWA
P.O. BHALUKGHATA
P.S. BOKO
DIST. KAMRUP
ASSAM. (ELECTED A.P. MEMBER OF 10 NO. UTTAR BOKO G.P.).

4: NUREJA BEGUM
W/O AFTAB ALI
R/O VILL. GHILABARI
P.O. DAMALSAS
P.S. BOKO
PIN - 781135
DIST. KAMRUP
ASSAM. (ELECTED A.P. MEMBER OF 72 NO. UTTAR BEKELI G.P.).

5: DHANESWAR BAYAN
S/O- LT. LANGKESWAR BAYAN
R/O. VILL. SAMARIA SATRA
P.O. CHAMARIA
PIN- 781136
P.S. BOKO
DIST. KAMRUP
ASSAM.(ELECTED A.P. MEMBER OF 48 NO. CHAMARIA G.P.).

6: DILBOR HUSSAIN
S/O- HAJEAT ALI
R/O- VILL. JAUKATA
P.O. DEKASANG
P.S. BOKO
DIST. KAMRUP
ASSAM.(ELECTED A.P. MEMBER OF 52 NO. KISMAT KATHMI G.P.).

7: KOHINUR BEGUM
W/O- ANOWAR HUSSAIN
R/O- VILL. AND P.O. TUPAMARI
P.S. BOKO
DIST. KAMRUP
ASSAM. (ELECTED A.P. MEMBER OF 45 NO. TUPAMARI G.P.).

8: DEWAN ALI
S/O LT. BAIZUDDIN
R/O VILL. 3 NO. DAKHIN RANGAPANI
P.O. BADLA BAZAR



P.S. BOKO
DIST. KAMRUP
ASSAM. PIN 781136. (ELECTED AP MEMBER OF 46 NO. RANGAPANI G.P.)

9: ABDUL KARIM
S/O LT. ABDUL JABBAR
R/O VILL. AND P.O. JAMLAI
P.S. NAGARBERA
DIST. KAMRUP
ASSAM. PIN 781127 (ELECTED AP MEMBER OF 42 NO. JAMLAI
KALYANPUR G.P.).

10: MRIDULA KALITA
D/O NABIN CHANDRA DUTTA
R/O. VILL. AND P.O. MANDIRA
P.S. BOKO
DIST. KAMRUP
ASSAM. PIN 781136. (ELECTED AP MEMBER OF 43 NO. HEKRA JOGIPARA
GP).

11: REJINA BIBI
W/O RIYAJUDDIN AHMED
R/O. VILL. NAKELI
P.O. AND P.S. BOKO
DIST. KAMRUP
ASSAM. PIN 781135. (ELECTED AP MEMBER OF 49 NO. TRILOCHAN GP).

12: MOFIDA KHATUN
W/O BILLAL HUSSAIN
R/O. VILL. SARU AARIKATI
P.O. AND P.S. BOKO
DIST. KAMRUP
ASSAM. PIN 781136. (ELECTED AP MEMBER OF 51 NO. MAHTOLI GP) .

13: RAFIDA BEGUM
W/O ABU MATALEB
R/O VILL. RAUMARI
P.O. MAHTOLI
P.S. BOKO
DIST. KAMRUP
ASSAM. PIN- 781136 (ELECTED AP MEMBER OF 50 NO. SONTOLI
CHADHURIPAM)

14: ALIWARA BEGUM
W/O ASHRAW ALI
R/O VILL. MANDIRA
P.O. AND P.S. BOKO
DIST. KAMRUP



ASSAM. PIN 781127 (ELECTED AP MEMBER OF 41 NO PIJUPARA GP).

15: KALYAN BISWAS
S/O KARTIK BISWAS
R/O VILL. PUTHIMARI
P.O. AND P.S. BOKO
DIST. KAMRUP
ASSAM. PIN (ELECTED AP MEMBER OF 47 NO. BOMONBARI GP).

16: PURNANANDA KALITA
S/O LT. JAY CHANDRA KALITA
R/O VILL.
P.O. AND P.S. NAGARBERA
DIST. KAMRUP
ASSAM. PIN 781127. (ELECTED AP MEMBER OF 40 N. NAGARBERA GP).

17: FAZIDA BEGUM
W/O SURAT ZAMAL
R/O VILL. KISMAT KATHMI
P. DEKACHANG
P.S. BOKO
DIST. KAMRUP
ASSAM.781136. (ELECTED AP MEMBER OF 52 NO. KISMAT KATHMI GP).
VERSUS

THE STATE OF ASSAM AND 23 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.-06.

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
JURIPAR
PANJABARI
GHY.-37.

4:THE DY. COMMISSIONER
KAMRUP (RURAL)
AMINGAON
ASSAM
PIN- 781031.

5:THE C.E.O.
ZILLA PARISHAD



KAMRUP(RURAL)
PIN- 781123.
6:THE B.D.O.
NO. 1 BOKO DEVELOPMENT BLOCK
KAMRUP
PIN- 781123.
7:THE B.D.O.
NO. 2 CHAMARIA DEVELOPMENT BLOCK
KAMRUP
PIN- 781123.
8:THE SECY.
NO. 10 DAKHIN BOKO GAON PANCHAYAT
P.O. AND P.S. BOKO
BLOCK- NO. 1 BOKO
DIST. KAMRUP
ASSAM
PIN- 781123.
9:THE SECY.
71 NO. PUB BEKELI G.P.
P.S. BOKO
BLOCK - NO. 1 BOKO
DIST. KAMRUP
ASSAM
PIN- 781135.
10:THE SECY.
NO. 10 UTTAR BOKO G.P.
P.O. AND P.S. BOKO
BLOCK - NO. 1 BOKO
DIST. KAMRUP
ASSAM
PIN- 781135.
11:THE SECY.
72 NO. UTTAR BEKELI G.P.
P.S. BOKO
BLOCK - NO. 1 BOKO
DIST. KAMRUP
ASSAM
PIN- 781135.
12:THE SECY.
48 NO. CHAMMARIA PANCHAYAT
P.S. BOKO
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781135.
13:THE SECY.
52 NO. KISMAT KATMI PANCHAYAT



P.O. DEKACHANG
P.S. BOKO
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781135.
14:THE SECY.
45 NO. TUPAMARI GAON PANCHAYAT
P.O. TUPAMARI
P.S. NAGARBERA
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781127.
15:THE SECY.
46 NO. RANGAPANI G.P.
P.O. BADLABAZAR
P.S. BOKO
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781136.
16:THE SECY.
42 NO. JAMLAI KALYANPUR G.P.
P.O. JAMLAI
P.S. NAGARBERA
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781127.
17:THE SECY.
43 NO. HEKRA JOGIPARA G.P.
P.O. MANDIRA
P.S. BOKO
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781127.
18:THE SECY.
42 NO. TRILOCHAN G.P.
P.O. AND P.S. BOKO
BLOCK NO. 2 CHHAMARIA
NAGARBHERA



DIST. KAMRUP
ASSAM
PIN- 781127.
19:THE SECY.
51 NO. MAHTLI G.P.
P.O. MAHTOLI
P.S. BOKO
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781136.
20:THE SECY.
50 NO. CHOUDHURY PAM G.P.
P.O. MAHTOLI
P.S. BOKO
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781136.
21:THE SECY.
41 NO. PIJUPARA G.P.
P.O. AND P.S. NAGARBERA
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781127.
22:THE SECY.
47 NO. BAMUNBARI G.P.
P.O. MALIBARI BAZAR
P.O. BOKO
BLOCK NO. 2 CHHAMARIA
NAGARBHERA
DIST. KAMRUP
ASSAM
PIN- 781136.
23:THE SECY.
NAGARBERA G.P.
P.O. AND P.S. NAGARBERA
BLOCK NO. 2 CHHAMARIA
NAGARBERA
DIST. KAMRUP
ASSAM
PIN- 781127.
24:THE SECY.
52 NO. KISMAT KATHMI G.P.



P.O. AND P.S. BOKO
BLOCK NO. 2 CHHAMARIA
NAGARBERA
DIST. KAMRUP
ASSAM
PIN- 781136.

Advocate for : MR F HAQUE
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 23 ORS.

Linked Case : WP(C)/3613/2018

KRISHANU BARUAH AND 10 ORS.
S/O. LT HARI RAM BARUAH
VILL. 2 NO. BARUABARI
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

2: DIPU BOSE

S/O. LT. MONMOHAN BOSE
VILL. KUSAL NAGAR
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

3: BINITA DAS

W/O. HEMENDRA DAS
VILL. 8 NO. DIGARUPAR
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

4: SUKHAMAY DAS

S/O. LT. SURESH DAS
VILL. 8 NO. DIGARUPAR
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

5: SIMANTA JYOTI DAS



S/O. LT. SIDDHESWAR DAS
VILL. BARUABARI
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

6: CHAN MOHAN RAY

S/O. LT. ANIL RAY
VILL. BARUABARI
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

7: KAJALI KONWAR

D/O. LT. PREM KANWAR
VILL. URAL
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

8: MINATI DEURI

VILL. RUPNAGAR
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

9: SABITA DAS

W/O. JAYANTA DAS
VILL. AND P.O. DIGARUPAR
DIST. KAMRUP (M)
ASSAM.

10: REHENA SULTANA CHAUDHURY

W/O. ABDUL GONI
VILL. DOMORAPATHAR
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.

11: GITA TALUKDAR

W/O. LT. RAMESWAR TALUKDAR
VILL. 2 NO. BARUAPAR



P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM.
VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GHY.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM
DISPUR
GHY.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY.

6:THE DY. COMMISSIONER

KAMRUP (M)
P.O. PANBAZAR
DIST. KAMRUP (M)
ASSAM

7:THE CHIEF EXECUTIVE OFFICER

KAMRUP METRO ZILLA PARISHAD
GOLAGHAT
P.O. AND DIST. KAMRUP (M)
ASSAM



8:THE BLOCK DEVELOPMENT OFFICER

DIMORIA DEVELOPMENT BLOCK
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM

9:THE GAON PANCHAYAT SECRETARY

BARUABARI GAON PANCHAYAT
P.O. SONAPUR
DIST. KAMRUP (M)
ASSAM

Advocate for : MR. M KHAN

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/9215/2019

RUPJYOTI MOUT AND 84 ORS.
C/O- DULESWAR MOUT
R/O- VILL- BAGHCHU MOUT
P.O- BAGHCHU MOUT
PIN- 785697
DIST- SIVASAGAR
ASSAM

2: DIMBA BORA
C/O- RUPESWAR BORA
R/O- VILL- BAKSHU KATOKI KUCH
P.O- DHITAI PUKHURI
PIN- 785640
DIST- SIVASAGAR
ASSAM

3: MRINALI GOGOI
C/O- LAKHI NATH GOGOI
R/O- BAKSHU KHALUA GAON
P.O- BAGCHU MOUT
PIN- 785697
DIST- SIVASAGAR
ASSAM

4: AMIYA MOWPIA
C/O- KUMUD MOWRIA
R/O- BAKCHU MOWPIA GAON



P.O- BAGCHU MOUT
PIN- 785697
DIST- SIVASAGAR
ASSAM

5: RAJEN HANDIQUE
S/O- LATE ARUN HANDIQUE
R/O- BAGCHU MOUT VILLAGE
P.O- BAGCHU MOUT
PIN- 785697
DIST- SIVASAGAR
ASSAM

6: KHAGEN ROVI
S/O- LATE SUNARAM ROVI
R/O- VILL- TAMILIPUKHURI
P.O- MITHAPUKHURI
PIN- 785697
DIST- SIVASAGAR
ASSAM

7: HIRUMONI BARUAH
C/O- DEBA BARUAH
R/O- VADHARA KRISHI PAM
P.O- BHADHARA
PIN- 785701
DIST- SIVASAGAR
ASSAM

8: MINU CHETIA
W/O- PUNEN CHETIA
R/O- DIMUL VILLAGE
P.O- DHITAI PUKHURI
PIN- 785640
DIST- SIVASAGAR
ASSAM

9: RITA MONI KONWAR
C/O- PRAFULLA KONWAR
R/O- 1 NO. KAKAJAN KONWAR GAON
P.O- DHITAI PUKHURI
PIN- 785640
DIST- SIVASAGAR
ASSAN

10: PRADIP HAZARIKA
S/O- LATE NABA HAZARIKA
R/O- KHALUA VILLAGE



P.O- KHALUA
PIN- 785701
DIST- SIVASAGAR
ASSAM

11: PROMUD KONWAR
R/O- BHADHARA VILLAGE
P.O- BHADARA
PIN- 785701
DIST- SIVASAGAR
ASSAM

12: BIPUL BARUAH
S/O- LATE LUHIT BARUAH
R/O- JATHIPATIA MORAN VILLAGE
P.O- DAYACHARIALI
PIN- 785701
DIST- SIVASAGAR
ASSAM

13: PRANAB CHETIA
S/O- LATE GIRIDHAR CHETIA
R/O- LONGKAK VILLAGE
P.O- PANIBIL
PIN- 785685
DIST- SIVASAGAR
ASSAM

14: PRITI DUARA
S/O- MUNIN DUARAH
R/O- SUNPURA GOHAIN VILLAGE
P.O- NAGAGAON
PIN- 785701
DIST- SIVASAGAR
ASSAM

15: AUBEDA BEGUM
C/O- ABDUL KADIR
R/O- VILL SUNPURA HABI
P.O- NAGAGAON
PIN- 785701
DIST- SIVASAGAR
ASSAM

16: PUTUL CHETIA
S/O- LATE JUGEN CHETIA
R/O- DHEKARI VILLAGE
P.O- DAYA CHARIALI



PIN- 785701
DIST- SIVASAGAR
ASSAM

17: MAHENDRA GOGOI
S/O- SOMESWAR GOGOI
R/O- LATUM VILLAGE
P.O- DAYACHARIALI
PIN- 785701
DIST- SIVASAGAR
ASSAM

18: KRISHNA BARUAH
C/O- LATE BUDHESWAR BARUAH
R/O- JATHIPATIA MORAN VILLAGE
P.O- DAYACHARIALI
PIN- 785701
DIST- SIVASAGAR
ASSAM

19: PARAMA CHUTIA
S/O- SRI RAMESWAR CHUTIA
R/O- HAHCHARA
KUJIBALI
P.O- HAHCHARA
PIN- 785701
DIST- SIVASAGAR
ASSAM

20: SABITRI PHUKON
R/O- CHULKARA LEBANG VILLAGE
P.O- DAYACHARIALI
PIN- 785701
DIST- SIVASAGAR
ASSAM

21: MONISHA CHETIA
S/O- DILIP KUMAR CHETIA
R/O- HAHCHARA CHETIA GAON
P.O- KUJIBIL
PIN- 785701
DIST- SIVASAGAR
ASSAM

22: JUNMONI GOGOI
C/O- PABITRA GOGOI
R/O- MOIRAMORA HANDIQUE GAON
P.O- NAGA GAON



PIN- 785701
DIST- SIVASAGAR
ASSAM

23: ANIMA KONWAR
R/O- BORBORUAH MOIDAN (LAKWA)
P.O- LAKWA
PIN- 785686
DIST- SIVASAGAR
ASSAM

24: PRANATI CHETIA
W/O- PRASANTA CHETIA
R/O- DIHINGIA KONWAR GAON
P.O- LAKWA
PIN- 785686
DIST- SIVASAGAR
ASSAM

25: ARUN RAJKONWAR
R/O- LATE PODESWAR RAJKHOWAR
R/O- LAKWA MOHAN DEODHAI GAON
P.O- LAKWA
PIN- 785686
DIST- SIVASAGAR
ASSAM

26: NOOR RAHMAN HAZARIKA
S/O- LATE MAHABUB ROHMAN HAZARIKA
R/O- LAKWA DIHINGIA KONWAR GAON
P.O- LAKWA
PIN- 785686
DIST- SIVASAGAR
ASSAM

27: MRIDULA GOGOI
W/O- PUTU GOGOI
R/O- LAKWA BORBORUAH MOIDUM TIPUMIA GAON
WARD NO.1
P.O- LAKWA
PIN- 785686
DIST- SIVASAGAR
ASSAM

28: NITUMONI KONWAR
W/O- BIPUL KONWAR
R/O- BORBARUAH MOIDAN GHURACHURA
P.O- LAKWA



PIN- 785686
DIST- SIVASAGAR
ASSAM

29: BINDIA BAURI
W/O- MAHESWAR BAURI
R/O- LAKWA BAGAN
P.O- LAKWA
PIN- 785686
DIST- SIVASAGAR
ASSAM

30: LILA CHETIA
D/O- INDESWAR CHETIA
R/O- VILL BORKALA
P.O- SIMALUGURI
PIN- 785686
DIST- SIVASAGAR
ASSAM

31: IBEM DEVI
W/O- LAKSHI SINGH
R/O- LAKWA BAGAN
P.O- SIMALUGURI
PIN- 785686
DIST- SIVASAGAR
ASSAM

32: JUGA KONWAR
D/O- KAMAL KONWAR
R/O- VILL- RAMUGAON
P.O- SIMALUGURI
PIN- 785686
DIST- SIVASAGAR
ASSAM

33: DASUMATI DEVI
W/O- SUBIR SINGH
R/O- BORKALA GAON
P.O- GARGAON
PIN- 785685
DIST- SIVASAGAR
ASSAM

34: ANUP KHANIKAR
S/O- PHULESWAR KHANIKAR
R/O- NAHAR ALI KHANIKAR GAON
P.O- GARGAON



PIN- 785685
DIST- SIVASAGAR
ASSAM

35: GUNJA BORAH
S/O- LATE SUBUDH CH BORAH
R/O- VILL- KATHPAR
P.O- BANMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM

36: GHANA KAT GOGOI
C/O- JITEN GOGOI
R/O- VILL- KATHPAR
P.O- BANMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM

37: MAHAMMAD ALI
S/O- LATE LALBABA ALI
R/O- VILL- KATHPAR
P.O- BANMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM

38: BIPUL CH GOGOI
S/O- LATE DIPEDHAR GOGOI
R/O- GOHAIN GAON
P.O- BANMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM

39: PAPORI CHUTIA
C/O- SRI PORESH CHUTIA
R/O- VILL- BANMUKH CHUTIA GAON
P.O- BANMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM

40: RUPALI CHUTIA
C/O- SRI JITEN CHUTIA
R/O- VILL- BANMUKH DIHINGIA
P.O- JOYRAPAR



PIN- 785697
DIST- SIVASAGAR
ASSAM

41: RUPA CHUTIA
C/O- SRI DIPAK CHUTIA
R/O- VILL- BANMUKH DIHINGIA
P.O- JOYRARPAPAR
PIN- 785697
DIST- SIVASAGAR
ASSAM

42: MADAN CHUTIA
C/O- SRI SARU CHUTIA
R/O- VILL- KATHPAR
P.O- BANMUKH
PIN-
DIST- SIVASAGAR
ASSAM

43: LAKHI GOGOI
W/O- SRI AJIT GOGOI
R/O- VILL- DHUPABORIA
P.O- PANBECHA
PIN- 785663
DIST- SIVASAGAR
ASSAM

44: MUKUNDA CHANGMAI
S/O- LATE TILOK CHANGMAI
R/O- VILL- PANBECHA
PIN- 785663
DIST- SIVASAGAR
ASSAM

45: LACHIT BORPATRA GOHAIN
S/O- LATE KULADHAR BORPATRAGOHAIN
R/O- VILL- DHUPABARIA
P.O- PANBECHA
PIN- 785663
DIST- SIVASAGAR
ASSAM

46: RANJIT MAHANTA
S/O- LATE HEMADHAR MAHANTA
R/O- VILL- LORAPUTA
P.O- CHENIMORA
PIN- 785663



DIST- SIVASAGAR
ASSAM

47: GANESH DAS
S/O- SRI SUREN DAS
R/O- DORIKA KAIBORRTO VILLAGE
P.O- PANIBIL
PIN- 785685
DIST- SIVASAGAR
ASSAM

48: JINU DUTTA
W/O- SRI SUNIL DUTTA
R/O- BHUTORBARI
P.O- MOUT GAON
PIN- 785686
DIST- SIVASAGAR
ASSAM

49: MULESWAR PATOR
S/O- LATE PUWAL PATOR
R/O- 1 NO. KONWAR GAON
P.O- MOUT GAON
PIN- 785686
DIST- SIVASAGAR
ASSAM

50: NIRU GOGOI
W/O- SRI DILIP GOGOI
R/O- 1 NO. KONWAR GAON
P.O- MOUT GAON
PIN- 785686
DIST- SIVASAGAR
ASSAM

51: AMIYA HAZARIKA
W/O- SRI KANKESWAR HAZRIKA

R/O- VILL- LUMPURIA
P.O- SILASAKU
PIN- 785686
DIST- SIVASAGAR
ASSAM

52: AMIT SUVI
S/O- LATE MEGHU SURI
R/O- VILL- RAJABARI TE
P.O- SILAKUTI



PIN- 785698
DIST- SIVASAGAR
ASSAM

53: JUNU DUTTA
W/O- SRI GUBIN CH DUTTA
R/O- VILL- BHAJONI
P.O- DHITAIPUKHURI
PIN- 785685
DIST- SIVASAGAR
ASSAM

54: MONUJ SAIKIA
S/O- SRI DEBA SAIKIA
R/O- VILL- PANIBIL GUMUTHA
P.O- PANIBIL
PIN- 785685
DIST- SIVASAGAR
ASSAM

55: PRONAB KUCH
S/O- LATE BHUDAN KUCH
R/O- VILL BHAKAT GAON
P.O- DHITAIPUKHURI
PIN- 785685
DIST- SIVASAGAR
ASSAM

56: RASHMI BURAGOHAI
W/O- SRI TAPAN BURAGOHAIN
R/O- VILL- PANIBIL
P.O- PANIBIL
PIN- 785685
DIST- SIVASAGAR
ASSAM

57: AMIYA HAZARIKA
W/O- SRI BIREN HAZARIKA
R/O- VILL DIGHOL PACHI
P.O- SILAKUTI
PIN- 785689
DIST- SIVASAGAR
ASSAM

58: KIRAN CHETIA
C/O- LATE DIMBA CHETIA
R/O- BETBARI NO.2 KONWAR GAON
P.O- BETBARI



PIN- 785640
DIST- SIVASAGAR
ASSAM

59: JYOTIMONI GOGOI
C/O- SRI GAJEN GOGOI GOGOI
R/O- VILL NIMAIJAN
P.O- BHADHARA
PIN- 785701

60: ATUL GOGOI
C/O- SRI PADMESWAR GOGOI
R/O- VILL- NIMAIJAN
P.O- BHADHARA
PIN- 785701
DIST- SIVASAGAR
ASSAM

61: SUSIL GOGOI
S/O- ABANI GOGOI
R/O- VILL- BETBARI BARPATRA GAON
P.O- MITHAPUKHURI
PIN- 785697
DIST- SIVASAGAR
ASSAM

62: DUDUMONI KONWAR
C/O- DEBESWAR KONWAR
R/O- BETBARI NO.2 KONWAR GAON
P.O- MITHAPUKHURI
PIN- 785697
DIST- SIVASAGAR
ASSAM

63: KONCHENG GOGOI
C/O- LATE JIBA GOGOI
R/O- BETBARI NO.2 KONWAR GAON
P.O- MITHAPUKHURI
PIN- 785697
DIST- SIVASAGAR
ASSAM

64: REKHA CHETIA
C/O- TOPIN CHETIA
R/O- VILL- BETBARI DEW GAON
P.O- MITHAPUKHURI
PIN- 785697
DIST- SIVASAGAR



ASSAM

65: RITAMONI PHUKAN
C/O- BIDYA PHUKAN
R/O- VILL- BETBARI DEW GAON
P.O- MITHAPUKHURI
PIN- 785697
DIST- SIVASAGAR
ASSAM

66: SWAPNALI BARPATRAGOHAIN
C/O- MR. BUDHA BARPATRA GOHAIN
R/O- VILL- BETBARI CHANGLIBARI
P.O- KENDUGURI
PIN- 785697
DIST- SIVASAGAR
ASSAM

67: FORIDA BEGUM
C/O- MD. ROUFUL HUSSAIN
R/O- VILL- BETBARI CHANGLAIBARI
P.O- KENDUGURI
PIN- 785697
DIST- SIVASAGAR
ASSAM

68: RANIMA GOGOI
W/O- LATE SUREN GOGOI
R/O- VILL- KHATAPATHAR NAMYIAL
P.O- NAMTIAL
PIN- 785701
DIST- SIVASAGAR
ASSAM

69: ANIMA BORAH
W/O- KUBID BORAH
R/O- VILL 2 NO. KHATAPATHAR
P.O- NAMTIAL
PIN- 785701
DIST- SIVASAGAR
ASSAM

70: HEMA GOGOI
S/O- LATE TUKHESWAR GOGOI
R/O- VILL- CHEREKAPAR HATIMURIA
P.O- CHEREKAPAR
PIN- 785701
DIST- SIVASAGAR



ASSAM

71: SWARNA HO
W/O- EDWARD HO
R/O- VILL- CHEREKAPAR HATIMURIA
P.O- CHEREKAPAR
PIN- 785701
DIST- SIVASAGAR
ASSAM

72: DIGANTA KONWAR
S/O- LATE DURGESWAR KONWAR
R/O- VILL- CHEREKAPAR KHETWA
P.O- CHEREKAPAR
PIN- 785701
DIST- SIVASAGAR
ASSAM

73: BHANU CHETIA
W/O- SRI GIRISH CHETIA
R/O- CHANGMAI GAON
P.O- HAHCHARA KUJIBIL
PIN- 785701
DIST- SIVASAGAR
ASSAM

74: RANJANA BURAGOHAIN
W/O- SRI SAIENDRA BURAGOHAIN
R/O- RAILUNG CHETIA VILLAGE
P.O- HAHCHARA
PIN- 785701
DIST- SIVASAGAR
ASSAM

75: HIRA CHETIA
W/O- JITEN CHETIA
R/O- RAILUNG CHETIA VILLAGE
P.O- HAHCHARA
PIN- 785701
DIST- SIVASAGAR
ASSAM

76: ARUN BHARALI
C/O- LATE HARA KT BHARALI
R/O- VILL- KOPOWTING
P.O- BARHOITING
PIN- 785697
DIST- SIVASAGAR



ASSAM

77: ANULATA PANGING
W/O- BUDHESWAR PANGING
R/O- VILL- DIGHAL DANI ALI JULATUP
P.O- DEMOWMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM

78: SAHANA BEGUM
W/O- MD. TAHAIR ALI
R/O- VILL- DEMOWMUKH
P.O- DEMOWMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM

79: KHAGEN GOGOI
S/O- LATE CHENIRAM GOGOI
R/O- VILL- NO.2 MOTHADANG
P.O- DEMOWMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM

80: ANIL DAS
S/O- SRI RAMPOD DAS
R/O- VILL NO.2 CHAULKARA
P.O- AKHOIPUTIA VILLAGE
PIN- 785697
DIST- SIVASAGAR
ASSAM

81: BULUMONIN CHUTIA
C/O- ARUN CHUTIA
R/O- VILL- BARHAITING
P.O- BARHOITING
PIN- 785697
DIST- SIVASAGAR
ASSAM

82: ABANI DUARAH
C/O- TARA NATH DUARAH
R/O- VILL- BARHAITING
P.O- BARHOITING
PIN- 785697
DIST- SIVASAGAR



ASSAM

83: SUREYA BEGUM
C/O- MD. KOMONUDDIN
R/O- VILL- DIGHAL DARIALI
P.O- DENOWMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM

84: MANISHI GOHAIN
C/O- DILIP GOGOI
R/O- VILL- BARHAITING
P.O- AKHOIPHUTIA
PIN- 785697
DIST- SIVASAGAR
ASSAM

85: MD. DHANBABA ALI
C/O- PHUKON ALI
R/O- VILL- DEMOWMUKH
P.O- DEMOWMUKH
PIN- 785663
DIST- SIVASAGAR
ASSAM
VERSUS

THE STATE OF ASSAM AND 5 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
DISPUR
GUWAHATI- 781006

2:THE COMMISSIONER TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
PANJABARI
GUWAHATI- 781037

3:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT
DISPUR
GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER
SIVASAGAR
PIN- 785640
DIST- SIVASAGAR
ASSAM

5:THE CEO



SIVASAGAR ZILLA PARISHAD
SIVASAGAR
PIN- 785640
DIST- SIVASAGAR
ASSAM
6:THE BDO
SIVASAGAR DEVELOPMENT BLOCK
P.O- SIVASAGAR
PIN- 785640
DIST- SIVASAGAR
ASSAM

Advocate for : MR. P HAZARIKA
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/3524/2020

MALAY KR. SAHA AND 10 ORS.
S/O- LT. MANINDRA LAL SAHA
VILL AND P.O. CHHAGOLIA PART-II
P.S. GOLOKGANJ
DIST.- DHUBRI
ASSAM

2: PRAMILA DAS
W/O- NARESH DAS
VILL- JHAPUSABARI PART-IV
P.O. SOUTH JHAPUSABARI
P.S. AGOMANI
DIST.- DHUBRI
ASSAM

3: DIPAK ROY
S/O- LT. KAMOLA KANTA ROY
VILL- KALDOBA PART-I
P.O. AND P.S. AGOMANI
DIST.- DHUBRI
ASSAM
PIN- 788006

4: ANOWARA BIBI
W/O- HAMIDUR ISLAM
VILL- POKALAGI PART-II
P.S. GOLAKGANJ
DIST.- DHUBRI



ASSAM

5: ANOWARA BIBI
W/O- ABBAS ALI MONDAL
VILL- BIDYARDABRI PART-V
P.O. BIDYARDABRI
P.S. GOLOKGANJ
DIST.- DHUBRI
ASSAM

6: MONOWARA BIBI
W/O- ABDUL KASHEM HOQUE
VILL- BIDYARDABRI PART-III
P.O. BIDYARDABRI
P.S. GOLOKGANJ
DIST.- DHUBRI
ASSAM

7: LUTFA BIBI
W/O- ALOM HUSSAIN SARKAR
VILL- KAIMARI PART-I
P.O. KAIMARI
P.S. GOLAKGANJ
DIST.- DHUBRI
ASSAM

8: MANJUMA BIBI
W/O- LT. NOOR MOHAMMAD ALI
VILL- BELGURI PART-I
P.O. BELGURI
P.S. AGOMANI
DIST.- DHUBRI
ASSAM

9: KORBAN ALI
S/O- LT. MOHIUDDIN SK.
VILL- BHAMANDANGA PART-III
P.O. KHERBARI
P.S. AGOMANI
DIST.- DHUBRI
ASSAM

10: RAHILA KAKOTI
S/O- LT. ARABINDA SARKAR
VILL- SHER NAGAR
P.O. AGOMANI
P.S. AGOMANI
DIST.- DHUBRI



ASSAM

11: RANJANA BHAKAT
W/O- GANESH CH. BHAKAT
VILL- RAMRAI KUTHI PART-II
P.O. SATRASAL
P.S. AGOMANI
DIST.- DHUBRI
ASSAM
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-6

2:THE COMMISSIONER TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-6

4:THE DY. COMMISSIONER
OF DHUBRI DISTRICT AT DHUBRI
P.O.
P.S. AND DIST.- DHUBRI
ASSAM
PIN- 783301

5:THE DHUBRI ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI DISTRICT
ASSAM
P.O.

P.S. AND DIST.- DHUBRI
ASSAM
PIN- 783301

6:THE EXECUTIVE OFFICER OF AGOMANI ANCHALIK PANCHAYAT
P.O. AGOMANI
P.S. AGOMANI
DIST.- DHUBRI
ASSAM
PIN- 783335

Advocate for : MR. A T SARKAR
Advocate for : GA



ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/1152/2021

KAMRUL ISLAM LASKAR AND 3 ORS
S/O LATE ABDUL MATLIB LASKAR
VILLAGE BORJORAI
PO BOALIPAR
DIST. HAILAKANDI (ASSAM)

2: JAINUB BIBI LASKAR
W/O ABDUL MATIN LASKAR
VILL LAKHIRBOND PART I
PO LAKHIRBOND
DIST. HAILAKANDI (ASSAM)

3: SAYED BIBI ASMA
W/O SAYED ALA UDDIN
VILLAGE BORJORAI
PO BOALIPAR
DIST HAILAKANDI (ASSAM)

4: SAFI AFMED MAZUMDER
S/O LATE ABDUL BARI MAZUMDER
VILLAGE GANGPAR DHUMKAR PART III
PO GANGPAR DHUKKAR
DIST. HAILAKANDI (ASSAM)
VERSUS

THE STATE OF ASSAM AND 6 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR
GUWAHATI-6

2: THE COMMISSIONER AND SECRETARY
GOVT. OF ASSAM
FINANCE DEPARTMENT
DISPUR
GUWAHATI-6

3: THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
PANJABARI
JURIPAR
GUWAHATI- 37

4: THE DEPUTY COMMISSIONER



HAILAKANDI
PO AND DIST. HAILAKANDI
ASSAM
PIN-788151
5:THE CHIEF EXECUTIVE OFFICER
HAILAKANDI ZILLA PARISHAD
HAILAKANDI
PO AND DIST. ASSAM
PIN-788151
6:THE EXECUTIVE OFFICER/THE BLOCK DEVELOPMENT OFFICER
HAILAKANDI ANCHALIK PANCHAYAT/ HAILAKANDI DEVELOPMENT
BLOCK
PO AND DIST. HAILAKANDI
PIN-788151
7:THE SECRETARY
NO.5 GANGPAR-DHUBKAR GAON PANCHAYAT
PO LAKHIRBOND
DIST. HAILAKANDI (ASSAM)
PIN 788155

Advocate for : MR. A H M R CHOUDHURY
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/291/2020

TULUMONI BORAH KONWAR @ TULUMONI KONWAR AND 8 ORS
W/O. SRI DEBANDRA NATH KONWAR
VILL. CHETIA HANDIQUE GAON
P.O. SILASAKU
P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM
PIN-785686.

2: LIPIKA KONWAR
W/O. SRI MUKUL KONWAR
VILL. BENG MURIA KONWAR GAON
P.O. SILASAKU
P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM
PIN-785686.

3: ABHIJIT SAIKIA
S/O. SRI UDIT SAIKIA



R/O. VILL. CHETIA HANDIQUE GAON
P.O. SILASAKU
P.S. SIMALUGIRI
DIST. SIVASAGAR
ASSAM
PIN-785686.

4: MRIDULA SAIKIA
C/O. SRI DEBAJIT SAIKIA
VILL. ADABARI HANDIQUE GAON
P.O. DHOPABOR
P.S. SIMALUGIRI
DIST. SIVASAGAR
ASSAM
PIN-785687.

5: HONESWARI HANDIQUE
C/O. SRI BHUPEN HANDIQUE
VILL. ADABARI HANDIQUE GAON
P.O. SANTOK
P.S. SIMALUGIRI
DIST. SIVASAGAR
ASSAM
PIN-785687.

6: BODAN PHUKAN
S/O. LT. HEMAKANTA PHUKAN
VILL. PATOR
P.O. SANTOK
P.S. BIHUBOR
DIST. SIVASAGAR
ASSAM
PIN-785687.

7: AROTI BEDIA
C/O. SRI SURESH BEDIA
R/O. SANTOK NAGAON
P.O. NIMAIGORH HABI (SANTOK)
P.S. BIHUBOR
DIST. SIVASAGAR
ASSAM
PIN-785687.

8: MUNIN GOGOI
S/O. SRI PRABIN GOGOI
VILL. SANTOK NAGAON
P.O. SANTOK
P.S. BIHUBOR



DIST. SIVASAGAR
ASSAM
PIN-785687.

9: DIMU TANTI
C/O. ARJUN TANTI
VILL. SANTOK NAGAON
P.O. SONTAK
P.S. BIHUBOR
DIST. SIVASAGAR
ASSAM
PIN-785687.
VERSUS

THE STATE OF ASSAM AND 8 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI-110001.

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM
DISPUR
GUWAHATI-781006.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GUWAHATI-781037.

6:THE DY. COMMISSIONER

SIVASAGAR



P.O. AND P.S. SIVASAGAR
DIST. SIVASAGAR
ASSAM
PIN-785640.
7:THE CHIEF EXECUTIVE OFFICER

SIVASAGAR ZILLA PARISHAD
SIVASAGAR
P.O. AND P.S. SIVASAGAR
DIST. SIVASAGAR
ASSAM
PIN-785640.
8:THE BLOCK DEVELOPMENT OFFICER

NAZIRA DEVELOPMENT BLOCK
DIST. SIVASAGAR
ASSAM
PIN-785684.
9:THE SECRETARY

ROHDOIPUKHURI GAON PANCHAYAT
PATOR GAON
P.O. SANTOK
P.S. BIHUBOR
DIST. SIVASAGAR
ASSAM
PIN-785687.

Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 8 ORS

Linked Case : Cont.Cas(C)/82/2019

AFTARUN NESSA AND 5 ORS.
W/O ABDUL JALIL
VILLAGE- KHANGTER
P.O. JADUTILLA
DIST. KARIMGANJ
ASSAM
PIN- 788720.

2: DIPTI RANI ROY
W/O ASHUTOSH ROY
VILLAGE- KHAZAIL
P.O. CHATOL



DIST. KARIMGANJ
ASSAM
PIN- 788720.

3: ABDUL MALIK KAZI
S/O. ABDUL MANNAN KAZI
VILL- MADANMOHAN
P.O. SUBASH NAGAR
DIST. KARIMGANJ
ASSAM
PIN- 788752.

4: SUPRITI RANI DAS
W/O SAMARJIT DAS
VILLAGE- SRIMANTA KANISHAIL
P.O. SHIBERCHAK
DIST. KARIMGANJ
ASSAM
PIN- 788720.

5: AZIZUL AMBIA MUSTAFA CHOUDHURY
S/O. MANJIR ALI CHOUDHURY
VILLAGE- SUNADARI
P.O. BISHNU NAGAR
DIST. KARIMGANJ
ASSAM
PIN- 788720.

6: NIGHUR BANSHI DAS
S/O. LATE KALICHARAN DAS
VILLAGE AND P.O. NAGENDRA NAGAR
DIST. KARIMGANJ
ASSAM
PIN- 788723.
VERSUS

PHONI BHUSAN ROY
A.C.S.
THE DEPUTY COMMISSIONER
KARIMGANJ
P.O. AND KARIMGANJ
ASSAM
PIN- 788710.

2:SHRI AMALENDU ROY
ACS
THE CHIEF EXECUTIVE OFFICER
KARIMGANJ ZILLA PARISHAD



PO AND DISTRICT-KARIMGANJ
ASSAM
PIN-788723.

Advocate for : MR H I CHOUDHURY
Advocate for : MR. K PHUKAN appearing for PHONI BHUSAN ROY
A.C.S.

Linked Case : WP(C)/944/2020

RANU GOSWAMI AND ANR.
C/O- HEMEN GOSWAMI
R/O- VILL. GOBINDAPUR
P.O. GOBINDAPUR
P.S. PATACHARKUCHI
DIST.- BARPETA
ASSAM
PIN- 781326.

2: SMTI. SARALA DAS
C/O- KAMALESWAR DAS
R/O- VILL. BICHANKUCHI
P.O. NITYANANDA
P.S. PATACHARKUCHI
DIST. BARPETA
ASSAM
PIN- 781329.
VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.-06.

2:THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
DISPUR
GHY.-06.

3:THE FINANCE COMMISSION OF INDIA
MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI- 110001.



4:THE STATE FINANCE COMMISSION
GOVT. OF ASSAM
DISPUR
GHY.-06.

5:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY.-37.

6:THE DY. COMMISSIONER
BARPETA
P.O. AND P.S. BARPETA
ASSAM
PIN- 781301.

7:THE CHIEF EXECUTIVE OFFICER
BARPETA ZILLA PARISHAD
P.O. AND P.S. BARPETA
ASSAM
PIN- 781301.

8:THE BLOCK DEVELOPMENT OFFICER
BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)
DIST.- BARPETA
ASSAM
PIN- 781325.

9:THE SECY.
125 NO. PATACHARKUCHI GAON PANCHAYAT
P.O.- NITYANANDA
P.S.- PATACHARKUCHI
DIST.- BARPETA
PIN- 781329.

Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/8412/2019

SHUFIA KHATUN AND 7 ORS.
(53 NO. BAGURI GURI GP PRESIDENT) W/O. ABDUL KADIR
VILL. MARAKOLOHI
P.O. MALIBARI PATHAR BAZAR
P.S. BOKO
DIST. KAMRUP (R)
ASSAM.



2: MOZIDA BEGUM
(ANCHALIK PANCHAYAT MEMBER OF 53 NO. BAGURI GURI GP)
W/O. ASAHAK ALI
VILL. NO.3 MALIBARI BAZAR
P.O. MALIBARI PATHAR BAZAR
P.S. BOKO
DIST. KAMRUP (R)
ASSAM.

3: SABALA KHATUN
WARD MEMBER OF 53 NO. BAGURI GURI GP
W/O. CHANMIA
VILL. NO.1 MALIBARI PATHAR
P.O. MALIBARI PATHAR BAZAR
P.S. BOKO
DIST. KAMRUP (R)
ASSAM.

4: HAMID ALI
WARD MEMBER OF 53 NO. BAGURI GURI GP
S/O. MADU MIYA
VILL. BAGURI GURI
P.O. MALIBARI PATHAR BAZAR
P.S. BOKO
DIST. KAMRUP (R)
ASSAM.

5: SARBANU NESSA
MEMBER OF 53 NO. BAGURI GURI GP
W/O. AKBAR ALI
VILL. MARAKOLOHI
P.O. MALIBARI PATHAR BAZAR
P.S. BOKO
DIST. KAMRUP (R)
ASSAM.

6: MAYFUL BEGUM
WARD MEMBER OF 53 NO. BAGURI GURI GP
W/O. ISMAIL HUSSAIN
VILL. BAGURI GURI
P.O. MALIBARI PATHAR BAZAR
P.S. BOKO
DIST. KAMRUP (R)
ASSAM.

7: PARAN ALI
MEMBER OF 53 NO. BAGURI GURI GP
S/O. SUKUR ALI



VILL. NO.1 MALIBARI PATHAR
P.O. MALIBARI PATHAR BAZAR
P.S. BOKO
DIST. KAMRUP (R)
ASSAM.

8: KASEM ALI
WARD MEMBER OF 53 NO. BAGURI GURI GP
S/O. ELIMUDDIN
VILL. NO.4 MALIBARI PATHAR
P.O. MALIBARI PATHAR BAZAR
P.S. BOKO
DIST. KAMRUP (R)
ASSAM.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEV. DEPTT.
DISPUR
GUWAHATI-781006.

2:THE PRINCIPAL SECRETARY
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEV. DEPTT.
DISPUR
GUWAHATI-781006.

3:THE COMMISSIONER PANCHAYAT AND RURAL DEV. DEPTT.

ASSAM
JURIPAR
PANJABARI
GUWAHATI-781037.

4:THE DY. COMMISSIONER KAMRUP (R)

AMINGAON
ASSAM.

5:THE CHIEF EXECUTIVE OFFICER ZILLA PARISHAD

KAMRUP (R).

6:THE BLOCK DEVELOPMENT OFFICER

CHAMORIA DEVELOPMENT BLOCK
KAMRUP.

7:THE SECRETARY 53 NO. BAGURI GURI GAON PANCHAYAT

P.O. AND P.S. BOKO
DIST. KAMRUP



ASSAM.

Advocate for : MR. R ALI

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9430/2019

SURESH KANDHA AND 8 ORS
S/O- LATE BUDDHESWAR KANDH
R/O- VILL- CHANTAK BAGAN 4 NO. LINE
P.O- SANTOK
P.S- BAGHBOR
DIST- SIVASAGAR
ASSAM
PIN- 785687

2: NIRMA GIRI
W/O- GAURISHANKAR GIRI
R/O- VILL- GORHMUR MIRIGAON
P.O- SANTOK
P.S- BIHUBAR
DIST- SIVASAGAR
ASSAM
PIN- 785687

3: AZIZUR RAHMAN
S/O- LATE AHAMMAD ALI
R/O- VILL 107 NO. GRANT
P.O- SANTOK
P.S- BIHUBAR
DIST- SIVASAGAR
ASSAM
PIN- 785687

4: TASLIMA BEGUM
D/O- LATE SORATI ALI
R/O- VILL 107 NO. GRANT
P.O- SANTOK
P.S- BIHUBAR
DIST- SIVASAGAR
ASSAM
PIN- 785687

5: PRAKASH KHODAL
S/O- LATE BALURAM KHODAL



R/O- VILL- SANTOK TEA ESTATE
P.O- SANTOK
P.S- BIHUBAR
DIST- SIVASAGAR
ASSAM
PIN- 785687

6: DEVI CHAURA
W/O- SRI PABAN CHAURA
R/O- VILL- SANTAK TEA ESTATE
P.O- SANTOK
P.S- BIHUBAR
DIST- SIVASAGAR
ASSAM
PIN- 785687

7: NIRMAL KURMI
S/O- LATE RAJENDRA KURMI
R/O- VILL- SANTOK TEA ESTATE
P.O- SANTOK
P.S- BIHUBAR
DIST- SIVASAGAR
ASSAM
PIN- 785687

8: MOINUDDIN ALI
S/O- LATE MD. HUSSAIN ALI
R/O- VILL- BIHUBAR OUGURIJAN
P.O- SANTOK
P.S- BIHUBAR
DIST- SIVASAGAR
ASSAM
PIN- 785687

9: MONJU BORAH
D/O- SURENDRA NATH BORAH
R/O- VILL- BIHUBAR
P.O- SANTOK
P.S- BIHUBAR
DIST- SIVASAGAR
ASSAM
PIN- 785687
VERSUS

THE STATE OF ASSAM AND 9 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
ASSAM



DISPUR
GUWAHATI- 781006

2:THE SECRETARY
TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
ASSAM
DISPUR
GUWAHATI- 781006

3:THE FINANCE COMMISSION OF INDIA
MIN OF FINANCE
DEPTT OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION
GOVT OF ASSAM
DISPUR
GUWAHATI- 781006

5:THE COMMISSIONER
PNRD
ASSAM
PANJABARI
JURIPAR
GUWAHATI- 781037

6:THE DEPUTY COMMISSIONER
SIVASAGAR
P.O AND P.S- SIVASAGAR
DIST- SIVASAGAR
ASSAM
PIN- 785640
7:THE CHIEF EXECUTIVE OFFICER
SIVASAGAR ZILLA PARISHAD
SIVASAGAR
P.O AND P.S- SIVASAGAR
DIST- SIVASAGAR
ASSAM
PIN- 785640

8:THE BDO
NAZIRA DEVELOPMENT BLOCK
DIST- SIVASAGAR
ASSAM
PIN- 785684

9:THE EXECUTIVE OFFICER
NAZIRA ANCHALIK PANCHAYAT
SEPANGONI
NAZIRA
DIST- SIVASAGAR
ASSAM



PIN- 785684
10:THE SECRETARY
BIHUBOR GAON PANCHAYAT
P.O- SANTOK
P.S- BIHUBAR
DIST- SIVASAGAR
ASSAM
PIN- 785687

Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 9 ORS

Linked Case : WP(C)/1358/2020

SANKAR JYOTI HAZARIKA AND 10 ORS.
EX PRESIDENT OF 106 DAKHIN KAMALABARI G P
S/O- SRI HOREN HAZARIKA
VILL- BHEKULIMARI GAON
P.O- KAMALABARI
P.S- MAJULI
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785016

2: ARUNA DAS
EX MEMBER OF NO.1 SANTIPUR UNIT
106 DAKHIN KAMALABARI G P
W/O- PRODIP DAS
VILL- SANTIPUR
P.O AND P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

3: NAZITARA PAYENG
EX MEMBER OF NO.3 BOTIAMARI UNIT
106 DAKHIN KAMALABARI GP
W/O- SRI CHITRASEN PAYENG
VILL AND P.O- BOTIAMARI
P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785016



4: ANIL SATOLA
EX MEMBER OF NO. 2 DHAPAK UNIT
106 DAKHIN KAMALABARI G P
S/O- JONMIRAN SATULA
VILL- DHAPAK
P.O AND P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785016

5: MALLIKA HAZARIKA
EX MEMBER OF NO.8 NAM KATONI NA SATRA UNIT
106 DAKHIN KAMALABARI G P W/O- SRI DEBEN HAZARIKA
VILL- NAMKATONI GAON
P.O- KAMALABARI
P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785016

6: JILI PAYENG
EX MEMBER OF NO.6 UPPAR SONOWAL UNIT
106 DAKHIN KAMALABARI G P
W/O- BABUL PAYENG
VILL- UPPAR SONOWAL
P.O- BENGENATTI
P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

7: TULARAM NARAH
EX MEMBER OF NO.4 BOTIYAMARI UNIT
106 DAKHIN KAMALABARI GP
S/O- SRI SUMASHAR NARAH
VILL- NAMONI BOTIYAMARI GAON
P.O- BOTIYAMARI
P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

8: MADHAB SARMA
EX MEMBER OF NO.7 LAHALIAL UNIT
106 DAKHIN KAMALABARI G P
S/O- ATUL SARMA
VILL- BORTANI
P.O- AUNI ATI SATRA



P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

9: BINANDA DAS
EX MEMBER OF NO. 10 AUNI ATI UNIT
106 DAKHIN KAMALABARI G P
S/O- LATE ANANDI DAS
VILL- ALIMUR KOIBATRA
P.O- AUNI ATI SATRA
P.S- MAJULI
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

10: DIPARANI PAYUN
EX MEMBER OF NO. 5 KANIAJAN UNIT
106 DAKHIN KAMALABARI GP
W/O- SABHARAM PAYUN
VILL- KANIJAN
P.O- BENGENAATI
P.S- MAJULI
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

11: SOBITA REGON
EX MEMBER OF NO.9 KARTIK CHAPORI UNIT
106 DAKHIN KAMLABARI GP
W/O- SRI BOLURAM REGON
VILL- KARTIK CHAPORI
P.O- KOKILAMUKH
P.S- MAJULI
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106
VERSUS

THE STATE OF ASSAM AND 6 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
DISPUR
GUWAHATI- 781006



2:THE COMMISSIONER TO THE GOVT OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT
JURIPAR
PANJABARI
GHY- 37

3:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT
DISPUR

GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER
MAJULI
ASSAM

PIN- 785105

5:THE CEO
MAJULI ZILLA PARISHAD
KAMALABARI
DIST- MAJULI
ASSAM

PIN- 785105

6:THE MAJULI ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER CUM BDO
MAJULI DEVELOPMENT BLOCK
KAMALABARI

P.O AND P.S- GARAMUR

MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

7:THE 106 DAKHIN KAMALABARI GAON PANCHAYAT
REP. BY THE SECRETARY DAKHIN KAMALABARI GAON PANCHAYAT
UNDER MAJULI ANCHALIK PANCHAYAT
KAMALABARI

P.O AND P.S- KAMALABARI MAJULI

DIST- MAJULI
ASSAM
PIN- 785016

Advocate for : MR. A F N U MOLLAH

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/1097/2020

MONIZA KHATUN AND 10 ORS.



W/O- ABU NASHIR AHMED
R/O- VILL AND P.O- SIMLABARI
DIST- GOALPARA
ASSAM

2: MONOWARA KHATUN
W/O- ENNOS ALI
R/O- VILL- SALBARI
P.O- GOURNAGAR
DIST- GOALPARA
ASSAM
(AP VICE -PRESIDENT)

3: SOHID ALI
S/O- KHAJIM UDDIN
R/O- VILL- HALDIBARI
P.O- DHUMERGHAT
DIST- GOALPARA
ASSAM
(AP MEMBER)

4: ABDUL JALIL SK
S/O- LATE ISMAIL HOSEN
R/O- VILL AND P.O- RAJMITA
DIST- GOALPARA
ASSAM (AP MEMBER)

5: ROWSHONARA KHATUN
W/O- REHAN ALI
R/O- VILL- CHULKANIPARA
P.O- TAKIMARI
DIST- GOALPARA
ASSAM

6: SOHIDA KHATUN
W/O- ABU TALEB MOLLAH
R/O- VILL AND P.O- KATARIHAR
DIST- GOALPARA
ASSAM (AP MEMBER)

7: ABUL KALAM AZAD
S/O- LATE JAMIR UDDIN
R/O- VILL- SUPARIVITA
P.O- TULSHIBARI
DIST- GOALPARA
ASSAM (AP MEMBER)

8: JOYNAL ABEDN MOLLAH



S/O- LATE SADULLAH MOLLAH
R/O- VILL- SOUTH SATVENTIC
P.O- JALESWAR
DIST- GOALPARA
ASSAM (AP MEMBER)

9: BINDESWARI BARMAN
W/O- BISHNU BARMAN
R/O- VILL-BAUSUTARY
P.O- DHUMARGHAT
DIST- GOALPARA
ASSAM (AP MEMBER)

10: SHIRAJUL HAQUE @ SHIRAJUL ISLAM
S/O- LATE ABDUL JABBAR
R/O- VILL- AND P.O- HASHDOBA
DIST- GOALPARA
ASSAM (AP MEMBER)

11: SHAHIDA KHATUN
W/O- AKHIRI JAMAN
R/O- VILL- PUB KATHURI
P.O- TAKIMARI
DIST- GOALPARA
ASSAM (AP MEMBER)
VERSUS

THE STATE OF ASSAM AND 5 ORS
REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
DISPUR
GUWAHATI- 06

2:THE PRINCIPAL SECRETARY
TO THE GOVT OF ASSAM
PNRD DEPTT
DISPUR
GUWAHATI- 06

3:THE COMMISSIONER
PNRD
ASSAM
JURIPAR
PANJABARI
GHY- 37

4:THE DEPUTY COMMISSIONER
GOALPARA
P.O AND DIST- GOALPARA
ASSAM



PIN- 783101
5:THE GOALPARA ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
GOALPARA
P.O AND DIST- GOALPARA
ASSAM

PIN- 783101
6:THE JALESWAR ANCHALIK PANCHAYAT
KATARIHARA REP. BY THE EXECUTIVE OFFICER CUM BDO
THE JALESWAR ANCHALIK PANCHAYAT
KATARIHARA
P.O- JALESWAR
DIST- GOALPARA
ASSAM
PIN- 783132

Advocate for : A RAHMAN
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/3607/2018

FORZINA YESMIN AND 3 ORS.
W/O. ASRAFUL HOQUE BEPARI
R/O. HALDIBARI
P.O. MAJERGAON
DIST. DHUBRI
ASSAM.

2: JOYNAL ABEDIN

S/O. ISRAIL HOQUE
R/O. KATHALGURI
P.O. MAJERGAON
DIST. DHUBRI
ASSAM.

3: ASANUDDIN SK.

S/O. AHKUDDIN SK.
R/O. AND P.O. MAJERGAON
DIST. DHUBRI
ASSAM.

4: SOKITON BIBI



W/O. SAKAN ALI
R/O. SASALAPARA
P.O. MAJERGAON
DIST. DHUBRI
ASSAM.
VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GHY.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM
DISPUR
GHY.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR

6:THE DY. COMMISSIONER

DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM

7:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD
DHUBRI
P.O. AND DIST. DHUBRI



ASSAM
8:THE BLOCK DEVELOPMENT OFFICER

CHAPAR-SALKOCHA DEVELOPMENT BLOCK
P.O. CHAPAR
DIST. DHUBRI
ASSAM
9:THE SECRETARY OF RANGAMATI G.P.

P.O. HATIPOTA
DIST. DHUBRI
ASSAM

Advocate for : MR. M KHAN
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/8584/2019

ZIAUR RAHMAN AND 10 ORS.
EX-PRESIDENT
SUNDARPARA GAON PANCHAYAT
S/O. HASEN ALI
VILL. SUNDARPARA PART-II
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

2: FORIDA KHATUN
EX-VICE PRESIDENT
SUNDARPARA GAON PANCHAYAT
W/O. AMINUL ISLAM
VILL. SUNDARPARA PART-I
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

3: JAHAN UDDIN
S/O. NAJIM UDDIN
VILL. SUNDARPARA PART-II
P.O. JAMADARHAT
P.S. FAKIRGANJ



DIST. DHUBRI
ASSAM
PIN-783330.

4: KANCHAN MALA
W/O. SULTAN ALI
VILL. SUNDARPARA PART-II
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

5: HOBIBAR RAHMAN
S/O. JADAV ALI
VILL. SUNDARPARA PART-II
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

6: MONJU KHATUN
W/O. ABDUL AWAL
VILL. SUNDARPARA PART-II
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

7: BADSHA KHAN
S/O. JUMRAT KHAN
VILL. SUNDARPARA PART-II
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

8: SHWAHIDA KHATUN
W/O. JOMSHER ALI
VILL. SUNDARPARA PART-II
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.



9: JAMAT ALI

S/O. ABDUL WAHED
VILL. SUNDARPARA PART-II
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

10: KOSIRAN NESSA
W/O. ANSER KHAN
VILL. SHAKHARIPARA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

11: JAKIR HOSEN
S/O. JAYNAL ABEDIN
VILL. BERURJHAR
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-06.

2: THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY.-06.

3: THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI



JURIPAR
GHY.-37.
4:THE DY. COMMISSIONER

DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM
PIN-783301.
5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD
DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM
PIN-783301.
6:THE JAMADARHAT ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
JAMADARHAT
P.O. CHIRAKUTI
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.
7:THE NO. 64 SUNDARPARA GAON PANCHAYAT

REP. BY THE SECRETARY
SUNDARPARA GAON PANCHAYAT
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

Advocate for : MR. M HUSSAIN
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/216/2020

IRA KALITA AND 6 ORS
W/O- SRI KHANIN KALITA
R/O- VILL. AND P.O. BORBANG
P.S. PATACHARKUCHI



DIST.- BARPETA
ASSAM
PIN- 781325

2: TARU BARMAN
W/O- SRI BINAY BARMAN
R/O- VILL- BARBANG (CHOUKHUTY)
P.O. BORBANG
P.S. PATACHARKUCHI
DIST.- BARPETA
ASSAM
PIN- 781325

3: UTPAL PATHAK
S/O- LT. GOLAK PATHAK
R/O- VILL- BARBANG (GOSAIPARA)
P.O. NITYANANDA
P.S. PATACHARKUCHI
DIST.- BARPETA
ASSAM
PIN- 781329

4: BHABANANDA CHOUDHURY
S/O- LT. MUNINDRA NATH CHOUDHURY
R/O- VILL-BARBANG (KHANDOPARA)
P.O. BORBANG
P.S. PATACHARKUCHI
DIST.- BARPETA
ASSAM
PIN- 781325

5: RINA DAS
D/O- LT. RATI KANTA DAS
R/O- VILL- RAHADHAR BIRKOLA
P.O. PATHSALA
P.S. PATACHARKUCHI
DIST.- BARPETA
ASSAM
PIN- 781325

6: KALYANI PATGIRI
C/O- TARUN PARGIRI
R/O- VILL AND P.O. BORBANG
P.S. PATACHARKUCHI
DIST.- BARPETA
ASSAM
PIN- 781326



7: SARJU KALITA @ SARAJU KALITA
W/O- SRI RATI KANTA KALITA
R/O- VILL- BORBANG (KEOTPARA)
P.O. BORBANG
P.S. PATACHARKUCHI
DIST.- BARPETA
ASSAM
PIN- 781325
VERSUS

THE STATE OF ASSAM AND 8 ORS
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

2:THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

3:THE FINANCE COMMISSION OF INDIA
MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION
GOVT. OF ASSAM
DISPUR
GHY-06

5:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY-37

6:THE DY. COMMISSIONER
BARPETA
P.O. AND P.S.- BARPETA
DIST.- BARPETA
ASSAM
PIN- 781301

7:THE CHIEF EXECUTIVE OFFICER
BARPETA ZILLA PARISHAD
BARPETA
P.O. AND P.S.- BARPETA
DIST.- BARPETA



ASSAM
PIN- 781301
8:THE BLOCK DEVELOPMENT OFFICER
BAJALI DEVELOPMENT BLOCK

BAJALI
DIST.- BARPETA

ASSAM
PIN- 781325

9:THE SECRETARY
116 NO. BARBANG GAON PANCHAYAT

P.O. BORBANG
P.S. PATACHARKUCHI
DIST.- BARPETA

ASSAM
PIN- 781325

Advocate for : MR. M KALITA

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS

Linked Case : WP(C)/8633/2019

MOMIRON NESSA AND 10 ORS.

EX-PRESIDENT
BELDUBI GAON PANCHAYAT

W/O- AKBAR ALI

VILL- PUTHIA

P.O. MEDORTARI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN- 783330

2: JURAN ALI

EX-VICE PRESIDENT

BELDUBI GAON PANCHAYAT

S/O- LT NASER ALI

VILL- GODAIRVITA

P.O. MEDORTARI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN- 783330

3: AJAHAR ALI

S/O- LT. KOLIMUDDIN



VILL- MADHOKONA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

4: CHABIYA KHATUN
W/O- KAMAL SHEIKH
VILL- PUTHIA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

5: ROKIYA KHATUN
W/O- GOLAP HUSSAIN
VILL- MADHOKONA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

6: DALIMAN NESSA
W/O- RAHAM ALI
VILL- BELDUBI
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

7: MAJEDA KHATUN
W/O- CHAN ALI SHEIKH
VILL- DIGHIRPAR (CHAR)
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

8: FOYJAL HOQUE
S/O- LT. ANCHER ALI
VILL- BELDUBI
P.O. MEDORTARI
P.S. FAKIRGANJ



DIST- DHUBRI
ASSAM
PIN- 783330

9: HABEJ UDDIN
S/O- HABIBAR RAHMAN
VILL- PUTHIA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

10: SODOR UDDIN
S/O- NASER ALI
VILL- BELDUBI
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

11: SALEHA KHATUN
W/O- JAYNAL ABEDIN
VILL- PUTHIA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

2: THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY-06

3: THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI



JURIPAR
GHY-37
4:THE DY. COMMISSIONER
DHUBRI
P.O. DHUBRI
DIST- DHUBRI
ASSAM
PIN- 783301
5:THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DHUBRI
P.O. AND DIST- DHUBRI
ASSAM
PIN- 783301
6:THE JAMADARHAT ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
JAMADARHAT
P.O. CHIRAKUTI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 7833330
7:THE NO. 58 BELDUBI GAON PANCHAYAT
REP. BY THE SECY.
BELDUBI GAON PANCHAYAT
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

Advocate for : MR. M HUSSAIN
Advocate for : MR. M. NATH SC
PNRD (R1
3
5TO7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/4761/2020

PUNYA LAHON GOHAIN AND 9 ORS
EX- A.P.MEMBER- NO. 43 BOGALIJAN CONSTITUENCY
W/O- SRI ARABINDRA LAHON
VILL- GUBORIALI
P.O. BOGOLIJAN
DIST.- LAKHIMPUR
ASSAM



PIN- 787031

2: GITALI SAIKIA
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 5 HATILUNG CONSTITUENCY)
W/O- SRI BUDHIN SAIKIA
VILL- HATILUNG JHARATIA
P.O. HATILUNG
DIST.- LAKHIMPUR
ASSAM
PIN- 787031

3: DIPTI DUARA
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 1 BOGOLIJAN CONSTITUENCY)
W/O- SRI ANANTA DUARA
VILL- GUBORISALI
P.O. BAGOLIJAN
DIST.- LAKHIMPUR
ASSAM
PIN- 787031

4: MINATI MORANG
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 1 UJANI PAHUMARA
CONSTITUENCY) W/O- SRI PATESHAR MORANG
VILL- UJANI PAHUMARA
P.O. PAHUMARA
DIST.- LAKHIMPUR
ASSAM
PIN- 787031

5: BRAJALATA SAIKIA KHARGHARIA
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 4 CHINATOLIA CONSTITUENCY)
W/O- SRI TARUN KHARGHORIA
VILL- CHINATOLIA
P.O. BAGOLIJAN
DIST.- LAKHIMPUR
ASSAM
PIN- 787031

6: MARJINA BEGUM
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 6 BANTOW BANGLAI
CONSTITUENCY) W/O- SRI JABAN ALI
VILL- BANTOW BANGLAI
P.O. HATILUNG
DIST.- LAKHIMPUR
ASSAM
PIN- 787031

7: BABU URANG



EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 2 BOGOLIJAN CONSTITUENCY)
W/O- LT. KUNDU URANG
VILL- BAGOLIJAN
P.O. BAGOLIJAN
DIST.- LAKHIMPUR
ASSAM
PIN- 787031

8: MD. TAHIR ALI
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 2 ROWNAPUR CONSTITUENCY)
W/O- SRI NAKBAR ALI
VILL- 8 NO. RAWANAPUR
P.O. HATILUNG
DIST.- LAKHIMPUR
ASSAM
PIN- 787031

9: MD. ROFCUL ISLAM
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 1 ROWNAPUR CONSTITUENCY)
S/O- SRI RUSTOM ALI
VILL- 1 NO. RAWANAPUR
P.O. HATILUNG
DIST.- LAKHIMPUR
ASSAM
PIN- 787031

10: LACHIT CHETIA
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 3 BOWALGURI CONSTITUENCY)
W/O- SRI ARABINDRA LAHON
VILL- GUBORIALI
P.O. BOGOLIJAN
DIST.- LAKHIMPUR
ASSAM
PIN- 787031
VERSUS

THE STATE OF ASSAM AND 5 ORS
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.



DISPUR
GHY-06
4:THE DY. COMMISSIONER
LAKHIMPUR
ASSAM
P.O. NORTH LAKHIMPUR
DIST.- LAKHIMPUR
ASSAM
PIN- 787001
5:THE CHIEF EXECUTIVE OFFICER
LAKHIMPUR ZILLA PARISHAD
LAKHIMPUR
NORTH- LAKHIMPUR
ASSAM- 787001
6:THE BLOCK DEVELOPMENT OFFICER
LAKHIMPUR DEVELOPMENT BLOCK
KONWAR GAON
LAKHIMPUR
ASSAM
PIN- 787032

Advocate for : MR. M K BORO
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/4972/2020

NIRUPAMA DUWARIKA MEDOK AND 10 ORS
EX-PRESIDENT NO.39 SILAPATHAR G.P. W/O. SRI DINANATH MEDOK
VILL. KATHAIGURI MISING GAON
P.O. SILAPATHAR
DIST. DHEMAJI
ASSAM
PIN-787059.

2: PARISMITA ARANDHARA BARUAH
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.9 NAGAON CONSTITUENCY)
W/O. SRI PRASANTA BARUAH
VILL. NAGAON
P.O. SILAPATHAR
DIST. DHEMAJI
ASSAM
PIN-787059.

3: SATYA DAS
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.5 KULAMUWA CONSTITUENCY)



S/O. SRI DINAI DAS
VILL. KULAMUA BANGALI
P.O. SILAPATHAR
DIST. DHEMAJI
ASSAM
PIN-787059.

4: ANUKUL SEN
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.3 SILA GAON CONSTITUENCY)
S/O. SRI AKHIL SEN
VILL. PHULBARI BANGALI
P.O. SILAPATHAR
DIST. DHEMAJI
ASSAM
PIN-787059.

5: SMT. PAHIMONI PEGU
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.6 RAMPUR BLOCK
CONSTITUENCY)
S/O. SRI TARUN PEGU
VILL. SILA BORGHULI
P.O. SILAPATHAR
DIST. DHEMAJI
ASSAM
PIN-787059.

6: SMT. SENIMAI SONOWAL
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.10/NO.2 SILA GAON
CONSTITUENCY)
W/O. SRI NITYANANDA SONOWAL
VILL. NO.2 SILAGAON
P.O. SILAPATHAR
DIST. DHEMAJI
ASSAM
PIN-787059.

7: JOBA DENNATH
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.1 SILA GAON CONSTITUENCY)
W/O. SRI SABIRAI DENNATH
VILL. NO.1 SILAGAON
P.O. SILABALI GAON
DIST. DHEMAJI
ASSAM
PIN-787059.

8: OM KUMAR PEGU
EX-MEMBER NO.39 SILAPATHAR G.P. (SILA PIPALGURI CONSTITUENCY)
W/O. SRI NITYANANDA SONOWAL



VILL. SILA PIPALGURI
P.O. SILAPATHAR
DIST. DHEMAJI
ASSAM
PIN-787059.

9: KUSUN SARKAR
EX-PRESIDENT NO.49 MUKTIAR G.P.
W/O. SRI GOPAL SARKAR
VILL. SILABALI
P.O. SILABALI
DIST. DHEMAJI
ASSAM
PIN-787059.

10: KARTIK GOSH
EX-MEMBER NO.49 MUKTIAR G.P. (NO.10 KAKBARI CONSTITUENCY)
S/O. SRI NAWAI GOSH
VILL. KARENG BASTI
P.O. SILABALI
DIST. DHEMAJI
ASSAM
PIN-787059.

11: GAURDASHI DAS
EX-MEMBER NO.49 MUKTIAR G.P. (ALIPUR CONSTITUENCY)
S/O. SRI KATIPATH DAS
VILL. ALIPUR
P.O. MUKTAIR
DIST. DHEMAJI
ASSAM
PIN-787059.
VERSUS

THE STATE OF ASSAM AND 5 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
GUWAHATI-781037.

3:THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.



DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER
DHEMAJI
ASSAM
DIST. DHEMAJI
ASSAM
PIN-787057.
5:THE CHIEF EXECUTIVE OFFICER
DHEMAJI ZILLA PARISHAD
DHRMAJI CHARIALI
DHEMAJI
NH-52
DHEMAJI
ASSAM
PIN-787057.
6:THE BLOCK DEVELOPMENT OFFICER
SISSIBORGAON DEVELOPMENT BLOCK DHEMAJI
ASSAM-787057.

Advocate for : MR. M K BORO
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/8730/2019

IRA DAS AND 70 ORS.
(19 NO BAMUNIGAON G.P PRESIDENT)
W/O- SRI KUMUD DAS

VILL- 1NO GANAKPARA

P/O- CHAUDARYKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

2: LALITA RABAH
(19 NO BAMUNIGAON G.P VICE PRESIDENT)
W/O- SRI GAJIRAM RABAH

VILL-UPARKHATIRA

P/O- BAMUNIGAON

DIST- KAMRUP (R) ASSAM



PIN-781141

3: LAKSHI DAS
(19 NO BAMUNIGAON G.P
1NO GANAKPARA WARD MEMBER)
W/O- SRI MONI RAM DAS

VILL- 1NO GANAKPARA

P/O- CHAUDARYKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

4: BOIJAYANTI BORO
(19 NO BAMUNIGAON G.P
2NO GANAKPARA WARD MEMBER)
W/O- SRI HARESWAR BORO

VILL- 2NO GANAKPARA

P/O- BAMUNIGAON

DIST- KAMRUP (R) ASSAM
PIN-781141

5: ALPONA THAKURIA
(19 NO BAMUNIGAON G.P
3NO WARD MEMBER)
W/O- SRI MAKHAN THAKURIA BORO

VILL- BAMUNIGAON

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM
PIN-781141

6: BAIJAYANTI BORO
(19 NO BAMUNIGAON G.P
4NO WARD MEMBER)
W/O- SRI TIRTHA BORO

VILL- BAMUNIGAON

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM



PIN-781141

7: SALSING MARAK
(19 NO BAMUNIGAON G.P
6NO WARD MEMBER)
S/O- SRI KRIBIT SANGMA

VILL-JANGABAITHA

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM
PIN-781141

8: KAILASH BORO
(19 NO BAMUNIGAON G.P
7NO WARD MEMBER)
S/O- SRI BUBAN BORO

VILL-BELGURI

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

9: ANIMA NATH
(19 NO BAMUNIGAON G.P
8NO WARD MEMBER)
W/O- HORMOHAN NATH

VILL-KALABAKARA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

10: BIMAL RABHA
(19 NO BAMUNIGAON G.P
9NO WARD MEMBER) AGED ABOUT 45 YEARS
S/O-
VILL- PAGALAPARA

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM
PIN-781141



11: DIPAK RAJBANGSHI
(19 NO BAMUNIGAON G.P
10NO WARD MEMBER)
S/O-SRI DANDI RAM RAJBANGSHI

VILL- DAKHIN BANKAKATA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

12: PRATAP KALITA
(3NO CHHAYGAON ANCHALIK PANCHAYAT PRESIDENT)
S/O-LT NARAYAN KALITA

VILL-DUBJENI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

13: BAIJAYNTI BORO
(3NO CHHAYGAON AP VICE PRESIDENT)
W/O- DAKESWAR BORO

VILL- DHEKENABARI
MATHURAPURI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

14: ANITA BORA
(AP MEMBER 3NO CHHAYGAON PANCHAYAT
117NO SATTALUK GP)
W/O- CHAKRADHAR BORA

VILL- NATUN JARABARI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

15: LILA DAS BORO



(AP MEMBER 3NO CHHAYGAON PANCHAYAT
19NO BAMUNIGAON
GP)
W/O- PRATAP BORO

VILL- DAKHIN BANKAHATA

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

16: SAHIDUL ISLAM
(AP MEMBER 3NO CHHAYGAON PANCHAYAT
18NO GUMI GP)
S/O- MATLAP ALI

VILL- AGGUMI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

17: KALYANI MAJUMDAR
(AP MEMBER 3NO CHHAYGAON PANCHAYAT
15NO CHAMPAK NAGAR
GP)
S/O- TAPAN MAJUMDAR

VILL- DUBJENI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

18: MADAN CHOUDHURI
(MEMBAR OF KAMRUP ZILA PARISHAD
5NO ZILA PARISHAD CHHAYGAON)
S/O-LT KAMALA CHOUDHURI

VILL- PATARIGAT
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

19: SABITA DAS



(17NO PASHIM CHHAYGAON GP PRESIDENT)
D/O- LT CHANDRA KANTA DAS
VILL-DHEKANABARI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

20: BABUL AHMED
(17NO PASHIM CHHAYGAON GP VICE PRESIDENT)
S/O- LT SIDDIQUE AHMED

VILL-DHEKANABARI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

21: TAZMUL HOQUE CHOUDHURY
(1NO DHEKRABARI WARD MEMBER 17NO PASHIM CHHAYGAON GP)
C/O- ABUBAKKAR CHOUDHURY
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

22: KARUNA KANTA DAS
(8NO BATAKUCHI WARD MEMBER 17NO PASHIM CHHAYGAON GP)
C/O- LT DARMESWAR DAS

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

23: GITA DAS
(10NO NOWAMATI WARD MEMBER 17NO PASHIM CHHAYGAON GP)
C/O- DILIP DAS

VILL-NOWAMATI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

24: NILIMA DAS
(3NO KAIMARI WARD MEMBER 17NO PASHIM CHHAYGAON GP)
C/O- LT PADESWAR DAS



VILL- KAIMARI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

25: BHARATI DEWAR
(4NO KAIMARI WARD MEMBER 17NO PASHIM CHHAYGAON GP)
C/O- LT DHIREN DEWAR
VILL- KAIMARI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM

PIN-781124

26: NIRMLA DAS CHOUDHURY
(5NO CHOUDHURIKHAT WARD MEMBER 17NO PASHIM CHHAYGAON GP)
C/O- JIBESWAR CHOUDHURY
VILL- CHOUDHURYKHAT
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

27: MINAKSHI BORO
(6NO CHOUDHURIKHAT WARD MEMBER 17NO PASHIM CHHAYGAON GP)
C/O- DIGANTA BORO
VILL- CHOUDHURYKHAT
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

28: SUMATI BORO
(7NO PACHIMDULI WARD MEMBER 17NO PASHIM CHHAYGAON GP)
C/O-LT SAMESWAR BORO
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

29: DWIJEN BISWAS
(18NO GUMI BANKAKATA G.P PRESIDENT)
S/O-LT KHAGEN BISWAS

VILL- AMBARI
P/S- CHHAYGAON



DIST- KAMRUP (R) ASSAM
PIN-781137

30: RUPCHAN ALI
(18NO GUMI BANKAKATA G.P VICE PRESIDENT)
S/O- LT RAIJUDDIN

VILL- MAJGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781137

31: JITUL HIRA
(9NO WARD MEMBER
18NO GUMI BANKAKATA G.P)
S/O- MONIRAM HIRA

VILL-TARIGAON

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781137

32: SUKLESWAR KALITA
(10NO WARD MEMBER
18NO GUMI BANKAKATA G.P)
S/O- ATUL KALITA

VILL-TARIGAON

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781137

33: ANIMA BIBI
(5NO WARD MEMBER
18NO GUMI BANKAKATA G.P)
W/O-RAHIMUDDIN
VILL- DUMGARA

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM



PIN-781137

34: RINA BIBI
(6NO WARD MEMBER
18NO GUMI BANKAKATA G.P)
W/O- ISLAM ALI

VILL- MAHGAR

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781137

35: JAMALUDDIN
(8NO WARD MEMBER
18NO GUMI BANKAKATA G.P)
S/O- LT MUKBUL HUSSAIN

VILL- MAJGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781137

36: SANTONA RAY
(4NO WARD MEMBER
18NO GUMI BANKAKATA G.P)
W/O-LAKSHMAN ROY

VILL- AMBARI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781137

37: IYESA BIBI
(3NO WARD MEMBER
18NO GUMI BANKAKATA G.P)
W/O- SAHRAP ALI

VILL- AGGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM



PIN-781137

38: JEUTI KALITA
(1NO WARD MEMBER
18NO GUMI BANKAKATA G.P)
W/O- BABUL KALITA

VILL- PASSGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781137

39: NUR ISLAM
(2NO WARD MEMBER
18NO GUMI BANKAKATA G.P)
S/O-LT HOBI SHEIK
VILL- PASSGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781137

40: MAMONI RAJBANGSHI
(117 SATTALUK GP PRESIDENT)
W/O- GIREN RAJBANSHI
VILL-BALAGAON KOSPARA
P/O- CHAUDHURIKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

41: KAMAL KALITA
(117 SATTALUK GP VICE PRESIDENT)
C/O- LT GAURI KALITA
VILL-BANAKATA

P/O- AGGUMI
DIST- KAMRUP (R) ASSAM
PIN-781134

42: MANJU KALITA
(1NO JAMUGURI WARD MEMBER 117 SATTALUK GP)
W/O- JOGEN KALITA

VILL- BALAGAON KOSPARA



P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

43: NAMITA DEVI
(2NO JAMUGURI WARD MEMBER 117 SATTALUK GP)
W/O- HEMENTA SARMA

VILL-BALAGAON

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

44: MINATI KALITA
(4NO JAMUGURI WARD MEMBER 117 SATTALUK GP)
W/O- BHABEN KALITA

VILL- JAMUGURI DURAMARI

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

45: TARABALA DAS
(3NO JAMUGURI WARD MEMBER 117 SATTALUK GP)
W/O-UTTAM CH. DAS

VILL- JAMUGURI
KALARDIA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141

46: JOGEN KALITA
(5NO BANKATA WARD MEMBER 117 SATTALUK GP)
C/O- LT NARESWAR KALITA

VILL- BANKAKATA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM
PIN-781141



47: KABITA KALITA
(7NO DHOBERGAON WARD MEMBER 117 SATTALUK GP)
W/O- KAMALESWAR KALITA

VILL- UTTAR BANKAKATA
P/O-NATUN JARABARI

DIST- KAMRUP (R) ASSAM
PIN-781124.

48: KHANINDRA KALITA
(8NO DHOBERGAON WARD MEMBER 117 SATTALUK GP)
C/O- NAGEN KALITA
VILL- NATUN JARABARI

DIST- KAMRUP (R) ASSAM
PIN-781124

49: KAILASH SAOD
(9NO DHOBERGAON WARD MEMBER 117 SATTALUK GP)
S/O- KAGEN SAOD
VILL- NATUN JARABARI

DIST- KAMRUP (R) ASSAM
PIN-781124

50: JITEN THAKURIA
(10NO DHOBERGAON WARD MEMBER 117 SATTALUK GP)
S/O- LT PRITHIRAM THAKURIYA
VILL- NATUN JARABARI

DIST- KAMRUP (R) ASSAM
PIN-781124

51: NABA KUMAR DAS
(15NO CHAMPAKNAGAR GP PRESIDENT)
S/O- SURJIT KUMAR DAS

VILL-MATHPARA

P/O- CHAMPAKNAGAR

DIST- KAMRUP (R) ASSAM
PIN-781124

52: DIPIKA DAS
(WARD MEMBER OF 15NO CHAMPAKNAGAR GP)
W/O- BIMAL DAS



VILL- NOWAPARA
P/O- CHHAYAGAON
DIST- KAMRUP (R) ASSAM
PIN-781124

53: JHON KALITA
(WARD MEMBER
15NO CHAMPAKNAGAR GP)
S/O- PARUSU KALITA VILL- ALEGJARI

VILL- ALEGJARI
P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

54: DEBAKANTA DAS
(WARD MEMBER
15NO CHAMPAKNAGAR GP)
S/O- NARAKANTA DAS
VILL- ALEGJARI
P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

55: ARATI DEKA
(WARD MEMBER
15NO CHAMPAKNAGAR GP)
S/O- GOJIKANTA DEKA
VILL-GOSHANIMATH
P/O- CHAMPAKNAGAR
DIST- KAMRUP (R) ASSAM
PIN-781124

56: ANITA DAS
(WARD MEMBER
15NO CHAMPAKNAGAR GP)
W/O-NAKUL DAS
VILL- KUKURMARA

P/O- CHAMPAKNAGAR
DIST- KAMRUP (R) ASSAM
PIN-781124

57: KABITA KALITA
(WARD MEMBER
15NO CHAMPAKNAGAR GP)



W/O- JITEN KALITA
VILL- PASHAMTOLA
P/O- CHAMPAKNAGAR
DIST- KAMRUP (R) ASSAM
PIN-781124

58: BIBHA DAS
(WARD MEMBER
15NO CHAMPAKNAGAR GP)
W/O- DINESH DAS

VILL- KUKURMARA

P/O- KUKURMARA

DIST- KAMRUP (R) ASSAM
PIN-781124

59: NABANITA DAS
(WARD MEMBER
15NO CHAMPAKNAGAR GP)
W/O- NABA KUMAR DAS
VILL- MATHPARA

P/O- CHAMPAKNAGAR
DIST- KAMRUP (R) ASSAM
PIN-781124

60: PRABHAT DAS
(WARD MEMBER
15NO CHAMPAKNAGAR GP)
S/O- MUHIM DAS
P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

61: TARULATA THAKURIA
(16NO CHHAYGAON GP VICE PRESIDENT)
W/O- SATYA THAKURIA
VILL- 1NO VALASIDHI
P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

62: PRABIN BORO



(3NO WARD MEMBER OF
16NO CHHAYGAON GP)
S/O-THANESWAR BORO
VILL-MAKELI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

63: HIRA DAS THAKURIA
(4NO WARD MEMBER OF
16NO CHHAYGAON GP)
W/O- KRITHISH THAKURIA
VILL-BIHDIA
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

64: JULI KALITA
(7NO WARD MEMBER OF
16NO CHHAYGAON GP)
W/O- JADAB KALITA
VILL- DUBJENI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

65: ANIMA DAS
(1NO WARD MEMBER OF
16NO CHHAYGAON GP)
W/O-LT JATIN DAS
VILL-NATUN KATAHI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

66: ROBIN SALOI
(10NO WARD MEMBER OF
16NO CHHAYGAON GP)
S/O-LT BOGESWAR SALOI
VILL- SINGKHAT
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124



67: NARAYAN SAUD
(5NO WARD MEMBER OF
16NO CHHAYGAON GP)
S/O- LT NAYAN SAOD
VILL-GARGANPARA

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

68: MADHABI CHOUDHURY
(6NO WARD MEMBER OF
16NO CHHAYGAON GP)
W/O- MAHESWAR
VILL-BORAKHAT
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

69: MADHAB DAS
(8NO WARD MEMBER OF
16NO CHHAYGAON GP)
S/O- DEBIRAM DAS
VILL-2NO BALASIDHI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

70: PHANIL KALITA
(2NO WARD MEMBER OF
16NO CHHAYGAON GP)
VILL-KALAHAI
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM
PIN-781124

71: PRANITA MALAKAR
(13 NO HAJO AP MEMBER)
W/O- CHIBIT MALAKAR
VILL- SATLADIA
P.S AND P.O- HAJO
DIST- KAMRUP (R) ASSAM



VERSUS

THE STATE OF ASSAM AND 13 ORS.
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR
GUWAHATI-781006

2:THE COMMISSIONER AND SECRETARY
TO THE GOVERNMENT OF ASSAM
FINANCE DEPARTMENT
DISPUR
GUWAHATI-781006.

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
ASSAM
JURIPAR
PANJABARI
GUWAHATI-781037.

4:THE DEPUTY COMMISSIONER
KAMRUP (R)
AMINGAON
ASSAM

5:THE CHIEF EXECUTIVE OFFICER
ZILLA PARISHAD
KAMRUP(R)

6:THE BLOCK DEVELOPMENT OFFICER
CHHAYGAON AND BLOCK DEVELOPMENT OFFICER
HAJO.

7:THE SECRETARY
16 NO CHHAYAGAON GP
P.O AND P.S - CHHAYAGAON
KAMRUP (R)
DIST- KAMRUP
(ASSAM)

PIN- 781123
8:THE SECRETARY
15 NO CHAMPAK NAGAR GP
P.O AND P.S - CHHAYAGAON
KAMRUP (R)
DIST-KAMRUP
(ASSAM)
PIN- 781124

9:THE SECRETARY
17 NO. PACHIM CHHAYGAON GP
P.O. AND P.S. CHHAYGAON
KAMRUP (R)
DIST. KAMRUP (R)
ASSAM



PIN-781124
10:THE SECREATRY
18 NO GUMI BANKAKATA GP
VILL- GUMI
P/O-GUMI
P/S-CHHAYGAON
DIST- KAMRUP
(ASSAM)

PIN- 781137
11:THE SECRETARY
19 NO BAMUNIGAON GP.
VILL- BAMUNIGAON
P/O-BAMUNIGAON
P/S-CHHAYGAON
DIST- KAMRUP
(ASSAM)

PIN-781141.
12:THE SECRETARY
117 NO SATTALUK GP.
VILL-SATTALUK
P/S-CHHAYGAON
DIST- KAMRUP
(ASSAM)

PIN-781141.
13:THE SECRETARY
CHHAYGAON ANCHALIK PANCHAYAT.
P/S-CHHAYGAON
DIST- KAMRUP
(ASSAM)

PIN- 781124
14:THE SECRETARY
HAJO ANCHOLIK PANCHAYAT.
VILL- HAJO
DIST- KAMRUP
(ASSAM)

PIN- 781102

Advocate for : MR. R ALI
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 13 ORS.

Linked Case : WP(C)/1180/2020

NILIMA BHARALI AND 10 ORS.
EX PRSEIDENT OF 10 PAKAJARA GAON PANCHAYAT
W/O- SRI HEDEM BHARALI



VILL- MOHKHUTI BANIA
P.O- HAZARIKA GAON
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

2: NIRUPOMA PAYENG REGON
EX MEMBER OF NO.2 BENGENA KALIA UNIT
110 PAKAJARA G P W/O- LATE SUNIT REGON
VILL AND P.O- JAKAI BOWA
P.S- GARAMUR
MAJULI
DIST- MAJULI
PIN- 785104

3: AJIT KR BORUAH
EX MEMBER OF NO.5 KAKATIBARI UNIT
110 PAKAJARA GP
S/O- KAMALA KANTA BORUAH
VILL- NATUN DEO DI ATTAI
P.O- HAZARIKA GAON
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

4: JITEN BORAH
EX MEMBER OF NO. 6
1 MOHKHUTI UNIT 110 PAKAJARA G P
S/O- GHANA BORAH
VILL- DEO DI ATTI
P.O- BANGANATTYA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

5: DIPTI DAS
EX MEMBER OF NO.4 JOGI GAON UNIT
110 PAKAJARA GP
W/O- DIGEN DAS
VILL- NATUN KAMALABARI
P.O- HAZARIKA GAON
P.S- GARAMUR



MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

6: JUNUMAI MILI
EX MEMBER OF NO.3 NAMONI JAKAIBOWA UNIT
110 PAKAJARA GP
W/O- PHULASWAR MILI
VILL- AJARGURI
P.O- JAKAIBOWA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

7: JURITI REGON
EX MEMBER OF NO.10
3 MOHKHUTI UNIT
110 PAKAJARA GP
W/O- SRI DILIP REGON
VILL NO. 1 MORITUNI
P.O- MORITUNI
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785106

8: BHADESWAR DAS
EX MEMBER OF NO.8
3 BHURAMORA UNIT
110 PAKAJARA GP
S/O- SRI DEMBASWAR DAS
VILL- KATHANIATTI
P.O- BHURAMORA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

9: BIJU PAYENG
EX MEMBER OF NO. 9 PAKAJARA UNIT
110 PAKAJARA GP
W/O- SRI DOMON PAYENG
VILL 3 NO. MAHKHUTI



P.O- MARITUNI
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785106

10: JITUMONI NATH BORUAH
EX MEMBER OF NO.7
3 BHURAMORA UNIT
110 PAKAJARA GP
W/O- ADITYA BORUAH
VILL- POHARDIA GAON
P.O- BHURAMORA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

11: JAYRAM PAYENG
EX MEMBER OF NO.1 UJANI JAIKAIBOWA UNIT
110 PAKAJARA GP
S/O- MOMBORAM PAYENG
VILL- KALITAPAR
P.O- JAIKAIBOWA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104
VERSUS

THE STATE OF ASSAM AND 6 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
DISPUR
GUWAHATI- 781006

2: THE COMMISSIONER
TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
JURIPAR
PANJABARI
GHY- 37
3: THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT



DISPUR
GUWAHATI- 781006
4:THE DEPUTY COMMISSIONER
MAJULI
ASSAM
PIN- 785105
5:THE CEO
MAJULI ZILLA PARISHAD
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785105
6:THE MAJULI ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER CUM BDO
MAJULI DEVELOPMENT BLOCK
KAMALABARI
P.O AND P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104
7:THE 110 PAKAJARA GAON PANCHAYAT
REP. BY THE SECRETARY
PAKAJARA GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT
KAMALABARI
P.O AND P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/1408/2020

NIRU REGON AND 10 ORS.
EX-PRESIDENT OF 104 KAMALABARI G.P.
W/O. SRI NITANANDA REGON
VILL. BLOCK TINIALI
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.



2: DIPEN BORAH
EX-MEMBER OF NO.4 DEWDI ATI UNIT
104 KAMALABARI G.P.
S/O. BHOGESWAR BORAH
VILL. URIUMPARA
P.O. BENGENA ATI SATRA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

3: DOLARAM POGAG
EX-MEMBER OF NO.3 POHAR DIYA UNIT
104 KAMALABARI G.P.
S/O. LT. BHOLARAM POGAG
VILL. BALIGAON
P.O. BENGENE ATI SATRA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

4: ANITA DAS
EX-MEMBER OF NO.5 BENGENA ATI UNIT
104 KAMALABARI G.P.
W/O. RAMES DAS
VILL. AND P.O. BENGENA ATI SATRA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

5: RUPA REGON CHINTEY
EX-MEMBER OF NO.6 BURA KALITA UNIT
104 KAMALABARI G.P.
W/O. MOZINDRA CHINTEY VILL. MATIABARI
P.O. POTIA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

6: REKHAMONI SAIKIA BHUYAN
EX-MEMBER OF NO.1 BORBARI UNIT
104 KAMALABARI G.P.
W/O. GULUK BHUYAN
VILL. BORBARI
P.O. GARAMUR



P.S. GARAMUR
MAJULI
DIST. MAJULI
ASSAM
PIN-785104.

7: BHANU BARUAH SAIKIA
EX-MEMBER OF NO.2 DORIA KAMALPUR UNIT
104 KAMALABARI G.P.
W/O. TULSI SAIKIA
VILL. KAMALPUR
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

8: MONIKA BORAH SAIKIA
EX-MEMBER OF NO.9 UPOR KATHANI UNIT
104 KAMALABARI G.P.
W/O. SRI HEMANTA SAIKIA
VILL. KATHONI CHUK
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

9: JOGA SAIKIA
EX-MEMBER OF NO.10 UPOR KATHANI UNIT
104 KAMALABARI G.P.
W/O. SRI PONARAM SAIKIA
VILL. UPOR KATHANI
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

10: TILSWAR PAYENG
EX-MEMBER OF NO.9
2 KAHAL GAON UNIT
104 KAMALABARI G.P.
S/O. BENSHI PAYENG
VILL. JARANI SONOWAL GAON
P.O. BENGENA ATI SATRA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.



11: AJIT DOLEY
EX-MEMBER OF NO.7 URIAM PARA UNIT
104 KAMALABARI G.P.
S/O. BOGAI DOLEY
VILL. BLOCK TINIALI
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.

3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI
ASSAM
PIN-785105.
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD
KAMALABARI
DIST. MAJULI
ASSAM
PIN-785105.

6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
MAJULI DEVELOPMENT BLOCK
KAMALABARI
P.O. AND P.S. GARAMUR
MAJULI
DIST. MAJULI



ASSAM
PIN-785104.
7:THE 104 KAMALABARI GAON PANCHAYAT
REP. BY THE SECRETARY
KAMALABARI GAON PANCHAYAT UNDER MAJULI ANCHALIK
PANCHAYAT
KAMALABARI
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/8125/2019

CHAYNA KHATUN AND 10 ORS.
EX-PRESIDENT
59 NO. NICHINPUR G.P.
W/O- JOHIRUL ISLAM
VILL- FULPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

2: SOLIM UDDIN
EX- VICE PRESIDENT
59 NO. NICHINPUR G.P.
S/O- ZELHOZ
VILL- ARIKATA
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

3: DULE BALA DAS
EX-MEMBER
59 NO. NICHINPUR G.P.
W/O- NARENDRA NARAYAN DAS
VILL- GOBRATARI
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

4: MAYNA KHATUN



EX-MEMBER
59 NO. NICHINPUR G.P.
W/O- SONA ULYA
VILL- BAR NICHINPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

5: ABU ZEHAL MIAH
EX-MEMBER
59 NO. NICHINPUR G.P.
S/O- ZOYAN ALI
VILL- KULAMUYA CHOTO NICHINPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

6: GOLJAN BIBI
EX-MEMBER
59 NO. NICHINPUR G.P.
W/O- SAGAR ALI
VILL- FULPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

7: SUFIA KHATUN
EX-MEMBER
59 NO. NICHINPUR G.P.
W/O- BELLAL PARAMANIK
VILL- KULAMUYA CHOTO NICHINPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

8: RAMJAN ALI
EX-MEMBER
59 NO. NICHINPUR G.P.
S/O- DAROG ALI
VILL- FULPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

9: FULMALA KHATUN
EX-MEMBER
59 NO. NICHINPUR G.P.
D/O- CHAND MIYA SHEIKH



VILL- JAMBARI
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

10: ABDUL KHALEQUE
EX-MEMBER
59 NO. NICHINPUR G.P.
S/O- ABDUL KADER
VILL- BAR NICHINPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

11: JAHAN UDDIN KHAN
EX-MEMBER
59 NO. NICHINPUR G.P.
S/O- CHEKANDAR KHAN
VILL- KULAMUYA CHOTO NICHINPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMMISSIONER TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY- 37

3:THE DY. COMMISSIONER
DHUBRI
P.O. AND DIST- DHUBRI
ASSAM
PIN- 783301

4:THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
P.O. AND DIST- DHUBRI
ASSAM
PIN- 783301

5:THE BLOCK DEVELOPMENT OFFICER
JAMADARHAT DEVELOPMENT BLOCK
P.O. JAMADARHAT



DIST- DHUBRI
ASSAM
PIN- 783318
6:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

Advocate for : MR. D A KAIYUM
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/9143/2019

MONOWARA BIBI AND 10 ORS.
FORMER PRESIDENT GASPARA G.P.
W/O- ABDUL GAFUR
VILL. DHARMASALA PT-I
P.O. AND P.S. DHUBRI
ASSAM
PIN 783324.

2: NUR ISLAM PRAMANIK
FORMER VICE PRESIDENT GASPARA G.P.
S/O- SAUKAT ALI PRAMANIK
VILL. GASPARA
P.O.- DHARMASALA
DHUBRI.

3: AJIYA BIBI
FORMER MEMBER GASPARA G.P.
W/O- MOSTAKIN SK
VILL. DHARMASALA PART-I
P.O. AND P.S. DHUBRI
DIST. DHUBRI
ASSAM
PIN- 783324.

4: SOKINA BIBI
FORMER MEMBER GASPARA G.P.
W/ ABDUL RAHMAN SK.
VILL. DHARMASALA PART-1B
P.O. AND P.S. DHUBRI
DIST. DHUBRI
ASSAM
PIN- 783324.



5: MOINUL HAQUE
FORMER MEMBER GASPARA G.P.
S/O- RUPETULA SK.
VILL. DHARMASALA PART-II
P.O. AND P.S. DHUBRI
DIST.- DHUBRI
ASSAM
PIN- 783324.

6: GESHBHAN BIBI
FORMER MEMBER GASPARA G.P.
W/O- NASER ALI
VILL. MUMARGATI
P.O. AND P.S. DHARMASALA
DIST.- DHUBRI
ASSAM
PIN- 783324.

7: NURUL HAQUE
FORMER MEMBER GASPARA G.P.
S/O- SUKURUDDIN
VILL. KACHUYAR KHAS PART-III
P.O. AND P.S. DHUBRI
DIST.- DHUBRI
ASSAM
IN- 783324.

8: AMISA BIBI
FORMER MEMBER GASPARA G.P.
SABAN ALI
VILL. GHEWMARI
PO AND PS- DHUBRI
DIST.- DHUBRI
ASSAM
PIN- 783324.

9: SADEKA BIBI
FORMER MEMBER GASPARA G.P.
W/O- MOTIUR RAHMAN
VILL. GASPARA-B
P.O. AND P.S. DHUBRI
DIST. DHUBRI
ASSAM
PIN- 783324.

10: ABDUL MALEK SK
FORMER MEMBER GASPARA G.P.



S/O- HOSEN FAKIR
VILL. GASPARA C
P.O. AND P.S. DHUBRI
DIST.- DHUBRI
ASSAM
PIN- 783324.

11: HASMAT ALI
FORMER MEMBER GASPARA G.P.
S/O- HABEZUDDIN
VILL. DUBIRPAR
P.O. AND P.S. DHUBRI
DIST.- DHUBRI
ASSAM
PIN- 783324.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT.
DISPUR
GHY.-06.

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT.
JURIPAR
PANJABARI
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.-06.

4:THE DY. COMMISSIONER
DHUBRI
ASSAM
PIN- 783301.

5:DHUBRI ZILLA PARISHAD
REP. BY THE C.E.O.
DHUBRI ZILLA PARISHAD
DIST- DHUBRI
ASSAM
PIN- 783301.

6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE B.D.O.
GAURIPUR DEVELOPMENT BLOCK
P.O. AND P.S. GAURIPUR
DIST.- DHUBRI
ASSAM



PIN- 783301.

Advocate for : MR D KALITA
Advocate for : SC
PNRD appearing for THE STATE OF SSAM AND 5 ORS.

Linked Case : WP(C)/7829/2019

JAFOR ALI AND 10 ORS.
EX-PRESIDENT
60 NO. CHIRAKUTI G.P.
S/O- JAHUR UDDIN
VILL- KUMRI
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

2: SHAHERA KHATUN
EX- VICE PRESIDENT
60 NO. CHIRAKUTI G.P.
W/O- ABDUL KUDDUS
VILL- FULGASA
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

3: NURUDDIN SHEIKH
EX-MEMBER
60 NO. CHIRAKUTI G.P.
S/O- MAJIBAR RAHMAN
VILL- CHIRAKUTI CHATAPARA
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

4: ABDUL KARIM
EX-MEMBER
60 NO. CHIRAKUTI G.P.
S/O- BAHAR ALI
VILL- GUNAIPANI
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

5: ANOWARA KHATUN
EX-MEMBER



60 NO. CHIRAKUTI G.P.
W/O- ABUL SHIKDAR
VILL- CHIRAKUTI CHATAPARA
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

6: AJIMA KHATUN
EX-MEMBER
60 NO. CHIRAKUTI G.P.
W/O- KAMINUL ISLAM
VILL- CHIRAKUTI CHATAPARA
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

7: JAYDA KHATUN
EX-MEMBER
60 NO. CHIRAKUTI G.P.
W/O- ACHRAF ALI
VILL- KUMRI
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

8: MINARA KHATUN
EX-MEMBER
60 NO. CHIRAKUTI G.P.
W/O- CHAIFUL ISLAM
VILL- KASHIYARTARI
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

9: MONOWAR HUSSAIN
EX-MEMBER
60 NO. CHIRAKUTI G.P.
S/O- HASAN ALI
VILL- KUMRI
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

10: JOYNAL ABEDIN
EX-MEMBER
60 NO. CHIRAKUTI G.P.
S/O- KITAB ALI
VILL- BAULURI



P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

11: SHAJAHAN MIAH
EX-MEMBER
5 NO. JAMADARHAT A.P.
S/O- SHUKUR ALI
VILL- CHIRAKUTI CHATAPARA
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMMISSIONER TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY-37

3:THE DY. COMMISSIONER
DHUBRI
P.O. AND DIST- DHUBRI
ASSAM
PIN- 783301

4:THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
P.O. AND DIST- DHUBRI
ASSAM
PIN- 783301

5:THE BLOCK DEVELOPMENT OFFICER
JAMADARHAT DEVELOPMENT BLOCK
P.O. JAMADARHAT
DIST- DHUBRI
ASSAM
PIN- 783318

6:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

7:PRESIDENT
NO.60 CHIRAKUTI GAON PANCHYAT
CHIRAKUTI



DHUBRI
ASSAM
8:SECRETARY
NO.60 CHIRAKUTI GAON PANCHYAT
CHIRAKUTI

DHUBRI
ASSAM

Advocate for : MR. D A KAIYUM
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/892/2020

PURABI BHARALI BORUAH AND 10 ORS.
EX-PRESIDENT OF 98 RANGACHAHI GAON PANCHAYAT
W/O. NAREN BORUAH
VILL. JURBIL GAON
P.O. RANGACHAHI
P.S. GARAMUR
DIST. MAJULI
ASSAM
PIN-785104.

2: PADMADHAR PAYUN
EX-VICE PRESIDENT OF 98 RANGACHAHI GAON PANCHAYAT
S/O. MUDOI PAYUN
VILL. GUWALABARI
P.O. RANGACHAHI
P.S. GARAMUR
DIST. MAJULI
ASSAM
PIN-785104.

3: SONGEETA NATH
EX-MEMBER OF NO.8 PUHUMORA NATH GAON UNIT
98 RANGACHAHI GAON PANCHAYAT
W/O. NABAJIT NATH
VILL. PAHUMORA
P.O. NIKINIKHOWA RANGACHAHI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.



4: BISTURAM PAGAG
EX-MEMBER OF NO.1 BARAGURI UNIT
98 RANGACHAHI GAON PANCHAYAT
S/O. CHILARAM PAGAG
VILL. BARAGURI GAON
P.O. RANGACHAHI
P.S. GARAMUR
DIST. MAJULI
ASSAM
PIN-785104.

5: SABANTI CHINTEY
EX-MEMBER OF NO.6 HOKANHUTI UNIT
98 RANGACHAHI GAON PANCHAYAT
W/O. MANESWAR CHINTEY
VILL. DHUACHALA GAON
P.O. NIKINIKHOWA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.

6: JONALI DAS
EX-MEMBER OF NO.10 BHUAMORA UNIT
98 RANGACHAHI GAON PANCHAYAT
W/O. RANJAN DAS
VILL. BHUAMORA GAON
P.O. BHUAMORA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.

7: NITUL KR. NATH
EX-MEMBER OF NO.2 RANGACHAHI UNIT
98 RANGACHAHI GAON PANCHAYAT
S/O. BHABEN NATH
VILL. RANGACHAHI GAON
P.O. RANGACHAHI
P.S. GARAMUR
DIST. MAJULI
ASSAM
PIN-785104.

8: RAJU BHUYAN SAIKIA
EX-MEMBER OF NO.3 NIKINIKHOWA UNIT
98 RANGACHAHI GAON PANCHAYAT



W/O. MANESWAR SAIKIA
VILL. NIKINIKHOWA GAON
P.O. NIKINIKHOWA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.

9: BINA BORAH

EX-MEMBER OF NO.5 PAHUMORA UNIT
98 RANGACHAHI GAON PANCHAYAT
W/O. ANIL BORAH
VILL. PAHUMORA GAON
P.O. NIKINIKHOWA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.

10: BAPKAN SAIKIA
EX-MEMBER OF NO.7 NIKINIKHOWA UNIT
98 RANGACHAHI GAON PANCHAYAT
S/O. LT. SONARAM SAIKIA
VILL. JAMUANI GAON
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.

11: BIREN KAKATI
EX-MEMBER OF NO.9 MORBIL UNIT
98 RANGACHAHI GAON PANCHAYAT
S/O. LT. LATU KAKATI
VILL. JURBIL GAON
P.O. NIKINIKHOWA RANGACHAHI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-783330.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.



2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.

3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.

DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI
ASSAM
PIN-785105.
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD
KAMALABARI
DIST. MAJULI
ASSAM
PIN-785105.

6:THE UJANI MAJULI CNCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
UJANI MAJULI DEVELOPMENT BLOCK
P.O. AND P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785105.

7:THE 98 RANGACHAHI GAON PANCHAYAT
REP. BY THE SECRETARY
RANGACHAHI GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK
PANCHAYAT
JENGRAIMUKH
P.O. AND P.S. JENGRAIMUKH
DIST. KAJULI
ASSAM
PIN-785104.

Advocate for : MR. A F N U MOLLAH
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.



Linked Case : WP(C)/8188/2019

NAZMA AHMED AND 10 ORS.
EX-PRESIDENT
MEDORTARI GAON PANCHAYAT
W/O- ABDUL ALIM MIAH
VILL- DORIARPAR MAIZALI
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

2: SABIYA KHATUN
EX- VICE PRESIDENT
MEDORTARI GAON PANCHAYAT
W/O- MILAN KHAN
VILL- ROUTHMARA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

3: RAHIMA KHATUN
MEMBER
MEDORTARI GAON PANCHAYAT
W/O- DELBAR ALI
VILL- MEDORTARI
P.O. MEDARTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

4: ABDUL HOQUE MONDAL
MEMBER
MEDORTARI GAON PANCHAYAT
S/O- OSMAN GONI MONDAL
VILL- PODDARVITA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

5: SOMIRAN NESSA
MEMBER



MEDORTARI GAON PANCHAYAT
W/O- JOYEN UDDIN
VILL- DORIARPAR MAIZALI
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

6: OSMAN ALI
MEMBER
MEDORTARI GAON PANCHAYAT
S/O- LT SAMAN ALI
VILL- BAMUNIRVITA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

7: MOZIDA KHATUN
MEMBER
MEDORTARI GAON PANCHAYAT
W/O- REJJAK ALI
VILL- MEDARTARI PART-II
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

8: RAHIMUDDIN
MEMBER
MEDORTARI GAON PANCHAYAT
S/O- EAD ALI
VILL- MEDOBIL PART-I
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

9: NABIRAN KHATUN
MEMBER
MEDORTARI GAON PANCHAYAT
W/O- JURAN ALI
VILL- NAROWAMARI
P.O. MEDORTARI



P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

10: ABDUL HAMID MONDAL
MEMBER
MEDORTARI GAON PANCHAYAT
S/O- MOZIBAR RAHMAN
VILL- MONDIA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

11: GAZIBAR RAHMAN
MEMBER
MEDORTARI GAON PANCHAYAT
S/O- HASEN ALI
VILL- KALNOI
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY-06

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY- 37

4:THE DY. COMMISSIONER
DHUBRI



P.O. DHUBRI
DIST- DHUBRI
ASSAM
PIN- 783301
5:THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD

DHUBRI
P.O. AND DIST- DHUBRI
ASSAM
PIN- 783301
6:THE JAMADARHAT ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
JAMADARHAT
P.O. CHIRAKUTI

P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 7833330
7:THE NO. 61 MEDORTARI GAON PANCHAYAT
REP. BY THE SECY.
MEDORTARI GAON PANCHAYAT
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

Advocate for : MR. M HUSSAIN
Advocate for : SC
PNRD (R-1
3) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9155/2019

AZAD ALI SK. AND 9 ORS.
FORMER PRESIDENT HOWRARPAR GAON PANCHAYAT
S/O- SAMAD ALI SK
VILL- SILGHAGRI PART-I
P.O- HOWRARPAR
P.S AND DIST- DHUBRI
ASSAM
PIN- 783324

2: ISARUDDIN PRADHANI
FORMER MEMBER HOWRARPAR GAON PANCHAYAT



S/O- LATE FARID PRADHANI
VILL- BORBILA PART-II
P.O- HOWRARPAR
P.S AND DIST- DHUBRI
ASSAM
PIN- 783324

3: MAMTAZ BIBI
FORMER MEMBER HOWRARPAR GAON PANCHAYAT
W/O- SAKANDAR ALI
VILL- JANGLIYA (KHA)
P.O- HOWRARPAR
P.S AND DIST- DHUBRI
ASSAM
PIN- 783324

4: KESHVAN BIBI
FORMER MEMBER HOWRARPAR GAON PANCHAYAT
W/O- MAZIBUR RAHMAN
VILL- BORBILA PART-I
P.O- HOWRARPAR
P.S AND DIST- DHUBRI
ASSAM
PIN- 783324

5: JULIE BIBI
FORMER MEMBER HOWRARPAR GAON PANCHAYAT
W/O- SAFIUR HAQUE
VILL BORBILA PART I
P.O- HOWRARPAR
P.S AND DIST- DHUBRI
ASSAM
PIN- 783324

6: JAHIRUL ISLAM
FORMER MEMBER HOWRARPAR GAON PANCHAYAT
S/O- GAIMAHAMMAD
VILL- SILGHAGRI PART-I
P.O- HOWRARPAR
P.S AND DIST- DHUBRI
ASSAM
PIN- 783324

7: AMIRUDDIN
FORMER MEMBER HOWRARPAR GAON PANCHAYAT
S/O- BASKAR ALI
VILL- SILGHAGRI PART-I
P.O- HOWRARPAR



P.S AND DIST- DHUBRI
ASSAM
PIN- 783324

8: ABDUL LATIF SK
FORMER MEMBER HOWRARPAR GAON PANCHAYAT
S/O- BASU SK
VILL- SILGHAGRI PART- II
P.O- HOWRARPAR
P.S AND DIST DHUBRI
ASSAM
PIN- 783324

9: SONEKA BIBI
FORMER MEMBER HOWRARPAR GAON PANCHAYAT
W/O- ABDUL KALAM
VILL- SILGHAGRI PART II
P.O- HOWRARPAR
P.S AND DIST- DHUBRI
ASSAM
PIN- 783324

10: SAHERA BANU BIBI
W/O- ABDUL LATIF
VILL- JANGLIYA (KA)
P.O- HOWRARPAR
P.S AND DIST- DHUBRI
ASSAM
PIN- 783324
VERSUS

THE STATE OF ASSAM AND 5 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
DISPUR
GHY- 6

2:THE COMMISSIONER
TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
JURIPAR
PANJABARI
GUWAHATI- 37

3:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT
DISPUR
GUWAHATI- 781006



4:THE DEPUTY COMMISSIONER
DHUBRI
ASSAM
PIN- 783301

5:DHUBRI ZILLA PARISHAD
REP. BY THE CEO
DHUBRI ZILLA PARISHAD
DIST- DHUBRI
ASSAM
PIN- 783301

6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE BDO
GAURIPUR DEVELOPMENT BLOCK
P.O AND P.S- GAURIPUR
DIST- DHUBRI
ASSAM
PIN- 783301

Advocate for : MR. A K SARMA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/9084/2019

PROTIMA MORANG AND 9 ORS.
D/O. LT. BIKUDAR MORANG
VILL. CHANTAK BARAMIRI GAON
P.O. SANTAK
P.S. BIHUBOR
DIST. SIVASAGAR
ASSAM
PIN-785687.

2: SARIFUL HUSSAIN
S/O. LT. BALAT HUSSAIN
VILL. 107 NO. CHANTAK GRANT AKA
P.O. SANTAK
P.S. BIHUBOR
DIST. SIVASAGAR
ASSAM
PIN-785687.

3: AMARJYOTI GOGOI
S/O. SRI MUNIN GOGOI
VILL. CHOLADHARA
P.O. SILASAKU



P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM
PIN-785686.

4: MAMANI KONWAR
W/O. SRI DIBAKAR KONWAR
VILL. CHOLADHARA
P.O. SILASAKU
P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM
PIN-785686.

5: MONI PATOR
W/O. SIBANATH PATOR
VILL. CHOLADHARA
P.O. SILASAKU
P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM
PIN-785686.

6: NIBEDITA BAILUNG
W/O. FANI BAILUNG
R/O. BAILUNG GAON
P.O. RAMANIALI
P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM
PIN-785686.

7: NIBHA BARUAH
W/O. SRI PRASAD BARUAH
VILL. BAILUNG GAON
P.O. RAMANIALI
P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM
PIN-785686.

8: CHATAR PANGING
S/O. CHATAR PANGING
R/O. BALIGAON
P.O. SIMALUGURI
P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM



PIN-785686.

9: BIJOYA DUTTA
W/O. ARUN DUTTA
VILL. BAGDAI GAON
P.O. SONTAK
P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM
PIN-785687.

10: DIGANTA PHUKAN @ DIGANTA CHETIA PHUKAN
S/O. BHIM CHETIA PHUKAN
R/O. VILL. CHENGDHARA GAON
P.O. SANTOK
P.S. BIHUBOR
DIST. SIVASAGAR
ASSAM
PIN-785687.
VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI-110001.

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM
DISPUR
GUWAHATI-781006.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT



ASSAM
PANJABARI
JURIPAR
GUWAHATI-781037.
6:THE DY. COMMISSIONER

SIVASAGAR
P.O. AND P.S. SIVASAGAR
DIST. SIVASAGAR
ASSAM
PIN-785640.
7:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD
SIVASAGAR
P.O. AND P.S. SIVASAGAR
DIST. SIVASAGAR
ASSAM
PIN-785640.
8:THE BLOCK DEVELOPMENT OFFICER

NAZIRA DEVELOPMENT BLOCK
DIST. SIVASAGAR
ASSAM
PIN-785684.
9:THE SECRETARY

RAMONI GAON PANCHAYAT
P.O. RAMONI ALI AND P.S. SIMALUGURI
DIST. SIVASAGAR
ASSAM
PIN-785686.

Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/9164/2019

PROVABATI ROY AND 8 ORS.
FORMER PRESIDENT KACHARI HAT GAON PANCHAYAT W/O.
HARINARAYAN ROY
VILL. DEBOTTOR HASDAHA PART-I
P.O. KACHARI HAT
P.S. AND DIST. DHUBRI
ASSAM



PIN-783334.

2: AKHLIMA BIBI
FORMER VICE-PRESIDENT KACHARI HAT GAON PANCHAYAT W/O.
MANSER ALI
VILL. KISMAT HASDAHA PART-I
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.

3: TARUNBALA ROY
FORMER MEMBER KACHARI HAT GAON PANCHAYAT
W/O. DILIP CHANDRA ROY
VILL. KISMAT HASDAHA PART-I
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.

4: ANJUMA BIBI
FORMER MEMBER KACHARI HAT GAON PANCHAYAT
W/O. SOPIYAR RAHMAN
VILL. DEBOTTOR HASDAHA PART-II
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.

5: MADHABI BALA ROY
FORMER MEMBER KACHARI HAT GAON PANCHAYAT
W/O. SRI KARUNA KANTA ROY
VILL. DEBOTTOR HASDAHA PART-II
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.

6: KAJIMUDDIN SK

FORMER MEMBER KACHARI HAT GAON PANCHAYAT
S/O. BASIRUDDIN SK
VILL. DEBOTTOR HASDAHA PART-II
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.



7: GAJEN CHANDRA ROY
FORMER MEMBER KACHARI HAT GAON PANCHAYAT
S/O. LT. RABIN CHANDRA ROY
VILL. SOULMARI PART-II
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.

8: KASEM ALI
FORMER MEMBER KACHARI HAT GAON PANCHAYAT
S/O. LT. BARKATULLA SK
VILL. SOULMARI PART-II
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.

9: JAHARUDDIN SK.
FORMER MEMBER KACHARI HAT GAON PANCHAYAT
S/O. LT. AHAD ALI
VILL. SALONDANGA
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GUWAHATI-37.

3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER
DHUBRI
ASSAM



PIN-783301.
5:DHUBRI ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DIST. DHUBRI
ASSAM

PIN-783301.
6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE BLOCK DEVELOPMENT OFFICER
GAURIPUR DEVELOPMENT BLOCK
P.O. AND P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783301.

Advocate for : MR. A K SARMA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/534/2020

BANIJ ALI KHAN AND 10 ORS.
S/O LT. MONSER ALI KHAN
VILL. NAYERALGA PART-III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM. PIN- 783348.

2: REJIA KHATUN
W/O- BELLAL HOSEN
VILL.- NAYERALGA
PT-II
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

3: RESHMA BEGUM
W/O- INAYET HOSEN
VILL. NAYERALGA PT-III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM



PIN- 783348.

4: MALEKA KHATUN
W/O- JAFAR ALI
VILL NAYERALGA PT-IV
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

5: SHUKUR ALI
S/O- AYNAL HOQUE
VILL. NAYERALGA PT-II
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

6: NURJAHAN BEGUM
W/O- NUR ISLAM
VILL. NAYERALGA PT-III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

7: NAZIMUL OMAR
S/O- RAHIM BASK
VILL. NAYERALGA PT-II
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

8: SHO HAR ALI
S/O- JOMJOMA SHEIKH
VILL. NAYERALGA PT-III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

9: ABDUR REZZAK



S/O- AYNAL HOQUE
VILL. NAYERALGA PT-III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

10: LALBHANU
W/O- MOGAL HOSEN
VILL. NAYERALGA PT-II
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

11: ROHIMA KHATUN
W/O- LT. ABDUL JALIL SHEIKH
VILL.- NAYERALGA PT- III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY.-06.

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY.-37.

4:THE DY. COMMISSIONER
DHUBRI
P.O. DHUBRI



DIST- DHUBRI
ASSAM
PIN- 783301.
5:THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DHUBRI
P.O. AND DIST.- DHUBRI
ASSAM
PIN- 783301.

6:THE NAYERALGA ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
NAYERALGA DEV. BLOCK
BILASIPARA
P.O. AND P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

7:THE NO. 143 NAYERALGA GAON PANCHAYAT
REP. BY THE SECY.
NAYERALGA GAON PANCHAYAT
P.O. NAYERALGA
P.S. BILASIPARA
DIST- DHUBRI
ASSAM
PIN- 783348.

Advocate for : MR. M HUSSAIN
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9181/2019

ASMA BIBI AND 10 ORS.
FORMER PRESIDENT JHAGRARP PAR GAON PANCHAYAT
W/O. ALFARUK
VILL. JHAGRARP PAR PART-II
P.O. JHAGRARP PAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

2: FIROJA BIBI
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT
W/O. ABDUL KHALED
VILL. JHAGRARP PAR PART-I
P.O. JHAGRARP PAR



P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

3: MUJAM ALI
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT
S/O. KASIM ALI
VILL. JHAGRARP PAR PART-I
P.O. JHAGRARP PAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

4: FIRDUS ALI
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT
S/O. ESA HAQUE
VILL. JHAGRARP PAR PART-I
P.O. JHAGRARP PAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

5: BOKTAB HUSSAIN
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT
S/O. SAMSER ALI
VILL. JHAGRARP PAR PART-I
P.O. JHAGRARP PAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

6: FULESWARI ROY
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT
W/O. SRI GUNADHAR ROY
VILL. JHAGRARP PAR PART-II
P.O. JHAGRARP PAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

7: YUNUS ALI
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT
S/O. HABIBUR RAHAMAN
VILL. JHAGRARP PAR PART-III
P.O. JHAGRARP PAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.



8: SAJEDA BIBI
FORMER MEMBER JHAGRARPAN GAON PANCHAYAT
W/O. BOKTAR ALI
VILL. JHAGRARPAN PART-III
P.O. JHAGRARPAN
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

9: MOMIRAN NESA
FORMER MEMBER JHAGRARPAN GAON PANCHAYAT
W/O. BOKTAR ALI
VILL. JHAGRARPAN PART-IV
P.O. JHAGRARPAN
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

10: NAJIMA BIBI
FORMER MEMBER JHAGRARPAN GAON PANCHAYAT
W/O. ABDUL JALIL AHMED
VILL. JHAGRARPAN PART-IV
P.O. JHAGRARPAN
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

11: MINATI BALA SARKAR
FORMER MEMBER JHAGRARPAN GAON PANCHAYAT
W/O. MAHENDRA SARKAR
VILL. KHALILPUR
P.O. JHAGRARPAN
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-06.

2: THE COMMISSIONER TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI



GUWAHATI-37.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

DHUBRI
ASSAM
PIN-783301.
5:DHUBRI ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DIST. DHUBRI
ASSAM
PIN-783301.

6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE BLOCK DEVELOPMENT OFFICER
GAURIPUR DEVELOPMENT BLOCK
P.O. AND P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783301.

Advocate for : MR. A K SARMA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/6325/2018

MASHUDA BEGUM AND 6 ORS
(PRESIDENT OF 64 NO. NILAMBAZAR G.P.)
W/O RIYAZ UDDIN
R/O VILL- JATRAPUR
P.O.NILAMBAZAR
P.S.NILAMBAZAR

DIST. KARIMGANJ
ASSAM
PIN - 788722.

2: NEKJAN BIBI
(VICE PRESIDENT OF 64 NO. NILAMBAZAR G.P.)
W/O LATE AZIZUR RAHMAN
VILL- BAMUNGRAM



P.O. NILAMBAZAR

P.S. NILAMBAZAR

DIST. KARIMGANJ
ASSAM
PIN - 788722.

3: PUSHPA RANI DUTTA
W/O NARAYAN CHANDRA DUTTA
VILL- BAHADURPUR

P.O. NILAMBAZAR
P.S.NILAMBAZAR
DIST. KARIMGANJ
ASSAM
PIN - 788722

4: SHUMA DEB PURKAYASTHA

W/O DEBDAS DAS DEBPURKAYASTHA
VILL- SRI KRISHNANAGAR

P.O. NILAMBAZAR

P.S. NILAMBAZAR
DIST. KARIMGANJ
ASSAM
PIN - 788722.

5: SETAB UDDIN
S/O LATE SURUK MIYA
VILL- LOHARPARA
P.O. NILAMBAZAR
P.S.NILAMBAZAR
DIST. KARIMGANJ
ASSAM
PIN - 788722.

6: IRFAN ALI
S/O MASAID ALI
VILL- PURANGRAM P.O.NILAMBAZAR
P.S.NILAMBAZAR
DIST. KARIMGANJ
ASSAM
PIN - 788722.

7: RACHNA BEGUM



W/O SALIK UDDIN
VILL- GURAMARA
P.O.NILAMBAZAR
P.S.NILAMBAZAR
DIST. KARIMGANJ
ASSAM
PIN - 788722.
VERSUS

THE STATE OF ASSAM AND 4 ORS
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT

JURIPAR
PANJABARI GUWAHATI -37.
3:THE DEPUTY COMMISSIONER

KARIMGANJ
P.O. AND P.S. KARIMGANJ
DIST. KARIMGANJ
ASSAM
PIN - 788710.
4:THE C.E.O
KARIMGANJ ZILLA PARISHAD

P.O.AND P.S. KARIMGANJ

DIST. KARIMGANJ
ASSAM
PIN - 788710.
5:THE OFFICE OF THE B.D.O.

SOUTH KARIMGANJ
KALIGANJ
PIN - 788720.

Advocate for : MR. D HUSSAIN
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 4 ORS



Linked Case : WP(C)/2027/2020

NILIMA KHATUN AND 10 ORS.
EX PRESIDENT OF 55 NO. KALGACHIA GAON PANCHAYAT
W/O- KHANDAKAR AMIR HUSSAIN
VILL-
P.O AND P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

2: MONIRUL ISLAM
EX PRESIDENT OF 63 NO SHOWPUR GAON PANCHAYAT
S/O- MONTAZ ALI
VILL- DIGGANI
P.O- SHOWPUR
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

3: SOFIA KHATUN
EX PRESIDENT OF 53 NO. TITAPANI GAON PANCHAYAT
W/O- MANIK ALI
VILL- CHENIMARI
P.O- LANGLA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

4: AKBAR ALI
EX PRESIDENT OF 61 NO. LACHANGA GAON PANCHAYAT
S/O- REKAT ALI
VILL- LACHANGA
P.O- CHARCHARIA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

5: ABDUR REZZAQUE
EX PRESIDENT OF 58 NO BARBHITA GAON PANCHAYAT
S/O- ABDUL DAULAT
VILL- CHANDMAMA PATHER
P.O- CHANDMAMA
P.S- KALGACHIA



DIST- BARPETA
ASSAM
PIN- 781319

6: SHAHIDUL ISLAM
EX PRESIDENT OF 57 NO ISABPUR GAON PANCHAYAT
S/O- ABDUL BASER
VILL AND P.O- ISABPUR
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

7: ABU JAFOR AHMED
EX PRESIDENT OF 64 NO. TAPESWARA GAON PANCHAYAT
S/O- LATE ROHIM UDDIN
VILL- DABANDIA
P.O- GUNIALGURI
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

8: NARZIMA AHMED
EX PRESIDENT OF 60 NO. GUILLEZA GAON PANCHAYAT
W/O- IBRAHIM ALI AHMED
VILL- GUILLEZA
P.O- CHARCHARIA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

9: ATUWAR RAHMAN
EX PRESIDENT OF 62 NO. BALAIPATHER GAON PANCHAYAT
S/O- LATE KHANDAKAR MAZIBAR RAHMAN
VILL- BALAIPATHER
P.O AND P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

10: MORJINA KHATUN
EX PRESIDENT OF 56 NO. BONGHUGI GAON PANCHAYAT
W/O- BAHARUL ISLAM
VILL- KHATARTARI
P.O- BONGHUGI
P.S- KALGACHIA



DIST- BARPETA
ASSAM
PIN- 781321

11: SHAMSUN NEHAR
EX PRESIDENT OF 28 NO. AZAD GAON PANCHAYAT
W/O- ZIAUR RAHMAN
VILL- BALADMARI CHAR PART-II
P.O- BALADMARI CHAR
P.S AND DIST- GOALPARA
ASSAM
PIN- 783101
VERSUS

THE STATE OF ASSAM AND 6 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
DISPUR
GUWAHATI- 781006

2:THE COMMISSIONER
TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
JURIPAR
PANJABARI
GUWAHATI- 37

3:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT
DISPUR
GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER
BARPETA
ASSAM
PIN- 781301

5:THE CEO
BARPETA ZILLA PARISHAD
BARPETA
DIST- BARPETA
ASSAM
PIN- 781301

6:THE BDO
RUPSHI DEVELOPMENT BLOCK
P.O- RUPSHI
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319



7:THE BDO
GUMA FULBARI DEVELOPMENT BLOCK
P.O- PALHAJI
P.S- BARPETA
DIST- BARPETA
ASSAM
PIN- 781302

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/837/2020

FOYZAL HOQUE AND 10 ORS.
EX-PRESIDENT OF SIMLABARI GAON PANCHAYAT
S/O- LT. DANEZ ALI
VILL. AND P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330

2: SUMITA BARMAN
EX-VICE-PRESIDENT OF 10 SIMLABARI GAON PANCHAYAT
W/O- PRABIN KR BARMAN
VILL. SIMLABARI (KHA)
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330

3: GOLENARA BEGUM
EX-MEMBER OF NO 8 GAROJAN (KA) UNIT
SIMLABARI G.P.
W/O- MOTIOR RAHMAN
VILL. GAROJAN (KA)
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330

4: JESMINA YESMIN
EX-MEMBER OF NO. 9 GAROJAN (KHA) UNIT
SIMLABARI G.P.
W/O- AHAR ALI
VILL. GAROJAN



P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330.

5: NAZRUL HOQUE
EX-MEMBER OF NO. 6 GUMAIJHAR (KA) UNIT
SIMLABARI G.P.
S/O- LT. MIZANUR RAHMAN
VILL. GUMAIJHAR (KA)
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330

6: OSMAN ALI
EX-MEMBER OF NO 7 GUMAIJHAR (KHA) UNIT
SIMLABARI G.P.
S/O- ASMAT ALI
VILL. GUMAIJHAR
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330.

7: MONOWAR HUSSAIN
EX-MEMBER OF NO. 1 CHATAIMARI UNIT
SIMLABARI G.P.
S/O- LT. FUTU SK.
VILL. CHATAIMARI
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330

8: MOFIZUL HOQUE
EX-MEMBER OF NO. 10 SIMLABARI (PT. II) UNIT
SIMLABARI G.P.
S/O- LT. EARUDDIN BEPARI
VILL. SIMLABARI PT-II
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330.

9: SHAHIDE BEGUM
EX-MEMBER OF NO. 2 RAKHALKILLA (KA) UNIT
SIMLABARI G.P.



W/O- MOYNAL HOQUE
VILL. RAKHALKILLA (KA)
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330.

10: DELJAN BIBI
EX-MEMBER OF NO. 4 SIMLABARI (KA) UNIT
SIMLABARI GP
W/O- SIDDIK ALI
VILL.- SIMLABARI (KA)
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330.

11: BAHULA BEGUM
EX-MEMBER OF NO. 3 RAKHALKILLA (KHA) UNIT
SIMLABARI GP
W/O- AMINUL HOQUE
VILL. RAKHALKILLA (KHA)
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.- 06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.- 37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.- 06.

4:THE DY. COMMISSIONER
GOALPARA
ASSAM
PIN- 783101.

5:THE C.E.O.



GOALPARA ZILLA PARISHAD

DIST.- GOALPARA

ASSAM

PIN- 783101.

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM- BLOCK DEVELOPMENT OFFICER

JALESWAR DEV. BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR

DIST.- GOALPARA

ASSAM

PIN- 783132.

7:THE 10 SIMLABARI GAON PANCHAYAT

REP. BY THE SECY.

SIMLABARI GAON PANCHAYAT

UNDER JALESWAR ANCHALIK PANCHAYAT

JALESWAR

P.O.- SIMLABARI

P.S. LAKHIPUR

DIST.- GOALPARA (ASSAM)

PIN- 783330.

Advocate for : MR. A F N U MOLLAH

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/337/2020

SMTI. DULU KALITA AND 10 ORS.

W/O- SRI ANIL KALITA

R/O- VILL- DHARAMTOLA

P.O- BAMUNKUSI

P.S- PATACHARKUCHI

DIST- BARPETA

ASSAM

PIN- 781326

2: MANI KALITA

W/O- SRI KRISHNA KALITA

R/O- VILL- DHARAMTOLA

P.O- BAMUNKUSI

P.S- PATACHARKUCHI

DIST- BARPETA

ASSAM

PIN- 781326



3: HIMANI MEDHI
W/O- LATE BIREN MEDHI
R/O- VILL- BORNOLIKUCHI
P.O AND P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM
PIN- 781326

4: MUKUL GOSWAMI
S/O- LATE HARBESWAR GOSWAMI
R/O- VILL- BORNOLIKUCHI
P.O AND P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM
PIN- 781326

5: HAREKRISHNA ROY
S/O- SURENDRA NATH ROY
R/O- VILL- NIJHORI
P.O- BAMUNKUSI
P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM
PIN- 781326

6: CHANDANA GOSWAMI
W/O- SRI DHIRAJ GOSWAMI
R/O- VILL- BORBOTABARI
P.O
P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM
PIN- 781326

7: JUNU DEKA
W/O- SRI HEMAKANTA DEKA
R/O- VILL AND P.O- BAMUNKUSI
P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM
PIN- 781326

8: NILKANTA ROY
S/O- SRI DINESH ROY
R/O- VILL AND P.O- BAMUNKUSI
P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM



PIN- 781326

9: RAJESWAR DAS
S/O- SRI PRAMUD DAS
R/O- VILL- DHARAMTOLA
P.O- BAMUNKUSI
P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM
PIN- 781326

10: PURNIMA DAS
W/O- NAREN DAS
R/O- VILL AND P.O- RAIPUR
P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM
PIN- 781325

11: DURGESWAR DAS
S/O- MONOHARI DAS
R/O- VILL AND P.O- RAIPUR
P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM
PIN- 781325
VERSUS

THE STATE OF ASSAM AND 8 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
ASSAM
DISPUR
GUWAHATI- 781006

2:THE SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
ASSAM
DISPUR
GUWAHATI- 781006

3:THE FINANCE COMMISSION OF INDIA
MIN OF FINANCE
DEPTT OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION
GOVT OF ASSAM
DISPUR



GUWAHATI- 781006
5:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY- 781037
6:THE DEPUTY COMMISSIONER
BARPETA
P.O AND P.S- BARPETA
DIST- BARPETA
ASSAM
PIN- 781301
7:THE CEO
BARPETA ZILLA PARISHAD
BARPETA
P.O AND P.S- BARPETA
DIST- BARPETA
ASSAM
PIN- 781301
8:THE BDO
BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)
DIST- BARPETA
ASSAM
PIN- 781325
9:THE SECRETARY
124 NO BAMUNKUCHI GAON PANCHAYAT
P.O- BAMUNKUCHI
P.S- PATACHARKUCHI
DIST- BARPETA
ASSAM
PIN- 781326

Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 8 ORS

Linked Case : WP(C)/280/2020

ANAM UDDIN LASKAR AND ANR
S/O- LT. HAJI AZIR UDDIN LASKAR
R/O- VILL- SUDARSHANPUR PART-II
P.O. SUDARSHANPUR
DIST.- HAILAKANDI (ASSAM)

2: MEHAR NIGAR BARBHUIYA



W/O- RASHID AHMED BARBHUIYA
R/O- VICHINCHA PART-I
P.S. AND DIST.- HAILAKANDI (ASSAM)
VERSUS

THE STATE OF ASSAM AND 4 ORS
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-6

2:THE COMM. AND SECY.
GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-6

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
JURIPAR
GHY-37

4:THE DY. COMMISSIONER
HAILAKANDI
P.O. AND DIST.- HAILAKANDI
ASSAM
PIN- 788151

5:THE CHIEF EXECUTIVE OFFICER
HAILAKANDI ZILLA PARISHAD
P.O. AND DIST.- HAILAKANDI
ASSAM
PIN- 788151

Advocate for : MR. A H M R CHOUDHURY
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/8654/2019

NAZRUL ISLAM AND 10 ORS.
EX-PRESIDENT
TARANGAJHAR GAON PANCHAYAT
S/O- FULCHAN ALI
VILL- SATSIA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI



ASSAM
PIN- 783330

2: ANISUR RAHMAN
EX-VICE PRESIDENT
TARANGAJHAR GAON PANCHAYAT
S/O- ABU NASIR
VILL- BALATARI
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

3: ZIADUR RAHMAN
S/O- ROHAM ALI
VILL- SATSIA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

4: NASIR MONDAL
S/O- SHAHAB ALI MONDAL
VILL- BALATARI
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

5: NUR MOHAMMAD
S/O- WAZED ALI
VILL- SATSIA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

6: MOYNAL HOQUE
S/O- IMAN ALI
VILL- TARANGAJHAR
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM



PIN- 783330

7: DELZAN NESSA
W/O- AMIRUL ISLAM
VILL- TARANGAJHAR
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

8: MORIOM KHATUN
W/O- SUKUR ALI
VILL- SATSIA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

9: KOHINUR KHATUN
W/O- KALACHAN ALI
VILL- SATSIA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

10: RAHIMA KHATUN
W/O- MOKSED ALI
VILL- BALATARI
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

11: KULSUMA BEGOM
W/O- ZAHAN UDDIN
VILL- TARANGAJHAR
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330
VERSUS



THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.

ASSAM
DISPUR
GHY-06

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT

ASSAM
PANJABARI
JURIPAR
GHY-37

4:THE DY. COMMISSIONER
DHUBRI
P.O. DHUBRI

DIST- DHUBRI
ASSAM
PIN- 783301

5:THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD

DHUBRI
P.O. AND DIST- DHUBRI
ASSAM
PIN- 783301

6:THE JAMADARHAT ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

JAMADARHAT
P.O. CHIRAKUTI
P.S. FAKIRGANJ
DIST- DHUBRI

ASSAM
PIN- 783330

7:THE NO. 63 TARANGAJHAR GAON PANCHAYAT
REP. BY THE SECY.

TARANGAJHAR GAON PANCHAYAT
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI

ASSAM
PIN- 783330



Advocate for : MR. M HUSSAIN
Advocate for : MR. M. NATH
SC
PNRD(R-1
3
5 to 7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/1000/2020

NILIMA MEDHI AND 2 ORS.
C/O. PRAMOD MEDHI
VILL. NITYANANDA PANBARI
P.O. NITYANANDA
P.S. PATACHARKUCHI
DIST. BARPETA
ASSAM
PIN-781329.

2: BEUTY BHARALI
C/O. DIPAK BHARALI
VILL. RATANPUR (KALJIRAPARA)
P.O. NITYANANDA
P.S. PATACHARKUCHI
DIST. BARPETA
ASSAM
PIN-781329.

3: RABIN CHANDRA DEKA
C/O. LT. MANUHOR DEKA
VILL. ULUWA
P.O. NITYANANDA
P.S. PATACHARKUCHI
DIST. BARPETA
ASSAM
PIN-781329.
VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

2: THE SECRETARY
TO THE GOVT. OF ASSAM



PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.
3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI-110001.
4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM
DISPUR
GUWAHATI-781006.
5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GUWAHATI-781037.
6:THE DY. COMMISSIONER

BARPETA
DIST. BARPETA
ASSAM
PIN-781301.
7:THE CHIEF EXECUTIVE OFFICER

BARPETA ZILLA PARISHAD
BARPETA
P.O. AND P.S. BARPETA
DIST. BARPETA
ASSAM
PIN-781301.
8:THE BLOCK DEVELOPMENT OFFICER

BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)
DIST. BARPETA
ASSAM
PIN-781325.
9:THE SECRETARY

118 NO. NITYANANDA PANBARI GAON PANCHAYAT
P.O. NITYANANDA
P.S. PATACHARKUCHI
DIST. BARPETA



ASSAM
PIN-781329.

Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/1959/2020

KALIM UDDIN SHEIKH AND 4 ORS.
EX-PRESIDENT
25 NO. BORAIR ALGA G.P.
S/O- SOMSER ALI
VILL- NEPURAR ALGA
P.O. KOKRADANGA
DIST.- SOUTH SALMARA MANKACHAR
ASSAM

2: HAFIZA KHATUN
EX-PRESIDENT
24 NO. MALIR ALGA G.P.
W/O- ABDUL MOTIOR RAHMAN
VILL- BANGIR CHAR
P.O. FULER CHAR
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM

3: ABU BAKKR SIDDIQUE
EX-PRESIDENT
20 NO. PURAN DIARA G.P.
S/O- LT. HAJI KHODA BOXO
VILL- PURA DIARA
P.O. PURAN DIARA
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM

4: RANUKA BEGUM
EX-PRESIDENT
21 NO. MANAIMARA G.P.
W/O- MONOWAR HUSSAIN
VILL- BORAI KANDI
P.O. KANAIMARA
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM

5: NILUFAR AHMED



EX-PRESIDENT
27 NO. MOLAKHOWA G.P.
W/O- SHALIM AHMED
VILL- MOLAKHOWA
P.O. SUKCHAR
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM
VERSUS

THE STATE OF ASSAM AND 9 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY-37

3:THE CHIEF EXECUTIVE OFFICER
SOUTH SALMARA MANKACHAR ZILLA PARISHAD
DIST.- SOUTH SALMARA MANKACHAR
HATSINGIMARI
ASSAM
PIN- 783314

4:THE BLOCK DEVELOPMENT OFFICER
FEKAMARI DEVELOPMENT BLOCK
P.O. FEKAMARI
DIST.- SOUTH SALMARA MANKACHAR
ASSAM
PIN- 783314

5:THE SECY. OF 25 NO. BORAIR ALGA G.P.
P.O. KOKRADANGA
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM
PIN- 783314

6:THE SECY. OF 24 NO. MALIR ALGA G.P.
P.O. FULER CHAR
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM
PIN- 783314

7:THE SECY. OF 20 NO. PURAN DIARA G.P.
P.O. PURAN DIARA
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM
PIN- 783314

8:THE SECY. OF 21 NO. MANAIMARA G.P.



P.O. KANAIMARA
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM
PIN- 783314
9:THE SECY. OF 27 NO. MOLAKHOWA G.P.
P.O. SUKCHAR
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM
PIN- 783315
10:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

Advocate for : MR. D A KAIYUM
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 9 ORS.

Linked Case : WP(C)/1121/2020

AJOY DAS AND 10 ORS.
EX-PRESIDENT OF 96 RATANPUR GAYAN GAON PANCHAYAT
S/O- SRI KAMESWAR DAS
VILL. BAGAR GAON
P.O. RATANPUR
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

2: MAINU SAIKIA
EX- MEMBER OF NO. 1 RATANPUR UNIT
96 RATANPUR G.P.
W/O- SRI DHARMENDRA SAIKIA
VILL. AND P.O. RATANPUR
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

3: JAYANTA KR. BORAH
EX-MEMBER OF NO. 4 NA PAMUA UNIT
96 RATANPUR GAYAN G.P.
S/O- LT. BADAN BORAH
VILL. AND P.O. GAYAN GAON
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.



4: ANIL SAIKIA
EX- MEMBER OF NO. 7 NIKINIKHOWA UNIT
96 RATANPUR GAYAN G.P.
S/O- LT. KEHURAM SAIKIA
VILL. NIKINIKHOWA
P.O. GAYAN GAON
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

5: DIMBESWAR DAS
EX-MEMBER OF NO. 3 BAGHAR GAON UNIT
96 RATANPUR GAYAN G.P.
S/O- LT. THANURAM DAS
VILL. BAGHAR GOAN
P.O. RATANPUR
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

6: BIJOY KALITA
EX-MEMBER OF NO. 6 CHINATOLI GRAZING UNIT
96 RATANPUR GAYAN G.P.
S/O- SRI GHANA KALITA
VILL. CHINATOLI GAON
P.O. GAYAN GAON
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

7: SMT. CHUNU PROVA DAS
EX-MEMBER OF NO. 8 OUGURI BAGHPAM UNIT
96 RATANPUR GAYAN G.P.
W/O- LT. PHALAD DAS
VILL. OUGURI BAGHPAM
P.O. NATUN BECHAMORA
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

8: SMT. KAKU KALITA
EX-MEMBER OF NO. 10 KATHAMIYA UNIT
96 RATANPUR GAYAN G.P.
W/O- SRI DADU KALITA
VILL. KATHAMIYA
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)



PIN- 785110.

9: SMT. MONJU PHUKAN
EX-MEMBER OF NO. 2 LAHON UNIT
96 RATANPUR GAYAN G.P.
W/O- SRI PRODIP PHUKAN
VILL. - LAHAN GAON
P.O. RATANPUR
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

10: SMT. NIRUPOMA GAYAN KALITA
EX-MEMBER OF NO. 5 GAYAN GAON UNIT
96 RATANPUR G.P.
W/O- SRI KAMAL KALITA
VILL. AND P.O. GAYAN GAON
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

11: SMT. INDESWARI MILI
EX- MEMBER OF NO. 9 BANORIA CHAPORI UNIT
96 RATANPUR GAYAN G.P.
W/O- SRI DIPEN MILI
VILL. BANARIA CHAPORI
P.O. RATANPUR
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.- 37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT
. DISPUR
GHY.-06.

4:THE DY. COMMISSIONER



MAJULI
ASSAM
PIN- 785105.
5:THE CHIEF EXECUTIVE OFFICER
MAJULI ZILLA PARISHAD
KAMALABARI
DIST.- MAJULI
ASSAM
PIN 785105.

6:THE UJANI MAJULI ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER- CUM- B.D.O.
UJANI MAJULI DEVELOPMENT BLOCK
P.O. AND P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

7:THE 96 NO. RATANPUR GAYAN GAON PANCHAYAT
REP. BY THE SECY.
RATANPUR GAYAN G.P. UNDER UJANI MAJULI ANCHALIK PANCHAYAT
JENGRAIMUKH
P.O. AND P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9185/2019

MOHAR UDDIN SK. AND 10 ORS.
S/O- KISMAT ALI
FORMER PRESIDENT 81 FALIMARI GAON PANCHAYAT
VILL. DHUBIR CHAR
P.O. FALIMARI
P.S. AND DIST. - DHUBRI
ASSAM
PIN- 783325

2: AYESHA SIDDIKA
FORMER VICE PRESIDENT 81 FALIMARI GAON PANCHAYAT
VILL. FALIMARI PT-II
P.O. FALIMARI
P.S. AND DIST.- DHUBRI
ASSAM
PIN- 783325.



3: RASHIDA KHATUN
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
W/O- ABUBAKKAR SK
VILL. FALIMARI PT-II
P.O. FALIMARI
P.S. AND DIST.- DHUBRI
ASSAM
PIN- 783325.

4: ALEMA BIBI
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
W/O- MOSULIMUDDIN SK
VILL. FALIMARI PT-II
P.O. FALIMARI
P.S. AND DIST. -DHUBRI
ASSAM
PIN- 783325.

5: AZIA KHATUN
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
W/O- NOZRUL HAQUE
VILL. FALIMARI PT-I
P.O. FALIMARI
P.S. AND DIST.- DHUBRI
ASSAM
PIN- 783325.

6: KHALILUR RAHMAN
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
S/O- ABDUL GOFUR MOLLAH
VILL. FALIMARI PT-I
P.O. FALIMARI
P.S. AND DIST.- DHUBRI
ASSAM
PIN- 783325.

7: SMTI CHAMPA DEVI
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
W/O- CHAITABIN
VILL. DHUBIR CHAR
P.O. FALIMARI
P.S. AND DIST.- DHUBRI
ASSAM
PIN- 783325.

8: LALCHAN KHAN
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
S/O KERAMAT KHAN



VILL. AND P.O. MAJER CHAR
P.S.- AND DIST. DHUBRI. ASSAM
PIN- 783325.

9: SAMSUL HOQUE KHAN
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
S/O- NOWSHAD KHAN
VILL. MAJER CHAR N.C.
P.O. MAJER CHAR
P.S. AND DIST.- CACHAR
ASSAM
PIN- 783325.

10: NAZRINA BIBI
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
W/O- ABU BOKKAR SIDDIK
VILL. KUNTIR CHAR PT-II
P.O. FALIMARI
P.S. AND DIST.- DHUBRI
ASSAM
PIN- 783325.

11: AMIR HAMZA MOLLAH
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
VILL. 11 NO. RIVER BLOCK
P.O. MAJER CHAR
P.S. AND DIST.- DHUBRI
ASSAM
PIN- 783325.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT
. JURIPAR
PANJABARI
GHY.- 37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.-06.

4:THE DY. COMMISSIONER
DHUBRI



ASSAM
PI- 783301.
5:DHUBRI ZILLA PARISHAD
REP. BY THE C.E.O.
DHUBRI ZILLA PARISHAD
DIST.- DHUBRI
ASSAM
PIN- 783301.
6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE B.D.O.
GAURIPUR DEVELOPMENT BLOCK
P.O. AND P.S. GAURIPUR
DIST.- DHUBRI
ASSAM
PIN- 783301.

Advocate for : MR. A K SARMA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/529/2020

DIPAK TALUKDAR AND 5 ORS.
S/O- LT. CHANDICHARAN TALUKDAR
R/O- VILL. MARIPUR ANANDAPUR
P.O. NITYANANDA
P.S.- PATACHARKUCHI
DIST. BARPETA
ASSAM
PIN- 787359.

2: SMTI. DHARITYT CHOUDHURY
C/O- LT. PRAFULLA CHOUDHURY
R/O- VILL.- PIPLA
P.O.- NITANANDA
P.S. PATACHARKUCHI
DIST. BARPETA
ASSAM
PIN- 787329.

3: SMTI. MEERA KALITA
C/O- RAJANI KALITA
R/O- VILL. BILPUR
P.O.- SATHISAMUKA
P.S. PATACHARKUCHI
DIST. BARPETA



ASSAM
PIN- 787255.

4: SMTI. NIRADA KALITA
C/O- MUNINDAR KALITA
R/O- VILL. MARIPUR
P.O. NITYANANDA
P.S. PATACHARKUCHI
DIST. BARPETA
ASSAM
PIN- 787329.

5: SMTI. RITUMANI KALITA @ RITU KALITA
C/O- DULUL KALITA
R/O- VILL. PIPLA
P.O. NITYANANDA
P.S. PATACHARKUCHI
DIST. BARPETA
ASSAM
PIN- 787329.

6: SMTI. JAYMATI DAS
C/O- BHADRESWAR DAS
R/O- VILL. PIPLA
P.O. NITYANANDA
P.S. PATACHARKUCHI
DIST. BARPETA
ASSAM
PIN- 787329.
VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.- 06.

2: THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.- 06.

3: THE FINANCE COMMISSION OF INDIA
MINISTRY OF FINANCE
DEPTT.
OF ECONOMIC AFFAIRS
NORTH BLOCK



NEW DELHI- 110001.
4:THE STATE FINANCE COMMISSION
GOVT. OF ASSAM
DISPUR
GHY.-06.
5:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
PANJABARI
GHY.- 37.
6:THE DY. COMMISSIONER
BARPETA
P.O. AND P.S. BARPETA
DIST.- BARPETA
ASSAM
PIN- 781301.
7:THE CHIEF EXECUTIVE OFFICER
BARPETA ZILLA PARISHAD
BARPETA
P.O. AND P.S. BARPETA
DIST.- BARPETA
ASSAM
PIN- 781301.
8:THE BLOCK DEVELOPMENT OFFICER
BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)
DIST. BARPETA
ASSAM
PIN- 781325.
9:THE SECY.
127 NO. MARIPUR ANANDAPUR GAON PANCHAYAT
P.S.- PATACHARKUCHI
DIST.- BARPETA
ASSAM
PIN- 787329.

Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/1396/2020

GITAMONI DAS AND 10 ORS.
EX-PRESIDENT OF 109 DAKHINPAT GAON PANCHAYAT
W/O. SRI DHOINYA DAS
VILL. DAKHIPAT KOIBOTRA
P.O. DAKHIPAT SATRA



P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785102.

2: BIMAL KALITA
EX-MEMBER OF NO. 1 DAKHINPAT KUMAR GAON UNIT
109 DAKHINPAT GAON PANCHAYAT
S/O. LT. JADU KALITA
VILL. DAKHINPAT KUMAR GAON
P.O. DAKHIPAT SATRA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785102.

3: CHENIMAI PADUN
EX-MEMBER OF NO. 2 DAKHINPAT KUMAR GAON UNIT
109 DAKHINPAT GAON PANCHAYAT
W/O. SRI BHABESH PADUN
VILL. UPOR CHUMOIMARI GAON
P.O. DAKHIPAT SATRA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785104.

4: BIBI CHAMUA
EX-MEMBER OF NO. 4 DAKHINPAT KUMAR GAON UNIT
109 DAKHINPAT GAON PANCHAYAT
W/O. KIRAN CHAMUA
VILL. AND P.O. SALMORA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785110.

5: BIPUL DUTTA
EX-MEMBER OF NO. 3 KALITA GAON UNIT
109 DAKHINPAT GAON PANCHAYAT
S/O. LT. BASAB DUTTA
VILL. DAKHINPAT KALITA GAON
P.O. DAKHIPAT SATRA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785102.



6: JYOTI PRAVA DOLEY
EX-MEMBER OF NO.5 BESAMORA UNIT
109 DAKHINPAT G. P.
W/O. NILASWAR DOLEY
VILL. BESAMORA
P.O. SALMORA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785110.

7: MALIN BHARALI
EX-MEMBER OF NO.6 SALMORA
BORBOKA UNIT
109 DAKHINPAT G. P.
S/O. SRI ARUN BHARALI
VILL. AND P.O. SALMORA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785110.

8: POPI DAS
EX-MEMBER OF NO.7 DAKHINPAT KOIBARTA UNIT
109 DAKHINPAT G. P.
W/O. SRI RUPAM DAS
VILL. DAKHIPAT KOIBARTA
P.O. DAKHINPA SATRA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785102.

9: BINOD GAYAN
EX-MEMBER OF NO.8
1 KAHAL GAON UNIT
109 DAKHINPAT G. P.
S/O. SRI GUNESWAR GAYAN
VILL. 1 NO. KAHAL GAO

P.O. KAHAL GAON
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785110.

10: PRAKAS BHARALI
EX-MEMBER OF NO.9



2 KAHAL GAON UNIT
109 DAKHINPAT G. P.
S/O. DHAMESWAR BHARALI
VILL. 2 NO. KAHAL GAON
P.O. DAKHINPAT SATRA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785102.

11: KABITA SAIKIA
EX-MEMBER OF NO.10 KORIANI ATI UNIT
109 DAKHINPAT G. P.
W/O. SRI KANDARA SAIKIA
VILL. GAGALDUWA
P.O. TATAYA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785106.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.

3:THE COMM. AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI
ASSAM
PIN-785105.
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD
KAMALABARI



DIST. MAJULI
ASSAM
PIN-785105.
6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
MAJULI DEVELOPMENT BLOCK
KAMALABARI
P.O. AND P.S. GARAMUR
MAJULI

DIST. MAJULI
ASSAM
PIN-785104.
7:THE 109 DAKHINPAT GAON PANCHAYAT

REP. BY THE SECRETARY
DAKHINPAT GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT
KAMALABARI
P.O. SALMORA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785110.

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/525/2020

KUSUMBAR RAY AND 8 ORS.
S/O- SAMBARU RAM RAY
R/O- VILL. THAWBARI
P.O.- NOWAGAON
IN THE DIST. OF BONGAIGAON
ASSAM
PIN- 783392.

2: ANIL CHANDRA RAY @ ANIL RAY
S/O- LT. UMA CHARAN RAY
R/O- VILL. AND P.O. CHAKIHALI
DIST.- BONGAIGAON
ASSAM
PIN- 783392.

3: RANU KANTA RAJBONGSHI
S/O- LT. TIM RAM RAJBONGSHI



R/O- VILL. JHAWBARI
P.O.- NAWAGAON
DIST.- BONGAIGAON
PIN- 783392

4: ARI AKHIL PATHAK
S/O- LT. ANANTA PATHAK
R/O- VILL. JHAWBARI
P.O.- NAWAGAON
DIST.- BONGAIGAON
PIN- 783392

5: BHAGABAN RAJBONGSHI
S/O- LT. KALI CHARAN RAJBONGSHI
R/O- VILL. ABADI
P.O. CHAKIHALI
DIST.- BONGAIGAON
ASSAM
PIN- 783392.

6: SMTI. ALIYA KHATUN
W/O- DARAG ALI
R/O- P.O. VILL. AND P.O. NOWAGAON
DIST. BONGAIGAON
ASSAM
PIN- 783392.

7: SMTI. RAHIMA KHATUN
W/O- AMAR HUSSAIN
R/O- VILL. AND P.O.- NOWAGAON
DIST. BONGAIGAON
ASSAM
PIN- 783392.

8: SMTI. JAYA BALA BORO
W/O- SRI RABIN BORO
R/O- VILL. AND P.O. ADLAGURI
DIST. BONGAIGAON
ASSAM
PIN- 783392.

9: SMTI. ANITA RAY
W/O- LT. MANI KANTA RAY
R/O- VILL. AND P.O.- ADLAGURI
DIST.- BONGAIGAON
ASSAM
PIN- 783392.
VERSUS



THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.- 06.

2:THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.- 06.

3:THE FINANCE COMMISSION OF INDIA
MINISTRY OF FINANCE
DEPTT.
OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI- 110001.

4:THE STATE FINANCE COMMISSION
GOVT. OF ASSAM
DISPUR
GHY.- 06.

5:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
PANJABARI
GHY.- 37.

6:THE DY. COMMISSIONER
BONGAIGAON
DIST.- BONGAIGAON
ASSAM
PIN- 783380.

7:THE CHIEF EXECUTIVE OFFICER
BONGAIGAON ZILLA PARISHAD
BONGAIGAON
DIST.- BONGAIGAON
ASSAM
PIN- 783380.

8:THE BLOCK DEVELOPMENT OFFICER
MANIKPUR DEVELOPMENT BLOCK
MANIKPUR
DIST.- BONGAIGAON
ASSAM
PIN- 783392.

9:THE SECY.

1 NO. JHAWBARI GAON PANCHAYAT



PATOR GAON
P.O.- NOWAGOAN
P.S.- MANIKPUR
DIST.- BONGAIGAON
ASSAM. PIN- 783392.

Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/8428/2019

BRAJA GOPAL PAUL AND 40 ORS.
S/O- BINOY PAUL
R/O- VILL. LALUK
P.O. LALUK
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

2: FATHEMA KHATUN
W/O- MD. RAFIQU L ISLAM
R/O- VILL. FATHEPUR
P.O. KUTUBPUR
PIN- 784161
DIST.- LAKHIMPUR
ASSAM .

3: ROHIMA BEGUM
D/O- LT. AINUL HAQUE
R/O- VILL. GOHAINDOLONI
P.O. BIHPURIA
PIN- 784161
DIST.- LAKHIMPUR
ASSAM.

4: MANORANJAN BISWAS
S/O- LT. DHANANJOY BISWAS
R/O- VILL. AND P.O. DONGIBIL
DIST.- LAKHIMPUR
ASSAM.

5: MD. ATIQR ISLAM
S/O MD. HOSBONAT ALI
R/O- VILL. SANPUR BLOCK
P.O. SANPUR



DIST.- LAKHIMPUR
ASSAM.

6: NUR MOHAMMAD ALI
S/O- LT. NURUL ISLAM
R/O- VILL. BARCHALA NO. 1
P.O. BARCHALA
DIST.- LAKHIMPUR
ASSAM.

7: SMTI. SUPARNA DUTTA
C/O JOYDEB DUTTA
R/O- VILL. 1 NO. KARUNABARI
P.O. LALUK
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

8: SMTI. RENU SAIKIA
W/O- LT. DEBEN SAIKIA
R/O- BANGALMARA
P.O. ISLAM GAON
DIST.- LAKHIMPUR
ASSAM.

9: INDRAJIT HAZARIKA
C/O- GANESH HAZARIKA
R/O- VILL. BALIGAON
P.O. GABHARU TUNIJAN
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

10: JOY CHANDRA GOGOI
S/O- THANURAM GOGOI
R/O- BANGALMARA
P.O. ISLAM GAON
DIST.- LAKHIMPUR
ASSAM.

11: JUNUMONI BARUAH
W/O- SRI MINTU BARUAH
R/O 8/11 ANISHBARI
P.O. MERBIL
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.



12: SMTI. PRATIMA BAILUNG
W/O- SRI APURBA HAZARIKA
R/O- VILL. MERBIL
P.O. MERBIL
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

13: RAMESH BHUYAN
S/O LT. DANDESWAR BHUYAN
R/O- NO. 1 BOGORI
P.O. MERBIL
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

14: BASANTA BORAH
S/O SRI NAGEN BORAH
R/O- VILL. PILKHANA PODUMONI
P.O. GABHARU TUNIJAN
DIST.- LAKHIMPUR
ASSAM.

15: NAZRUL ISLAM
S/O- AHMED ALI
R/O- ISLAMPUR BECHAPATTY
P.O. DHARMAPUR
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

16: MD. NIZAMUDDIN
S/O- MD. ALIM UDDIN
R/O- VILL. NADIKA
P.O. ISLAM GAON
DIST.- LAKHIMPUR
ASSAM.

17: MAMTAZ BEGUM
W/O- AZIZUR RAHMAN
R/O- VILL. KEYAMORA
P.O. BIHPURIA
PIN- 784161
DIST.- LAKHIMPUR
ASSAM.

18: GOBIN BORAH
S/O- SRI KHAGESWAR BORAH



R/O- VILL. DAKHIN OWAKAT
P.O. LALLUK
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

19: KHAGENDRA NATH SAIKIA
S/O LT. MANIK CHANDRA SAIKIA
R/O- VILL. PUKHURIPARIA
P.O. MORNOI KHORA
PIN- 787054
DIST.- LAKHIMPUR
ASSAM.

20: DILIP LAGASUNG
S/O- BUDHESWAR LAGASUNG
R/O- VILL. BODOTI
P.O. BODOTI
PIN- 784161
DIST.- LAKHIMPUR
ASSAM.

21: RIPA NEOG
W/O SRI ATUL NEOG
R/O- VILL. RAJBARI
P.O. BIHPURIA
PIN- 784161
DIST.- LAKHIMPUR
ASSAM.

22: GIRIMA DOLEY PEGU
W/O LT. LOHIT PEGU
R/O- VILL. DHUNAGURI
P.O. BAGHMARI
PIN- 784161
DIST.- LAKHIMPUR
ASSAM.

23: SUREN MILI
S/O- LT. BEDOL MILI
R/O- VILL. DHUNAGURI
P.O. BAGHMARI
PIN- 784161
DIST.- LAKHIMPUR
ASSAM.

24: JINU HAZARIKA
W/O- SRI TOSHESWAR HAZARIKA



R/O- VILL. MARICHA PATHAR
PO. BIHPURIA
PIN- 784161
DIST.- LAKHIMPUR
ASSAM.

25: DIPALI BORA DAS
W/O DANDI DAS
R/O VILL. NAHARATI
P.O. BAGHMARI
PIN- 784161
DIST.- LAKHIMPUR
ASSAM.

26: PURNIMA BORAH
W/O SRI NIRMAL BORAH
R/O- VILL. BORKATHANI
P.O. DHALPUR
PIN- 784165
DIST.- LAKHIMPUR
ASSAM.

27: NIRANJAN BORAH
S/O SRI NAREN BORAH
R/O VILL. BORPATHAR NO. 1
P.O. GOSAIBARI
PIN- 787033
DIST.- LAKHIMPUR
ASSAM.

28: RITAMONI SAIKIA
W/O SRI PALASH SAIKIA
R/O- VILL. DHALPUR
P.O. DHALPUR
PIN- 784165
DIST.- LAKHIMPUR
ASSAM.

29: ANAMIKA BARUAH MUDOI
W/O SRI ANIL MUDOI
R/O VILL. JORABARI
P.O. JORABARI
PIN- 784164
DIST.- LAKHIMPUR
ASSAM.

30: RATUL BANIA
S/O DRONESWAR BANIA



R/O VILL. NO. 1 HARMATI
P.O. NARAYANPUR
PIN- 784164
DIST.- LAKHIMPUR
ASSAM.

31: MADHAB KEOT
S/O LT. LAKHESWAR KEOT
R/O VILL. PANBARI
P.O. NARAYANPUR
PIN- 784164
DIST.- LAKHIMPUR
ASSAM.

32: KABUL BASUMATARY
S/O LT. RONGMON BASUMATARY
R/O VILL. NO. 2 DHEMAGARH
P.O DHEMAGARH
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

33: DEBABRAT SAIKIA
S/O SRI SUREN SAIKIA
R/O VILL. NO. 2 DHEMAGARH
P.O. DHEMAGARH
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

34: JONTI CHETIA
W/O SRI BIREN CHETIA
R/O VILL. 1 NO. BAHUPATHAR
P.O. MADHABPUR
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

35: MALIKA INGTI
W/O SRI NIREN INGTI
R/O VILL. NO. RAJGARH
P.O. RAJGARH
PIN- 787051
DIST.- LAKHIMPUR
ASSAM.

36: LILAWATI HATIBARUAH
W/O LT. GOPAL HATIBARUAH



R/O VILL. NO. 2 NIMURI
P.O. RONGATI
PIN- 787001
DIST.- LAKHIMPUR
ASSAM.

37: ROHILA DOLEY
D/O LATU MOLOKCHAN DOLEY
R/O- VILL DIKRONGMUKH
P.O. NARAYANPUR
PIN- 784164
DIST.- LAKHIMPUR
ASSAM.

38: DIPJYOTI HAZARIKA BARPATRA
W/O SRI LOHIT BARPATRA
R/O- VILL. GHAGORA
P.O. SIMALUGURI
PIN- 784165
DIST.- LAKHIMPUR
ASSAM.

39: BIJAYA BORA DEVI
W/O SRI RATUL SARMAH
R/O- VILL. 2 NO. MOTIA
P.O.- BHOPUR
PIN- 784164
DIST.- LAKHIMPUR
ASSAM.

40: BIREN DEWRI
S/O GOBALA SING DEVI
R/O- VILL. KASIKATA
P.O. BIHPURIA
PIN- 784161
DIST.- LAKHIMPUR
ASSAM.

41: JONMONI SAIKIA
W/O- SRI BALLAV SAIKIA
R/O- VILL. PHULBARI
P.O. PHULBARI
PIN- 787023
DIST.- LAKHIMPUR
ASSAM.
VERSUS

THE STATE OF ASSAM AND 8 ORS.



REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT.
DISPUR
GHY.-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT
PANJABARI
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT. DISPUR
GHY.-06.

4:THE DY. COMMISSIONER
LAKHIMPUR
NORTH LAKHIMPUR
PIN- 787001
DIST- LAKHIMPUR
ASSAM.

5:THE C.E.O.
LAKHIMPUR ZILLA PARISHAD
NORTH LAKHIMPUR
PIN- 787001
DIST.- LAKHIMPUR
ASSAM.

6:THE B.D.O.
KARUNABARI DEVELOPMENT BLOCK
P.O. LALUK
PIN- 784160
DIST.- LAKHIMPUR
ASSAM.

7:THE B.D.O.
BIHPURIA DEVELOPMENT BLOCK
P.O. BIHPURIA
PIN- 784161
DIST. LAKHIMPUR
ASSAM.

8:THE B.D.O.
NARAYANPUR DEVELOPMENT BLOCK
P.O.- NARAYANPUR
PIN- 784164
DIST. LAKHIMPUR
ASSAM.

9:THE B.D.O.
NOWBOICHA DEVELOPMENT BLOCK
P.O. NOWBOICHA
PIN- 787023
DIST- LAKHIMPUR
ASSAM.



Advocate for : MR. P HAZARIKA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/8574/2019

JOYBHANU NESSA AND 10 ORS.
EX-PRESIDENT
AIRKATA GAON PANCHAYAT
W/O- NURUL ISLAM MOLLAH
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

2: JAHANARA BEGOM
EX-VICE PRESIDENT
AIRKATA GAON PANCHAYAT
W/O- ABU BAKKAR SIDDIQUE
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

3: ALEYA KHATUN
W/O- ASMAT ALI
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

4: JAYDA KHATUN
W/O- SHAHAJAMAL
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330



5: SAKINA KHATUN
W/O- CHABIYAL HOQUE
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

6: ABDUL MALEQUE
S/O- RABI SHEIKH
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

7: ROFIQUL ISLAM
S/O- JOYNAL ABEDIN
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

8: ABDUS SOBUR
S/O- GOLAM BOKS
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

9: EAKUB ALI
S/O- HAJI EALAH BAKS
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

10: FIROJA KHATUN
W/O- JAHAN UDDIN



VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

11: FATEMA KHATUN
W/O- ABDUL BUSHIR MONDAL
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY-06

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY- 37

4:THE DY.COMMISSIONER
DHUBRI
P.O. DHUBRI
DIST- DHUBRI
ASSAM
PIN- 783301

5:THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DHUBRI
P.O. AND DIST- DHUBRI
ASSAM
PIN- 783301

6:THE JAMADARHAT ANCHALIK PANCHAYAT



REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
JAMADARHAT
P.O. CHIRAKUTI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 7833330
7:THE NO. 65 AIRKATA GAON PANCHAYAT

REP. BY THE SECY.
AIRKATA GAON PANCHAYAT
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

Advocate for : MR. M HUSSAIN
Advocate for : SC
PNRD (R-1)

3

5 TO-7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/8406/2019

LAKENDRA BORBORA AND 9 ORS.
S/O. LT. INDRESWAR BORBORA
VILL. AAIDEOBARI KATHONI GAON
P.O. AAIDEOPUKHURI
P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785690.

2: SMT. ANJUMONI GOGOI
W/O. SRI LALIT GOGOI
VILL. NO.2 UZAN LONGPOTIA
P.O. LONGPOTIA
P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785692.

3: SMT. PURABI CHUTIA
W/O. SRI RAJIB LUCHAN CHUTIA
VILL. RONGSUAL CHANGMAI GAON
P.O. MIRIPOTHAR



P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785691.

4: BIPUL GOGOI
S/O. SRI NIRMAL CHANDRA GOGOI
R/O. VILL. CHARANGABAM
P.O. LONGPOTIA
P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785692.

5: BIKASH GOGOI
S/O. SRI PHATIK GOGOI
VILL. MAJ LONGPOTIA
P.O. LONGPOTIA
P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785692.

6: SMT. SABITA GOGOI
W/O. SRI HIMANKA GOGOI
VILL. UZAN LONGPOTIA
P.O. LONGPOTIA
P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785692.

7: KHAGEN BORAH
S/O. LT. JIBAKANTA BORAH
VILL.NO. 1 HATIPUKHURI
P.O. LONGPOTIA
P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785692.

8: SMT. MONJU GOGOI
W/O. SRI PRABIN GOGOI
VILL. NO. 1 HAOF AO
P.O. DHANIAPOTHAR
P.S. SONARI
DIST. CHARAIDEO
ASSAM



PIN-785692.

9: SMT. NAYANMONI BORAH
W/O. SRI DUDUMONI BORAH
VILL. MIRIPOTHAR
P.O. MIRIPOTHAR
P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785691.

10: SMT. RUPALI SAIKIA
W/O. SRI ATUL SAIKIA
VILL. NO.2 HATIPUKHURI
P.O. LONGPOTIA
P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785692.
VERSUS

THE STATE OF ASSAM AND 10 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI-110001.

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM
DISPUR
GUWAHATI-781006.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEV.



ASSAM
PANJABARI
JURIPAR
GUWAHATI-781037.
6:THE DY. COMMISSIONER

CHARAIDEO
P.O. AND P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785690.
7:THE DY. COMMISSIONER

SIVASAGAR
P.O. AND P.S. SIVASAGAR
DIST. SIVASAGAR
ASSAM
PIN-785640.
8:THE CHIEF EXECUTIVE OFFICER

SIVASAGAR ZILLA PARISHAD
SIVASAGAR
P.O. AND P.S. SIVASAGAR
DIST. SIVASAGAR
ASSAM
PIN-785640.
9:THE CHIEF EXECUTIVE OFFICER

CHARAIDEO ZILLA PARISHAD
SONARI
P.O. AND P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785690.
10:THE BLOCK DEVELOPMENT OFFICER

SAPEKHATI DEVELOPMENT BLOCK
DIST. CHARAIDEO
ASSAM
PIN-785692.
11:THE GAON PANCHAYAT SECRETARY

LONGPATIA GAON PANCHAYAT
P.O. LONGPATIA
P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785692.



Advocate for : MR. M KALITA
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 10 ORS.

Linked Case : WP(C)/934/2020

SABIA KHATUN @ SABIYA AND 8 ORS.
W/O- SAHIDUL ISLAM
VILL. BOYZERALGA PT-III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

2: ABDUS SAMAD AHMED
S/O- LT. HARMUJ ALI
VILL. BOYZERALGA PT-IV
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

3: SOLEMAN ALI
S/O- LT. AJAHAR ALI
VILL. BOYZERALGA PT-IV
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

4: ABU BAKKAR SIDDIQUE
S/O- JEHAD ALI
VILL. NAYERALGA PT-IV
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

5: KULSUM BIBI
W/O- KURMAN
VILL. NAYERALGA PT-IV



P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

6: JOHURA KHATUN
W/O- HABEL UDDIN
VILL. NAYERALGA PT-IV
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

7: MOYNUL HOQUE
S/O- LT. MAGRAB ALI
VILL. BOYZERALGA PT-III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

8: AMELA KHATUN
W/O- AJAB ALI
VILL.- BOYZERALGA PT-III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

9: TARABHANU
W/O- KUDDUS ALI
VILL. BOYZERALGA PT-III
P.O. NAYERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.



2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.

ASSAM
DISPUR
GHY.-06.

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT

ASSAM
PANJABARI
JURIPAR
GHY.-37.

4:THE DY. COMMISSIONER
DHUBRI

P.O. DHUBRI
DIST.- DHUBRI
ASSAM
PIN- 783301.

5:THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DHUBRI

P.O. AND DIST.- DHUBRI
ASSAM
PIN- 783301.

6:THE NAYERALGA ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
NAYERALGA DEV. BLOCK

BILASIPARA
P.O. AND P.S. BILASIPARA
DIST.- DHUBRI
ASSAM
PIN- 783348.

7:THE NO. 131 BOYZERALGA GAON PANCHAYAT
REP. BY THE SECY.

BOYZERALGA GAON PANCHAYAT
P.O. BOYZERALGA
P.S. BILASIPARA
DIST.- DHUBRI
ASSAM. PIN- 783348.

Advocate for : MR. M HUSSAIN

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/8685/2019



GOFUR ALI AND 10 ORS.
EX-PRESIDENT OF 3 GOSSAIDUBI GAON PANCHAYAT
S/O- LT NIAMAT ALI ZOTDAR
VILL- GOSSAIDUBI HINDUPARA
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

2: JOBEDA KHATUN
EX-VICE-PRESIDENT OF 3 GOSSAIDUBI GAON PANCHAYAT
W/O- ABDUL ZABBAR
VILL- GOSSAIDUBI MUSLIMPARA
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

3: SANOWAR KHANDAKAR
EX-MEMBER OF NO 6 DHARAI (KA) UNIT
GOSSAIDUBI G.P.
S/O- ABDUL BATEN KHANDAKAR
VILL- DHARAI
P.O. DHARAI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

4: MONOWAR ALI
EX-MEMBER OF NO 7 DHARAI (KHA) UNIT
GOSSAIDUBI G.P.
S/O- LT KADAM ALI
VILL- DHARAI (KHA)
P.O. DHARAI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

5: TAHIRON BIBI
EX-MEMBER OF NO 5 HARAUAFUTA UNIT
GOSSAIDUBI G.P.
W/O- ALAL UDDIN
VILL- HARAUAFUTA
P.O. DHARAI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132



6: CHANDRA BHANU BIBI
EX-MEMBER OF NO 3 GOSSAIDUBI HINDUPARA (GA) UNIT
GOSSAIDUBI G.P.
W/O- ZAMAT ALI
VILL- GOSSAIDUBI HINDUPARA
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

7: AZIBAR RAHMAN
EX-MEMBER OF NO 1 GOSSAIDUBI HINDUPARA (KA) UNIT
GOSSAIDUBI G.P.
S/O- TAMSER ALI
VILL- GOSSAIDUBI HINDUPARA
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

8: AYESHA KHATUN
EX-MEMBER OF NO 2 GOSSAIDUBI HINDUPARA (KHA) UNIT
GOSSAIDUBI G.P.
W/O- MAFIJUL HOQUE
VILL- GOSSAIDUBI HINDUPARA
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

9: EJOB ALI
EX-MEMBER OF NO 9 BAUSHATARI (KHA) UNIT
GOSSAIDUBI G.P.
S/O- NAYMUDDIN
VILL- BAUSHATARI
P.O. DHUMERGHAT
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783330

10: BAHADUR ALI
EX-MEMBER OF NO 10 BAUSHATARI (GA) UNIT
GOSSAIDUBI G.P.
S/O- SAYED ALI
VILL- BAUSHATARI
P.O. DHUMERGHAT
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)



PIN- 783330

11: REBOTI BALA DEVI
EX-MEMBER OF NO 8 BAUSHATARI (KA) UNIT
GOSSAIDUBI G.P.
W/O- BANIJYA KUMAR BARMAN
VILL- BAUSHATARI
P.O. DHUMERGHAT
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783330
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

4:THE DY. COMMISSIONER
GOALPARA
ASSAM
PIN- 783101

5:THE CHIEF EXECUTIVE OFFICER
GOALPARA ZILLA PARISHAD
DIST- GOALPARA
ASSAM
PIN- 783101

6:THE JALESWAR ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER
JALESWAR DEVELOPMENT BLOCK
P.O. KATARIHARA
P.S. LAKHIPUR
DIST- GOALPARA
ASSAM
PIN- 783132

7:THE 4 GOSSAIDUBI GAON PANCHAYAT
REP. BY THE SECY.
GOSSAIDUBI GAON PANCHAYAT UNDER JALESWAR ANCHALIK



PANCHAYAT
JALESWAR
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA
ASSAM
PIN- 783132

Advocate for : MR. A F N U MOLLAH
Advocate for : MR. A ROY (SC PNRD) appearing for THE STATE OF ASSAM AND
6 ORS.

Linked Case : WP(C)/5501/2020

PRANJITA BASUMATARY AND 122 ORS
EX PRESIDENT NO. 64 MISSAMRA G.P. WIFE OF SRI ROBIN BORO
R/O VILL. NO. 3 NAWKATA
P.O. DEKAGAON
DIST. DHEMAJI
ASSAM
PIN 787061

2: PRODIP MILI
EX VICE PRESIDENT NO. 64 MISSAMORA G.P.
S/O LATE INDURAM MILI
R/O VILL. NO. 1 ROUN
P.O. DEKAPAM
DIST. DHEMAJI
ASSAM
PIN 787061

3: NIRADA PATHARI (DOLEY)
EX MEMBER NO. 64 MISSAMORA G.P. WIFE OF SRI SARAT DOLEY
R/O VILL. ANNAPUR
P.O. DEKAPAM
DIST. DHEMAJI
ASSAM
PIN 787061

4: BIRKHW BASUMATARY
EX MEMBER NO. 64 MISSAMORA G.P.
S/O SRI SABIN BASUMATARY
R/O VILL NO. 3 JOYPUR
P.O. DEKAPAM
DIST. DHEMAJI
ASSAM



PIN 787061

5: UDANGSRI BASUMATARY
EX MEMBER NO. 64 MISSAMORA G.P. W/O SRI ANIL SWARGIARY
R/O VILL. NO. 2 MOHANPUR
P.O. DEKAPAM
DIST. DHEMAJI
ASSAM
PIN 787061

6: JYASEB DAIMARY
EX MEMBER NO. 64 MISSAMORA G.P. S/O SRI MOHAN DAIMARY
R/O VILL. BORIMURI
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN 787061

7: BHINNOLATA MILI
EX MEMBER NO. 64 MISSAMORA G.P. W/O LT. MUKTI MILI
VILL. MISSAMORA
P.O. DEKAPAM
DIST. DHEMAJI
ASSAM
PIN 787061

8: MADHAB BASUMATARY
EX MEMBER NO. 64 MISSAMORA G.P. S/O LT. ROMESH BASUMATARY
R/O VILL. ULUCHAPORI
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN 787061

9: SMT. RINU DOLEY
EX MEMBER MISSAMORA G.P. W/O SRI PRAFULLA PEGU
R/O VILL. KARICHUK
P.O. DEKAPAM
DIST. DHEMAJI
ASSAM
PIN 787061

10: LILADOI KULI
EX- MEMBER NO.64 MISSAMORA G.P.
W/O. SRI ARJUN KULI
VILL. NALBARI
P.O. DEKAPAM
DIST. DHEMAJI



ASSAM
PIN-787061.

11: JITEN BORO
EX- MEMBER NO.64 MISSAMORA G.P.
S/O. SRI PANIBOR BORO
VILL. NO.3 NAWKATA
P.O. DEKAPAM
DIST. DHEMAJI
ASSAM
PIN-787061.

12: PHULEMA DOLEY
EX- PRESIDENT LAIMEKURI G.P.
W/O. SRI JAYNATH DOLEY
VILL. NO.2 MAJULIPUR
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

13: MONIMAI SUTRADHAR
EX. VICE PRESIDENT- LAIMEKURI G.P.
W/O. SRI LALIT SUTRADHAR
VILL. BURIA CHAPORI
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

14: RAJU DOLEY
EX. MEMBER- LAIMEKURI G.P.
S/O. LT. PASURAM DOLEY
VILL. MADHAVPUR
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

15: SANTIPROVA PEGU DOLEY
EX. MEMBER- LAIMEKURI G.P.
W/O. SRI RUHIT DOLEY
VILL. NO.1 MAJULIPUR
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.



16: LAKHIPROVA TAYE BORI
EX. MEMBER- LAIMEKURI G.P.
W/O. SRI HEM CH. BORI
VILL. NO.1 MIRI TAKO
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

17: ALIM DOLEY
EX. MEMBER- LAIMEKURI G.P.
S/O. LT. LAKHORAM DOLEY
VILL. RAKU KOKE
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

18: SUBHASH MILI
EX. MEMBER- LAIMEKURI G.P.
S/O. KHEMANI MILI
VILL. RESTCAMP
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

19: JYOSTNA PEGU
EX. MEMBER- LAIMEKURI G.P.
W/O. SRI TULAN PEGU
VILL. AND P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

20: MONIRAM RABHA
EX. MEMBER- LAIMEKURI G.P.
S/O. LT. GOBINDA RABHA
VILL. NO.1 KARNAPUR
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

21: DHANESH KUTUM
EX. MEMBER- LAIMEKURI G.P.
S/O. LT. GOMBHIR KUTUM
VILL. TELIJAN



P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

22: PUNYALATA DEORI
EX. MEMBER- LAIMEKURI G.P.
W/O. SRI LALIT DEORI
VILL. ARASUTI
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

23: GITA RAMCHAIARY (BORO)
EX. MEMBER- LAIMEKURI G.P.
W/O. DIPURAM BORO
VILL. MAIDANGSIRI
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

24: NIJORA PEGU (DOLEY)
EX. VICE PRESIDENT- RAJAKHANA G.P.
W/O. SRI DEBAJIT DOLEY
VILL. DEBING MISING
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

25: THANDARAM MUCHAHARY

EX. MEMBER- RAJAKHANA G.P.
S/O. LT. RAMESH DOLEY
VILL. SILIKHAGURI
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

26: PABITRA CHETRY
EX. MEMBER- RAJAKHANA G.P.
W/O. TILAK BAHADUR CHETRY
VILL. NO.1 RAJAKHANA
P.O. JONEKARENG
DIST. DHEMAJI



ASSAM
PIN-787060.

27: JYOTISH SANGMA
EX. MEMBER- RAJAKHANA G.P.
S/O. JANINDRA SANGMA
VILL. NO.2 RAJAKHANA
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

28: JYOTIREKHA PANGING (MUCHAHARY)
EX. MEMBER- RAJAKHANA G.P.
W/O. BILARAM MUCHAHARY
VILL. NO.3 RAJAKHANA
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

29: JUNA THAPA
EX. MEMBER- RAJAKHANA G.P.
W/O. HEMRAJ THAPA
VILL. BALIJAN
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

30: KIRON PEGU
EX. MEMBER- RAJAKHANA G.P.
S/O. BHUBAN PEGU
VILL. NAHARJUN
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

31: KAMLESWAR DOLEY
EX. MEMBER- RAJAKHANA G.P.
S/O. LT. RAMESH DOLEY
VILL. REST CAMP
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.



32: ANIMA BORO NARZARY

EX. MEMBER- RAJAKHANA G.P.
W/O. SURESH NARZARY
VILL. SONAPUR
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

33: TUNIRAM DOLEY

EX. MEMBER- RAJAKHANA G.P.
S/O. PADMADHAR DOLEY
VILL. NO.3 RAYANG
P.O. JONAI
DIST. DHEMAJI
ASSAM
PIN-787060.

34: BIMOLA SHARMA

EX- PRESIDENT- SIMEN CHAPORI G.P.
W/O. SRI JAGAT SHARMA
VILL. NO.3 SIMEN CHAPORI
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

35: CHANDAN BORO

EX. VICE PRESIDENT- SIMEN CHAPORI G.P.
S/O. LT. DODHIRAM BORO
VILL. NO.1 SIMEN CHAPORI
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

36: ANANDA BORUAH

EX. MEMBER- SIMEN CHAPORI G.P.
S/O. SRI KHAGEN BORUAH
VILL. BAGH GAON
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

37: GUNESWARI BORUAH

EX. MEMBER- SIMEN CHAPORI G.P.



W/O. SRI PROBIN BORUAH
VILL. RONGPURIA
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

38: BONTI BORAH
EX. MEMBER- SIMEN CHAPORI G.P.
W/O. SRI DEBEN BORAH
VILL. DA DHARA
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

39: JANMONI GOGOI CHUTIA
EX. MEMBER- SIMEN CHAPORI G.P.
W/O. SRI HOREN CHUTIA
VILL. MAJGAON
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

40: BIMAN BORAH

EX. MEMBER- SIMEN CHAPORI G.P.
S/O. LT. SURESH BOARH
VILL. KHERONI
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

41: PUNYA GOYARY BASUMATARY
EX. MEMBER- SIMEN CHAPORI G.P.
W/O. RANSING BASUMATARY
VILL. GWJWNPUR
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

42: TUTUMONI DUTTA
EX. MEMBER- SIMEN CHAPORI G.P.
W/O. SRI PUTUL DUTTA
VILL. HANDIQUE MILON



P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

43: DURGESWAR GOGOI

EX. MEMBER- SIMEN CHAPORI G.P.
S/O. LT. ROTON GOGOI
VILL. DULAKAKORIA
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

44: BIJU SHARMA
EX. MEMBER- SIMEN CHAPORI G.P.
S/O. BODON SHARMA
VILL. BORUABALI
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

45: PUNYA ALCHIARY
EX.PRESIDENT- RAMDHAN DIKHARI G.P.
W/O. SANKAR BASUMATARY
VILL. BOGORI GURI
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

46: MADAN RABHA
EX. VICE PRESIDENT- RAMDHAN DIKHARI G.P.
S/O. PRABHESWAR RABHA
VILL. BURISUTI KACHARI
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

47: PRAFULLA PEGU
EX. MEMBER- RAMDHAN DIKHARI G.P.
S/O. JAISWAR PEGU
VILL. NO.1 RAMDHAN
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI



ASSAM
PIN-787060.

48: PRASENJIT PEGU

EX. MEMBER- RAMDHAN DIKHARI G.P.
S/O. GALONG PEGU
VILL. MUKTIAR
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

49: KUNJALATA PEGU DOLEY
EX. MEMBER- RAMDHAN DIKHARI G.P.
W/O. GUNA KANTA DOLEY
VILL. 3 NO. RAMDHAN
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

50: NIRMALI TAYE
EX. MEMBER- RAMDHAN DIKHARI G.P.
W/O. DIBYA TAYE
VILL. DIKHARI
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

51: KUNJALATA BORO DAIMARY
EX. MEMBER- RAMDHAN DIKHARI G.P.
W/O. CHANDRA DAIMARY
VILL. BIKRAMPUR
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

52: BIMOLA KHAKHALARY
EX. MEMBER- RAMDHAN DIKHARI G.P.
W/O. LABAN KHAKHALARY
VILL. BOGORI GURI
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.



53: SUMITRA BORO
EX. MEMBER- RAMDHAN DIKHARI G.P.
W/O. BOTIRAM BORO
VILL. BODALPUR
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

54: BIMOL BORO
EX. MEMBER- RAMDHAN DIKHARI G.P.
S/O. DAREN BORO
VILL. 3 NO. MULAN
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

55: JAYANTA BORO
EX. MEMBER- RAMDHAN DIKHARI G.P.
S/O. SUWARAM BORO
VILL. KAILA ALI
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

56: BIDYAMOTI DOLEY
EX. VICE PRESIDENT- SIGA G.P.
W/O. BHUPEN DOLEY
VILL. JUNAKARENG
P.O. GALI BORBALI (WARD NO.4)
DIST. DHEMAJI
ASSAM
PIN-787060.

57: PAUDUR BASUMATARY
EX. MEMBER- SIGA G.P.
W/O. PRADIP BASUMATARY
P.O. GALI BORBALI (WARD NO.1)
DIST. DHEMAJI
ASSAM
PIN-787060.

58: MINOTI MILLI
EX. MEMBER- SIGA G.P.



W/O. MANUJ MILLI
P.O. GALI BORBALI (WARD NO.2)
DIST. DHEMAJI
ASSAM
PIN-787060.

59: ABAL DOLEY
EX. MEMBER- SIGA G.P.
S/O. INDESWAR DOLEY
VILL. JUNAKARENG
P.O. GALI BORBALI (WARD NO.3)
DIST. DHEMAJI
ASSAM
PIN-787060.

60: KABITA DOLEY
EX. MEMBER- SIGA G.P.
W/O. ROBIN DOLEY
P.O. JUNAKARENG (WARD NO.5)
DIST. DHEMAJI
ASSAM
PIN-787060.

61: PRANJAL TAID
EX. MEMBER- SIGA G.P.
S/O. TULARAM TAID
P.O. GALI BORBALI (WARD NO.6)
DIST. DHEMAJI
ASSAM
PIN-787060.

62: LEK BAHADUR GURUNG

EX. MEMBER- SIGA G.P.
S/O. BAL BAHADUR GURUNG
P.O. GALI BORBALI (WARD NO.7)
DIST. DHEMAJI
ASSAM
PIN-787060.

63: BIJAY BASUMATARY
EX. MEMBER- SIGA G.P.
S/O. CHAKRA BASUMATARY
P.O. GALI BORBALI (WARD NO.8)
DIST. DHEMAJI
ASSAM
PIN-787060.



64: LEBRDHAR PEGU
EX. MEMBER- SIGA G.P.
S/O. BHIM PEGU
P.O. GALI BORBALI (WARD NO.9)
DIST. DHEMAJI
ASSAM
PIN-787060.

65: BEULA TAID
EX. MEMBER- SIGA G.P.
W/O. BIJYANATH TAID
VILL. NO.2 KATHAL GURI
P.O. GALI BORBALI (WARD NO.10)
DIST. DHEMAJI
ASSAM
PIN-787060.

66: RAJU BASUMATARY
EX. PRESIDENT - NO. 62 DEKAPAM G.P.
SON OF PREMO BASUMATARY
RESIDENT OF VILLAGE - NO. 3 MOHANPUR
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

67: SMTI. BINU MISONG
EX. VICE-PRESIDENT - NO. 62 DEKAPAM G.P.
WIFE OF BARUA MISONG
RESIDENT OF VILLAGE - NAMKIR
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

68: SIMANTA DAS
EX. MEMBER - NO. 62 DEKAPAM G.P.
SON OF LILADHAR DAS
RESIDENT OF VILLAGE - ABOMNALA
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

69: LAHIT RAMCHIARY



EX. MEMBER - NO. 62 DEKAPAM G.P.
SON OF RABI RAMCHIARY
RESIDENT OF VILLAGE - SEREN BORO
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

70: PRAMAMI KHAKLARY
EX. MEMBER - NO. 62 DEKAPAM G.P.
WIFE OF PRABON KHAKLARY
RESIDENT OF VILLAGE - DEKAMISING
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

71: SUCHIDHAR PAIT
EX. MEMBER - NO. 62 DEKAPAM G.P.
SON OF SIBONATH PAIT
RESIDENT OF VILLAGE - AMLOKHI PAIT
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

72: DIPALI DOLEY
EX-PRESIDENT - SOMKONG G.P.
WIFE OF SRI ANIL DOLEY
VILLAGE - NAMONI PAGROH
SOMKONG
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

73: BABULAL BRAHMA
EX- VICE- PRESIDENT - SOMKONG G.P.
SON OF SRI BATESWAR BRAHMA
VILLAGE - SOMKONG BORO
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061



74: AMIN BORO
EX- MEMBER - SOMKONG G.P.
SON OF SRI BAKUL BORO
VILLAGE - NO. 2 BEZGURI
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

75: SAILESWAR MIPUN
EX- MEMBER - SOMKONG G.P.
SON OF SRI TONKESWAR MIPUN
VILLAGE - SOMKONG PAGROH
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

76: KABITA PAMEY
EX- MEMBER - SOMKONG G.P.
WIFE OF SRI GYAN KUMAR PAMEY
VILLAGE - SOMKONG DAMBUK
POST OFFICE- SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

77: REBOTI RAI
EX- MEMBER - SOMKONG G.P.
WIFE OF SRI DEBEN RAI
VILLAGE - SOMKONG MAJGAON
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

78: NIPEN DAS
EX- MEMBER - SOMKONG G.P.
SON OF SRI PUNA DAS
VILLAGE - SENGAJAN KOIBOTRA
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

79: SAROLA BASUMATARY
EX- MEMBER - SOMKONG G.P.
DAUGHTER OF NANDESWAR BASUMATARY



VILLAGE - SONAPUR
POST OFFICE -SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

80: NAMBA DOLEY
EX- MEMBER - SOMKONG G.P.
WIFE OF SRI LAKHINDHAR DOLEY
VILLAGE - LAMAJAN MISING
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

81: BIDESH PEGU
EX- MEMBER - SOMKONG G.P.
SON OF SRI TULARAM PEGU
VILLAGE - LOKLUNG MISING
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

82: NILESWARI DOLEY
EX- MEMBER - SOMKONG G.P.
WIFE OF SRI BHAIGESWAR DOLEY
VILLAGE - BILPER NAKUR
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

83: LAKHIMAI PEGU
EX- PRESIDENT - NO.53 JONAI G.P.
WIFE OF LATE KAMAL PEGU
VILLAGE - RUWAD DOLUNG
POST OFFICE - JONAI
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060

84: INDU SORAHIA
EX- VICE-PRESIDENT - NO.53 JONAI G.P.
WIFE OF LATE RAM NATH SORAHIA
VILLAGE - JONAI BAZAR
POST OFFICE - JONAI
DISTRICT- DHEMAJI



ASSAM.
PIN - 787060

85: PURNA KANTA KAMAN
EX- MEMBER - NO.53 JONAI G.P.
SON OF SRI KRIPA KAMAN
VILLAGE - KANANGURI
POST OFFICE - JONAI
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060

86: BIJOY PAYENG
EX- MEMBER - NO.53 JONAI G.P.
SON OF SRI GILDHAR PAYENG
VILLAGE - LACHIT NAGAR
POST OFFICE - JONAI
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060

87: SABITRI CHETRY
EX- MEMBER- NO.53 JONAI G.P.
WIFE OF SRI SHIVA CHETRY
VILLAGE - UDAIPUR
POST OFFICE - JONAI
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060

88: DEVILATA DOLEY GOGOI
EX- MEMBER- NO.53 JONAI G.P.
WIFE OF PRANAB KUMAR GOGOI
VILLAGE - KAMALPUR
POST OFFICE - JONAI
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060

89: TANKESWAR TAYE
EX- MEMBER - NO.53 JONAI G.P.
SON OF LATE DALIM TAYE
VILLAGE - ROTKEY
POST OFFICE - JONAI.
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060



90: ANIMA TAYUNG
EX- MEMBER - NO.53 JONAI G.P.
WIFE OF SRI BIRINCHI TAYUNG
RESIDENT OF VILLAGE - RONGKOP

POST OFFICE - JONAI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

91: POREN TAYE
EX- MEMBER - NO.53 JONAI G.P.
(NO. 10 RAYENKULI CONSTITUENCY)
SON OF SRI GONGA PRASAD TAYE
VILLAGE - LOLAT
POST OFFICE - JONAI
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060

92: HEMOPROBHA MILI
EX-VICE-PRESIDENT - NO. 56 GALI-SIKARI G.P.
WIFE OF SRI PORESH MILI
RESIDENT OF VILLAGE - BORBALI

POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

93: INDESWAR DOLEY
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
SON OF LATE PAPUNG DOLEY.
RESIDENT OF VILLAGE - MUDAI DEBERA
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

94: BINNONDA PEGU
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
SON OF SRI ROBINSON PEGU.
RESIDENT OF VILLAGE - JIYADAL
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060



95: NASHMA KUMBANG
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
WIFE OF LATE BODHAR KUMBANG
RESIDENT OF VILLAGE - NGABANG GAMSUK
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

96: CHATRAJAN PAO
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
SON OF SRI BIRKUDHAR PAO
RESIDENT OF VILLAGE - BORBALI
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

97: JYOTISH MILI
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
SON OF SRI HORISH MILI
RESIDENT OF VILLAGE - AMORPUR
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

98: RUNUBALA NARAH
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
WIFE OF SRI BUDURAM MEDOK
RESIDENT OF VILLAGE - BORBALI
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

99: RAJKUMAR CHARO
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
SON OF SRI UKIDHAR CHARO
RESIDENT OF VILLAGE - SANTIPUR
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

100: BHASONTI TAYUNG
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
WIFE OF LATE KALESWAR TAYUNG



RESIDENT OF VILLAGE - MILANPUR
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

101: RANU NARAH
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
WIFE OF SRI DHANESWAR NARAH
RESIDENT OF VILLAGE - BORONG
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

102: PADMA RAI
EX-PRESIDENT- NO. 51 SILLE G.P.
WIFE OF SRI SURYA RAI

RESIDENT OF VILLAGE - KOBU CHAPORI

P.O - JONAI

DISTRICT - DHEMAJI
ASSAM
PIN - 787060

103: RAMANI RABHA
EX-VICE-PRESIDENT - NO. 51 SILLE G.P.
WIFE OF SRI ARUN RABHA

RESIDENT OF VILLAGE - SANTI MULBHUG

P.O - JONAI

DISTRICT - DHEMAJI
ASSAM
PIN - 787060

104: MUNNALAL MAJHI
EX- MEMBER- NO. 51 SILLE G.P.
SON OF SRI BANKELAL MAJHI
RESIDENT OF VILLAGE - NO. 1 KOBU CHAPORI
P.O - KOBU CHAPORI
DISTRICT - DHEMAJI
ASSAM
PIN - 787060



105: DOIBOKI RAI
EX- MEMBER- NO. 51 SILLE G.P.
WIFE OF SRI PURNA BAHADUR RAI
RESIDENT OF VILLAGE - NO. 2 LOBU CHAPORI
P.O - KOBU CHAPORI
DISTRICT - DHEMAJI
ASSAM
PIN - 787060

106: DURGA TIMSINA
EX- MEMBER- NO. 51 SILLE G.P.
WIFE OF SRI GIRISH NATH
RESIDENT OF VILLAGE - NO. 3 KOBU CHAPORI
P.O - KOBU CHAPORI
DISTRICT - DHEMAJI
ASSAM
PIN - 787060

107: AMZAD ALI
EX- MEMBER- NO. 51 SILLE G.P.
SON OF MD JALIL ALI
RESIDENT OF VILLAGE - NO. 4 KOBU CHAPORI
P.O - KOBU CHAPORI

DISTRICT - DHEMAJI
ASSAM
PIN - 787060

108: NANDITA PEGU
EX- MEMBER- NO. 51 SILLE G.P.
WIFE OF SRI AMOR PEGU
RESIDENT OF VILLAGE - BAHIR SILLE
P.O - RATANPUR

DISTRICT - DHEMAJI
ASSAM
PIN - 787060

109: BUNIRAM PAYENG
EX- MEMBER- NO. 51 SILLE G.P.
SON OF LATE BAHADUR PAYENG
RESIDENT OF VILLAGE - NAHAR SILLE
P.O - RATANPUR
DISTRICT - DHEMAJI
ASSAM
PIN - 787060

110: KARNESWAR MORANG



EX- MEMBER- NO. 51 SILLE G.P.
SON OF LATE SATARAM MORANG
RESIDENT OF VILLAGE - NO. 2 RIGBI
P.O - RATANPUR
DISTRICT - DHEMAJI
ASSAM
PIN - 787060

111: GUNIN MODI
EX- MEMBER- NO. 51 SILLE G.P.
SON OF LATE MAHANTA MODI
RESIDENT OF VILLAGE - NO. 1 RIGBI
P.O - RATANPUR
DISTRICT - DHEMAJI
ASSAM
PIN - 787060

112: RENUKA SUBBA
EX- MEMBER- NO. 51 SILLE G.P.
WIFE OF SRI CHANDRA BAHADUR SOBBA
RESIDENT OF VILLAGE - NO. 1 TARI NEPALI
P.O - JONAI
DISTRICT - DHEMAJI
ASSAM
PIN - 787060

113: DIGANTA TAO
EX-PRESIDENT -NO. 54 BAHIR JONAI G.P.
SON OF LATE SIVA TAO
RESIDENT OF VILLAGE -LUHIJAN GAON

P.O- RATANPUR
DISTRICT-DHEMAJI
ASSAM.
PIN- 787060

114: URMILA PEGU DOLEY
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
WIFE OF SRI PRASANNA DOLEY

RESIDENT OF VILLAGE - RATANPUR

P.O. - RATANPUR

DISTRICT- DHEMAJI
ASSAM
PIN- 787060



115: AJIT PEGU
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
SON OF LATE BHADESWAR PEGU
RESIDENT OF VILLAGE - GINE MOHMORA

P.O. - JONAI

DISTRICT- DHEMAJI
ASSAM
PIN- 787060

116: JUNITA PEGU
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
WIFE OF SRI TAPAN PEGU

RESIDENT OF VILLAGE - BAHIR JONAI

P.O. - JONAI

DISTRICT- DHEMAJI
ASSAM
PIN- 787060

117: SUKONTALA PATIR PAO
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
WIFE OF SRI ASHOK PAO

RESIDENT OF VILLAGE - NO. 2 MOHMORA

P.O. - JONAI

DISTRICT- DHEMAJI
ASSAM
PIN- 787060

118: JUGOMAYA SONOWAL
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
WIFE OF SRI PURNODHAR SONOWAL
RESIDENT OF VILLAGE - SONOWAL KATHONI
P.O. - RATANPUR
DISTRICT- DHEMAJI
ASSAM
PIN- 787060

119: JULITA MARDI
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
WIFE OF SRI JESUS MARDI
RESIDENT OF VILLAGE - OKLAND



P.O. - RATANPUR
DISTRICT- DHEMAJI
ASSAM
PIN- 787060

120: BITUL MECH
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
SON OF SRI MOLIN MECH
RESIDENT OF VILLAGE - BOLIAPAM
P.O. - RATANPUR
DISTRICT- DHEMAJI
ASSAM
PIN- 787060

121: AMULYA PAIT
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
SON OF SRI ATERE PAID
RESIDENT OF VILLAGE - PADI GAON
P.O. - RATANPUR
DISTRICT- DHEMAJI
ASSAM
PIN- 787060

122: BHRIGHU PEGU
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
SON OF SRI BINUA PEGU
RESIDENT OF VILLAGE - KEREKER
P.O. - RATANPUR
DISTRICT- DHEMAJI
ASSAM
PIN- 787060

123: DILIP DEORI
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
SON OF SRI MINAI DEORI
RESIDENT OF VILLAGE - LUHIJAN
P.O. - RATANPUR
DISTRICT- DHEMAJI
ASSAM
PIN- 787060
VERSUS

THE STATE OF ASSAM AND 5 ORS
REPRESENTED BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI 781006



2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
GUWAHATI-781037.

3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER

DHEMAJI
ASSAM
DIST. DHEMAJI
ASSAM
PIN-787057.
5:THE CHIEF EXECUTIVE OFFICER

DHEMAJI ZILLA PARISHAD
DHEMAJI CHARIALI
DHEMAJI
ASSAM
PIN-787057.

6:THE BLOCK DEVELOPMENT OFFICER

MURKONSELEK TRIBAL DEVELOPMENT BLOCK
JONAI
DHEMAJI
ASSAM
PIN-787060.

Advocate for : MR. M K BORO

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/2035/2020

MAZEDA KHATUN CHOUDHURY AND 10 ORS.
EX-PRESIDENT OF 59 CHIKNI GAON PANCHAYAT
W/O. ABU BAHAR ALI AHMED
VILL. SHAWRACHARA RESERVE
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM



PIN-781321.

2: ABDUL MALEK
EX-VICE PRESIDENT OF 59 CHIKNI GAON PANCHAYAT
S/O. ALI AKBAR
VILL. SIALMARI
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

3: SHAJAHAN ALI
EX-MAMBER NO. 6 SHAWRACHARA UNIT
CHIKNI GAON PANCHAYAT
VILL. SHAWRACHARA GAON
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

4: SOLIM UDDIN
EX-MAMBER NO. 10 JAWRIMARI UNIT
59 CHIKNI GAON PANCHAYAT
S/O. ABDUL KHALEQUE
VILL. JAWRIMARI
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

5: SHAHJAHAN ALI
EX-MAMBER NO. 3 CHIKNI UNIT
59 CHIKNI GAON PANCHAYAT
S/O. ABDUS SATTAR
VILL. AND P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

6: KHODEZA KHATUN
EX-MAMBER NO. 1 SAILMARI UNIT
59 CHIKNI GAON PANCHAYAT
W/O. MIZANUR RAHMAN
VILL. SAILMARI



P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

7: SAMSUN NAHAR
EX-MAMBER NO. 4 CHIKNI UNIT
59 CHIKNI GAON PANCHAYAT
W/O. ABDUR REZZAK
VILL. AND P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

8: JAYNAL MALLIQUE
EX-MAMBER NO. 9 SHAWRACHARA RESERVE UNIT
59 CHIKNI GAON PANCHAYAT
S/O. HARAN MALLIQUE
VILL. SHAWRACHARA RESERVE
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

9: KHAIRUN NESSA
EX-MAMBER NO. 8 SHAWRACHARA PATHER UNIT
59 CHIKNI GAON PANCHAYAT
W/O. JAHER ALI
VILL. SHAWRACHARA PATHER
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

10: AMELA KHATUN
EX-MAMBER NO. 5 SHAWRACHARA UNIT
59 CHIKNI GAON PANCHAYAT
W/O. TAIZ UDDIN
VILL. SHAWRACHARA GAON
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.



11: REZIA BEGUM
EX-MAMBER NO. 57 SHAWRACHARA UNIT
59 CHIKNI GAON PANCHAYAT
W/O. KANCHU MIAH
VILL. SHAWRACHARA GAON
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.

3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

4:THE DY. COMMISSIONER

BARPETA
ASSAM
PIN-781301.
5:THE CHIEF EXECUTIVE OFFICER

BARPETA ZILLA PARISHAD
DIST. BARPETA
ASSAM
PIN-781301.

6:THE RUPSHI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
RUPSHI DEVELOPMENT BLOCK
P.O. RUPSHI
P.S. KALGACHIA
DIST. BARPETA



ASSAM
PIN-781319.
7:THE 59 CHIKNI GAON PANCHAYAT
REP. BY THE SECRETARY
CHIKNI GAON PANCHAYAT UNDER RUPSHI ANCHALIK PANCHAYAT
RUPSHI
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/721/2020

HENA BEGUM CHOUDHURY AND 11 ORS.
S/O- ALTAF HUSSAIN CHOUDHURY
VILL. BASHDAHAR PT-I
P.O. MATIJURI
DIST.- HAILAKANDI (ASSAM).

2: SIBANI ROY
W/O- SUBASH CHANDRA ROY
VILL. AND P.O. MATIJURI
DIST.- HAILAKANDI (ASSAM).

3: LOTAI BIBI
W/O- LT. ABDUL KARIM CHOUDHURY
VILL. BASHDAHAR PT-I
P.O. KUCHILA BAZAR
DIST.- HAILAKANDI (ASSAM).

4: ABDUL HAKIM CHOUDHURY
S/O- LT. FARMUJ ALI CHOUDHURY
VILL. BASHDAHAR PT-I
P.O. KUCHILA BAZAR
DIST.- HAILAKANDI (ASSAM).

5: GIAS UDDIN CHOUDHURY
S/O- JANAB ALI CHOUDHURY
VILL. BASHDAHAR PT-I
P.O. MATIJURI
DIST.- HAILAKANDI (ASSAM).



6: SUJIT CHANDRA ROY
S/O- LT. JOGESH CHANDRA ROY
VILL. BASHDAHAR PT-I
P.O. PAIKAN
DIST.- HAILAKANDI (ASSAM).

7: PRATIMA RANI DAS
W/O- SUDIP KUMAR DAS
VILL. MATIJURI
P.O. PAIKAN
DIST.- HAILAKANDI (ASSAM).

8: SAHAB UDDIN CHOUDHURY
S/O- LT. ABDUR RAHIM BARBHUIYA
VILL. AND P.O. MATIJURI
DIST.- HAILAKANDI (ASSAM).

9: ANWAR HUSSAIN MAZUMDER
S/O ABDUL AZIM MAZUMDER
VILL. AND P.O. PAIKAN
DIST.- HAILAKANDI (ASSAM).

10: AMIT DAS
S/O LT. ARUN KUMAR DAS
VILL. AND P.O. PAIKAN
DIST.- HAILAKANDI (ASSAM).

11: DILU ROY
S/O- KRITISH ROY
VILL. AND P.O. PAIKAN
DIST.- HAILAKANDI (ASSAM).

12: LUTFA BEGUM LASKAR
W/O- MUKIT AMIN LASKAR
VILL. AND P.O. MATIJURI
DIST.- HAILAKANDI (ASSAM).
VERSUS

THE STATE OF ASSAM AND 4 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2: THE COMM. AND SECY.
GOVT. OF ASSAM
FINANCE DEPTT.



DISPUR
GHY.-06.
3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
JURIPAR
GHY.-37.
4:THE DY. COMMISSIONER
HAILAKANDI
P.O AND DIST.- HAILAKANDI
ASSAM
PIN- 788151.
5:THE CHIEF EXECUTIVE OFFICER
HAILAKANDI ZILLA PARISHAD
HAILAKANDI
P.O. AND P.S. HAILAKANDI
ASSAM
PIN- 788151.

Advocate for : MR. A H M R CHOUDHURY
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 4 ORS.

Linked Case : WP(C)/7457/2019

ALI AHMED AND 139 ORS.
(PRESIDENT
MOIRABARI AP)
SON OF LATE MIRAJAFAR ALI
VILLAGE-ULUBARI
PO-DOLOIGAON
PS-BHELOWGURI
DIST-MORIGAON (ASSAM)
PIN-782126

2: HELENA SULTAN
(MEMBER
MOIRABARI AP) WIFE MUSTAFA MEHBOOB MUKTAR VILLAGE-
HATIMURIA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

3: SOHINA KHATUN
(MEMBER
MOIRABARI AP) WIFE OF KUTUS UDDIN MIR VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI



DISTRICT-MORIGAON (ASSAM) PIN-782126

4: ELIZA BEGUM
(MEMBER
MOIRABARI AP) DAUGHTER OF SAIFUL ISLAM VILLAGE-BOHLAMUKH
PO-HAHCHARA PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

5: ABDUL KARIM
(MEMBER
MOIRABARI AP) SON OF LATE KUDRAT ALI VILLAGE-TATIKATA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

6: ANISUR RAHMAN
(MEMBER
MOIRABARI AP) SON OF MD. ALIMUDDIN VILLAGE-LENGRIBORI
PO-LUCHONABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM)
PIN-782126

7: MAJIDA BEGUM
(MEMBER
MOIRABARI AP) WIFE OF LATIBUR RAHMAN VILLAGE AND PO-
LUCHONABORI
PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM)
PIN-782126

8: ATAUR RAHMAN
(MEMBER
MOIRABARI AP) SON OF LATE ISMAIL HUSSAIN VILLAGE-DHURABANDHI
GAON PO-DHURABANDHI
PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

9: FARJINA AKHTARA
(MEMBER
MOIRABARI AP) WIFE OF ROIS UDDIN VILLAGE-BORCHAPORI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

10: GULJAR HUSSAIN
(MEMBER
MOIRABARI AP) SON OF NURUL ISLAM VILLAGE-HUGULTULI
PO-BORBORI PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

11: NAZRUL ISLAM



(PRESIDENT
TATIKATA GP) SON OF LATE ABDUL MANNAN VILLAGE-TATIKATA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

12: SHAFIA
(PRESIDENT
ULUBARI GP) WIFE OF SHADIR ALI VILLAGE-SHOLMARI
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

13: ELIZA BEGUM
(PRESIDENT
LENGRIBORI GP) WIFE OF HAFIZUL ALAM VILLAGE-SHAHARIAPAM
PO-SHAHARIAGAON PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

14: SIDDIQUR RAHMAN
(PRESIDENT
HATIMURIA GP) SON OF LATE ABDUR RAHMAN VILLAGE-HATIMURIA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

15: ALIZA SULTANA
(PRESIDENT
MOIRABARI GP) WIFE OF KHAIRUL ISLAM VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

16: SHARIFUL ISLAM
(PRESIDENT
BORCHAPORI GP) SON OF HABIZ UDDIN VILL-BHOJAKHAITI PATHER
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

17: UMME HABIBA
(PRESIDENT
LOCHONABORI GP) WIFE OF NURUL AMIN VILLAGE-LOCHONABORI
PO-LOCHONABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

18: HASINA BEGUM
(PRESIDENT
DATIALBORI GP) WIFE OF MD. HAZRAT ALI VILLAGE-DATIALBORI
PO-DATIALBORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

19: SHANAKA KHATUN



(PRESIDENT
BORBORI GP) WIFE OF ABDUL ALI VILLAGE-NORSINGHBORI
PO-DATIALBORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

20: HUSNARA KHATUN
(WARD MEMBER
TATIKATA GP) WIFE OF ANUWAR HUSSAIN VILLAGE-TATIKATA PATHER
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

21: NUR HUSSAIN
(VICE-PRESIDENT
TATIKATA GP) SON OF JA BOX VILLAGE-TATIKATA PATHER
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

22: HONUFA KHATUN
(WARD MEMBER
TATIKATA GP) WIFE OF SHIRAJ ALI VILLAGE-RANGRAI CHAPARI
PO-BHELOWGURI PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

23: GIAS UDDIN
(WARD MEMBER
TATIKATA GP) SON OF AHED ALI VILLAGE-BHELOWGURI
PO-BHELOWGURI PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

24: MUZAMMEL HOQUE
(WARD MEMBER
TATIKATA GP) SON OF A. AZID VILLAGE-LERUAMUKH
PO-MOIRABARI PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

25: SHANJIDA BEGUM
(WARD MEMBER
TATIKATA GP) SON OF BAHARUL ISLAM VILLAGE-TATIKATA PATHER
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

26: ROFIQUL ISLAM
(WARD MEMBER
TATIKATA GP) SON OF TUTA MIA VILLAGE-TATIKATA PATHER
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

27: KHADIJA KHATUN



(WARD MEMBER
TATIKATA GP) WIFE OF ABU HANIFA VILLAGE-LERUAMUKH
PO-MOIRABARI PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

28: ROMJINA KHATUN
(WARD MEMBER
TATIKATA GP) WIFE HORJAT ALI VILLAGE-TATIKATA PATHER
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

29: MIR HUSSAIN
(WARD MEMBER
TATIKATA GP) SON OF DOSIM UDDIN VILLAGE-TATIKATA PATHER
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

30: ABU HANIF
(WARD MEMBER
HATIMURIA GP) SON OF JAMIR UDDIN VILLAGE-SHOGUNBAHI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

31: JONAB ALI
(WARD MEMBER
HATIMURIA GP) SON OF KUTUB UDDIN VILLAGE-SHOGUNBAHI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

32: JAHERA KHATUN
(WARD MEMBER
HATIMURIA GP) WIFE OF AMIR UDDIN AHMED VILLAGE-SHOGUNBAHI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

33: HASNARA BEGUM
(VICE-PRESIDENT
HATIMURIA GP) WIFE OF MUZZAMMIL HUSSAIN VILLAGE-HATIMURIA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

34: JUSHNARA BEGUM
(WARD MEMBER
HATIMURIA GP) WIFE OF NOZRUL ISLAM VILLAGE-HATIMURIA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

35: PARBIN SULTANA



(WARD MEMBER
HATIMURIA GP) WIFE OF WAHIDUL RAHMAN VILLAGE-HATIMURIA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

36: PARBIN SULTANA
(WARD MEMBER
HATIMURIA GP) WIFE OF ZIABUR RAHMAN VILLAGE-HATIMURIA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

37: ALI HUSSAIN
(WARD MEMBER
HATIMURIA GP) SON OF HAJI SAMSUL HOQUE VILLAGE-HATIMURIA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

38: JAHIRUL ISLAM
(WARD MEMBER
HATIMURIA GP) SON OF HUSSAIN ALI VILLAGE-HATIMURIA
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

39: MORJINA KHATUN
(WARD MEMBER
HATIMURIA GP) WIFE OF MONIBUR RAHMAN VILLAGE-SHOGUNBAHI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

40: MOZIBUR RAHMAN
(WARD MEMBER
GORIABORI GP) SON OF WAHED ALI VILLAGE-DURABANDHI GAON
PO-DURABANDHI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

41: FAIZUDDIN AHAMED
(WARD MEMBER
GORIABORI GP) SON OF ABDUL SATTAR VILLAGE-DURABANDHI BIL
PO-DURABANDHI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

42: NAJMA KHATUN
(WARD MEMBER
LOCHANABORI GP) WIFE OF SAIFUL ISLAM VILLAGE-LOCHANABORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

43: A. HAI



(WARD MEMBER
LOCHANABORI GP) SON OF ABDUL GAFUR VILLAGE-LOCHANABORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

44: SAHIDA KHATUN
(WARD MEMBER
LOCHANABORI GP) WIFE OF MOFIJ UDDIN VILLAGE-LOCHANBORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

45: ZIABUR RAHMAN
(WARD MEMBER
LOCHANABORI GP) SON OF ABDUL RAHIM VILLAGE-LOCHANBORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

46: A JABBAR
(WARD MEMBER
LOCHANABORI GP) SON OF SIRFAT ALI VILLAGE-LOCHANBORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

47: ANUWARA BEGUM
(WARD MEMBER
LOCHANABORI GP) WIFE OF JOYNAL ABDIN VILLAGE-LOCHANBORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

48: SALEHA KHATUN
(WARD MEMBER
LOCHANABORI GP) WIFE OF AHMMED ALI VILLAGE-GUNAIBORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

49: RAHELA KHATUN
(WARD MEMBER
LOCHANABORI GP) WIFE OF NURUL AMIN VILLAGE-BELOBORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

50: MUKSIDUL ISLAM
(VICE-PRESIDENT
LOCHANABORI GP) SON OF HARJAT ALI VILLAGE-BELOBORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

51: SUKUR ALI



(WARD MEMBER
LOCHANABORI GP) SON OF JOINAL ABDIN VILLAGE-GUNAIBORI
PO-LOCHANABORI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

52: FIRUJA KHATUN
(WARD MEMBER
MOIRABARI GP) WIFE OF IDRIS ALI VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

53: PARTHA CH. PAUL
(WARD MEMBER
MOIRABARI GP) SON OF LATE HARI MADHAB PAUL VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

54: SUFIA KHATUN
(VICE-PRESIDENT
MOIRABARI GP) WIFE OF AHMED ALI VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

55: NAZIMA BEGUM
(WARD MEMBER
MOIRABARI GP) WIFE OF SHIRAJUL ISLAM VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

56: MALAY DAS
(WARD MEMBER
MOIRABARI GP) SON OF LATE MONORANJAN DAS VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

57: ASMINA BEGUM
(WARD MEMBER
MOIRABARI GP) WIFE OF MD. JAKIR HUSSAIN VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

58: REZIA KHATUN
(WARD MEMBER
MOIRABARI GP) WIFE OF ROFIKUL ISLAM VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI
DISTRICT-MORIGAON (ASSAM) PIN-782126

59: MOJIBUR RAHMAN



(WARD MEMBER
DATIALBORI GP) SON OF ABDUL JALIL VILLAGE-DATIALBORI
PO-DATIALBORI PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782126

60: AYSHA SIDDIKA
(WARD MEMBER
DATIALBORI GP) WIFE OF WAHIDUR RAHMAN VILLAGE-DATIALBORI
PO-DATIALBORI PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782126

61: MERAJUL ISLAM
(WARD MEMBER
DATIALBORI GP) SON OF LATE OHED ALI VILLAGE-DATIALBORI
PO-DATIALBORI PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782126

62: ASMINA KHATUN
(WARD MEMBER
DATIALBORI GP) WIFE OF MOZIBUR RAHMAN VILLAGE-DATIALBORI
PO-DATIALBORI PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782126

63: SHAHIDA
(WARD MEMBER
DATIALBORI GP) WIFE OF HAYAT ULLAH VILLAGE-HAHCHARABORI
PO-DATIALBORI PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

64: HABIBUR RAHMAN
(WARD MEMBER
DATIALBORI GP) SON OF KOLIMUDDIN VILLAGE-HAHCHARABORI
PO-DATIALBORI PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

65: A RASHID
(VICE-PRESIDENT
DATIALBORI GP) SON OF TAHER UDDIN VILLAGE-DATIALBORI
PO-DATIALBORI PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782126

66: JESMINA KHATUN
(WARD MEMBER
DATIALBORI GP) WIFE OF BAHARUL ISLAM VILLAGE-DATIALBORI
PO-DATIALBORI PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782126

67: ZAKARIA ALOM



(WARD MEMBER
DATIALBORI GP) SON OF ABDUL LATIF VILLAGE-HUGALTOLI
PO-DATIALBORI PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782126

68: MAJEDA BEGUM
(WARD MEMBER
DATIALBORI GP) WIFE OF NURMUHAMMAD VILLAGE-HUGALTOLI
PO-DATIALBORI PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782126

69: MAJEDA BEGUM
(WARD MMEBER
BORBORI GP) WIFE OF ISMAIL HUSSAIN VILLAGE-BORBORI
PO-LAHARIGHAT PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782127

70: SAFIQUL ISLAM
(WARD MEMBER
BORBORI GP) SON OF KASOM ALI VILLAGE-BORBORI
PO-LAHARIGHAT PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782127

71: AMBIYA KHATUN
(WARD MEMBER
BORBORI GP) WIFE OF SAIDUR RAHMAN VILLAGE-NORSINGHBORI
PO-DATIALBORI PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

72: JAMAL UDDIN
(WARD MEMBER
BORBORI GP) SON OF SOBIR UDDIN VILLAGE-NORSINGHBORI
PO-DATIALBORI PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

73: SUKUR JAN
(WARD MEMBER
BORBORI GP) WIFE OF ARFAN ALI VILLAGE-HALDIBORI
PO-DATIALBORI PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782126

74: AKKAS ALI
(WARD MEMBER
BORBORI GP) SON OF SOMED ALI VILLAGE-BORBORI
PO-LAHARIGHAT PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782127

75: RUBIA KHATUN



(WARD MEMBER
BORBORI GP) WIFE OF SOFIQUL ISLAM VILLAGE-BOHLARMUKH
PO-LOCHANABORI PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

76: IMRAN HUSSAIN
(WARD MEMBER
BORBORI GP) SON OF LATE HAZRAT ALI VILLAGE-BOHLARMUKH
PO-LOCHANABORI PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

77: ASMINA KHATUN
(VICE-PRESIDENT
BORBORI GP) WIFE OF SAIFUL HOQUE VILLAGE-BORBORI
PO-LAHARIGHAT PS-LAHARIGHAT
DIST-MORIGAON (ASSAM) PIN-782127

78: TAMIR ALI
(WARD MEMBER
ULUBARI GP) SON OF LATE BOSIR UDDIN VILLAGE-ULUBARI
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

79: MONUWARA BEGUM
(WARD MEMBER
ULUBARI GP) WIFE OF DILDAR HUSSAIN VILLAGE-ULUBARI
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

80: KHUDEZA KHATUN
(WARD MEMBER
ULUBARI GP) WIFE OF ABDUL MATIN VILLAGE-ULUBARI
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

81: AJIFA BEGUM
(VICE-PRESIDENT
ULUBARI GP) WIFE OF MD. JOMIR UDDIN VILLAGE-MADARGURI
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

82: SAHERA KHATUN
(WARD MEMBER
ULUBARI GP) WIFE OF SURUJ ALI VILLAGE-GOROIMARI
PO-GOROIMARI PATHAR PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

83: REHENA KHATUN



(WARD MEMBER
ULUBARI GP) WIFE OF IKRAMUL HOQUE VILLAGE-SHOLMARI
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

84: DILUWARA BEGUM
(WARD MEMBER
ULUBARI GP) WIFE OF NURUL ISLAM VILLAGE-SONARIGAON
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

85: AFAZ UDDIN
(WARD MEMBER
ULUBARI GP) SON OF LATE SOMED ALI VILLAGE-SHOLMARI
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

86: KHALILUR RAHMAN
(WARD MEMBER
ULUBARI GP) SON OF LATE SAMSUDDIN VILLAGE-ULUBARI
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

87: SHALIMA KHATUN
(WARD MEMBER
ULUBARI GP) WIFE OF MOHOR ALI VILLAGE-SHOLMARI
PO-DOLOIGAON PS-BHELOWGURI
DIST-MORIGAON (ASSAM) PIN-782126

88: SALEMA KHATUN
(MEMBER
MOIRABARI AP) WIFE OF BAHARUL ISLAM VILLAGE-MOIRADHAJ
PO-ROWMARI BIL PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

89: MANUARA BEGUM
(VICE-PRESIDENT
MOIRABARI AP) WIFE OF NAZRUL ISLAM VILLAGE-PANBARI
PO-SHALKATI PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

90: MOZIBUR RAHMAN
(MEMBER
MOIRABARI AP) SON OF ABDUL HATIM VILLAGE-GEREKONI
PO-BECHAMARI PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

91: ABU HANIF



(MEMBER
MOIRABARI AP) SON OF LATE ABDUL KADIR VILLAGE-SHALKATI PATHER
PO-SHALKATI PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

92: ROFIQUL ISLAM
(PRESIDENT
NIZ DHING GP) SON OF LATE ABDUR RAHMAN VILLAGE-GAYANGAON
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

93: ABDUL HASHEM
(PRESIDENT
LALI PATHER GP) SON OF LATE MOFIZ UDDIN VILLAGE-LALI PATHER
PO-BECHAMARI PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

94: ABU SAHED
(PRESIDENT
BORBHETI GP) SON OF LATE KAJIMUDDIN VILLAGE-PANBARI
PO-SHALKATI PATHER PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

95: MOMTAZ BEGUM
(PRESIDENT
LAHKARGHAT GP) WIFE OF M. P. KASHEM ALI VILLAGE-LAHKAR
PO-DHING PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

96: MUBARAK ALI
(WARD MEMBER
NIZ DHING GP) SON OF LATE ABDUL SATTAR VILLAGE-SUTAR GAON
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

97: ABDUL ROFIQUE
(WARD MEMBER
NIZ DHING GP) SON OF LATE SUN MIYA VILLAGE-MUWAMARI
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

98: TARA BANU
(VICE-PRESIDENT
NIZ DHING GP) WIFE OF MIRAJ ALI VILLAGE-NO.1 GAYANGAON
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

99: SHALIMA KHATUN



(WARD MEMBER
NIZ DHING GP) WIFE OF NAJMUL HOQUE VILLAGE-NO.2 GAYANGAON
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

100: JOYNAL ABEDIN
(WARD MEMBER
NIZ DHING GP) SON OF LATE ASAR ALI VILLAGE-NO.1 GAYANGAON
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

101: RAFIQUUL ISLAM
(WARD MEMBER
NIZ DHING GP) SON OF HAJI ABDUL HAKIM VILLAGE-NIZ DHING
PO-NIZ DHING PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

102: ROHIMA KHATUN
(WARD MEMBER
NIZ DHING GP) WIFE OF AJIZUL HOQUE VILLAGE-NO.2 GAYANGAON
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

103: BILKIS BEGUM
(WARD MEMBER
NIZ DHING GP) WIFE OF NURUL AMIN VILLAGE-NO.1 GAYANGAON
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

104: MORJINA KHATUN
(WARD MEMBER
NIZ DHING GP) SON OF AZIZUL HOQUE VILLAGE-SUTAR GAON
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

105: REAJUL KARIM
(WARD MEMBER
NIZ DHING GP) SON OF ABDUL NOBI VILLAGE-GAYANGAON
PO-GAYANGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

106: ROHIMA KHATUN
(WARD MEMBER
BORBHETI GP) WIFE OF ABDUL SALAM VILLAGE-PANBARI
PO-SHALKATI PATHER PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

107: SOPANA BEGUM



(WARD MEMBER
BORBHETI GP) WIFE OF MOHAMMAD ALI VILLAGE-SONARIGAON
PO-SONARIGAON PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

108: NAZIMA AKHTARA
(WARD MEMBER
BORBHETI GP) WIFE OF JAHIRUL ISLAM VILLAGE-PANBARI
PO-SHALKATI PATHER PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

109: RAJAUH HOQUE CHOUDHURY
(WARD MEMBER
BORBHETI GP) SON OF A. HAKIM CHOUDHURY VILLAGE-BORBHETI
PO-BORBHETI PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

110: TASLIMA KHATUN
(VICE-PRESIDENT
BORBHETI GP) WIFE OF ABUL KALAM VILLAGE-PANBARI
PO-SHALKATI PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

111: PARBIN SULTANA
(WARD MEMBER
BORBHETI GP) WIFE OF ABUL KASHEM VILLAGE-PANBARI
PO-SHALKATI PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

112: ASMA BEGUM
(WARD MEMBER
BORBHETI GP) WIFE OF MOTIUR RAHMAN VILLAGE-PANBARI
PO-SHALKATI PS-DHING
DIST-NAGAON (ASSAM) PIN-782126

113: BAHARUL ISLAM
(WARD MEMBER
BORBHETI GP) SON OF SAMSUDDIN VILLAGE-BORBHETI
PO-BORBHETI PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

114: ABDUL NUR
(WARD MEMBER
LAHKARGHAT GP) SON OF IBRAHIM ALI VILLAGE-BORBIL
KACHARAIBORI
PO AND PS-DHING
DIST-NAGAON (ASSAM) PIN-782123



115: BHABANI DAS
(WARD MEMBER
LAHKARGHAT GP) WIFE OF RAJANI KANTA DAS VILLAGE-LAHKAR
PO AND PS-DHING
DIST-NAGAON (ASSAM)
PIN-782123

116: NURUN NAHAR
(VICE-PRESIDENT
LAHKARGHAT GP) WIFE OF MUSTAFA KAMAL VILLAGE-BIRINGABORI
PO AND PS-DHING
DIST-NAGAON (ASSAM)
PIN-782123

117: ABDUL KASHEM
(WARD MEMBER
LAHKARGHAT GP) SON OF AYUB ALI VILLAGE-LAHKAR
PO AND PS-DHING
DIST-NAGAON (ASSAM)
PIN-782123

118: SALEHA KHATUN
(WARD MEMBER
LAHKARGHAT GP) WIFE OF SAMSUDDIN VILLAGE-LAHKAR
PO AND PS-DHING
DIST-NAGAON (ASSAM)
PIN-782123

119: SANJITA BEGUM
(WARD MEMBER
LAHKARGHAT GP) WIFE OF MAINUL HOQUE VILLAGE-LAHKAR
PO AND PS-DHING
DIST-NAGAON (ASSAM)
PIN-782123

120: HABIBUR RAHMAN
(WARD MEMBER
LALI PATHER GP) SON OF SHWAHID ULLAH VILLAGE AND PO-SHALKATI
PATHER PS-DHING
DIST-NAGAON (ASSAM)
PIN-782126

121: KHAIRUN NESSA
(WARD MEMBER
LALI PATHER GP) WIFE MOJIBUR RAHMAN VILLAGE-LALIPATHER
PO-BECHAMARI PS-DHING
DIST-NAGAON (ASSAM)
PIN-782123



122: MAJEDA KHATUN
(WARD MEMBER
LALI PATHER GP) WIFE OF AMAN ULLAH VILLAGE AND PO-SHALKATI
PATHER PS-DHING
DIST-NAGAON (ASSAM)
PIN-782126

123: ABDUR RAHMAN
(MEMBER
MOIRABARI AP) SON OF RAJ MAHMUD VILLAGE-LAHKAR
PO AND PS-DHING
DIST-NAGAON (ASSAM)
PIN-782126

124: USUM UDDIN
(WARD MEMBER
LALI PATHER GP) SON OF LATE HUSEN ALI VILLAGE-LALI PATHER
PO-BESAMARI PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

125: A. AOWAL
(WARD MEMBER
LALI PATHER GP) SON OF LATE YAKUB ALI VILLAGE-LALI PATHER
PO-BESAMARI PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

126: KULSUMA BEGUM
(WARD MEMBER
LALI PATHER GP) WIFE OF SHOHIDUL ISLAM VILL-LALI PATHER
PO-BESAMARI
PS-DHING
DIST-NAGAON (ASSAM)
PIN-782123

127: NAZIMA KAHTUN
(VICE-PRESIDENT
LALI PATHER GP) WIFE OF MD. SAMSUL HOQUE VILLAGE-LALI PATHER
PO-BESAMARI PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

128: ASHRAB ALI
(WARD MEMBER
LALI PATHER GP) SON OF SHOBDUL SHEIKH VILLAGE-LALI PATHER
PO-BESAMARI PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

129: MOMTAZ BEGUM



(WARD MEMBER
LALI PATHER GP) WIFE OF A. MANNAN VILLAGE AND PO-SHALKATI
PATHER PS-DHING
DIST-NAGAON (ASSAM) PIN-782123

130: ASMA KHATUN
(VICE-PRESIDENT
LENGRIBORI GP) SON OF ABDUL RASHED VILLAGE-LENGRIBORI
PO-SAHARIAGAON PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

131: A.MATIN
(WARD MEMBER
LENGRIBORI GP) SON OF KAJIMUDDIN VILLAGE-LENGRIBORI
PO-SAHARIAGAON PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

132: FORIDA KHATUN
(WARD MEMBER
LENGRIBORI GP) WIFE OF MUKTAR HUSSAIN VILLAGE-SAHARIAGAON
PO-SAHARIAGAON PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

133: NURUL ISLAM
(WARD MEMBER
LENGRIBORI GP) SON OF SOBED ALI VILLAGE-URALKATA
PO-SAHARIAGAON PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

134: MONUWARA KHATUN
(WARD MEMBER
LENGRIBORI GP) WIFE OF AZIZUL HOQUE VILLAGE-SAHARIAGAON
PO-SAHARIAGAON PS-MOIRABARI
DIST-MORIGAON (ASSAM)

135: AJMAL HUSSAIN
(WARD MEMBER
LENGRIBORI GP) SON OF LATE AMJAT HUSSAIN VILLAGE AND PO-
SAHARIAGAON
PS-MOIRABARI
DIST-MORIGAON (ASSAM)
PIN-782126

136: AMIRUL ISLAM
(WARD MEMBER
LENGRIBORI GP) SON OF LATE NAJIMUDDIN VILLAGE-LENGRIBORI
PO-SAHARIAGAON PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126



137: JAHARA KHATUN
(WARD MEMBER
LENGRIBORI GP) WIFE OF USMAN ALI VILLAGE-LENGRIBORI
PO-SAHARIA
AON PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

138: NAJIR HUSSAIN
(WARD MEMBER
LENGRIBORI GP) SON OF LATE SOMIRUDDIN VILLAGE-LENGRIBORI
PO-SAHARIAGAON PS-MOIRABARI
DIST-MORIGAON (ASSAM)

139: JOMILA KHATUN
(WARD MEMBER
LENGRIBORI GP) WIFE OF ABDUL AWAL VILLAGE-SAHARIAGAON
PO-SAHARIAGAON PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126

140: KHAN ROFSHON JANI
(WARD MEMBER
MOIRABARI GP) SON OF MOHIBUR RAHMAN KHAN VILLAGE-MOIRABARI
PO-MOIRABARI PS-MOIRABARI
DIST-MORIGAON (ASSAM) PIN-782126
VERSUS

THE STATE OF ASSAM AND 4 ORS.
REPRESENTED BY THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR
GUWAHATI
PIN-781006

2:THE COMMISSIONER
PANCHAYAT AND RURAL DEV
ASSAM
JURIPAR-781037

3:THE DC
MORIGAON
PO AND PS MORIGAON
DIST MORIGAON (ASSAM)-782105

4:THE DC NAGAON
PO AND PS NAGAON
ASSAM-782001

5:YTHE BLOCK DEV OFFICER
MOIRABARI DEV BLOCK
PO AND PS MOIRABARI



DIST-MORIGAON(ASSAM)-782126
6:THE COMMISSIONER AND SECY TO THE GOVT OF ASSAM
FINANCE DEPTT
DISPUR
GUWAHATI
ASSAM-781006
7:THE PRESIDENT

MOIRABARI ANCHALIK PANCHAYAT
P.O. AND P.S. MOIRABARI
DIST. MOIRABARI
ASSAM
PIN - 782126
8:THE PRESIDENT

TATIKATA GAON PANCHAYAT
VILL- TATIKATA
P.O. MOIRABARI
P.S. MOIRABARI
DIST. MORIGAON
ASSAM
PIN - 782126
9:THE SECRETARY
TATIKATA GAON PANCHAYAT

VILL- TATIKATA
P.O. MOIRABARI
P.S. MOIRABARI
DIST. MORIGAON
ASSAM

PIN- 782126
10:THE PRESIDENT

ULUBARI GAON PANCHAYAT
VILL- ULUBARI
P.O. DOLOIGAON
P.S. BHELOWGURI
DIST. MORIGAON
ASSAM
PIN - 782126
11:THE SECRETARY
ULUBARI GAON PANCHAYAT

VILL- ULUBARI
P.O. DOLOIGAON
P.S. BHELOWGURI
DIST. MORIGAON



ASSAM
PIN - 782126.
12:THE PRESIDENT

LENGRIBORI GAON PANCHAYAT
VILL- SAHARIAGAN
P.O. SAHARIAGAON
P.S. MOIRABARI
DIST. MORIGAON
ASSAM.
PIN- 782126.
13:THE SECRETARY

LENGRIBORI GAON PANCHAYAT VILL- SAHARIAGAN
P.O. SAHARIAGAN
P.S. MOIRABARI
DIST. MORIGAON
ASSAM
PIN - 782126
14:THE PRESIDENT

HATIMURIA GAON PANCHAYAT
VILL- HATIMURIA
P.O. MOIRABARI
P.S. MOIRABARI
DIST MORIGAON
ASSAM

PIN-782126
15:THE SECRETARY

HATIMURIA GAON PANCHAYAT
VILL- HATIMURIA
P.O. MOIRABARI
P.S. MOIRABARI
DIST MORIGAON
ASSAM

PIN-782126
16:THE PRESIDENT

MOIRABARI GAON PANCHAYAT
VILL- MOIRABARI
P.O. MOIRABARI
P.S. MOIRABARI
DIST MORIGAON
ASSAM



PIN-782126
17:THE SECRETARY

MOIRABARI GAON PANCHAYAT
VILL-MOIRABARI
P.O. MOIRABARI
P.S. MOIRABARI
DIST MORIGAON
ASSAM

PIN-782126
18:THE PRESIDENT

BORCHAPORI GAON PANCHAYAT
VILL- BORCHAPAORI
P.O. DOLOIGAON
P.S. BHELOWGURI
DIST MORIGAON
ASSAM

PIN-782126
19:THE SECRETARY

BORCHAPORI GAON PANCHAYAT
VILL- BORCHAPAORI
P.O. DOLOIGAON
P.S. BHELOWGURI
DIST MORIGAON
ASSAM

PIN-782126
20:THE PRESIDENT

LOCHONABORI GAON PANCHAYAT
VILL- LOCHONABORI
P.O. LOCHONABORI
P.S. MOIRABARI
DIST MORIGAON
ASSAM

PIN-782126
21:THE SECRETARY

LOCHONABORI GAON PANCHAYAT
VILL- LOCHONABORI
P.O. LOCHONABORI
P.S. MOIRABARI
DIST MORIGAON



ASSAM

PIN-782126
22:THE PRESIDENT

DATIALBORI GAON PANCHAYAT
VILL- DATIALBORI
P.O. DATIALBORI
P.S. MOIRABARI
DIST. MORIGAON
ASSAM
PIN- 782126.
23:THE SECRETARY

DATIALBORI GAON PANCHAYAT
VILL- DATIALBORI
P.O. DATIALBORI
P.S. MOIRABARI
DIST. MORIGAON
ASSAM
PIN - 782126.
24:THE PRESIDENT

BORBORI GAON PANCHAYAT
VILL- BORBORI
P.O. DATIALBORI
P.S. MOIRABARI
DIST.MORIGAON
ASSAM
PIN - 782126
25:THE SECRETARY

BORBORI GAON PANCHAYAT
VILL- BORBORI
P.O. DATIALBORI
P.S. MOIRABARI
DIST. MORIGAON
ASSAM
PIN - 782126.
26:THE PRESIDENT

GORIABORI GAON PANCHAYAT
VILL- GORIABORI
P.O. DURABANDHI
P.S. MOIRABARI
DIST. MORIGAON
ASSAM
PIN - 782126



27:THE SECRETARY

GORIABORI GAON PANCHAYAT
VILL- GORIABORI
P.O. DURABANDHI
P.S. MOIRABARI
DIST. MORIGAON
ASSAM
PIN - 782126

28:THE PRESIDENT

NIZ DHING GAON PANCHAYAT
VILL- GAYANGAON
P.O. GAYANGAON P.S. DHING
DIST. NAGAON
ASSAM
PIN - 782126.

29:THE SECRETARY

NIZ DHING GAON PANCHAYAT
VILL- GAYANGAON
P.O. GAYANGAON P.S. DHING
DIST. NAGAON
ASSAM
PIN - 782126.

30:THE PRESIDENT

LALI PATHER GAON PANCHAYAT
VILL- LALI PATHER
P.O. BECHAMARI
P.S. DHING
DIST.NAGAON
ASSAM
PIN - 782123.

31:THE SECRETARY

LALI PATHER GAON PANCHAYAT VILL- LALI PATHER
P.O. BECHAMARI
P.S. DHING DIST. NAGAON
ASSAM
PIN - 782123

32:THE PRESIDENT

BORBHETI GAON PANCHAYAT VILL- PANBARI
P.O. SHALKATI PATHER
P.S. DHING
DIST.NAGAON
ASSAM



PIN - 782126.
33:THE SECRETARY

BORBHETI GAON PANCHAYAT VILL- PANBARI
P.O. SHALKATI PATHER
P.S. DHING
DIST.NAGAON
ASSAM
PIN - 782126.
34:THE PRESIDENT

LAHKARGHAT GAON PANCHAYAT
VILL- LAHKAR
P.O. DHING

P.S. DHING

DIST. NAGAON
ASSAM
PIN- 782123.
35:THE SECRETARY

LAHKARGHAT GAON PANCHAYAT
VILL- LAHKAR
P.O. DHING
P.S. DHING
DIST. NAGAON
ASSAM
PIN - 782123.

Advocate for : MR. M K HUSSAIN
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 4 ORS.

Linked Case : WP(C)/2568/2018

KOHINUR BEGUM AND 13 ORS.
WIFE OF MONIRUL ISLAM
R/O. BUCHAKATA
P.O. KALAPANI
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

2: NURCHAMPA SULTANA
WIFE OF ROFIQUL ISLAM
R/O. MALIRALGA



P.O. FULERCHAR
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

3: ABU SHAHANUR REZA AKOND
S/O. FAKRUL ISLAM
R/O. BHIMPARA
P.O. FULERCHAR
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

4: ABDUS SALAM SK.
S/O. SOPIAL SK.
R/O. TELIPARA
P.O. RADHAMADHABHAT
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

5: ABDUL KADOM ALI
S/O. ABDUL WAHED
VILL. PAIKAR KANDI
P.O. HAZIRHAT
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

6: REHANA BEGUM
W/O. MOZIBAR RAHMAN
R/O. KHALISAMARI
P.O. PIAZBARI
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

7: JAHANARA BEGUM
W/O. AKHTAR HUSSAIN
R/O. KANAIMARA PART-II
P.O. FULERCHAR
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

8: HAZI AZIAL HOQUE BEPARI
S/O. LATE BAIOTULLAH
R/O. AND P.O. HAZIRHAT
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

9: SANOWARA KHATUN
W/O. MUKTAR HUSSAIN
R/O. BERABHAGA PT-II



P.O. SUKCHAR
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

10: UMME KULSOOM BEGUM
W/O. RAHUL AMIN
R/O. KUKURMARA
P.O. RADHAMADHABHAT
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

11: MOMITON KHATUN
W/O ISA HOQUE ALI SK.
R/O. SISHUMARA
P.O. KOKRADANGA
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

12: ANOWARA KHATUN
W/O. BAKKAR ALI
R/O. BEKARDOBA
P.O. RADHAMADHABHAT
DIST. SOUTH SALMARA MANKACHAR
ASSAM

13: NASIR UDDIN SK.

S/O. SAMSUL HOQUE
R/O. PECHARKANDI
P.O. MANULLAPARA
DIST. SOUTH SALMARA MANKACHAR
ASSAM.

14: ABDUL JALIL SARKAR
S/O. INSAB ALI
R/O. KHARUABANDHA
P.O. FEKUMARI
DIST. SOUTH SALMARA MANKACHAR
ASSAM.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF
ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
ASSAM
DISPUR
GHY-06.



2:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
FINANCE DEPTT.

ASSAM

DISPUR

GHY-06.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM.

PANJABARI

JURIPAR

GHY-37.

4:THE DEPUTY COMMISSIONER

SOUTH SALMARA MANKACHAR

AT HATSINGIMARI

P.O. HATSINGIMARI

DIST. SOUTH SALMARA MANKACHAR

ASSAM

PIN- 783135

5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST. DHUBRI

ASSAM

PIN- 783301

6:THE CHIEF EXECUTIVE OFFICER

SOUTH SALMARA ZILLA PARISHAD

AT HATSINGIMARI

P.O. AND DIST.- SOUTH SALMARA MANKACHAR

ASSAM

PIN- 783135

7:THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

NO. 2 FEKAMARI ANCHALIK PANCHAYAT

P.O. FEKAMARI

DIST. SOUTH SALMARA MANKACHAR

ASSAM

PIN- 783135

Advocate for : MR. M KHAN

Advocate for : GA

ASSAM

MR T C CHUTIA(R-1

3 & 4) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/2121/2020



LUCKY DOWARAH AND 63 ORS.
C/O RAJU DOWARAH
R/O VILL. RAJAPOL DOWARAH
P.O. RAJAPOL PIN-785685
DIST. SIVASAGAR
ASSAM

2: SANJIB BORGHAIN
S/O RENU BORGHAIN
R/O VILL. RAJAPOL DOWARAH
P.O. RAJAPOL PIN-785685
DIST. SIVASAGAR
ASSAM

3: NOBIN GOGOI
S/O PURNAKANTA GOGOI
R/O VILL. CHAKIMUKH HALOWA
P.O. CHAKIMUKH
PIN-785685
DIST. SIVASAGAR
ASSAM

4: BAKHANTI KARMAKAR
W/O SABAJIT KARMAKARR/O VILL. CHOWKIMUKH
P.O. CHOWKIMUKH
PIN-785685
DIST. SIVASAGAR
ASSAM

5: JUSHNA RAHMAN
W/O MUKLESWAR RAHMAN
R/O VILL. LIGIRI PUKHURI
P.O. LIGIRI
PIN-785685
DIST. SIVASAGAR
ASSAM

6: REKHA BORGHAIN
C/O SRI BITU BORGHAIN
R/O VILL. GARALI GOHAIN
P.O. GARALI
PIN-785685
DIST. SIVASAGAR
ASSAM

7: JEUTI SAIKIA
C/O BHABEN SAIKIA
R/O VILL. HULANG KATANI



P.O. LIGIRI
PIN-785685
DIST. SIVASAGAR
ASSAM

8: KALPANA GOGOI
W/O AJIT GOGOI
R/O VILL. BHEBACHUK
P.O. RAJAPOL
PIN-785685
DIST. SIVASAGAR
ASSAM

9: PUTUL KONWAR
S/O SUSAN KONWAR
R/O VILL. RAJAPUL
P.O. RAJAPOL
PIN-785685
DIST. SIVASAGAR
ASSAM

10: DURGA KURMI
W/O LT. JOYRAM KURMI
R/O VILL. BIHUBAR METHONSWA
P.O. BIHUBAR TINIALI
PIN-785685
DIST. SIVASAGAR
ASSAM

11: NOBIUL HUSSAIN
S/O RIAZUL HUSSAIN
R/O VILL. BIHUBAR METHONISWA
P.O. BIHUBAR
PIN-785685
DIST. SIVASAGAR
ASSAM

12: HITESWAR CHETIA
S/O LT. TILSWAR CHETIA
R/O VILL. HARKINA
P.O. PEOLIPHUKAN
PIN-785685
DIST. SIVASAGAR
ASSAM

13: HARIKANTA MAHANTI
S/O LT. RAMCHANDRA MAHANTI
R/O VILL. BIHUBAR METHONSWA



P.O. BIHBAR TINIALI
PIN-785685
DIST. SIVASAGAR
ASSAM

14: RAMEN RAIDONGIA
S/O LOKHESWAR RAIDONGIA
R/O ACHALABARI
P.O. PEOLIPHUKAN
PIN-785685
DIST. SIVASAGAR
ASSAM

15: DINANATH BARUAH
S/O PRATIMA BARUAH
R/O VILL. HARKINA
P.O. PEOLIPHUKAN PIN-785685
DIST. SIVASAGAR
ASSAM

16: BHUBAN GOGOI
S/O ANANTA GOGOI
R/O VILL. BAWLIMAIDAN
P.O. BAWLIMAIDAN
PIN-785685
DIST. SIVASAGAR
ASSAM

17: RENU TAMULY
W/O BHABA TAMULY R/O VILL. SUNDAR PUKHURI
P.O. BAWLIMAIDAN
PIN-785685
DIST. SIVASAGAR
ASSAM

18: SURESH TANTI
S/O PRASAD TANTI
R/O JATHIPATIA
VILL. PHULANIBARI
P.O. CHOWKIMUKH
PIN-785685
DIST. SIVASAGAR
ASSAM

19: RINA BARUAH
W/O SRI PRAKHANTA BARUAH
R/O VILL. NAZIRA CHANBASSA
P.O. NAZIRA



PIN-7857696DIST. SIVASAGAR
ASSAM

20: PADMA GOGOI
S/O DILIP GOGOI
R/O VILL. NAZIRA CHANBASSA
P.O. NAZIRA
PIN-785696
DIST. SIVASAGAR
ASSAM

21: RAJU SHARMA
S/O SRI UPEN SHARMA
R/O VILL. SUNDAR PUKHURI
P.O. BAWLIMAIDAN
PIN-785685
DIST. SIVASAGAR
ASSAM

22: JINTEE RAJKUMARI
C/O LT. NANDESWAR RAJKHOWA
R/O VILL. TELPANI KONWAR
P.O. DEOGHARIA
PIN-785685
DIST. SIVASAGAR
ASSAM

23: BOLURAM BORAH
S/O NIBIR KUMAR BARUAH
R/O VILL. MEJENGA SEUJPUR
P.O. MEZENGA
PIN-785685
DIST. SIVASAGAR
ASSAM

24: DIPAK GOHAIN
S/O LT. NILAKANTA GOHAIN
R/O VILL. TINGRIPAM GOHAIN
P.O. MEZENGA
PIN-785686
DIST. SIVASAGAR
ASSAM

25: JULEE BARUAH
W/O AMRIT BARUAH
R/O VILL. AVOIPURIA
P.O. CHEPANGURI
PIN-785685



DIST. SIVASAGAR
ASSAM

26: GAUTAM ARANDHARA
S/O LT. NOBIN ARANDHARA
R/O VILL. HUBUPARA PHUKAN
P.O. HUBUPRAR PIN-785686
DIST. SIVASAGAR
ASSAM

27: PADMA GOGOI
S/O KHAGEN GOGOI
R/O VILL. HUBUPARA MOUT
P.O. HUBUPARA
PIN-785685
DIST. SIVASAGAR
ASSAM

28: NABAJYOTI GOGOI
S/O RAJEN GOGOI
R/O VILL. 7 NO. CHETIA GAON
P.O. CHETIA GAON
PIN-785684
DIST. SIVASAGAR
ASSAM

29: BIJUMONI BORAH
C/O KUNDIL BORAH
R/O VILL. DEOGHARIA
P.O. DEOGHARIA
PIN-785696
DIST. SIVASAGAR
ASSAM

30: BEAUTY GOGOI
W/O SRI UJJAL GOGOI
R/O VILL. MEJENGA
P.O. MEJENGA
PIN-785685
DIST. SIVASAGAR
ASSAM

31: PRANAB CHETIA
S/O PREMO CHETIA
R/O VILL. BALIMIRI
P.O. GARMUR
PIN-785687 DIST. SIVASAGAR
ASSAM



32: DEBEN TANTI
S/O JAGATU TANTI
R/O GELEKEY TEA ESTATE
P.O. ATHKHEL
PIN-785696
DIST. SIVASAGAR
ASSAM

33: MANUJ KURMI
S/O SITARAM KURMI
R/O VILL. SIBBARI TEA ESTATE
P.O. GELEKY
PIN-785696
DIST. SIVASAGAR
ASSAM

34: DALIMI MALIK
W/O INDRO MALIK
R/O GELEKEY TEA ESTATE
P.O. ATHKHEL
PIN-785696
DIST. SIVASAGAR
ASSAM

35: ANJALI BHOGAT TASSA
W/O NIPUL TASSA
R/O GELEKY TEA ESTATE
P.O. ATHKHEL
PIN-785696
DIST. SIVASAGAR
ASSAM

36: SUKHNATH NAYAK
S/O LT. KISSAN NAYAK
R/O VILL. MODINAGAR TEA ESTATE
P.O. GELEKY
PIN-785696
DIST. SIVASAGAR
ASSAM

37: RIFA TANTI
C/O MARKANDO TANTI
R/O VILL. GELEKEY
P.O. ATHKHEL PIN-785696
DIST. SIVASAGAR
ASSAM



38: RITU CHICK
C/O PARASURAM CHICK
R/O VILL. MODINAGAR
P.O. GELEKY
PIN-785696
DIST. SIVASAGAR
ASSAM

39: USHA KURMI
W/O APEL KURMI
R/O MDINGAR
P.O. GELEKEY
PIN-785696
DIST. SIVASAGAR
ASSAM

40: RAMESH KURMI
S/O SRI RAMDHAN KURMI
R/O VILL. MODINAGAR
P.O. GELEKY
PIN-785696
DIST. SIVASAGAR
ASSAM

41: TAYAB ALI
C/O YAKUB ALI
R/O VILL. GELEKI CHARIALI
P.O. GELEKY
PIN-785696
DIST. SIVASAGAR
ASSAM

42: MAKHANI NAYAK
C/O BASATRAM NAYAK
R/O VILL. MODI NAGAR
P.O. GALEKEY
PIN-785696
DIST. SIVASAGAR
ASSAM

43: DIPALI GOGOI
W/O SRI DHARMESWAR GOGOI
R/O VILL. NA-PAM BARUWATI
P.O. NA-PAM
PIN-785696
DIST. SIVASAGAR
ASSAM



44: MAHENDRA TANTI
S/O LT. AKAN TANTI
R/O VILL. BORTANI CHUTIA
P.O. GELEKEY
PIN-785696
DIST. SIVASAGAR
ASSAM

45: LAKHYAJIT GOGOI
S/O SRI MINESWAR GOGOI
R/O VILL. NA-PAM BARUWATI
P.O NA-PAM
PIN-785684
DIST. SIVASAGAR
ASSAM

46: PANKHI DUTTA
D/O GAUTAM DUTTA
R/O VILL. NA-PAM BARUWATI
P.O. ATHKHEL
PIN-785696
DIST. SIVASAGAR
ASSAM

47: KIRON KURMI
W/O DIESH KURMI
R/O VILL. NA-PAM BARUWATI
P.O. NA-PAM
PIN-785684
DIST. SIVASAGAR
ASSAM

48: MANUJ BORGOHAIN
S/O LT. ANANTA BORGOHAIN/R/O VILL. DEOPANI GOHAIN
P.O. DEOPANI
PIN-785684
DIST. SIVASAGAR
ASSAM

49: ROHMAT ALI
S/O LT. HUSSAIN ALI
R/O VILL. DEOPANI GOHAIN
P.O. DEOPANI
PIN-785684
DIST. SIVASAGAR
ASSAM

50: PADMA RAJUWAR



S/O SRI MONDOL RAJUWAR
R/O VILL. NA-PAM BARUWATI
P.O. NA-PAM BARUWATI
PIN-785684
DIST. SIVASAGAR
ASSAM

51: DIPAK GOSWAMI
S/O SRI RAJINDRA GOSWAMI
R/O VILL. MACKEYPORE
P.O. MACKEYPORE
PIN-785685
DIST. SIVASAGAR
ASSAM

52: NAJROUL HUSSAIN
S/O HAROUN RASID
R/O VILL. MACKEYPORE
P.O. HATIPUTTY
PIN-785689
DIST. SIVASAGAR
ASSAM

53: RUPALI PANGING
C/O SRI SARBESWAR PANGING
R/O VILL. HATIPUTTY
P.O. HATIPUTTY
PIN-785685
DIST. SIVASAGAR
ASSAM

54: GITA KARMAKAR
C/O SRI ABHINASH KARMAKAR
R/O MACKEYPORE
P.O. PACKEYPORE
PIN-785685
DIST. SIVASAGAR
ASSAM

55: MARJENA BEGUM
C/O INCHAN ALI
R/O VILL. MONAITIG
P.O. MACKEYPORE PIN-785685
DIST. SIVASAGAR
ASSAM

56: IRFAN ALI
R/O VILL. MONAITING



P.O. MACKEYPORE
PIN-785685
DIST. SIVASAGAR
ASSAM

57: LABOWNYA RAJOWAR
C/O SRI BIREN RAJOWAR
R/O VILL. MACKEYPORE
P.O. MACKEYPOE
PIN-785685
DIST. SIVASAGAR
ASSAM

58: GHANAKANTA DHEKIAL PHUKAN
S/O GUNADHAR DHEKIAL PHUKAN
R/O VILL. REBOTI GAON
P.O. MEZENGA
PIN-785685
DIST. SIVASAGAR
ASSAM

59: DHRUBAJYOTI BARUAH
S/O SRI JADUNATH BARUAH
R/O VILL. BORAKHUALA
P.O
. JOTOKIA
PIN-785685
DIST. SIVASAGAR
ASSAM

60: RANJITA TANTI
C/O SRI JAPAN TANTI
R/O VILL. KHATKHATI
P.O. NAZIRA
PIN-785685
DIST. SIVASAGAR
ASSAM

61: SITA GAR
C/O SRI BABUL GARH
R/O VILL. KHATKHATI
P.O. NAZIRA
PIN-785685
DIST. SIVASAGAR
ASSAM

62: BEULA NAYAK
C/O SRI GUNAHAR NAYAK



R/O VILL. MATHURAPUR
P.O. MATHURAPUR
PIN-785689
DIST. SIVASAGAR
ASSAM

63: RITAMONI GOWALA
C/O BINOD GOWALA
R/O VILL. SUKAFANAGAR
P.O. NIMANAGAR
PIN-785689
DIST. SIVASAGAR
ASSAM

64: INDRESWAR KONWAR
S/O LT. THANU KONWAR
R/O VILL. SUKAFANAGAR
P.O. NIMONAGARH
PIN-785689
DIST. SIVASAGAR
ASSAM
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR
GUWAHATI-781006

2: THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. PANJABARI
GUWAHATI-781037

3: THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT. DISPUR
GUWAHATI-781006

4: THE DEPUTY COMMISSIONER
SIVASAGAR
PIN-785640
DIST. SIVASAGAR
ASSAM

5: THE CHIEF EXECUTIVE OFFICER
SIVASAGAR ZILLA PARISHAD SIVASAGAR
PIN-785640
DIST. SIVASAGAR
ASSAM

6: THE BLOCK DEVELOPMENT OFFICER
NAZIRA DEVELOPMENT BLOCK



P.O. SIVASAGAR
PIN-785640
DIST. SIVASAGAR
ASSAM

Advocate for : MR. P HAZARIKA
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/8262/2019

NURJAHAN BEGUM AND 10 ORS.
EX-PRESIDENT OF HASHDOBA GAON PANCHAYAT
W/O. AZAD HUSSAIN
VILL. KURSHAPAKRI PT-VI
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

2: UDHAB CH. KHATRIYA
EX-VICE PRESIDENT OF HASHDOBA GAON PANCHAYAT
S/O. KAMESWAR KHATRIYA
VILL. BANDARMATHA
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

3: KHOKSED ALI
EX-MEMBER NO.9 KANTAPUR (KA) UNIT
HASHDOBA G.P.
S/O. ENNOS AKOND
VILL. KANTAPUR PT. I
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

4: BELLAL ALI
EX-MEMBER NO.6 KALABARI UNIT
HASHDOBA G.P.
S/O. MONTAZ ALI



VILL. KALABARI
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

5: RAHIMA KHATUN
EX-MEMBER NO.2 KANTAPUR (KHA) UNIT
HASHDOBA G.P.
W/O. HANIF ALI
VILL. KANTAPUR PT. II
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

6: SHAHAJAMAL HOQUE
EX-MEMBER NO.10 HATIMURA UNIT
HASHDOBA G.P.
S/O. RIAZ UDDIN
VILL. HATIMURA
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

7: PRANAMI BARMAN
EX-MEMBER NO.7 KURSHAPAKRI PT. III UNIT
HASHDOBA G.P.
W/O. LOGENDRA BARMAN
VILL. KURSHAPAKRI PT.III
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

8: KOBIN CH. KOCH
EX-MEMBER NO.7 KURSHAPAKRI PT. I UNIT
HASHDOBA G.P. S/O. BICHAR KOCH
VILL. KURSHAPAKRI PT.I
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM



PIN-783129.

9: URMILA KHATRIYA
EX-MEMBER NO.5 KURSHAPAKRI PT. II UNIT
HASHDOBA G.P.
W/O. RABEN KHATRIYA
VILL. KURSHAPAKRI PT. II
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

10: SAMIDA KHATUN
EX-MEMBER NO.3 HASHDOBA UNIT
HASHDOBA G.P.
W/O. SHAHARUL ISLAM
VILL. HASHDOBA
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

11: JOMIRON NESSA

EX-MEMBER NO.4 KURSHAPAKRI PT. II (KA) UNIT
HASHDOBA G.P.
W/O. IMAN HUSSAIN
VILL. KUSHAPAKRI PT. II
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2: THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI



GHY.-37.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

GOALPARA
ASSAM
PIN-783101.
5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD
DIST. GOALPARA
ASSAM
PIN-783101.
6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
JALESWAR DEVELOPMENT BLOCK
P.O. KATARIAHARA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783132.

7:THE HASHDOBA GAON PANCHAYAT
REP. BY THE SECRETARY
HASHDOBA GAON PANCHAYAT UNDER JALESWAR ANCHALIK
PANCHAYAT
JALESWAR
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783132.

Advocate for : MR. A F N U MOLLAH
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/2953/2021

SUDIPTA ROY AND ANR
MEMBER OF G.P
W/O SRIBASH ROY



VILLAGE NAYABARI
G.P NORTH KARIMGANJ
PO TILLABAZAR
PS AND DIST KARIMGANJ
ASSAM 788709

2: ZIAUR RAHMAN CHOUDHURY
VICE PRESIDENT OF G.P
S/O LATE LUTHFUR RAHMAN CHOUDHURY

VILLAGE BATARASHI
G.P NORTH KARIMGANJ
PO TILLABAZAR
PS AND DIST KARIMGANJ
ASSAM 788709
VERSUS

THE STATE OF ASSAM AND 4 ORS
REPRESENTED BY THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPT. DISPUR GUWAHATI
781006

2:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
ASSAM
JURIPAR
GUWAHATI 781037

3:THE DEPUTTY COMMISSIONER
KARIMGANJ
KARIMGANJ
ASSAM
788710

4:THE BLOCK DEVELOPMENT OFFICER

NORTH KARIMGANJ
PO GARDHARASHI
KARIMGANJ
ASSAM 788709

5:THE SECRETARY
NORTH KARIMGANJ GAON PANCHAYAT
PO TILLABAZAR
PS AND DIST KARIMGANJ
ASSAM 788709

Advocate for : MR H R CHOUDHURY
Advocate for : GA



ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/8263/2019

MALEKA KHATUN AND 5 ORS.
EX-PRESIDENT OF ZILLA PARISHAD GOALPARA
W/O- NOWSHAD ALI
R/O- GOBINDAPUR
P.O. GOBINDAPUR
P.S. AND DIST- GOALPARA (ASSAM)
PIN- 783101

2: SHAH ALOM
EX-VICE-PRESIDENT OF ZILLA PARISHAD
GOALPARA
S/O- ISMAIL SHEIKH
VILL- CHENGPATA
P.O. BASHBARI
P.S. BAGUAN
DIST- GOALPARA (ASSAM)
PIN- 783129

3: OSIM UDDIN AHMED
EX-ZILLA PARISHAD MEMBER OF NO. 16 BHASANIPARA ZILLA PARISHAD
CONSTITUENCY
S/O- LT INTAZ ALI
VILL- TIAPARA
P.O. JOYPUR BAZAR
P.S. GOALPARA RPS
DIST- GOALPARA (ASSAM)
PIN- 783129

4: NASIM MORIOM AKTAR
EZ-ZILLA PARISHAD MEMBER NO 15
TAKIMARI ZILLA PARISHAD CONSTITUENCY

W/O- SHAH ALAM SHEIKH
VILL- TARANGAPUR

P.O. TULSIBARI
P.S. LAKHIPUR
DIST- GOALPARA
ASSAM
PIN- 783132

5: SUNDURI KHATUN



EX- ZILLA PARISHAD MEMBER NO 13 RAJMITA ZILLA PARISHAD
CONSTITUENCY
W/O- AZIZUR RAHMAN
VILL AND P.O. KATARIHARA
P.S. LAKHIPUR
DIST- GOALPARA
ASSAM
PIN- 783132

6: BODIR UDDIN MOLLAH
EX-ZILLA PARISHAD MEMBER OF NO 10
AMBARI ZILLA PARISHAD CONSTITUENCY
S/O- LT MOSLEM UDDIN MOLLAH
VILL- AMBARI
P.O. AMBARI BAZAR
P.S. BAGUAN
DIST- GOALPARA
ASSAM
PIN- 783129
VERSUS

THE STATE OF ASSAM AND 4 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY- 37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

4:THE DY. COMMISSIONER
GOALPARA
ASSAM
PIN- 783101

5:THE CHIEF EXECUTIVE OFFICER
GOALPARA ZILLA PARISHAD
GOALPARA
DIST- GOALPARA
ASSAM
PIN- 783101

Advocate for : MR. A F N U MOLLAH



Advocate for : SC
PNRD (R1
2
3
5) appearing for THE STATE OF ASSAM AND 4 ORS.

Linked Case : WP(C)/8568/2019

SHAHANARA BEGUM AND 10 ORS.
EX PRESIDENT OF 4 GOURNAGAR GAON PANCHAYAT
W/O- AMINUL HOQUE
VILL- SHALDHOWA
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

2: MONIRUL HOQUE
EX-VICE-PRESIDENT OF 4 GOURNAGAR GAON PANCHAYAT
S/O- MOHIBAR RAHMAN
VIL- CHAIBARI MUSLIMPARA
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

3: MOZIA KHATUN
EX-MEMBER OF NO 3 SHALBARI PT-III UNIT
GOURNAGAR G.P.
W/O- JAHAN UDDIN
VILL- SHALBARI PT-III
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

4: MOMTAZ BEGUM
EX-MEMBER OF NO 4 SHALBARI PT. IV UNIT
GOURNAGAR G.P.
W/O- TOZAMMIL HOQUE
VILL- SHALBARI PT-IV
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132



5: MAJEDA KHATUN
EX MEMBER OF NO 5 SHAILDHOWA PT-I UNIT
GOURNAGAR G.P.
W/O- FOZOL HOQUE
VILL- SHAILDHOWA PT-I
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

6: AFZALUR RAHMAN
EX MEMBER OF NO 6 SHAILDHOWA PT-II UNIT
GOURNAGAR G.P.
S/O- MONSER ALI
VILL- SHAILDHOWA PT-II
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

7: NUR ALOM SK
EX MEMBER OF NO 9 HALDIBARI UNIT
GOURNAGAR G.P.
S/O- AJIBAR RAHMAN
VILL- HALDIBARI PT-II
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

8: ABDUL LATIF
EX MEMBER OF NO 1 SHALBARI PT-I UNIT
GOURNAGAR G.P.
S/O- KOSER ALI
VILL- SHALBARI PT-I
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

9: MOFUZUL HOQUE
EX MEMBER OF NO 7 CHOWKATALA PT-I UNIT
GOURNAGAR G.P.
S/O- SOLIM UDDIN
VILL- CHOWKATALA PT-I
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)



PIN- 783132

10: HAJERA BIBI
EX MEMBER OF NO 8 CHOWKATALA PT-II UNIT
GOURNAGAR G.P.
W/O- NOZMUL HOQUE
VILL- CHOWKATALA PT-II
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

11: KHUKUMONI KHATUN
EX MEMBER OF NO 2 SHALBARI PT-II UNIT
GOURNAGAR G.P.
W/O- MOFIZUL HOQUE
VILL- SHALBARI PT-II
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMMISSIONER TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

4:THE DY. COMMISSIONER
GOALPARA
ASSAM
PIN- 783101

5:THE CHIEF EXECUTIVE OFFICER
GOALPARA ZILLA PARISHAD
DIST- GOALPARA
ASSAM
PIN- 783101

6:THE JALESWAR ANCHALIK PANCHAYAT



REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER
JALESWAR DEVELOPMENT BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR

DIST- GOALPARA

ASSAM

PIN- 783132

7:THE GOURNAGAR GAON PANCHAYAT

REP. BY THE SECY.

GOURNAGAR GAON PANCHAYAT UNDER JALESWAR ANCHALIK
PANCHAYAT

JALESWAR

P.O. GOURNAGAR

P.S. LAKHIPUR

DIST- GOALPARA

ASSAM

PIN- 783132

Advocate for : MR. A F N U MOLLAH

Advocate for : SC

PNRD (R1

2

5TO7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/5703/2020

PRAJALITA SONOWAL AND 56 ORS
EX-PRESIDENT NO.7 BISHNUPUR G.P.
WIFE OF SRI GAGEN HANDIQUE
RESIDENT OF VILLAGE TANGAPARA KOIBATRA
POST OFFICE JAMUGURI PANCHALI
DISTRICT DHEMAJI
ASSAM.
PIN 787057

2: SRI BIPUL BARUAH
EX- MEMBER NO. 7 BISHNUPUR G.P. SON OF SRI BUDHESWAR BARUAH
RESIDENT OF VILLAGE GAHPURIA
POST OFFICE BISHNUPUR
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

3: SRI. PARIMOL DAS
EX- MEMBER NO. 7 BISHNUPUR G.P. SON OF LATE BANKIM DAS
RESIDENT OF VILLAGE NO.3 BISHNUPUR



POST OFFICE BISHNUPUR
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

4: SMTI. JYOTSHNA BAIDYA
EX- MEMBER NO. 7 BISHNUPUR G.P.
WIFE OF SRI NARAYAN BOIDYA
RESIDENT OF VILLAGE DHARANI BASTI
POST OFFICE BISHNUPUR
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

5: SMTI. DURGESWARI KHERKATORI
EX- MEMBER NO.7 BISHNUPUR G.P. WIFE OF SRI ANANDA KHERKATORI
RESIDENT OF VILLAGE LAKHI CHAPORI
POST OFFICE BISHNUPUR
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

6: SRI. NIRMAL CHINTEY
EX- MEMBER NO. 7 BISHNUPUR G.P. SON OF LATE BALURAM CHINTEY
RESIDENT OF VILLAGE DIGHOLEMARI
POST OFFICE JAMUGURI PANCHALI
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

7: SRI DEBA LALUNG
EX- PRESIDENT- NO.1 MORIDHOL G.P.
SON OF LATE UDOI LALUNG
RESIDENT OF VILLAGE KATHALGURI
POST OFFICE MORIDHOL B.O.
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

8: SMTI. JUNALI GOGOI
EX-VICE-PRESIDENT NO.1 MORIDHOL G.P.
WIFE OF SRI DIGANTA GOGOI
RESIDENT OF VILLAGE MAJGAON
POST OFFICE GUTUNG
DISTRICT- DHEMAJI
ASSAM.
PIN 787057



9: SMTI. SWAPNAJYOTI (RUNI) BORGOHAIN BORUAH
EX- MEMBER NO.1 MORIDHOL G.P.
WIFE OF SRI NABA BORUAH

RESIDENT OF VILLAGE JAMUGURI

POST OFFICE MORIDHOL B.O.
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

10: SMTI. BIDYAWATI LALUNG
EX- MEMBER NO.1 MORIDHOL G.P.
WIFE OF SRI ADITYA LALUNG
RESIDENT OF VILLAGE KATHALGURI
POST OFFICE MORIDHOL B.O.
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

11: SRI. MONTU LALUNG
EX- MEMBER NO.1 MORIDHOL G.P.
SON OF SRI TANU LALUNG

RESIDENT OF VILLAGE KHAJUNA

POST OFFICE MORIDHOL B.O.
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

12: SMTI. MANJULA LALUNG
EX- MEMBER NO.1 MORIDHOL G.P.
WIFE OF SRI BOGA LALUNG

RESIDENT OF VILLAGE 1 NO. NAGAON
POST OFFICE MORIDHOL B.O.
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

13: SMTI. RANUMAI GOGOI BURAGOHAIN
EX- MEMBER NO1 MORIDHOL G.P.
WIFE OF SRI JOGESWAR BURAGOHAIN

RESIDENT OF VILLAGE NAHARANI
POST OFFICE PERA BARI B.O.
DISTRICT- DHEMAJI



ASSAM.
PIN- 787057

14: SMTI. DIPAMONI GOHAIN
EX- MEMBER NO.1 MORIDHOL G.P.
WIFE OF SRI NANDESWAR GOHAIN
RESIDENT OF VILLAGE GUTUNG NAPAM
POST OFFICE GUTUNG
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

15: SMTI. NAYANMONI CHUTIA
EX- MEMBER NO.1 MORIDHOL G.P.
WIFE OF SRI PHONEDHOR CHUTIA
RESIDENT OF VILLAGE JUKTOL
POST OFFICE GUTTUNG B.O
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

16: SMTI. LANJITA BRAHMA KAKATI
EX-VICE-PRESIDENT NO.9 HATIGARH G.P.
WIFE OF SRI KANDARPA KAKATI
RESIDENT OF VILLAGE NALANIPAM
POST OFFICE DHEMAJI
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

17: SMTI. BANDANA PEGU
EX-VICE-PRESIDENT NO. 9 HATIGARH G.P.
WIFE OF SRI DILIP PEGU
RESIDENT OF VILLAGE NALAMUKH POST OFFICE JAIDHAL CHARIALI
DISTRICT- DHEMAJI
ASSAM. PIN- 787057

18: SMTI. BANAMALI BORAH
EX- MEMBER NO.9 HATIGARH G.P.
WIFE OF SRI ARUN BORAH
RESIDENT OF VILL CHENGALI PATHAR
POST OFFICE JAIDHAL CHARIALI
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

19: SRI. BRAJEN BHARALI
EX- MEMBER NO. 9 HATIGARH G.P.



SON OF SRI JUGEN BHARALI
RESIDENT OF VILLAGE BHARALICHUK
POST OFFICE DHEMAJI

DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

20: SMTI. JURI BORSAIKIA
EX- MEMBER NO. 9 HATIGARH G.P.
WIFE OF LATE BHUGESWAR BORSAIKIA RESIDENT OF VILL HATIGARH
DHUNAGURI
POST OFFICE HATIGARH
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

21: SRI. DEVAKANTA DIHINGIA
EX- MEMBER NO.9 HATIGARH G.P.
SON OF LATE BIHURAM DIHINGIA

RESIDENT OF VILLAGE DIHINGIA BLOCK
POST OFFICE JIADHOL CHARIALI
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

22: SMTI RANJANA SAIKIA SONOWAL
EX- VICE PRESIDENT NO.3 ARADHOL G.P.
WIFE OF SRI GIRENDRA SONOWAL
RESIDENT OF VILLAGE BOGORI BIL
POST OFFICE ARADHOL
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

23: SRI MANAB JYOTI BHUYAN
EX- MEMBER NO. 3 ARADHOL G.P.
(NO. 8 NAGA-KHALIA CONSTITUENCY)
SON OF SRI DHUBANANDA BHUYAN
VILLAGE POST OFFICE NAGAKHALIA
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

24: SMTI KUNJALATA SONOWAL
EX- MEMBER NO. 3 ARADHOLI G.P.
(NO. 2 DIHINGIA CONSTITUENCY)



WIFE OF SRI KHAGEN KONWAR
RESIDENT OF VILLAGE 2 NO. DIHINGIA GAON
POST OFFICE ARADHOL
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

25: SMTI LILIMILI KACHARI SONOWAL
EX- MEMBER NO.3 ARADHOL G.P.

(NO. 5 BORGAON CONSTITUENCY)
WIFE OF SRI SAITYA SONOWAL
RESIDENT OF VILLAGE BORGAON
POST OFFICE ARADHOL
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

26: SMTI RUPAMONI DIHINGIA (BORGOHAIN)
EX- MEMBER NO. 3 ARADHOL G.P.
WIFE OF SRI DHORMESWAR BORGOHAIN
RESIDENT OF VILLAGE BORPATORIA
POST OFFICE DHEMAJI.
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

27: SMTI MONIKA SONOWAL
EX- MEMBER NO. 3 ARADHOL G.P.
WIFE OF SRI BHAI SONOWAL
RESIDENT OF VILLAGE SINAICHUK
POST OFFICE ARADHAL
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

28: SMTI RINA GOGOI BARUAH
EX-PRESIDENT NO.10 SOMORA JAN G.P. WIFE OF SRI CHIRON BARUAH
RESIDENT OF VILLAGE PANITOLA
POST OFFICE SAMARA JAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

29: SRI. PRANAB JYOTI BORAH
EX- VICE-PRESIDENT NO. 10 SOMORA JAN G.P.
SON OF SRI ROBI BORAH
RESIDENT OF VILLAGE NO.10 NALANIPAM



POST OFFICE JIADHOL
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

30: SMTI. RESHMA HAZARIKA
EX- MEMBER NO. 10 SOMORA JAN G.P. WIFE OF SRI PABAN HAZARIKA
RESIDENT OF VILLAGE 9 NO. GOROIMARI
POST OFFICE SAMARA JAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

31: SMTI. NAMALI SAIKIA
EX- MEMBER NO. 10 SOMORA JAN G.P. WIFE OF SRI PRABIN SAIKIA
RESIDENT OF VILLAGE 8 NO. GOROIMARI
POST OFFICE SOMORA JAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

32: SMTI. PURABI SONOWAL CHETIA
EX- MEMBER NO. 10 SAMARAJAN G.P. WIFE OF SRI REBOTI CHETIA
RESIDENT OF VILLAGE 9NO. HECHULI AHOM GAON
POST OFFICE JIADHOL
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

33: SRI KAMAL GOGOI
EX- MEMBER NO. 10 SOMORA JAN G.P. SON OF SRI CHENIRAM GOGOI
RESIDENT OF VILLAGE NO. 3 CHANGMAI DOLONI
POST OFFICE SOMORA JAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

34: SMTI. NIRU GOGOI
EX- MEMBER NO. 10 SOMORA JAN G.P.
SON OF SRI BITUL GOGOI
RESIDENT OF VILLAGE NO. 5 KEKURI AHOM GAON
POST OFFICE SOMORA JAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

35: SRI. SUSEN SAIKIA
EX- MEMBER NO. 10 SAMARAJAN G.P.



SON OF SRI KAMAL SAIKIA
RESIDENT OF VILLAGE 4 NO. PANITOLA
POST OFFICE SAMARAJAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

36: SMTI. RINKUMANI CHUTIA
EX- MEMBER NO. 10 SAMARAJAN G.P.
WIFE OF SRI JITEN CHUTIA
RESIDENT OF VILLAGE 1 NO. CHENGAPUR
POST OFFICE SAMARAJAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

37: SRI. KULA SONOWAL
EX- MEMBER NO. 10 SAMARAJAN G.P.
SON OF SRI GHANASHYAM SONOWAL
RESIDENT OF VILLAGE 6NO. GOROIMARI BLOCK
POST OFFICE SAMARAJAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

38: SMTI. REKHA HAZARIKA
EX- MEMBER 10 NO. SOMORA JAN G.P. WIFE OF SRI PABAN HAZARIKA
RESIDENT OF VILLAGE GOROIMARI PADAI CHUK
POST OFFICE CHAMARAJAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

39: SRI. SURENDRA SAIKIA
EX-VICE PRESIDENT NO. 14 BATGHARIA G.P.
SON OF LATE LALI RAM SAIKIA
RESIDENT OF VILLAGE NO. 1 GHEYARI
POST OFFICE JIADHOL CHARIALI
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

40: SMTI. NIRUPRABHA DEKA BORUAH
EX- MEMBER NO. 14 BATGHARIA G.P.
WIFE OF SRI KUMUD DEKA BORUAH
RESIDENT OF VILLAGE BUTIKUR TINIALI
POST OFFICE KACHARI PATHAR
DISTRICT- DHEMAJI



ASSAM.
PIN 787057

41: SMTI DIPALI SONOWAL CHANGMAI
EX- MEMBER NO. 14 BATGHARIA G.P.
WIFE OF SRI PANKAJ CHANGMAI
RESIDENT OF VILLAGE BORDHEKERA
POST OFFICE KACHARI PATHAR
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

42: SMTI SONMAI SAIKIA
EX- MEMBER 14 NO. BATGHARIA G.P.
WIFE OF SRI SUREN SAIKIA
RESIDENT OF VILLAGE SINGIMARI
POST OFFICE BATGHORIA
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

43: SMTI DIPALI SONOWAL
EX- MEMBER 14 NO. BATGHARIA G.P.
WIFE OF SRI KAMAL SONOWAL
RESIDENT OF VILLAGE KEKUWARI CHUK
POST OFFICE BATGHORIA
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

44: SRI BIREN HAZARIKA
EX- MEMBER 14 NO. BATGHARIA G.P.
SON OF SRI CHENIRAM HAZARIKA
RESIDENT OF VILLAGE HATI PORA
POST OFFICE KACHARI PATHAR
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

45: SMTI MANJUMONI CHELENG DAFLARI
EX- MEMBER 14 NO. BATGHARIA G.P.
WIFE OF SRI DURNA KANTA DAFLARI
RESIDENT OF VILLAGE AMULGURI
POST OFFICE JIADHOL CHARIALI
DISTRICT- DHEMAJI
ASSAM.
PIN 787057



46: SRI. NITYANANDA SONOWAL
EX- MEMBER 14 NO. BATGHARIA G.P.
SON OF SRI MOHAN SONOWAL
RESIDENT OF VILLAGE NO. 2 GHEYARI
POST OFFICE JIADHOL CHARIALI
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

47: SMTI. MANU SAIKIA
EX- MEMBER 14 NO. BATGHARIA G.P.
WIFE OF SRI PURNANANDA DOWARI
RESIDENT OF VILLAGE BATGHORIA THAKARAGURI
POST OFFICE BATGHORIA
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

48: SMTI. DIPA SONOWAL
EX- MEMBER NO.14 BATGHARIA G.P.
WIFE OF SRI ANIRAM SONOWAL
RESIDENT OF VILLAGE MAJGAON
POST OFFICE BATGHORIA
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

49: SRI. SACHANKA GOGOI
EX- PRESIDENT NO. 12 NARUA THAN G.P.
SON OF SRI CHENIRAM GOGOI
RESIDENT OF VILLAGE NO. 1 NARUATHAN
POST OFFICE NARUATHAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

50: SRI. BHARAT CHUTIA
EX- MEMBER NO. 12 NARUATHAN G.P.
SON OF LATE GUNEDHAR CHUTIA
RESIDENT OF VILLAGE NO.1 NARUATHAN
POST OFFICE NARUATHAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

51: SRI. KARGESWAR SONOWAL
EX- MEMBER NO.12 NARUATHAN G.P.
SON OF LATE JUGE SONOWAL



RESIDENT OF VILLAGE LUWMURI
POST OFFICE NARUATHAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

52: SMTI PUNIYAMAI DUTTA
EX- MEMBER NO. 12 NARUATHAN G.P.
WIFE OF SRI AJIT DUTTA
RESIDENT OF VILLAGE NO. 2 NARUATHAN
POST OFFICE NARUATHAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

53: SMTI. SARUBHANI BORA KALITA
EX-VICE-PRESIDENT NO. 8 UTTAR DHEMAJI G.P.
WIFE OF SRI DILIP KALITA
R/O- VILLAGE SANTIPUR MAJGAON
POST OFFICE JAMUGURI PANCHALI
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

54: SMTI. RESHMA CHUBBA
EX- MEMBER NO.8 UTTAR DHEMAJI G.P. WIFE OF SRI PREM BAHADUR
CHUBBA
R/O- VILLAGE SANTIPUR TANGANAPARA

POST OFFICE JAMUGURI PANCHALI
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

55: SRI. LIKHAN KALITA
EX- MEMBER NO. 8 UTTAR DHEMAJI G.P. SON OF SRI LATE DUTIRAM
KALITA
R/O-VILLAGE BISHNUPUR KALITA GAON

POST OFFICE JAMUGURI PANCHALI
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

56: SMTI. PRIYANKA KARDONG NGATEY
EX- MEMBER NO. 8 UTTAR DHEMAJI G.P. WIFE OF SRI DIBYAJYOTI
NGATEY



VILLAGE ADIKOLIA

POST OFFICE JAMUGURI PANCHALI
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

57: SMTI. SONGITA NARAH
EX- MEMBER NO. 8 UTTAR DHEMAJI G.P. (NO. 5 SANTIPUR RONGANADI
CONSTITUENCY)
WIFE OF SRI BISHNURAM NARAH
VILLAGE SANTIPUR RANGANOI
POST OFFICE JAMUGURI PANCHALI
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057
VERSUS

THE STATE OF ASSAM AND 14 ORS
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVERNMENT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
PANJABARI
GUWAHATI-781037

3:THE COMMISSIONER AND SECRETARY
TO THE GOVERNMENT OF ASSAM
FINANCE DEPARTMENT
DISPUR
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER
DHEMAJI
ASSAM
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

5:THE CHIEF EXECUTIVE OFFICER
DHEMAJI ZILLA PARISHAD

DHRMAJI CHARIALI
DHEMAJI

NH 52
DHEMAJI



ASSAM
PIN 787057
6:THE BLOCK DEVELOPMENT OFFICER
DHEMAJI DEVELOPMENT BLOCK DHEMAJI ASSAM 787057
7:THE SECRETARY
BISHNUPUR GAON PANCHAYAT

BISHNUPUR

DISTRICT DHEMAJI
ASSAM.
PIN 787057
8:THE SECRETARY
MORIDHOL GAON PANCHAYAT

MORIDHAL

DISTRICT DHEMAJI
ASSAM.
PIN-787057
9:THE SECRETARY
HATIGARH GAON PANCHAYAT

HATIGARH

DISTRICT DHEMAJI
ASSAM.
PIN-787057
10:THE SECRETARY
ARADHOL GAON PANCHAYAT

ARADHAL

DISTRICT DHEMAJI
ASSAM.
PIN-787057
11:THE SECRETARY
CHAMARAJAN GAON PANCHAYAT

CHAMARAJAN

DISTRICT DHEMAJI
ASSAM.
PIN-787057
12:THE SECRETARY
BATGHARIA GAON PANCHAYAT

BATGHARIA



DISTRICT DHEMAJI
ASSAM.
PIN-787057
13:THE SECRETARY
NARUATHAN GAON PANCHAYAT

NARUATHAN

DISTRICT DHEMAJI
ASSAM.
PIN-787057
14:THE SECRETARY
UTTAR- DHEMAJI GAON PANCHAYAT

UTTAR DHEMAJI

DISTRICT DHEMAJI
ASSAM.
PIN-787057
15:THE SECRETARY
BISHNUPUR GAON PANCHAYAT

BISHNUPUR

DISTRICT DHEMAJI
ASSAM.
PIN-787057

Advocate for : MR. M K BORO
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 14 ORS

Linked Case : WP(C)/627/2021

CHITRA MALI AND 6 ORS
PRESIDENT
CHAYANI BARDUAR ANCHALIK PANCHAYAT
C/O- KHARGESWAR MALI
R/O- VILL- SONTLA
P.O. MIRZA
DIST.- KAMRUP (R)
ASSAM

2: DIPALI DAS
VICE-PRESIDENT



CHAYANI BARDUAR ANCHALIK PANCHAYAT
C/O- A. DAS
R/O- VILL- SARPARA
P.O. BIJAYNAGAR
DIST.- KAMRUP (R)
ASSAM

3: HEMLATA KALITA
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT
C/O- A. KALITA
R/O- VILL AND P.O. MIRZA
DIST.- KAMRUP (R)
ASSAM

4: CHANDRA MITA KALITA
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT
C/O- ASHOK KALITA
R/O- VILL- PARLLY
P.O. PALASHBARI
DIST.- KAMRUP (R)
ASSAM

5: DHIRA RANI DAS
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT
W/O- SRI MADHAB CH. DAS
R/O- VILL- PARAKUCHI
P.O. MONIARI TINIALI
DIST.- KAMRUP (R)
ASSAM

6: PRADIP GOSWAMI
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT
S/O- LT. C.K.GOSWAMI
R/O- VILL AND P.O. AMRENGA
DIST.- KAMRUP (R)
ASSAM

7: DIGANTA TALUKDAR
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT
S/O- LT. UMESH CH. TALUKDAR
R/O- VILL AND P.O. BONGARA
DIST.- KAMRUP (R)
ASSAM
VERSUS

THE STATE OF ASSAM AND 5 ORS
REP. BY THE COMM. AND SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



DISPUR
GHY-6

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.

DISPUR
GHY-6

3:THE DIRECTOR OF PANCHAYAT AND RURAL DEVELOPMENT
ASSAM

PANJABARI
JURIPAR
GHY-37

4:THE DY. COMMISSIONER
KAMRUP (R)
ASSAM

5:THE CHIEF EXECUTIVE OFFICER
KAMRUP ZILLA PARISHAD
KAMRUP
ASSAM

6:THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER
CHAYANI BARDUAR DEVELOPMENT BLOCK
JHAROBARI
KAMRUP
ASSAM

Advocate for : MR. N UPADHAYAY

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/6537/2019

DELZAN KHATUN AND 37 ORS.
W/O- ANOWAR HUSSAIN
P.O. AND P.S.- CHUNARI
DIST. GOALPARA
BLOK- LAKHIPUR
G.P. LAKHIPUR
PIN 783129.

2: SOBIA KHATUN
PRESIDENT
ROUKHOWA GAON PANCHAYAT
W/O- ABU SAMA MANDAL
R/O- ROWKHOWA BHOLLA PNC
P.O. - ROWKHOWA
G.P. ROWKHOWA



DIST.- GOALPARA.

3: REZIA KHATUN
W/O- JOHIRUL ISLAM
VILL. LATIBARI
P.O. ROWKHOWA
G.P. ROWKHOWA
DIST.- GOALPARA (ASSAM).

4: FULMONI BEGUM
G.P. MEMBER
W/O- CHANOBAR HUSSAIN
VILL. JOYBHUM
P.O. AND G.P. CHUNARI
DIST- GOALPARA.

5: BIDAY MANDAL
G.P. MEMBER
S/O- SIRAJ MANDAL
VILL. KHUDROPOITARI
P.O. JOYBHUM
G.P. CHUNARI
DIST.- GOALPARA.

6: ABDUL KHALEK
MEMBER. S/O- MANNAF ALI
VILL. JOYBHUM
P.O. AND G.P. CHUNARI
DIST.- GOALPARA.

7: MONJILA KHATUN
D/O- AMJAD ALI
VILL. LEZAM
P.O. AND G.P. CHUNARI
DIST.- GOALPARA.

8: MOFIDUL ISLAM
A.P. MEMBER
S/O- JOBBAR ALI
VILL. THAILAPARA
P.O. AND G.P. ROWKHOWA
DIST.- GOALPARA.

9: MONIJA KHATUN
G.P. MEMBER
W/O- GIAS UDDIN
VILL. JAMIRABARI
P.O. AND G.P. ROWKHOWA



DIST. GOALPARA (ASSAM).

10: MOINAJA KHATUN
G.P. MEMBER
W/O- BAKKAR ALI
VILL.- KISTOMONI
P.O. AND G.P. ROWKHOWA
DIST. GOALPARA (ASSAM).

11: SORBESH ALI
G.P. MEMBER
S/O- CHALIMUDDIN
VILL. ROWKHOWA RBNC PART-I
P.O. AND G.P. ROWKHOWA
DIST.- GOALPARA (ASSAM).

12: HANUFA KHATUN
G.P. MEMBER
W/O- AJAD ALI
VILL. SALMARA
P.O. AND G.P. ROWKHOWA
DIST.- GOALPARA (ASSAM).

13: ROUSHANARA BEGUM
EX. PRESIDENT
23 NO. AOLATOLI G.P.)
W/O- ABDUL HUSSAIN
VILL. BAMIAPARA
P.O. MESERVITA
DIST.- GOALPARA (ASSAM)
PIN- 783129.

14: ABDUL HOQUE
EX. VICE PRESIDENT
23 NO. AOLATOLI G.P.)
S/O- HOSEN ALI MONDAL
VILL. AND P.O. MESERVITA
DIST. GOALPARA (ASSAM)
PIN- 783129.

15: MOMENA KHATUN
3 NO. AOLATOLI UNIT MEMBER
W/O- NUR ISLAM
VILL. SONAMOYCEE
P.O. AOLATOLI
DIST- GOALPARA (ASSAM)
G.P.- AOLATOLI
PIN- 783129.



16: HAJERA KHATUN
UNIT MEMBER
W/O AKSED ALI
VILL. KURSHAKATI
P.O. AND G.P. AOLATOLI
DIST- GOALPARA (ASSAM)
PIN- 783129.

17: RAHELA KHATUN
UNIT MEMBER
4 NO. AOLATOLI (KHA)
W/O MANIK ALI MANDAL
VILL. PUB SIMULBARI
P.O. AND G.P. AOLATOLI
DIST. GOALPARA (ASSAM)
PIN- 783129.

18: RAMICHA KHATUN
UNIT MEMBER
NO. 5 SONATURTOL (KHA)
W/O. SHAHA ALOM
VILL. SONALURTOL
P.O. MESERVITA
DIST. GOALPARA (ASSAM)
PIN- 783129.

19: OMOR ALI SHEIKH
10 NO. BORDOL UNIT MEMBER
S/O- MONSER ALI
VILL. BORDOL
P.O. MESERVITA DIST. GOALPARA (ASSAM). PIN 783129.

20: JARIMAN NESSA
8 NO. UNIT MEMBER
AOLATOLI G.P.
W/O. HAFEJ UDDIN SHEIKH
VILL. AND P.O. AOLATOLI
DIST- GOALPARA (ASSAM)
PIN- 783129.

21: ABDUR REZZAK
G.P. MEMBER
S/O- NASIR UDDIN
VILL. NIZ KURSHAKATA
P.O. AND GP- AOLATOLI
DIST. GOALPARA (ASSAM). PIN- 783129.



22: BULURINDA SANGMA
G.P. MEMBER
W/O- KESON SANGMA
VILL. JHORKA
P.O. PANISALI
DIST- GOALPARA (ASSAM)
G.P. JOYRAMKUCHI
PIN- 783129.

23: SEJANI MARAK
G.P. MEMBER
W/O- PISTEN MARAK
VILL. KHARIAPARA
P.O. PHANISHALI
DIST.- GOALPARA (ASSAM)
G.P. JOYRAMKUCHI
PIN NO.- 783129.

24: BHARATI BORO
S/O- JITENDRA BORO
VILL. AND P.O. AND G.P. JOYRAMKUCHI
DIST.- GOALPARA (ASSAM). POM- 783129.

25: PRAKASH BASUMATARY
PRESIDENT
PHUKURIPARA G.P.
S/O- LT. BHADRESWAR BASUMATARY
VILL. KASHIBARI
P.O. BESORKONA
DIST.- GOALPARA (ASSAM)
PIN- 783129.

26: JONAK BASUMATARY
MEMBER
PUKHURIA
G.P.
S/O- LT. JAYACHANDRA BASUMATARY
VILL. PUKHURIPARA
P.O. BESORKONA
DIST. GOALPARA (ASSAM)
PIN- 783129.

27: PURNIMA KOCH
MEMBER
PUKHURIPARA G.P.
W/O- MANARANJAN KOCH
VILL. AND P.O. DEONAPARA DIST.- GOALPARA (ASSAM)
PIN- 783129.



28: HOSEN ALI
MEMBER
ROWKHOWA G.P.
S/O- ABDUL AJIJ
VILL. ROWKHOWA
PART-II
P.O. ROWKHOWA
DIST.- GOALPARA (ASSAM)
PIN- 783129.

29: ABDUS SALAM
MEMBER
ROWKHOWA G.P.
S/O- HAJI ALTAF HUSSAIN
VILL. THAILAPARA
P.O. ROWKHOWA
DIST. GOALPARA (ASSAM)
PIN- 783129.

30: ABDUL HAKIM MOLLAH
MEMBER
ROWKHOWA G.P.
S/O- ABED ALI MOLLAH
VILL. JAMIRABARI
P.O. ROWKHOWA
DIST- GOALPARA (ASSAM)
PIN- 783129.

31: UTALA BARMAN
PRESIDENT- DHAMAR G.P.
S/O- TILAK BARMAN
VILL. MEDHIPARA PART-II
P.O. NIDANPUR
DIST- GOALPARA (ASSAM)
PIN- 783129.

32: KAMALA KANTA HAJONG
VICE PRESIDENT
DHAMAR G.P.
S/O- JAGDISH HAJONG
VILL. AND P.O. DHAMAR
DIST. GOALPARA (ASSAM)
PIN-783129.

33: RAHELA KHATUN
MEMBER
AOLATOLI G.P.



W/O. MANIK ALI MONDAL
VILL. AND P.O. AOLATOLI
DIST. GOALPARA (ASSAM)
PIN- 783129.

34: NURUL ISLAM
MEMBER
AOLATOLI G.P.
S/O- ASMAT ALI
VILL. KAZIPOTA
P.O. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783129.

35: JAHANARA KHATUN
MEMBER
ROUKHOWA G.P.
W/O- HAMIDUL ISLAM
VILL. ROWKHOWA BALLAPURI
P.O. ROWKHOWA
DIST.- GOALPARA (ASSAM)
PIN- 783129.

36: ABDUR RAHIM MONDAL
MEMBER
AOLATOLI G.P.
S/O- ABU BAKKAR SIDDIQUE
VILL. SONALURTOL (BANIAPARA)
P.O. MESERVITA
DIST.- GOALPARA (ASSAM)
PIN- 783129.

37: MAHA ALAM
MEMBER
ROWKHOWA G.P.
S/O- SAMSUL HOQUE
VILL. ROUKHOWA RBNC PART-II
P.O. ROUKHOWA
DIST- GOALPARA (ASSAM)
PIN- 783129.

38: SOFIDUR AHMED
PRESIDENT
FARINGAPARA G.P.
S/O- KAZIM UDDIN AHMED
VILL. MADHYA SIMULBARI
P.O. AOLATOLI
DIST.- GOALPARA (ASSAM)



PIN- 783129.
VERSUS

THE STATE OF ASSAM AND 3 ORS.
REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT.
DISPUR
GHY.- 781006.

2:THE COMMISSIONER
PANCHAYAT AND R.D. DEPTT.
ASSAM
JURIPAR
GUWAHATI- 781037.

3:THE DEPUTY COMMISSIONER
GOALPARA
DIST- GOALPARA (ASSAM)
PIN- 783101.

4:THE BLOCK DEVELOPMENT OFFICER
LAKHIPUR
P.O. AND P.S. LAKHIPUR
DIST- GOALPARA
PIN- 783129.

Advocate for : MR. A ROSHID
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 3 ORS.

Linked Case : WP(C)/399/2021

DIPAK BARMAN AND 8 ORS.
S/O. LT. KARRNA RAM BARMAN
VILL. 2 NO. NAPTIPARA
P.O. BARNIBARI
DIST. NALBARI
ASSAM.

2: BASIRAN NESSA
W/O. TOMSER ALI
VILL. KALARCHAR
P.O. KALACHAR
DIST. NALBARI
ASSAM.

3: TASLIMA BEGAM
W/O. RAFIUL HAQUE



VILL. AND P.O. LAWTOLA
DIST. NALBARI
ASSAM.

4: DIPANJALI BARMAN (TALUKDAR)
W/O. TROYLOKYA TALUKDAR
VILL. JOYSAGAR
P.O. BARTALA
DIST. NALBARI
ASSAM.

5: MORIAN NESSA
W/O. LALMAHMUD ALI
VILL. AND P.O. BHANGNAMARI
DIST. NALBARI
ASSAM.

6: GOL SHAHANAS KHANAM
W/O. NURUL HAQUE CHOUDHURY
VILL. DAMDAMA PATHER
P.O. RAMPUR
DIST. NALBARI
ASSAM.

7: FATIK ALI
S/O. TOMEJUDDIN
VILL. AND P.O. KANDHBARI
DIST. NALBARI
ASSAM.

8: MAILA RAM BORO
S/O. AINA RAM BORO
VILL. AND P.O. LACHIMA
DIST. NALBARI
ASSAM.

9: NABA KUMAR NATH
S/O. LT. RABINDRA NATH
VILL. AND P.O. DOULASAL
DIST. NALBARI
ASSAM.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE COMM. AND SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT
DISPUR
GUWAHATI-06.



2:COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
JANATA BHAWAN
DISPUR
GUWAHATI-06
ASSAM.
3:COMMISSIONER

DEPTT. OF PANCHAYAT AND RURAL DEVELOPMENT
GOVT. OF ASSAM
PANJABARI
JURIPAR
GUWAHATI-37
ASSAM.

4:ASSAM STATE ELECTION COMMISSION

ASSAM REP. BY ITS COMMISSIONER
HOUSE FED COMPLEX
DISPUR
GUWAHATI-06.

5:DEPUTY COMMISSIONER

NALBARI
DIST. NALBARI
ASSAM.

6:CHIEF EXECUTIVE OFFICER

NALBARI ZILLA PARISHAD
NALBARI
ASSAM.

7:BLOCK DEVELOPMENT OFFICER
BARKHETRI BLOCK
MUKALMUA
P.O. MUKALMUA
P.S. MUKALMUA
DIST. NALBARI
ASSAM.

Advocate for : DR. P K GOSWAMI

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/470/2021



SHORIFUL ISLAM AND 8 ORS
EX-PRESIDENT OF 2 JALESWAR GAON PANCHAYAT
S/O- LT. NIZAM UDDIN AHMED
VILL- BONNYAGURI
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

2: MOMOTAZ BEGUM
EX-VICE-PRESIDENT OF 2 JALESWAR GAON PANCHAYAT
W/O- ANOWAR HUSSAIN
VILL- JALESWAR BIL (KHA)
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

3: FOZOR ALI
EX-MEMBER OF NO 1 TANGVITA UNIT
JALESWAR G.P.
S/O- LT. BOLIMAMUD
VILL- TANGVITA
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

4: REKHA BEGUM
EX-MEMBER OF NO 2 SATVENDI UNIT
JALESWAR G.P.
W/O- LT. REZAUL KARIM
VILL- UTTAR SATVENDI
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

5: MORJINA KHATUN
EX-MEMBER OF NO 3 JALESWAR BIL (KA) UNIT
JALESWAR G.P.
W/O- MOYAN UDDIN
VILL- JALESWAR BIL (KA)
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132



6: RAHIM UDDIN
EX-MEMBER OF NO 6 BAMUNIRVITA UNIT
JALESWAR G.P.
S/O- LT. MUJAFAR ALI
VILL- BAMUNIRVITA
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

7: NURUL HOQUE
EX-MEMBER OF NO 7 BHALUKMARI UNIT
JALESWAR G.P.
S/O- LT. GOLAM HUSSAIN MOLLAH
VILL- BHALUKMARI
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

8: ASMA KHATUN
EX-MEMBER OF NO 8 TAKIMARI UNIT
JALESWAR G.P.
W/O- ANOWAR HUSSAIN
VILL- TAKIMARI
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

9: HAYAT ALI
EX-MEMBER OF NO 9 TARIYARVITA UNIT
JALESWAR G.P.
S/O- LT. HATEM ALI
VILL- TARIYARVITA
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330
VERSUS

THE STATE OF ASSAM AND 6 ORS
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM



PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR

PANJABARI

GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-06

4:THE DY. COMMISSIONER

GOALPARA

ASSAM

PIN- 783101

5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD

DIST.- GOALPARA

ASSAM

PIN- 783101

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER

JALESWAR DEVELOPMENT BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR

DIST.- GOALPARA

ASSAM

PIN- 783132

7:THE 2 NO JALESWAR GAON PANCHAYAT

REP. BY THE SECY.

JALESWAR GAON PANCHAYAT UNDER JALESWAR ANCHALIK PANCHAYAT

JALESWAR

P.O. JALESWAR

P.S. LAKHIPUR

DIST.- GOALPARA

ASSAM

PIN- 783132

Advocate for : MR. A F N U MOLLAH

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/7950/2019

JANAB ALI AND 8 ORS.

(WARD MEMBER

BARCHAPORI GP) S/O- LT ABDUL BAREK

VILL AND P.O. GOROIMARI PATHER

P.S. BHELOWGURI



DIST- MORIGAON (ASSAM)
PIN- 782126

2: RENUKA KHATUN
(WARD MEMBER
BARCHAPORI GP) W/O- RUFUL AMIN
VILL- BHAJAKHAITI PATHER
P.O. DOLOIGAON
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)
PIN- 782126

3: ABU HANIFA
(VICE PRESIDENT
BARCHAPORI GP) S/O- LT ALI AKBAR
VILL- BARCHAPORI
P.O. GOROIMARI PATHER
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)
PIN- 782126

4: RENUWARA BEGUM
(WARD MEMBER
BARCHAPORI GP) W/O- NURUL HOQUE
VILL- BHAJAKHAITI PATHER
P.O. DOLOIGAON
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)
PIN- 782126

5: MONUWARA BEGUM
(WARD MEMBER
BARCHAPORI GP) W/O- NURMAHAMMAD
VILL- BARCHAPORI
P.O. GOROIMARI PATHER
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)
PIN- 782126

6: ATABUR RAHMAN
(WARD MEMBER
BARCHAPORI GP) S/O- LT MAHTAB UDDIN
VILL- BARCHAPORI
P.O. GOROIMARI PATHER
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)
PIN- 782126



7: JESMINA BEGUM
(WARD MEMBER
BARCHAPORI GP) W/O- HAZRAT ALI
VILL- BARCHAPORI
P.O. GOROIMARI PATHER
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)
PIN- 782126

8: MAJEDA KHATUN
(WARD MEMBER
BARCHAPORI GP) W/O-JULHAS ALI
VILL- CHITALMARI PATHER
P.O. DOLOIGAON
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)
PIN- 782126

9: ABDUL WAHAB
(WARD MEMBER
BARCHAPORI GP) S/O- LT ABDUL MUTALIB
VILL- BHAJAKHAITI GAON
P.O. GOROIMARI PATHER
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)
PIN- 782126
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY
PIN- 781006

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.

DISPUR
GHY-06

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
JURIPAR
GHY-37

4:THE DY. COMMISSIONER
MORIGAON
P.O. AND P.S. MORIGAON
DIST- MORIGAON (ASSAM)



PIN- 782105
5:THE BLOCK DEVELOPMENT OFFICER
MOIRABARI DEVELOPMENT BLOCK
P.O. AND P.S. MOIRABARI
DIST- MORIGAON (ASSAM)

PIN- 782126
6:THE PRESIDENT
BARHAPORI GAON PANCHAYAT
P.O. GOROIMARI PATHER
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)

PIN- 782126
7:THE SECRETARY
BARHAPORI GAON PANCHAYAT
P.O. GOROIMARI PATHER
P.S. BHELOWGURI
DIST- MORIGAON (ASSAM)
PIN- 782126

Advocate for : MR. M K HUSSAIN
Advocate for : SC
PNRD (R1

3
5TO7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/3654/2018

ANITA BORO AND 10 ORS.
W/O. ANANDA BORO
VILL. AND P.O. TOPATOLI
DIST. KAMRUP(M)
ASSAM
PIN- 782402

2: MUKESH RANGHANG
S/O. SHIVA RANGHANG
VILL. BELGURI
P.O. TOPATOLI
DIST. KAMRUP(M)
ASSAM
PIN- 782402.

3: BHUBAN DEURI
S/O. BATKHOLA DEURI
VILL. DAKHIN TOPATOLI
P.O. TOPATOLI



DIST. KAMRUP(M)
ASSAM
PIN- 782402.

4: MORIOM BEGUM
W/O. DILWAR HUSSAIN
VILL. AND P.O. TOPATOLI
DIST. KAMRUP(M)
ASSAM
PIN- 782402.

5: NAZRUL ISLAM
S/O. NURAT ALI
VILL. KAHIKUCHI
P.O. TOPATOLI
DIST. KAMRUP(M)
ASSAM
PIN- 782402.

6: RUMI KOWAR
W/O. KUSAL KOWAR
VILL. BAMPHANR
P.O. TOPATOLI
DIST. KAMRUP(M)
ASSAM. PIN- 782402.

7: BANI DAS
W/O. BIDO BHUSHAN DAS
VILL. DURUNG PAHAR
P.O. TOPATOLI
DIST. KAMRUP(M)
ASSAM
PIN- 782402.

8: NARAYAN DAS
S/O. RAMCHARAN DAS
VILL. 3 NO. OUJARI
P.O. TOPATOLI
DIST. KAMRUP(M)
ASSAM
PIN- 782402.

9: RAYDHAN SARKAR
S/O. LATE ANIL SARKAR
VILL. 2 NO. OUJARI
P.O. TOPATOLI
DIST. KAMRUP(M)
ASSAM



PIN- 782402.

10: USHA BISWAS
W/O. BIJOY BISWAS
VILL. 3 NO. OUJARI
P.O. TOPATOLI
DIST. KAMRUP (M)
ASSAM
PIN- 782402.

11: SEWALI BORO
D/O. ROISON BORO
VILL. 5 NO. MURKATA
P.O. TOPATOLI
DIST. KAMRUP(M)
ASSAM
PIN-782402.
VERSUS

THE STATE OF ASSAM AND 8 ORS.
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF
ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
ASSAM
DISPUR
GHY-06.

2:THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GHY-06.

3:THE FINANCE COMMISSION OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI
110001

4:THE STATE FINANCE COMMISSION
GOVT. OF ASSAM
DISPUR
GHY-06.

5:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY-37.



6:THE DEPUTY COMMISSIONER
KAMRUP(M)
P.O. PANBAZAR
DIST- KAMRUP(M)
ASSAM

PIN- 785621
7:THE CHIEF EXECUTIVE OFFICER
KAMRUP METRO ZILLA PARISHAD
GOLAGHAT
P.O. AND DIST. KAMRUP(M)
ASSAM

PIN- 781001.
8:THE BLOCK DEVELOPMENT OFFICER
DIMORIA DEVELOPMENT BLOCK
P.O. SONAPUR
DIST. KAMRUP (METRO)
ASSAM

PIN- 782402.
9:THE GAON PANCHAYAT SECRETARY
TOPATOLI GAON PANCHAYAT
P.O. SONAPUR
DIST. KAMRUP(M)
ASSAM

PIN- 782402.

Advocate for : MR. M KHAN

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/4720/2020

SALEMUN NESSA BEGUM AND 27 ORS
W/O JALAL UDDIN
VILL. RAJWESWARPUR PART- IV
P.S. LALA
DIST- HAILAKANDI
ASSAM

2: NAZIR UDDIN
S/O LT. AMIN ALI
VILL. BOKRIHAWAR PART-IX
P.S. PANCHGRAM
DIST- HAILAKANDI
ASSAM

3: ANUWAR HUSSAIN



S/O HABIB ALI
WEST MOHANPUR PART-III
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

4: AMIRUN NESSA BARBHUIYA
W/O NAZRUL ISLAM BARBHUIYA
VILL. MOHANPUR PART-II
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

5: ANOWARA BEGUM LASKAR
W/O ALIM UDDIN LASKAR
VILL. MOHANPUR PART-II
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

6: HANNA KHATUN LASKAR
W/O ABDUL SAMAD LASKAR
VILL. MOHANPUR PART-VI
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

7: MINARA BEGUM LASKAR
W/O ANAM UDDIN LASKAR
VILL. MOHANPUR PART-III
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

8: JASHIM UDDIN MAZUMDER
S/O TAHIR ALI MAZUMDER
VILL. MOHANPUR PART-I
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

9: AYNUL HOQUE LASKAR
S/O LUTFUR RAHMAN LASKAR
VILL. ALGAPUR PART-V
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM



10: RANJITA DEB
W/O RATINDRA CHANDRA DEB
VILL. MOHANPUR PART-II
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

11: NIKILESH DAS
S/O NIROD BARON DAS
VILL. MOHANPUR PART-IV
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

12: FORJANA BEGUM LASKAR
SELIM UDDIN LASKAR
VILL. MOHANPUR PART-IV
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

13: ANOWAR HUSSAIN LASKAR
S/O BABUR ALI LASKAR
VILL. NARAINPUR PART-III
P.S. PANCHGRAM
DIST- HAILAKANDI
ASSAM

14: NRIPENDRA DAS
S/O LT. KUNJA DAS
VILL. MOHANPUR PART-IV
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

15: ANUWAR HUSSAIN LASKAR
S/O SURMAN ALI LASKAR
VILL. ALGAPUR PART-III
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

16: KALYANI DAS
W/O SAJAL DAS
VILL. MOHANPUR PART-V
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM



17: ANOWARA BEGUM LASKAR
W/O ANOR UDDIN LASKAR
VILL. ALGAPUR PART-V
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

18: RIMA DAS
W/O TINKU DAS
VILL. MOHANPUR PART-VI
P.S. ALGAPUR
DIST- HAILAKANDI
ASSAM

19: RANJIT ROY
S/O PRABINDRA ROY
VILL. RAJWESWARPUR PART- IV
P.S. LALA
DIST- HAILAKANDI
ASSAM

20: SUSHMA RANI NATH
W/O LT. RABINDRA NATH
VILL. RAJWESWARPUR PART- V
P.S. LALA
DIST- HAILAKANDI
ASSAM

21: ABHIJIT SINGHA
S/O TUL SINGHA
VILL. RAJWESWARPUR PART-VII
P.S. LALA
DIST- HAILAKANDI
ASSAM

22: SK ALOM ARA BEGUM
W/O SK. ABDUL JALIL
VILL. RAJWESWARPUR PART-6
P.S. LALA
DIST- HAILAKANDI
ASSAM

23: JOSNA BEGUM LASKAR
W/O ABDUL MALIK LASKAR
VILL. RAJWESWARPUR PART-VII
P.S. LALA
DIST- HAILAKANDI



ASSAM

24: SAINA BEGUM LASKAR
W/O FARID UDDIN LASKAR
VILL. RAJWESWARPUR PART-VII
P.S. LALA
DIST- HAILAKANDI
ASSAM

25: L BEM CHA SINGHA
S/O L. SAMARENDRA SINGHA
VILL. RAJWESWARPUR PART-V
P.S. LALA
DIST- HAILAKANDI
ASSAM

26: RANJIT SINGHA
S/O LT. KOKLEI SINGHA
VILL. RAJWESWARPUR PART-IV
P.S. LALA
DIST- HAILAKANDI
ASSAM

27: PRABUL NATH
S/O LT. PARESH CHANDRA NATH
VILL. RAJWESWARPUR PART-V
P.S. LALA
DIST- HAILAKANDI
ASSAM

28: SUJIT NATH
S/O NRIPENDRA NATH
VILL. RAJWESWARPUR PART-IV
P.S. LALA
DIST- HAILAKANDI
ASSAM
VERSUS

THE STATE OF ASSAM AND 4 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT
DISPUR
GHY-6

2: THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
FINANCE DEPARTMENT
DISPUR
GHY-6



3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
PANJABARI
JURIPAR
GHY-37

4:THE DY. COMMISSIONER
HAILAKANDI
P.O. AND DIST- HAILAKANDI
ASSAM
PIN-788151

5:THE CHIEF EXECUTIVE OFFICER
HAILAKANDI ZILLA PARISHAD
HAILAKANDI
P.O. AND DIST- HAILAKANDI
ASSAM
PIN-788151

Advocate for : MR. A H M R CHOUDHURY
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/2499/2020

SANKAR TAYUNG AND 10 ORS.
EX-PRESIDENT KEMJELOM G.P.
S/O- LT. BARNESWAR TAYUNG
R/O- VILL- MURKONG SELEK
P.O. JONAI
DIST.- DHEMAJI
ASSAM
PIN- 787060

2: DEEP PAO
EX-WARD MEMBER OIRAMGHAT WARD
S/O- HOREN PAO
R/O- VILL AND P.O. OIRAMGHAT
DIST.- DHEMAJI
ASSAM
PIN- 787060

3: JAYA PAO
EX-WARD MEMBER KEMI WARD
W/O- HITESH PAO
R/O- VILL- KEMI
P.O. OIRAMGHAT
DIST.- DHEMAJI



ASSAM
PIN- 787060

4: JAYANTI JIMEY
EX-WARD MEMBER PURANA JELOM WARD
W/O- RITURAJ JIMEY
R/O- VILL- OYAN JELOM
P.O. ABOR LEKU
DIST.- DHEMAJI
ASSAM
PIN- 787060

5: YALOM NGUKIR
EX-WARD MEMBER ABOR LEKU WARD
W/O- STARSON NGUKIR
R/O- VILL- AND P.O. ABORLEKU
DIST.- DHEMAJI
ASSAM
PIN- 787060

6: MONI TAYENG
EX-WARD MEMBER NATUN JELOM WARD
S/O- KORMEDHAR TAYENG
R/O- VILL- NATUN JELOM
P.O. ABOR LEKU
DIST.- DHEMAJI
ASSAM
PIN- 787060

7: MONUJ TAYUNG
EX- WARD MEMBER TARAJAN WARD
S/O- GUNARAM TAYENG
R/O- VILL- TARAJAN
P.O. ABOR LEKU
DIST.- DHEMAJI
ASSAM
PIN- 787060

8: MENOKA PATIR
EX-WARD MEMBER NO. 7 NEPALI BASTI
W/O- TUKESOR PATIR
R/O- VILL- MIGOM DOLUNG
P.O. JONAI
DIST.- DHEMAJI
ASSAM
PIN- 787060

9: PRITIMALI DOLEY



EX-WARD MEMBER- NO.8 NEPALI BASTI
W/O- RAJEN DOLEY
R/O- VILL- NEPALI BASTI
P.O. JONAI
DIST.- DHEMAJI
ASSAM
PIN- 787060

10: ROME RANA
EX-WARD MEMBER- NO.9 NEPALI BASTI
S/O- YAM BAHADUR
P.O. JONAI
DIST.- DHEMAJI
ASSAM
PIN- 787060

11: NIRADA TAYE PEGU
EX-MEMBER- NO. 10 MURKONG SELEK
W/O- MULAKANTA PEGU
R/O- VILL- MURKONG SELEK
P.O. JONAI
DIST.- DHEMAJI
ASSAM
PIN- 787060
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

4:THE DY. COMMISSIONER
DHEMAJI
ASSAM
DIST.- DHEMAJI
ASSAM
PIN- 787057

5:THE CHIEF EXECUTIVE OFFICER
DHEMAJI ZILLA PARISHAD



DHRMAJI CHARIALI
DHEMAJI
NH 52
DHEMAJI
ASSAM
PIN- 787057
6:THE BLOCK DEVELOPMENT OFFICER
MURKON-SELEK TRIBAL DEVELOPMENT BLOCK (MSTD BLOCK)
NO. 1 RATANPUR PADI
ASSAM- 787060

Advocate for : MR. M K BORO
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/2022/2020

MOSTAFIZUR RAHMAN AND 9 ORS.
S/O- LATE YASIN ALI VILL- APRUPI
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

2: AKIFA AKTAR
S/O- RAFIQU L ISLAM
VILL- BARBHITHA
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

3: SHAHJAHAN ALI
S/O- SORHAB ALI
VILL- CHANDMAMA
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

4: AYEN UDDIN
S/O- RAHIM BAKSHA
VILL- BARTARI



P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

5: RAHIMA AKTAR PARVIN
W/O- ABDUS SALAM
VILL- BARTARI
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

6: MALAMSA KHATUN @ MALMOSA
W/O- ABDUL AWAL
VILL- CHANDMAMA PATHAR
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

7: AKLIMA KHATUN
W/O- SUKUR ALI
VILL- KANDULIA
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

8: NASKAR ALI
S/O- LATE ASAD ULLAH
VILL- BARBHITHA
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

9: JAHEDUL ISLAM BHUYAN
S/O- ABDUL HAMID BHUYAN
VILL- CHANDMAMA
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA



ASSAM
PIN- 781321

10: JAHANARA BEGUM
W/O- ABDUL KHALEQUE
VILL- KANDULIA
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321
VERSUS

THE STATE OF ASSAM AND 6 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
ASSAM
DISPUR
GHY- 06

2:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT
ASSAM
DISPUR
GHY- 06

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY- 37

4:THE DEPUTY COMMISSIONER
BARPETA
P.O- BARPETA
DIST- BARPETA
ASSAM
PIN- 781301

5:THE CEO
BARPETA ZILA PARISHAD
BARPETA
P.O AND DIST- BARPETA
ASSAM
PIN- 781301

6:THE ANCHALIK PANCHAYAT
REP. BY THE EXECUTIVE OFFICER CUM BDO
RUPSI DEV. BLOCK
KALGACHIA



P.O- KALGACHIA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319
7:THE NO. 58 BARBHITA GAON PANCHAYAT
REP. BY THE SECRETARY
BARBHITA GAON PANCHAYAT
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

Advocate for : MR. N UDDIN
Advocate for : GA
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/840/2020

ANOWARA BEGUM AND 10 ORS.
W/O- LT. ABDUL MOTLEB SHEIKH
VILL. BOALKAMURI PT-I
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.

2: SOFIYAR RAHMAN @ SOPIYAR
S/O- RAHAM ALI
VILL. BOALKAMURI PT-I
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.

3: ASHIF IKBAL KHAN
S/O- ABDUL HAKIM KHAN
VILL. DUBACHURI PT-I
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.



4: SAMSUL HOQUE MIAH
S/O- SANJAB ALI SHEIKH
VILL. PATAKATA PT-I
P.O. BAGRIBARI
P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN- 783348.

5: BAHATAN BIBI
W/O- HABIBAR RAHMAN
VILL. DUBACHURI PT-II
P.O BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.

6: MONOWARA BIBI
W/O- MANIRUL
VILL. BOALKAMURI PT-III
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.

7: ASMA BIBI
S/O- MAJIBAR RAHMAN
VILL. PATAKATA PT-I
P.O. BAGRIBARI
P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN- 783348.

8: MAMATAJ BIBI
W/O- ABED ALI
VILL. DUBACHURI PT-I
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.

9: SARBESH ALI
S/O- LT. MANIR ALI



VILL. BOALKAMURI PT-I
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.

10: HAMIDA BIBI
W/O- ABUL HUSSAIN
VILL. DUBACHURI PT-II
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.

11: MAINUL HUSSAIN
S/O- BELLAL HUSSAIN
VILL. BOALKAMARI PT-III
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.-06.

3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY.-37.

4:THE DY. COMMISSIONER
DHUBRI
P.O. AND DIST.- DHUBRI
ASSAM
PIN- 783301.

5:THE CHIEF EXECUTIVE OFFICER



DHUBRI ZILLA PARISHAD
DHUBRI
P.O. AND DIST.- DHUBRI
ASSAM
PIN- 7833301.
6:THE NAYERALGA ANCHALIK PANCHAYAT
REP. BY ITS EXECUTIVE OFFICER CUM BLOCK DEV. OFFICER
NAYERALGA DEV. BLOCK
BILASIPARA
P.O. AND P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.
7:THE NO. 129 DUBACHURI GAON PANCHAYAT
REP. BY ITS SECY.
DUBACHURI GAON PANCHAYAT
P.O. BARKANDA
P.S. BILASIPARA
DIST. DHUBRI
ASSAM
PIN- 783348.

Advocate for : MR. M HUSSAIN
Advocate for : SC
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : Cont.Cas(C)/9/2020

RABIA KHATUN AND 9 ORS.
W/O- NOOR ISLAM
R/O- VILL- SURJYAKHATA PART-I
P.O AND P.S- BILASIPARA

DIST- DHUBRI
ASSAM
PIN- 783348

2: AMITABH KUMAR BARUAH
S/O- ANANTA KUMAR BARUAH
VILL- MEDHIPARA
P.O- FUTKIBARI
P.S- SAPOTGRAM
DIST- DHUBRI
ASSAM
PIN- 783345



3: MOTIOR RAHMAN
S/O- LATE ISMAIL SK
VILL- KURSHAKATI
P.O- RANIGANJ
P.S- SAPOTGRAM
DIST- DHUBRI
ASSAM
PIN- 783348

4: ABU BAKKAR SIDDIQUE
S/O- ABDUR RAHMAN SK
VILL- BAMUNPARA PART-V
P.O- HAKAMA
P.S- BILASIPARA
DIST- DHUBRI
ASSAM
PIN- 783348

5: ABU HASHEM BHUYAN
S/O- ABDUL KADER BHUYAN
VILL- SUAPATA PART-V
P.O- SUAPATA
P.S- BILASIPARA
DIST- DHUBRI
ASSAM
PIN- 783348

6: MOMOTAZ BEGUM
W/O- JAMAL UDDIN
VILL- KAJAIKATA PART
P.O- AND P.S- BILASIPARA
DIST- DHUBRI
ASSAM
PIN- 783348

7: NUR ALOM
S/O- AFIZUDDIN SK
VILL- CHINAMARA
P.O- LAKHIGANG
P.S- BILASIPARA
DIST- DHUBRI
ASSAM
PIN- 783345

8: RANJITA NATH
W/O- KAMAL KR NATH
VILL- GOPIGAON
P.O- HAKAMA



P.S- BILASIPARA
DIST- DHUBRI
ASSAM
PIN- 783348

9: ABDUL ISLAM
S/O- MONTAB ALI
VILL AND P.O- BAGHMARI
P.S- BILASIPARA
DIST- DHUBRI
ASSAM
PIN- 783348

10: REHENA BIBI
W/O- DILBAR ALI
VILL- BARSHI PART-II
P.O- LAKHIGANJ
P.S- BILASIPARA
DIST- DHUBRI
ASSAM
PIN- 783348
VERSUS

PURABI KONWAR AND ANR
CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
P.O AND DIST- DHUBRI
ASSAM
PIN- 783301

2: SARFRAZ HAQUE
ACS
THE EXECUTIVE OFFICER CUM BDO
BILASIPARA DEVELOPMENT BLOCK
P.O AND P.S- BILASIPARA
DIST- DHUBRI
ASSAM
PIN- 783348



Advocates for the Petitioners

Mr. R. P. Sarmah, Senior Advocate. Mr. M. Khan, Advocate; Ms. C. M. Deka, Advocate; Mr. H. I. Choudhury, Advocate; Mr. A. Roshid, Advocate; Mr. M. K. Hussain, Advocate; Mr. S. H. Rahman, Advocate; Mr. A. F. N. U. Mollah, Advocate; Md. A. Rashid, Advocate; Mr. M. Kalita, Advocate; Mr. R. Ali, Advocate; Mr. P. Hazarika, Advocate; Mr. M. Hussain, Advocate; Mr. F. Haque, Advocate; Mr. A. K. Sarma, Advocate; Mr. D. Kalita, Advocate; Mr. P. Hazarika, Advocate; Mr. R. Islam, Advocate; Mr. A.H.M.R. Choudhury, Advocate; Dr. P. K. Goswami, Advocate; Mr. A. Rahman, Advocate; Mr. M. K. Boro, Advocate; Mr. A. T. Sarkar, Advocate; Mr. B. J. Ghosh, Advocate; Mr. N. Upadhyay, Advocate; Mr. HR Choudhury, Advocate.

Advocate for the Respondents

Mr. P. Nayak, Standing Counsel, Finance Department and Mr. K. Konwar, Standing Counsel, P&RD Department.

BEFORE

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

Date of Hearing : 04.01.2023

Date of Judgment : 04.01.2023

JUDGMENT AND ORDER (ORAL)

Heard the learned counsel appearing on behalf of all the petitioners in the batch of the writ petitions. I have also heard Mr. P. Nayak, the learned Standing Counsel for the Finance Department as well as Mr. K. Konwar, the learned Standing Counsel, P&RD Department.

2. The dispute in the instant writ petitions relates to non-payment of the remuneration dues of the PRI members, who are the petitioners in the



batch of writ petitions whose term ended in March, 2018.

3. It appears from Sections 12 (2), 39 (2) and 71 of the Assam Panchayat Act, 1994 (for short, the Act of 1994) that the Presidents, Vice-Presidents and other members of the Gaon Panchayat, Anchalik Panchayat and Zilla Parishad respectively are entitled to receive certain allowances as may be prescribed in terms with the same and by virtue of Section 141 of the Act of 1994, the Assam Panchayat (Administrative) Rules, 2002 (for short, the Rules of 2002) was made by the State Government. In terms with Rules 13, 14 & 15 of the Rules of 2002, the Presidents, Vice-Presidents as well as each members of the Zilla Parishad, Anchalik Panchayat and Gaon Panchayat have been held to be entitled to certain monthly remuneration and sitting allowances. Relevant however to mention that in terms with Rules 13, 14 & 15 of the Rules of 2002, the remuneration to be paid to the Presidents, Vice-Presidents as well as the members of the Zilla Parishad, Anchalik Panchayat and Gaon Panchayat were to be made out of their own resources.

4. At this stage, if this Court takes note of Section 24 (1) of the Act of 1994, it stipulates that every Gaon Panchayat shall have a fund bearing the name of the Gaon Panchayat. Similarly, Section 56 (1) of the Act of 1994 stipulates that every Anchalik Panchayat shall also have a fund bearing the name of the Anchalik Panchayat. Section 91 is in respect to the Zilla Parishad fund which every Zilla Parishad shall have. The Gaon Panchayat fund, Anchalik Panchayat fund as well as the Zilla Parishad fund would comprise of the various amounts as have been mentioned in various sub-clauses of Section 24 (1), Section 56 (1) and Section 91 of the Act of 1994. This Court would deal with the same in detail in the later part of this

judgment.

5. It is also relevant to take note of that in terms with Section 24 (2), Section 56 (2) and Section 93 (2), the payment towards the cost of its own administration including payment of wages which would include amongst others the allowances to the Presidents, Vice-Presidents as well as the members of the Gaon Panchayat, the Anchalik Panchayat and the Zilla Parishads shall be defrayed from the fund as constituted under Section 24, 56 & 91 of the Act of 1994 respectively.

6. It further transpires from the records that the Government of Assam, in exercise of powers under Section 141 (1) of the Act of 1994, amended the Rules of 2002. Perusal of the Assam Panchayat (Administrative) Amendment Rules, 2012 (hereinafter for short referred to as the Amended Rules of 2012) reveals that amongst others Rules 13, 14 and 15 were amended. By carrying out the said amendment not only the quantum of the monthly remuneration/allowances were increased but there was also an amendment whereby the words "out of its own resources" were substituted in Rule 13 by "out of the devolution of fund to the Zilla Parishad and Zilla Parishad's own resources". Similarly, in Rule 14 "out of the devolution of fund to the Anchalik Panchayat and the Anchalik Panchayat's own resources" and in Rule 15 "out of the devolution of fund to the Gaon Panchayat and the Gaon Panchayat's own resources" were inserted by substituting the words "out of its own resources". Therefore, pursuant to the amendments which have been brought about by the Amended Rules of 2012, the monthly remuneration/allowances to the PRI members has not only to be paid out of the own resources of the Gaon Panchayat, the Anchalik Panchayat or the Zilla Parishad as the case may be, but also from



the devolution of the fund to the Gaon Panchayat, the Anchalik Panchayat as well as the Zilla Parishad which is made by the State Government.

7. As already stated herein above, all the writ petitions relate to non-payment of monthly remuneration/allowances to the PRI members whose term ended in the month of March, 2018. The case of the petitioners is that they are entitled to by virtue of Article 243 (I) of the Constitution, the Act of 1994 as well as the Rules framed therein under to receive the monthly remuneration and other allowances which has been deprived by the State Government.

8. Both the Finance Department as well as the P&RD Department have filed affidavits in some of the writ petitions including in WP(C) No.8574/2019. The Joint Secretary to the Government of Assam, Panchayat and Rural Development had filed an affidavit on 27.01.2020 stating inter-alia that for payment of remuneration to the Presidents, Vice-Presidents and the members of the Gaon Panchayat, Anchalik Panchayat and Zilla Parishad whose 5 years term ended on March, 2018, the Panchayat and Rural Development had instructed all the Panchayat Raj Institutions for payment of the pending remuneration to the members of the respective PRIs from their own resources of revenue. It was mentioned that since the own resources of the PRIs were not adequate for payment of remuneration to the elected representatives, the Panchayat and Rural Development Department submitted a proposal to the Finance Department of the Government of Assam to arrange fund for payment of the outstanding dues of the remuneration to the elected Presidents, Vice-Presidents and members of the Gaon Panchayat, Anchalik Panchayat and Zilla Parishad whose term ended on March, 2018 from the 5th Assam State Finance



Commission Devolution Grant/State Owned Priority Development (SoPD) Grant or from any other sources. It was mentioned that once the required fund is received from the Finance Department of the Government of Assam, the same would be disbursed to the respective Gaon Panchayats, Anchalik Panchayats and Zilla Parishads immediately for payment of remuneration to its elected representatives whose term ended in March, 2018. Therefore, from the perusal of the said affidavit of the Panchayat and Rural Development Department, it is clear that from the stand taken, that the petitioners are entitled to the remuneration/monthly allowances. But, however, it is on account of the fund not being available, the said payment could not be made.

9. The records further reveals that on 10.09.2021, this Court taking into account the stand taken by the Standing Counsel of the Finance Department to the effect that on 06.07.2021, the Director of Finance (EA) Department expressed his view that the P&RD Department may consider arrangement of the fund from the SoPD and make the payment of outstanding remuneration to the elected PRI members subject to the condition that thereafter no further budgetary support would be considered in future and the PRIs would have to arrange fund for remuneration from their own resources as per the Act of 1994; this Court directed both the Finance and the P&RD Department of the State of Assam to file their affidavit to bring on record their respective stand.

10. Pursuant to the said order, on 30.11.2021, the Principal Secretary to the Government of Assam, Panchayat and Rural development Department, Dispur had filed an affidavit. In the said affidavit it was mentioned that, in terms with the order dated 10.09.2021, the P&RD Department vide letter



dated 27.09.2021 bearing No.PDA.192/2021/14, furnished instructions to the learned counsel of the Department inter-alia stating that "Deptt. has already re-endorsed the said file to the Finance again intimating about a Cabinet decision dated 22.07.2019 wherein it approved to defray the expenditure from the Devolution Grant under the Assam State Finance Commission for an amount of Rs.67.3032 Crores per year from 2019-20 for regular payment of remuneration to the newly elected Panchayat representatives." Further it was mentioned that the Panchayat and Rural Development also requested "for reconsideration for arranging fund for an amount of Rs.182.00 Crores for payment of outstanding remuneration to the elected PRI members from the State Finance Commission Devolution Grant/SoPD Grant or from any sources. However, the file was not returned from the Finance Department with views". It is further mentioned that the Finance (EC-I) Department vide endorsement dated 08.11.2021 requested the P&RD Department to discuss the matter with the Chief Minister of Assam first, as desired by the Chief Minister. The P&RD Department again re-endorsed the matter to the Finance Department vide endorsement dated 23.11.2021 with the intimation that the matter has already been discussed with the Chief Minister during the Review Meeting held on 06.06.2021 and has been minuted. It has been mentioned that at Point No.HCM/36/18 of the said minutes, it was mentioned that the Chief Minister on being appraised about the issue of pending remuneration of the current and previous PRI members, directed that the pending remuneration of the current PRI members will be booked under the State Finance Commission Devolution Grant immediately and the remuneration of the previous term's PRI members will also be covered by the State Finance Commission Grants



in three installments in the coming years. Under such circumstances, the P&RD Department had again re-endorsed the matter to the Finance Department for re-consideration for arranging fund for an amount of Rs.182.00 Crores for payment of outstanding remuneration to the elected PRI members from the State Finance Commission Devolution Grant/SoPD Grant or from any other source. Further to that it has been mentioned that after the re-endorsement of the file to the Finance Department, the decision from the Finance Department is awaited and once the decision is received, the P&RD Department will take necessary steps accordingly. To the said affidavit filed by the respondent No.1, the endorsement so made to the Finance Department was enclosed as Annexure-B. The said endorsement has a material bearing to the instant dispute for which the same is reproduced herein below:-

“Manish Thakur, IAS
Commissioner & Secretary
Finance Department

Principal Secretary's approval at page 19/N

Finance (EC-I) Dettp.'s view at page 18/N (dated 08/11/2021).

Finance (EC-I) Deptt.'s endorsement dated 22-07-2021 (at page 14/N)

and this Deptt.'s proposal dated 4-8-2021 for re-consideration for arranging fund for an amount of Rs.182.00 Crore for payment of outstanding remuneration to the elected PRI members whose term ended in March, 2018 from State Finance Commission Devolution Grant/SoPD grant or from any other Sources may also be perused.

Finance Department vide their endorsement dated 8-11-2021 requested the Department to discuss the matter with Hon'ble Chief Minister first as desired by Hon'ble Chief Minister.

It is to be stated that, this matter has already been discussed with Hon'ble Chief



Justice during the review meeting held on 06.06.2021 and has also been minuted. (Copy at Sl.59/c to 67/c).

Point No.HCM/36/18 of the minutes may kindly be perused, wherein it is mentioned that Hon'ble Chief Minister, Assam on being appraised about the issue of pending remuneration of the current and the previous PRI members, directed that the pending remuneration of the current PRI members will be booked under the State Finance Commission Devolution Grant immediately and the remunerations of the previous term PRI members will also be covered by the State Finance Commission Grants in 3 (three) installments in the coming years.

This for favour of your kind information and for re-consideration for arranging fund for an amount of Rs.182.00 Crore for payment of outstanding remuneration to the elected PRI members from State Finance Commission Devolution Grant/SoPD grant or from any other Sources.

Addl. Secretary to the Govt. of Assam
Panchayat & Rural Development Department."

11. It is interesting that on 06.04.2022, the Joint Director, Finance (EA) Department had filed an affidavit-in-opposition. In the said affidavit-in-opposition, it has been mentioned that the Finance Department releases Devolution Grant based on recommendation of the State Finance Commission and proposals received from the line Departments. It was mentioned that the 5th Assam State Finance Commission (5th ASFC) recommended Devolution Grant primarily to be used for asset creation like roads, buildings, drinking water supply, village markets etc. Accordingly, the Finance Department released Devolution Grant for a total of Rs.191.99 crores to the PRIs against the proposal received from the line Department under the award of the 5th ASFC. It has been further mentioned that the



P&RD Department thereafter moved the Cabinet during 2019-20 seeking approval on two aspects: (a) to defray the expenditure from the Devolution Grant under the Assam State Finance Commission for an amount of Rs.67.0302 crores per year from 2019-20 for regular payment of remuneration to the newly elected Panchayat representatives; and (b) allocation for an amount of Rs.182,26,97,499/- for payment of the outstanding dues of remuneration to the elected PRI members of the previous Panchayat Bodies whose term ended on March, 2018 from the 5th ASFC Devolution Grant/SoPD Grant or any other source. However, the Cabinet approved the proposal (a) to defray the expenditure from the Devolution Grant under the SFC from 2019-20 for regular payment of remuneration to the newly elected Panchayat representatives. But the Cabinet did not approve the proposal (b) regarding allocation for an amount of Rs.182,26,97,499/- for payment to the PRI members of the previous Panchayat Bodies. It is however surprising to note that in affidavit filed by the Finance Department though filed at a later point of time than the affidavit filed by the Principal Secretary, P&RD Department but the Finance Department for reasons best known did not think it appropriate to disclose the subsequent events as narrated in the affidavit of the Principal Secretary, P&RD Department and the steps taken pursuant to the Review Meeting dated 06.06.2021 and the endorsement dated 23.11.11.2021 which was material for the purpose of disposal of the writ petitions.

12. At the cost of repetition, it is observed that a perusal of the affidavit dated 30.11.2021 by the Principal Secretary of the P&RD Department and the affidavit so filed by the Joint Director, Finance (EA) Department on 6th of April, 2022 shows there is a marked difference in the stand being taken



by the respective Departments of the State of Assam. While the affidavit dated 06.04.2022 filed by the Joint Director, Finance (EA) Department restricts itself to the Cabinet decision dated 22.07.2019; but the affidavit-in-opposition filed by the respondent No.1, on 30.11.2021, further goes to show that the matter was discussed with the Chief Minister during the review meeting held on 06.06.2021. In the said review meeting, the Chief Minister of Assam, on being appraised about the issue of pending remuneration of the current and the previous PRI members, directed that the pending remuneration of the current PRI members would be booked under the State Finance Commission Devolution Grant immediately and the remunerations of the previous term PRI members will also be covered by the State Finance Commission Grants in 3 (three) installments in the coming years. At this stage, this Court would like to observe that Finance Department of the State of Assam being a responsible Department ought to have been more forthcoming in the disclosure of the status rather than limiting its affidavit to the Cabinet decision dated 22.07.2019.

13. The learned counsel appearing on behalf of the P&RD Department submitted that the decision taken on 06.06.2021 is a review of earlier Cabinet decision dated 22.07.2019, and as such, it is a Cabinet decision. However, Mr. P. Nayak, the Standing Counsel, Finance Department submitted that the same is only a decision in a review meeting and cannot be termed to be a Cabinet decision. But one aspect of the matter is clear that there was a decision taken by the highest Chief Executive Authority of the State i.e. the Chief Minister of Assam that the pending remuneration of the PRI members be paid in three installments in the coming years. The said decision was taken on 06.06.2021. However, till date, the petitioners



have not received their dues.

14. In the backdrop of the above precludes, the question which arises for consideration is as to whether this Court can issue a Writ of Mandamus upon the State Government to pay the remuneration/allowances to the petitioners to which they are entitled to? The answer to the said question would be available upon a perusal of evaluation of the Panchayat Raj Institution so established, its evolutions, the status it holds as well as the Act of 1994 and the Rules framed therein under.

15. This Court finds it relevant to take note of Article 40 of the Constitution of India which is a part of the Directive Principles of the State Policy enshrined in Part IV of the Constitution. It stipulates that State shall take steps to organise village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self-government. Article 40 of the Constitution is reproduced herein under:-

“40. Organisation of village Panchayats.- The State shall take steps to organize village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self government.”

16. This Court further finds it relevant to take note of that in terms with Entry 5 of List-II of the Seventh Schedule of the Constitution of India amongst others Panchayat is a State Subject. The Panchayat Raj Institutions as would be seen have been in existence for a long time. This would be evident from the fact that in the Constituent Assembly Debates, there are debates on the role of Panchayat Raj in the Indian Polity. The history would also show that after the Constitution of India came into force, several States had enacted Panchayats Acts bringing in the three tier

Panchayat System. However, with the passage of time, there was a decline in the Panchayat Raj System for which the 73rd amendment to the Constitution of India was made thereby granting a Constitutional status to the Panchayat Raj Institutions. This Court finds it also relevant at this stage to take note of the Statement of Objects and Reasons of the Constitution (Seventy-third Amendment) Act 1992 which is reproduced herein under:-

“STATEMENT OF OBJECTS AND REASONS

Though the Panchayati Raj Institutions have been in existence for a long time, it has been observed that these institutions have not been able to acquire the status and dignity of viable and responsive people's bodies due to a number of reasons including absence of regular elections, prolonged supersession, insufficient representation of weaker sections like Scheduled Castes, Scheduled Tribes and women, inadequate devolution of powers and lack of financial resources.

2. Article 40 of the Constitution which enshrines one of the Directive Principles of State Policy lays down that the State shall take steps to organise village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self-government. In the light of the experience in the last forty years and in view of the short-comings which have been observed, it is considered that there is an imperative need to enshrine in the Constitution certain basic and essential features of Panchayati Raj Institutions to impart certainty, continuity and strength to them.

3. Accordingly, it is proposed to add a new Part relating to Panchayats in the Constitution to provide for among other things, Gram Sabha in a village or group of villages; constitution of Panchayats at village and other level or levels; direct elections to all seats in Panchayats at the village and intermediate level, if any, and to the offices of Chairpersons of Panchayats at such levels; reservation of seats for the Scheduled Castes and Scheduled Tribes in proportion to their

population for membership of Panchayats and office of Chairpersons in Panchayats at each level; reservation of not less than one-third of the seats for women; fixing tenure of 5 years for Panchayats and holding elections within a period of 6 months in the event of supersession of any Panchayat; disqualifications for membership of Panchayats; devolution by the State Legislature of powers and responsibilities upon the Panchayats with respect to the preparation of plans for economic developments and social justice and for the implementation of development schemes; sound finance of the Panchayats by securing authorisation from State Legislatures for grants-in-aid to the Panchayats from the Consolidated Fund of the State, as also assignment to, or appropriation by, the Panchayats of the revenues of designated taxes, duties, tolls and fees; setting up of a Finance Commission within one year of the proposed amendment and thereafter every 5 years to review the financial position of Panchayats; auditing of accounts of the Panchayats; powers of State Legislatures to make provisions with respect to elections to Panchayats under the superintendence, direction and control of the chief electoral officer of the State; application of the provisions of the said Part to Union territories; excluding certain States and areas from the application of the provisions of the said Part; continuance of existing laws and Panchayats until one year from the commencement of the proposed amendment and barring interference by courts in electoral matters relating to Panchayats.

4. The Bill seeks to achieve the aforesaid objectives.”

17. From a perusal of the above Statement of Objects and Reasons, it would show that the objective behind the enactment was to introduce the Panchayat Raj System at grass root level. As the Panchayat Raj System were based on State Legislation and the functioning was unsatisfactory, the amendment to the Constitution sought to strengthen the Panchayat Raj System by giving a uniform constitutional base so that the Panchayats



become vibrant units of administration in rural areas by establishing strong, effective, democratic local administrations so that there can be rapid implementation of rural development programmes. It would also be seen that the objective was to have the uniform three tier system of Panchayat, i.e. a village, intermediate and district level throughout the country. The term is to be fixed for 5 years and new elections are to be held before the period expires. There is reservation for Schedule Castes/Schedule Tribes and the women for the post of the members as well as the Chairpersons. It is also provided that all the reserved seats are to be allotted by rotation in different constituents in a Panchayat.

18. In terms with the 73rd Amendment of the Constitution, Part IX of the Constitution which was originally omitted by the Constitution (Seventh Amendment) Act, 1956 was added to the Constitution consisting Article 243 and 243O and a new Schedule viz. 11th Schedule was added to the Constitution with effect from 24.04.1993.

19. Article 243 defines the various terms. In terms with Article 243A, a Gram Sabha is the electorate of the Village Panchayat, may exercise such powers and perform such functions at the village level as a Legislature of State may by law provide. In other words, the powers and functions of the Village Panchayat are to be determined by the State enactment. Article 243B states that there shall be a constituted Panchayat at the village, intermediate and district levels in accordance with the provisions of Part IX of the Constitution. Article 243C gives directions with regard to the composition of Panchayats of different levels. Article 243D makes provisions for reservation of seats for Schedule Castes/Schedule Tribes



including women belonging to Schedule Castes/Schedule Tribes and also for other women in the Panchayats at all levels. Article 243E provides for the term of the Panchayat which is 5 years. Article 243G speaks of the power, authority and responsibility of the Panchayats to be determined by the Legislature of the State. It states that the Legislature of the State may by law endow the Panchayats with such power and authority as may be necessary to enable them to function as institution of the self governance and such law may contain provision for devolution of powers and responsibilities upon the Panchayats at the appropriate level, subject to such conditions as may be specified therein with respect to (a) the preparation of plans for economic development and social justice; and (b) the implementation of the schemes for economic development and social justice as may be entrusted to them including those in relation to the matter listed in the Schedule 11 of the Constitution.

20. At this stage, it may also relevant to take note of that Schedule 11 of the Constitution mentions as many as 29 matters which are necessary to enumerate herein to point out that it is only a financially and administratively viable unit which can undertake scheme of development relating to them. They are (1) Minor irrigation, water management and watershed development, (2) Social forestry and farm forestry, (3) Small scale industries, including food processing industries, (4) Khadi, village and cottage industries, (5) Rural housing, (6) Roads, culverts, bridges, ferries, waterways and other means of communication, (7) Rural electrification, including distribution of electricity, (8) Non-conventional energy sources etc.

21. Article 243H speaks of the powers that the State Legislature may



give to the Panchayats to levy, collect and appropriate taxes, duties, tolls and fees also assigning such of them as are levied and collected by the State Government to provide for grant-in-aid from the Consolidated Fund of the State and also to provide for constitution of such Funds for crediting all money received, respectively, by or on behalf of the Panchayats and for withdrawal of the money therefrom. Article 243I amongst others provides for constitution of a Finance Commission by the Governor of the State to review the financial position of the Panchayats at the end of every 5 years. Relevant therein to mention that the recommendations to be made by the Finance Commission are in respect to (a) the principles which should govern (i) the distribution between the State and the Panchayats of the net proceeds of the taxes, duties, tolls and fees leviable by the State, which may be divided between them under this Part IX of the Constitution and the allocation between the Panchayats at all levels of their respective shares of such proceeds; (ii) the determination of the taxes, duties, tolls and fees which may be assigned to, or appropriated by, the Panchayats; (iii) the grants-in-aid to the Panchayats from the Consolidated Fund of the State; (b) the measures needed to improve the financial position of the Panchayats; (c) any other matter referred to the Finance Commission by the Governor in the interests of sound finance of the Panchayats. The above would therefore show that it is a Constitutional mandate that the State Government is required to take appropriate measures for the sound financial position of the Panchayats and in doing so, the Finance Commission has to make necessary recommendations in that regard.

22. Article 243J requires the State to make provisions with respect to the maintenance of accounts by the Panchayats and the auditing of such



accounts of the Panchayats. Article 243K provides for the State Election Commission to conduct, supervise, direct and control the election including the electoral rolls. The remaining Articles of Part IX of the Constitution being not relevant for the purpose of the instant case so not dealt with herein.

23. This Court at this stage, would also like to refer to Article 280 (3) (bb) which was also inserted by the Constitution (Seventy-third Amendment) Act, 1992. In terms with Article 280, The President of India shall within two years from the commencement of the Constitution and thereafter at the expiration of every 5th year or at such earlier time as the President considers necessary by order constitute a Finance Commission which shall consist of a Chairman and four other members to be appointed by the President. Amongst the various duties stipulated in Sub-Article (3) of Article 280, it shall be the duty of the Commission to make recommendations to the President in terms with Clause (bb), the measures needed to augment the Consolidated Fund of the State to supplement the resources of the Panchayats in the State on the basis of the recommendations made by the Finance Commission of the State.

24. Therefore, a conjoint reading of Article 243I and Article 280 (3) (bb) of the Constitution would show that the Finance Commission so constituted by the Governor of the State shall make recommendations in various aspects including the grant-in-aid to the Panchayats from the Consolidated Fund of the State as well as to take the necessary measures needed to improve the financial positions of the Panchayats. By virtue of Article 280 (3) (bb), the Finance Commission so constituted by the President of India shall make recommendations to augment the



Consolidated Fund of the State to supplement the resources of Panchayats in the State on the basis of the recommendations made by the Finance Commission of the State in terms with Article 243I. It would, therefore, show that though Panchayat Raj Institutions are the responsibility of the State Government as it falls in the State List, the Finance Commission constituted by the President of India in terms with Article 280 is obligated to make recommendations to the President to augment Consolidated Fund of the State to supplement the resources of the Panchayats in the State.

25. On the basis of the said 73rd amendment of the Constitution, the Act of 1994 was enacted in consonance with the provisions of Article 243 to 243O. From a perusal of the said Act of 1994, it would transpire that three levels of the Panchayat in the State of Assam would be the Gaon Panchayat, the Anchalik Panchayat and the Zilla Parishad. Chapter-IV of the Act of 1994 deals with the establishment and constitution of the Gaon Panchayats. Section 12 (2) of the Act of 1994 stipulates that the allowances and other conditions of service of the President and Vice-President shall be as may be prescribed. Section 19 of the Act of 1994 stipulates the function of the Gaon Panchayats which are in terms with the Schedule 11 to the Constitution of India. In terms with Section 20, the State Government has to by a notification and subject to such conditions as may be prescribed make assignment of its functions to the Gaon Panchayats. Section 24 is very pertinent for the purpose of the instant dispute and as such the same is reproduced herein below:-

*“24. **Gaon Panchayat Fund.** - (1) for every Gaon Panchayat there shall be constituted a Gaon Panchayat fund bearing the name of the Gaon Panchayat and there shall be placed to the credit thereof-*

- (a) Contribution and grants, if any, made by the Central or the State Government;*
- (b) Contribution and grants, if any made by the Zilla Parishad, Anchalik Panchayat or any other local authority;*
- (c) Loans, if any, granted by the Central or the State Government;*
- (d) All receipts on account of taxes, rates and fees levied by it;*
- (e) All receipts in respect of any schools, hospitals, dispensary, buildings, institutions or works vested in, constructed by or placed under the control and management of the Gaon Panchayat.*
- (f) All sums received as gifts or contribution and all income from any trust or endowment made in favour of the Gaon Panchayat;*
- (g) Such fines and penalties imposed or realized under the provisions of this Act as may be prescribed;*
- (h) All other sums received by or on behalf of other Gaon Panchayat.*

(2) Every Gaon Panchayat shall set apart and apply annually such sum as may be required to meet the cost of its own administration including payment of wages and purchase of furniture and other office equipment and stationery articles and to meet the charges on electricity, post and telegraphs, P.O.L. etc.; and other incidental charges:

Provided that the total expenditure on establishment shall not exceed one third of the total expenditure of the Gaon Panchayat in a year."

26. The above quoted Section 24 (1) stipulates what would contribute the Gaon Panchayats' fund. Clause (a) of Section 24 (1) of the Act of 1994 is in relation to the contribution and grants, if any, made by the Central or the State Government. Clause (b) relates to contribution and grants, if any made by the Zilla Parishad, Anchalik Panchayat or any other local authority. Clause (c) relates to loans, if any, granted by the Central and



the State Government. Clauses (d) to (h) are in respect to those receipts which are received by the Gaon Panchayat on account of the power of taxation and assignment of functions to the Gaon Panchayat. Further to that Section 26 of the Act of 1994 stipulates that subject to the provision of the said Section, every Gaon Panchayat shall be entitled to receive share of Land Revenue and Local Rates/grants-in-aid as prescribed from the Consolidated Fund of the State as recommended by the State Finance Commission constituted under section 113 of the Act.

27. Chapter-V relates to establishment and constitution of Anchalik Panchayat. Section 39 as already quoted herein above stipulates the allowances of the President, Vice-President and the other members of the Anchalik Panchayat. It is mentioned therein that the members, the President and the Vice-President of the Anchalik Panchayat would be entitled to allowances along with the sitting allowances as may be prescribed. Sections 40 & 41 are in relation to the powers and functions of the President and the Vice-President of the Anchalik Panchayat. Section 49 is in relation to the general functions of Anchalik Panchayat. Section 56 is in relation to the Anchalik Panchayat fund and the same being relevant is reproduced herein below:-

56. Anchalik Panchayat Fund. - (1) *For every Anchalik Panchayat, there shall be constituted an Anchalik Panchayat fund bearing the name of the Anchalik Panchayat and there shall be placed to the credit thereof -*

(a) contribution and grants, if any, made by Central or State Government, including such part of the land revenue collected in the State as may be determined by the Government;

(b) contribution and grant, if any, made by the Zilla Parishad or any other

local authority;

(c) loans, if any, granted by the Central or the State Government or raised by the Anchalik Panchayat on security of its assets;

(d) all receipts on account of tolls, rates and fees levied by it;

(e) all receipts in respect of any schools, hospitals, dispensaries, buildings, institutions or works, vested in, constructed by or placed under the control and management of the Anchalik Panchayat;

(f) all sums received as gifts or contributions and all income from any trust or endowment made in favour of the Anchalik Panchayat;

(g) such fines and penalties imposed and realized under the provisions of this Act, or of the bye-laws made thereunder, as may be prescribed, and all other sums received by or on behalf of the Anchalik Panchayat.

(2) Every Anchalik Panchayat shall set apart and apply annually such sums as may be required to meet the cost of its own administration including the payment of salary, allowances, provident fund and gratuity to the officers and employees. The total expenditure on establishment shall not exceed one-third of the total expenditure of the Anchalik Panchayat without prior approval of the Government.

(3) Every Anchalik Panchayat shall have powers to spend such sums as it thinks fit for carrying out the purpose of this Act.

(4) The Anchalik Panchayat fund shall be vested in the Anchalik Panchayat.

(5) Subject to such general control, as the Anchalik Panchayat may exercise from time to time, all orders and cheques for payment from the Anchalik Panchayat fund shall be signed by the Executive Officer."

28. It would be seen from the above quoted provisions that similar to Clause 24 (1) of the Act of 1994, Section 56 (1) also stipulates what would constitute the Anchalik Panchayat fund. Section 57 relates to the taxes



which the Anchalik Panchayat can levy at such rate as the Government may prescribe.

29. Chapter-VI relates to establishment and constitution of the Zilla Parishad. Section 71 stipulates the allowances of the President, Vice-President and the sitting fee and allowances of the members which are to be fixed as may be prescribed by the Government. The general powers of Zilla Parishad have been stipulated in Section 89; and Section 90 stipulates the functions and powers of Zilla Parishad. The same are in tune with the Schedule 11 of the Constitution. Section 91 relates to the Zilla Parishad fund. The same being relevant is quoted hereinunder:-

“91. Zilla Parishad Fund. - There shall be for every Zilla Parishad a fund called the Zilla Parishad fund and the following shall form part of or be paid into the Zilla Parishad Fund, namely:

- (i) the amount transferred to the Zilla Parishad Fund by appropriation form out of the consolidated fund of the State;
- (ii) all grants, assignments, loans, and contributions made by the Government;
- (iii) all fees and penalties paid to or levied by or on behalf of the Zilla Parishad under this Act and all fines imposed under this Act;
- (iv) all rents from land or other properties of the Zilla Parishad;
- (v) all interests, profits and other money acquired by gifts, grants, assignments or transfers from private individual or institutions;
- (vi) all proceeds of land, securities and other properties sold by the Zilla Parishad;
- (vii) all sums received by or on behalf of the Zilla Parishad by virtue of this Act:

Provided that sums received by way of endowments for any specific purpose shall not form part of or be paid into the Zilla Parishad Fund.”

30. The above quoted provisions would show that the Zilla Parishad fund shall constitute amongst others the amount transferred to the Zilla Parishad Fund by appropriation form out of the Consolidated Fund of the State; all grants, assignments, loans, and contributions made by the Government etc. The power to tax is given in Section 95 of the Act of 1994 which is subject to such maximum rates as the Government may prescribe.

31. Section 113 relates to Finance Commission. Section 113 (1) and Sub-Section 8 of Section 113 being relevant is quoted herein below:-

“113. Finance Commission.- (1) the State Government shall as soon as may be, within one year from the date of commencement of the Constitution (seventy-third amendment) Act, 1992 and thereafter at the expiration of every fifth year constitute a Finance Commission to receive the financial position of the Panchayats and to make recommendations to the Governor as to

(a) the principles which should govern

(i) the distribution between the State and the Panchayats net proceeds of the taxes, duties, tolls and fees leviable by the State which may be divided between them and allocation between Panchayats at all levels of their respective share of such proceeds;

(ii) the determination of the taxes, duties, tolls and feeds which may be assigned to or appropriated by the Panchayats.

(iii) the Grants-in-aid to the Panchayats from the consolidated fund of the State.

(b) the measures needed to improve the financial position of the Zilla Parishads, Anchalik Panchayats and Gaon Panchayats.

(c) any other matter referred to the Finance Commission by the Governor in the

interest of sound finance of the Panchayats;

(d) The Finance Commission shall consist of a Chairman and two other members to be appointed by the Governor.

.....
(8) The Governor of the State shall cause every recommendation made by the Finance Commission under this section together with an explanatory memorandum as to the action taken thereon to be laid before the House of the State Legislature.”

32. From a perusal of the above quoted Section 113 (1) would show that the same is in paramateria to Article 243I of the Constitution. In terms with Sub-Section (8) of Section 113, the Governor of the State shall cause every recommendation made by the Finance Commission under this section together with an explanatory memorandum as to the action taken thereon to be laid before the House of the State Legislature.

33. From the above, i.e. the objects and reasons behind the 73rd amendment of the Constitution, Part-IX of the Constitution, Article 280 (3) (bb) of the Constitution as well as the provisions of the Act of 1994 as detailed herein above it would show that in view of Article 40 of the Constitution, the Panchayat Raj Institutions have been given a Constitutional status. The reason for giving the said Constitutional status is on account of the experience prior thereto and the shortcoming which was observed apart from the impetus given to local self governance. It would further show that the basic idea behind the Constitutional status given to the Panchayat Raj Institutions is (a) that they are to be self governing at the lowest end of the democratic polity; (b) that being self governing units, those who are governed by the said units and for whose



benefit they are going to operate will have either a direct or an elective indirect representation in them; (c) that they have an effective say in the conduct of their affairs including its plans, policies and programmes and their execution and (d) that they will have not only a sense and satisfaction of participation but also an experience in the governing of their own affairs. Therefore, keeping in mind Article 40 of the Constitution, it has to be the endeavour of the State government that the Panchayat Raj Institutions remain a thriving institutions having a sound financial position in order to carry out the desired objectives as enshrined in Part IX of the Constitution of India. It would also be seen that in order the Panchayat Raj Institutions to function properly, the members of the Panchayat Raj Institutions have been statutorily mandated to be entitled to as could be seen from Sections 12, 39 & 71 of the Act of 1994. The quantum of allowances and from where the amount for the allowances are to be defrayed have been prescribed and the prescription has been given in Rules 13, 14 & 15 of the Assam Panchayat (Administrative) Rules, 2002 as amended up-to-date.

34. Now coming to the facts of the instant case in the backdrop of the above, it would be seen that the petitioners whose term ended on March, 2018 were entitled to their allowances as legislatively mandated under the Act of 1994 and the Rules framed therein under. The Panchayat and Rural Development Department in the Government of Assam including the Chief Minister in the review meeting dated 06.06.2021 had accepted that there are pending dues to be paid to the members of the Panchayat Raj Institutions whose term ended in March, 2018. It further shows from the affidavit filed by the Panchayat & Rural Development Department that



they are pursuing to get the fund which comes to around 182.00 Crores for meeting the liability towards defraying the allowances of the members of the Panchayat Raj Institutions whose term ended in March, 2018. However, it is on account of the indifference of the Finance Department of the Government of Assam, necessary approval has not been granted, thereby facilitating the Panchayat & Rural development Department to make payment to the petitioners. It is therefore seen that on account of the inter-departmental tussle that the petitioners have been deprived of their legitimate dues for almost five years if not made.

35. At this stage therefore this Court would like to consider as to whether a writ in the nature of mandamus can be issued upon the respondent authorities, more particularly to the State of Assam to make payment of the dues to which the petitioners are entitled to in the batch of writ petitions. The Constitution of India empowers this Court to issue various writs, directions, orders in the nature of habeas corpus, mandamus, prohibition, quo warranto and certiorari for the enforcement of any of the rights conferred by the Part-III and for any other purpose under Article 226 of the Constitution. It is therefore essentially a power to issue high prerogative writs for enforcement of fundamental rights as well as for non-fundamental or ordinary legal rights which may come within the expression "for any other purpose". The expression "for any other purpose" in the article 226 of the Constitution makes jurisdiction of this Court more extensive.

36. As held by the Supreme Court in the case of **Director of Settlements, AP and Others vs. M.R. Apparao and Another**, reported in **(2002) 4 SCC 438**, one of the conditions for exercising the power under Article 226 for



issuance of a writ of mandamus is that the Court must come to the conclusion that the aggrieved person has a legal right which entitled him to any of the rights and that such right has been infringed. In other words, existence of a legal right of a citizen and performance of any corresponding legal duty by the State or any public authority could be enforced by issuance of a writ of mandamus. Therefore, a writ of mandamus is a command issued to direct any person, corporation, inferior Courts or Government, requiring him or them to do some particular thing therein specified which pertains to his or their office and is in the nature of a public duty. A mandamus is therefore available against any public authority including administrative and local bodies, and it would lie to any person who is under a duty imposed by a statute or by the common law to do a particular act. However it needs to be taken note of that in order to obtain a writ or order in the nature of mandamus, the applicant has to satisfy that he has a legal right to the performance of a legal duty by the party against whom the mandamus is sought and such right must be subsisting on the date of the petition. The duty that may be enjoined by mandamus may be one imposed by the Constitution, a statute, common law or by rules or orders having the force of law.

37. In view of the above, as it would be seen that the petitioners who were members of Panchayat Raj Institutions were legally entitled to their monthly allowances as well as other allowances by virtue of the provisions of the Act of 1994 and the Rules of 2002. The respondent authorities, more particularly the State Government have not made payments of the pending admitted remuneration. Under such circumstances this Court is of the opinion that this Court can issue a writ in the nature of mandamus



thereby commanding and compelling the respondent State Government to make payment of the monthly allowances as well as other allowances to the members of the Panchayat Raj Institutions to which they are entitled to under the provisions of the Act of 1994 and the Rules framed therein under subject to verification of their respective quantum of entitlement.

38. The tussle as to whether the Panchayat and Rural Development Department or the Finance Department should pay or whether the Finance Department should grant the approval cannot be a consideration to deny the petitioners of their rightful dues as their entitlement has been duly admitted by the concerned respondent authorities and the Respondent Authorities are bound by the Act of 1994 as well as the Rules framed therein under and the Constitutional duty to pay to the petitioners their legitimate dues.

39. Under such circumstances, this Court, therefore, directs the State of Assam, and more particularly, the Principal Secretary to the Government of Assam, Panchayat and Rural Development Department to verify the claims of the petitioners as regards their respective entitlements only in so far as the quantum is concerned and upon verification, to make payment to the petitioners as per their entitlement. For the purpose of making payment, if there is requirement to take necessary concurrence from the other authorities like the Finance Department, the Principal Secretary to the Government of Assam, Panchayat and Rural Development Department shall do the needful.

40. The Commissioner and Secretary to the Government of Assam, Finance Department shall also do the needful so that the entitlements of the petitioners are paid by according necessary approval and releasing



funds. It is made clear that the directions passed herein are directions upon the State Government to pay dues to the petitioners in the batch of writ petitions. It shall be the collective responsibility of the State Government to see to it that the dues of the petitioners are released to them within the time stipulated herein under.

41. Taking into account the decision taken in the review meeting on 06.06.2021 by the Chief Minister of Assam, the Government of Assam would be at liberty to pay the entitlement to the petitioners at one go or in installments as per the administrative and financial convenience.

42. It is, however, made clear that the entire exercise has to be done by the State Government in its Departments to make payment to the petitioners within a period of 6 (six) months from the date copy of the instant judgment is served upon the Principal Secretary to the Government of Assam, Panchayat and Rural development Department and the Commissioner & Secretary to the Government of Assam, Finance Department with their respective claims.

43. With the above observations and directions, the batch of writ petitions stand disposed of.

JUDGE

Comparing Assistant